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PRINCIPAL BENCH, AT NEW DELHI  
ORIGINAL APPLICATION NO. 1313 OF 2024**

**IN THE MATTER OF:**

V SRIKANTH

... APPLICANT

VERSUS

STATE OF ANDHRA PRADESH & ORS. ... RESPONDENTS

**INDEX FOR VOLUME-VIII**

<b>S.NO</b>	<b>PARTICULARS</b>	<b>PAGES</b>
49.	<b><u>ANNEXURE- 45 (COLLY) (CONTD.)</u></b> A copy of half yearly Compliance Report dated 30.05.2025 and Acknowledgment screen shot.	1701 – 1958

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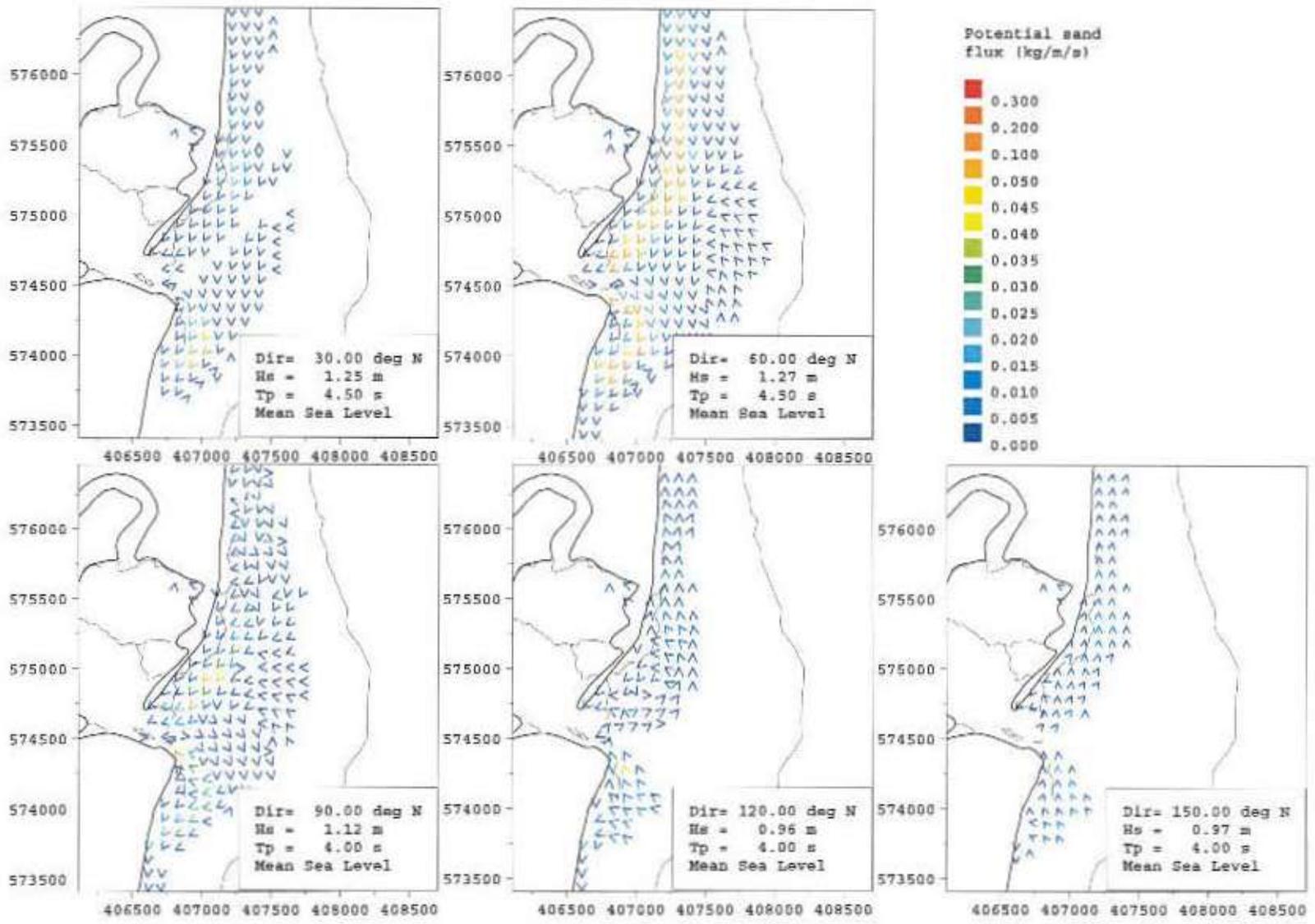
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**PLACE: NEW DELHI**

**DATE: 26.09.2025**

Figure 4.4 Potential sand fluxes for the 5 representative wave conditions – Existing case



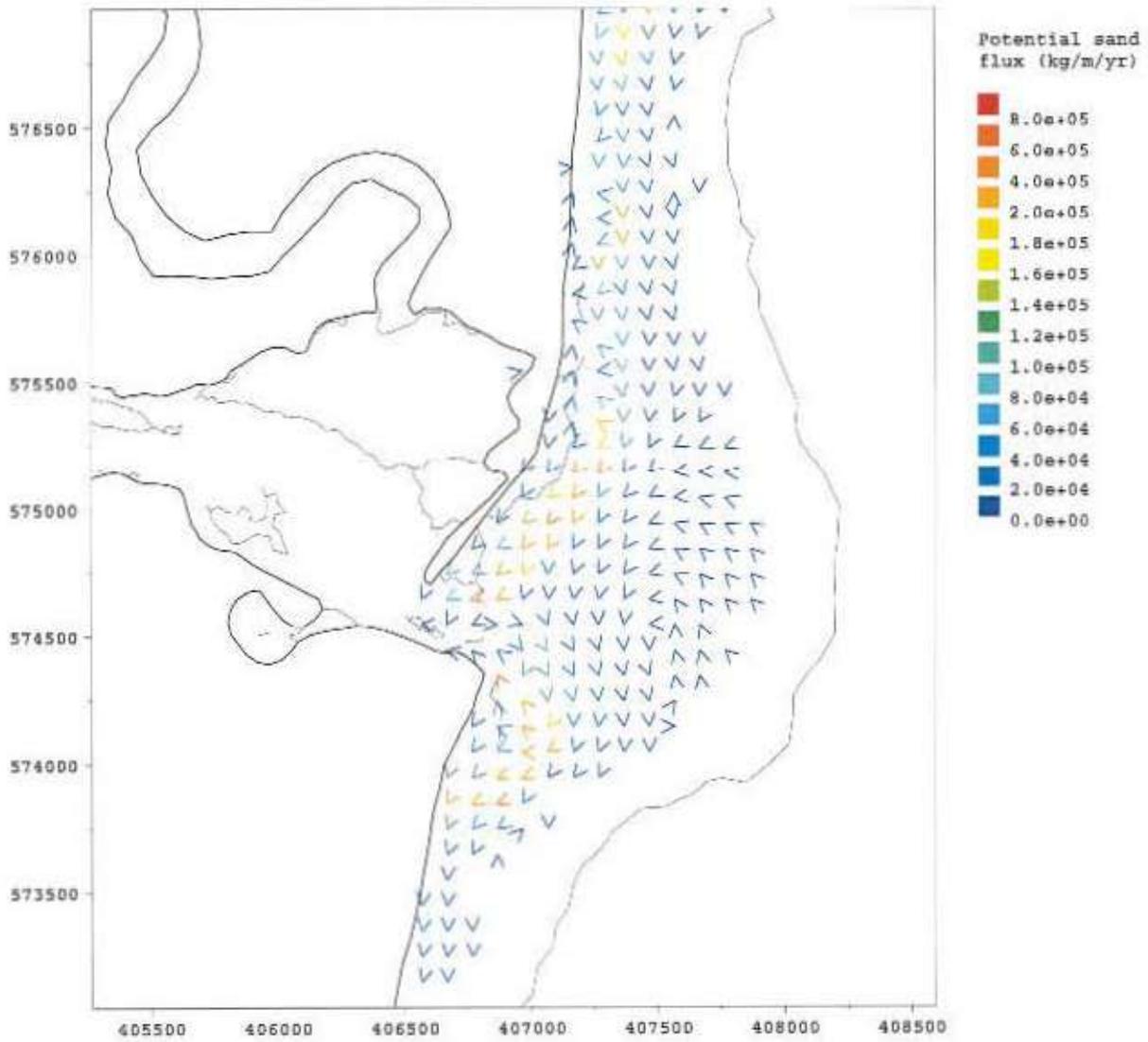


Figure 4.5 Weighted potential sand fluxes – Existing case

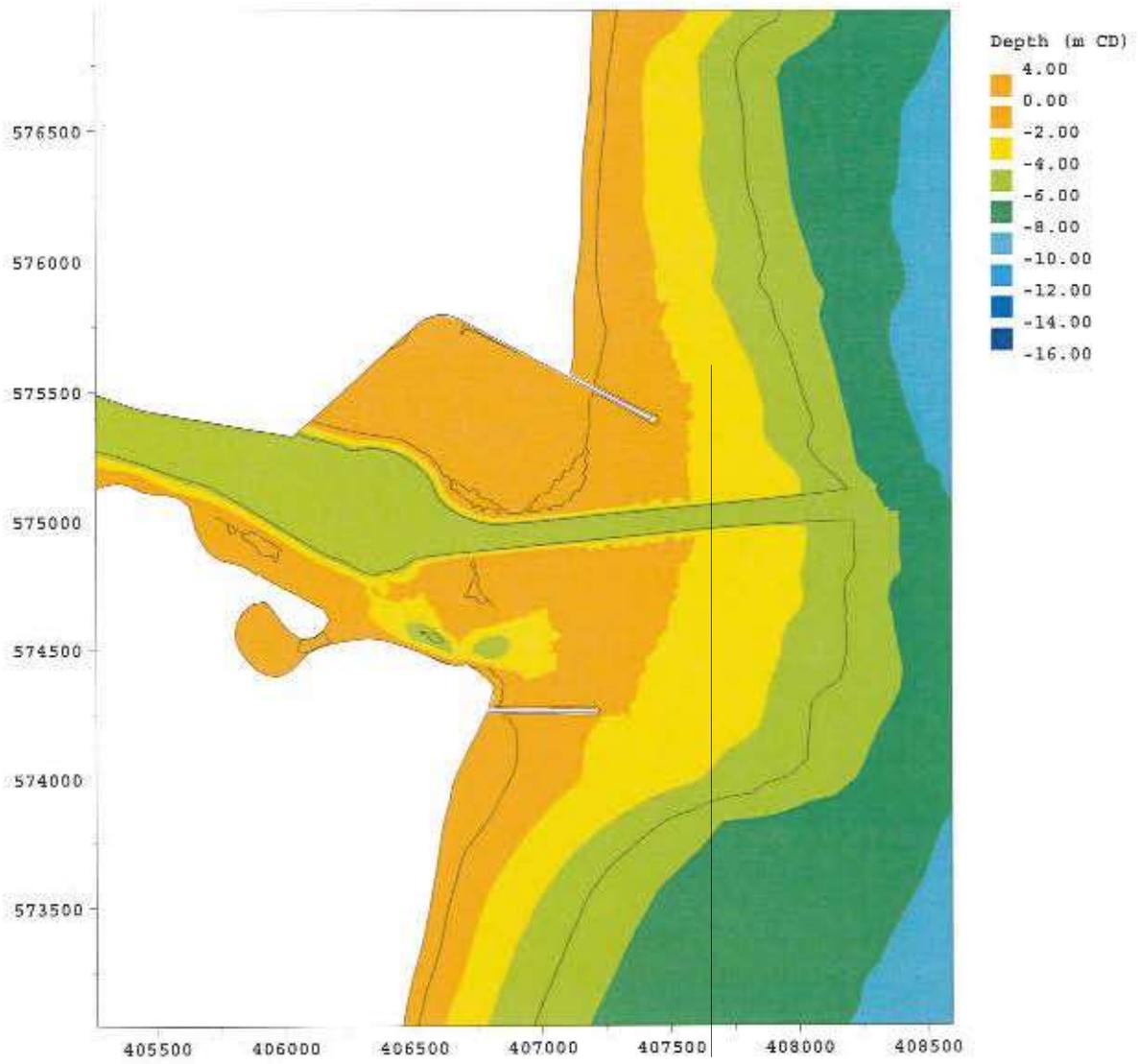


Figure 4.6 Model bathymetry – Construction phase

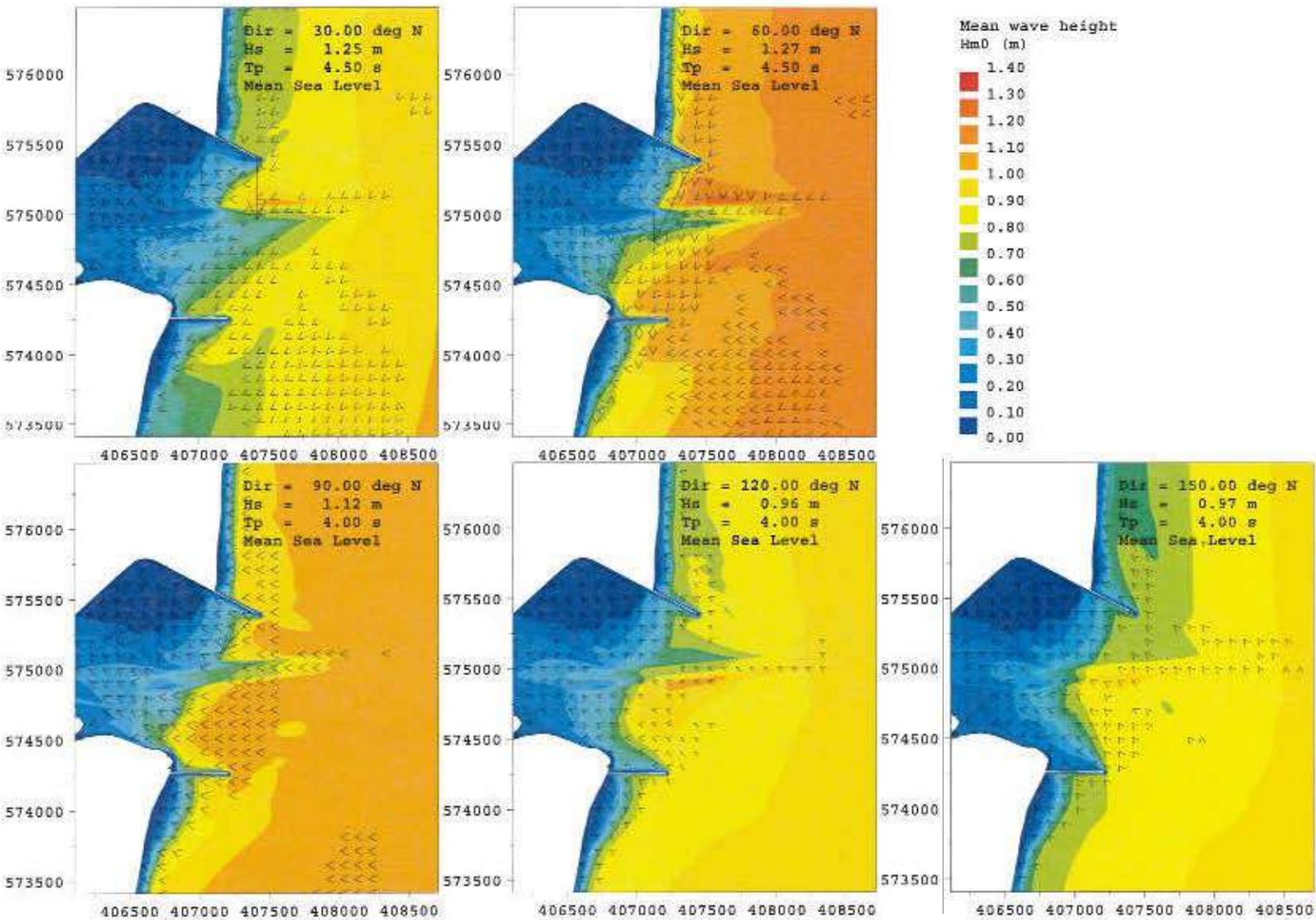


Figure 4.7 Mean wave height distribution for the 5 representative wave conditions - Construction phase

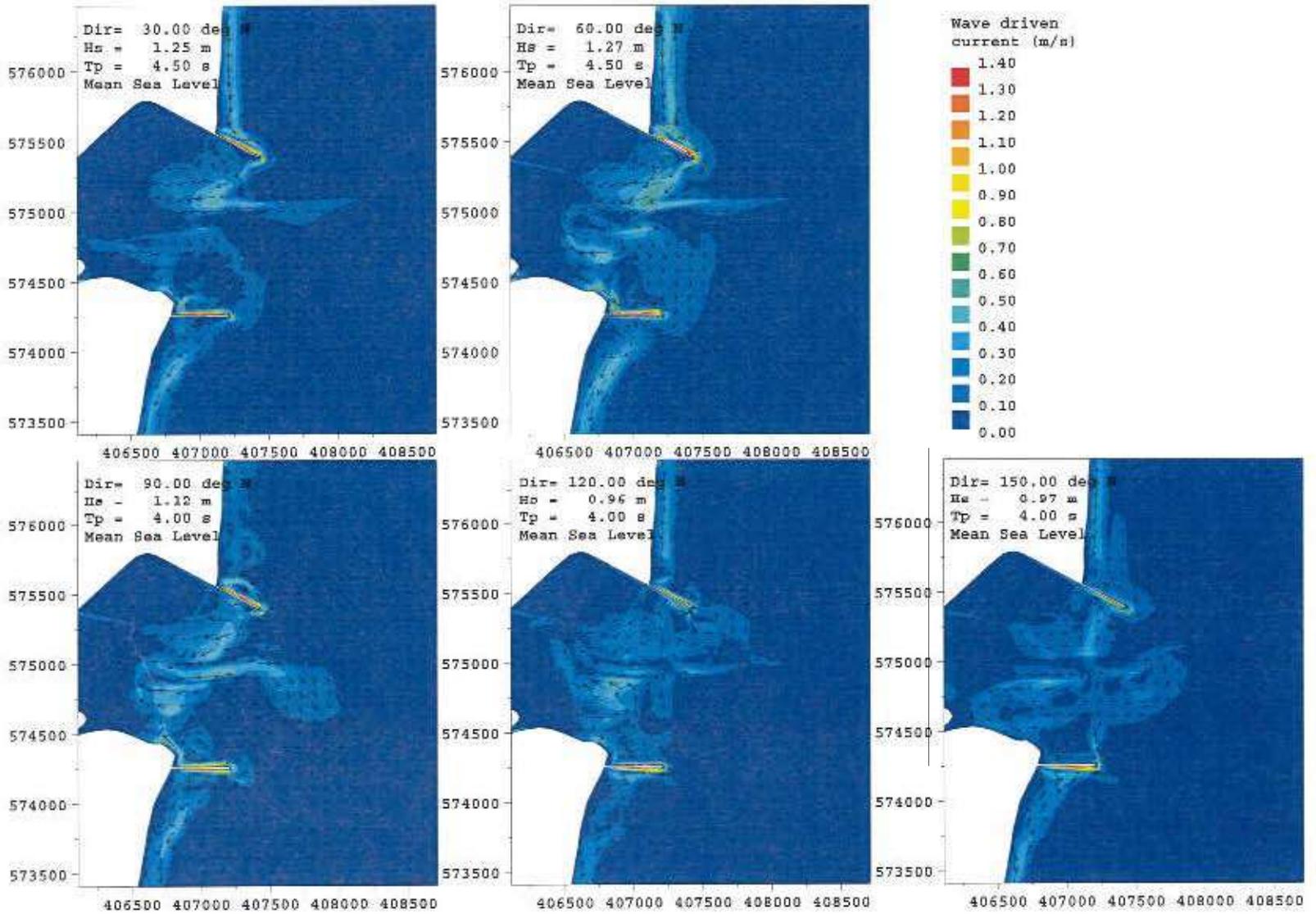


Figure 4.8 Wave-driven currents for the 5 representative wave conditions - Construction phase

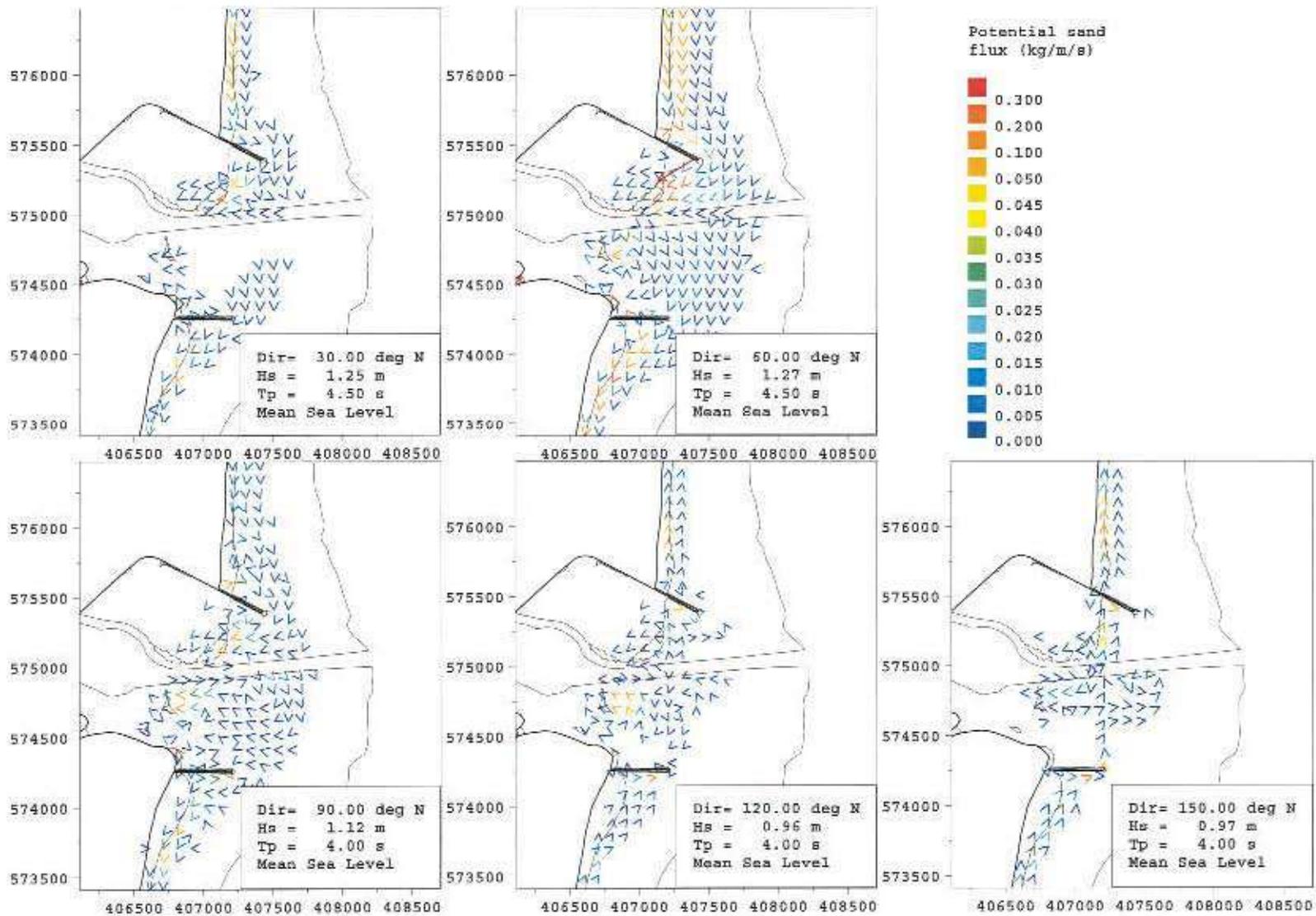


Figure 4.9 Potential sand fluxes for the 5 representative wave conditions – Construction phase

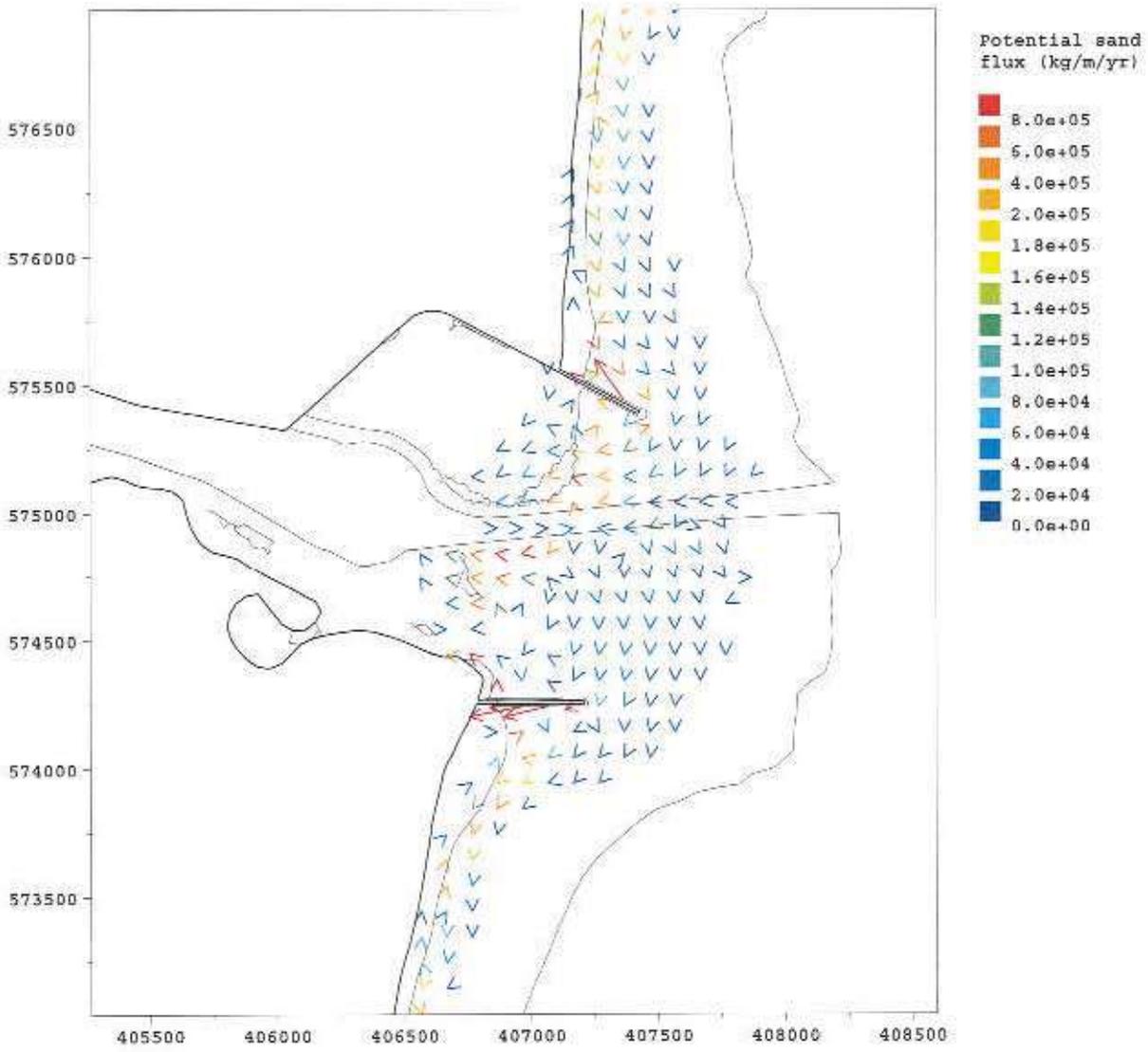


Figure 4.10 Weighted potential sand fluxes – Construction phase

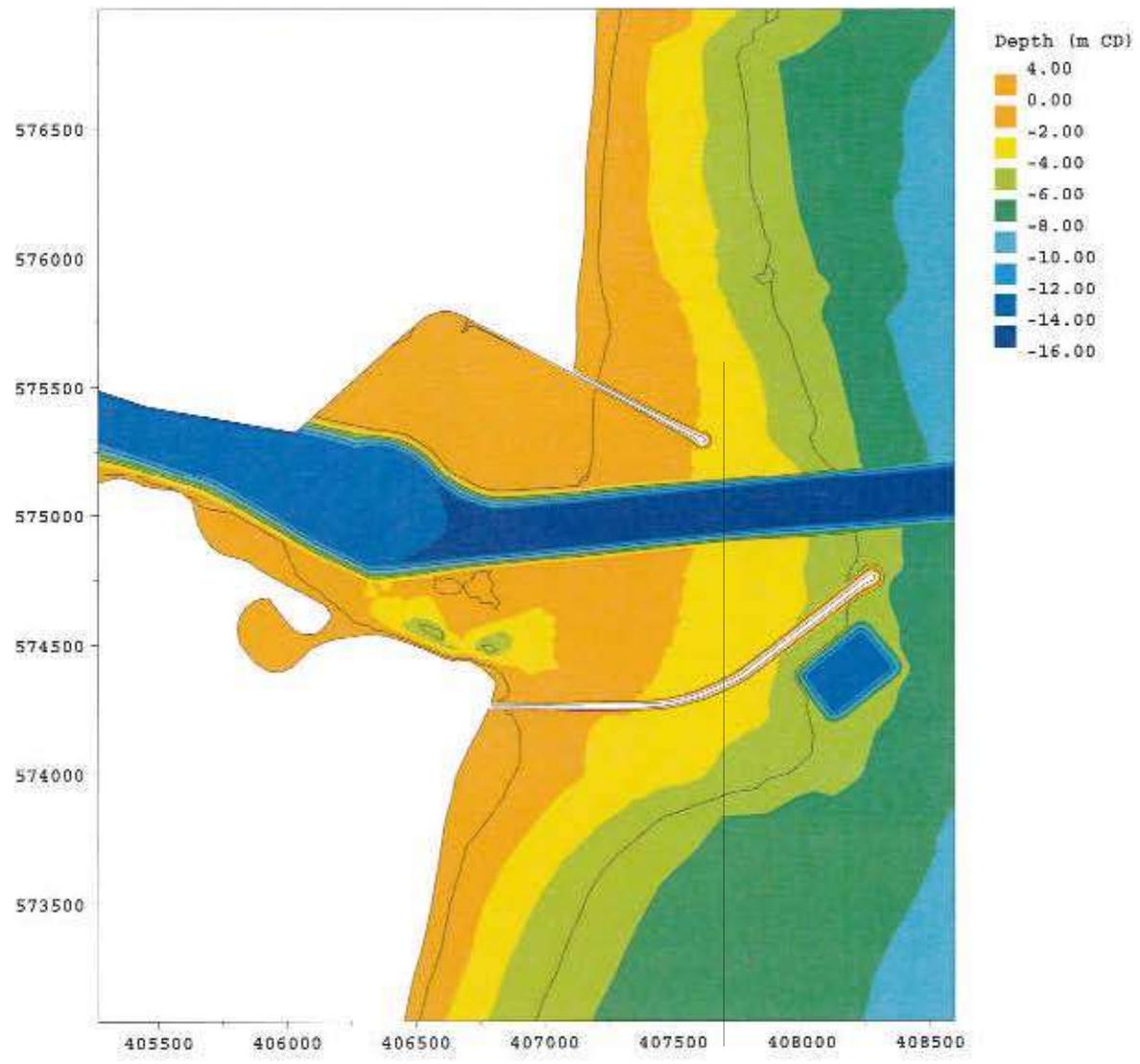


Figure 4.11 Model bathymetry – Phase I with sand trap I

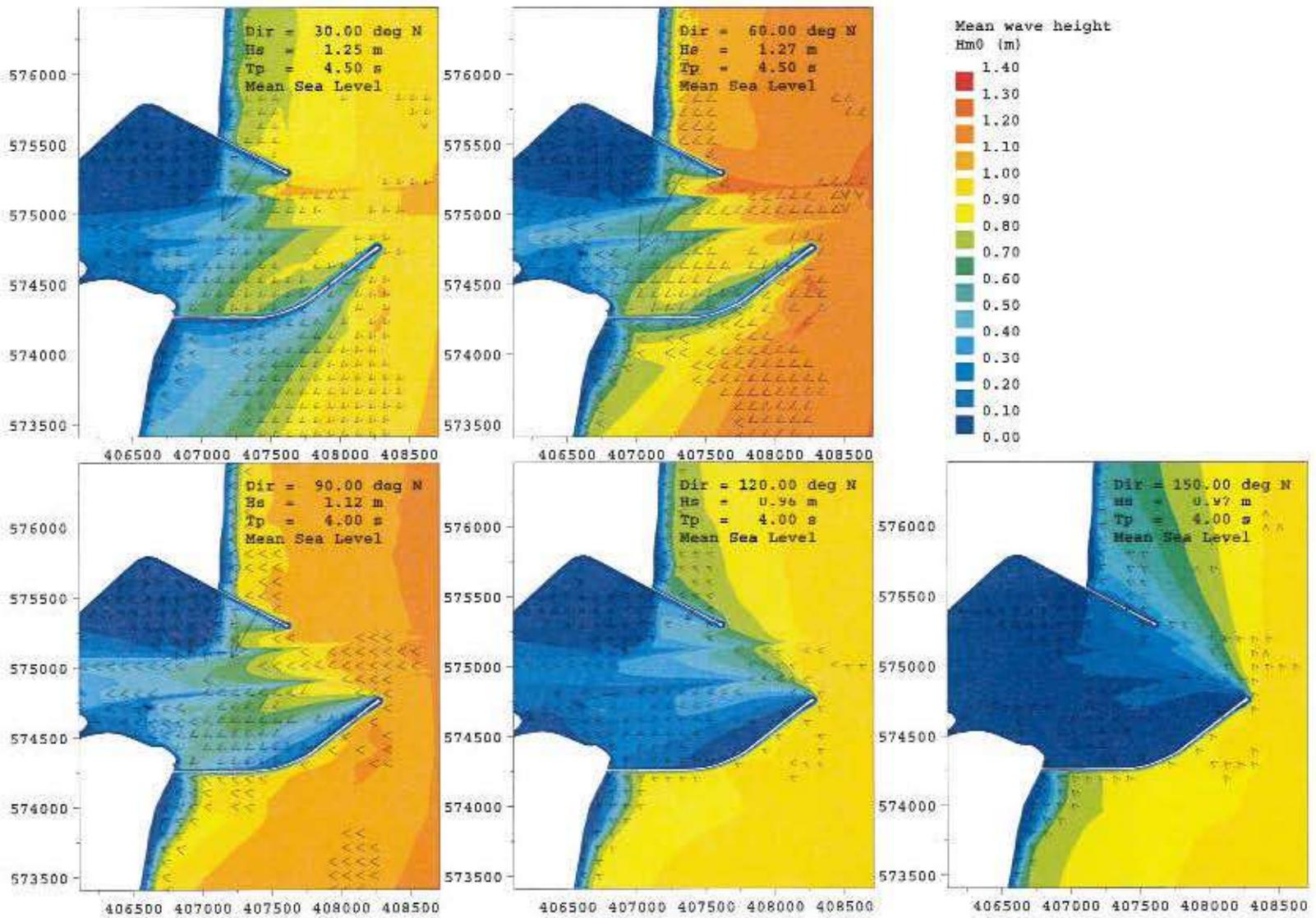


Figure 4.12 Mean wave height distribution for the 5 representative wave conditions – Phase I with sand trap I

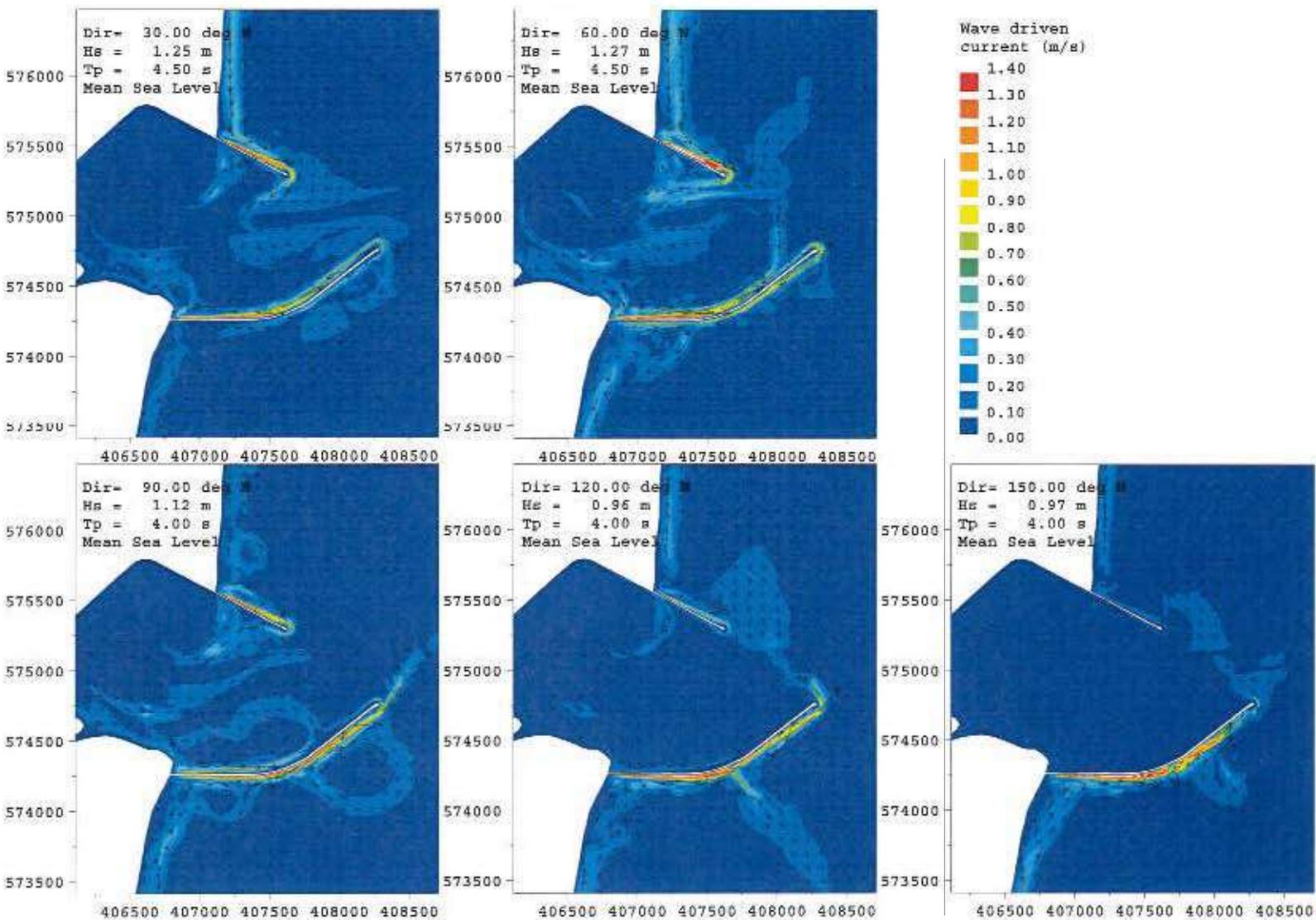


Figure 4.13 Wave-driven currents for the 5 representative wave conditions – Phase I with sand trap 1

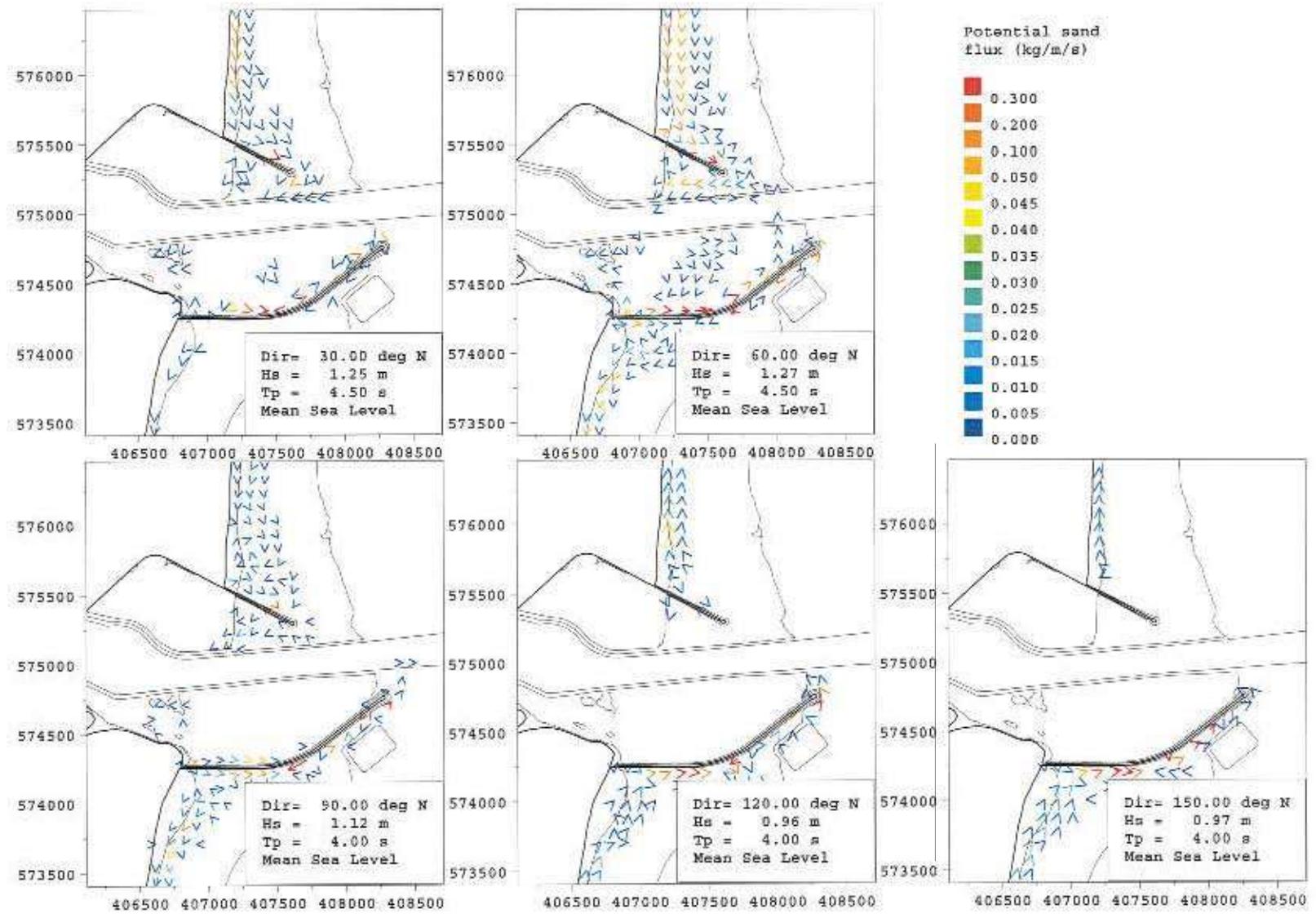


Figure 4.14 Potential sand fluxes for the 5 representative wave conditions – Phase I with sand trap 1

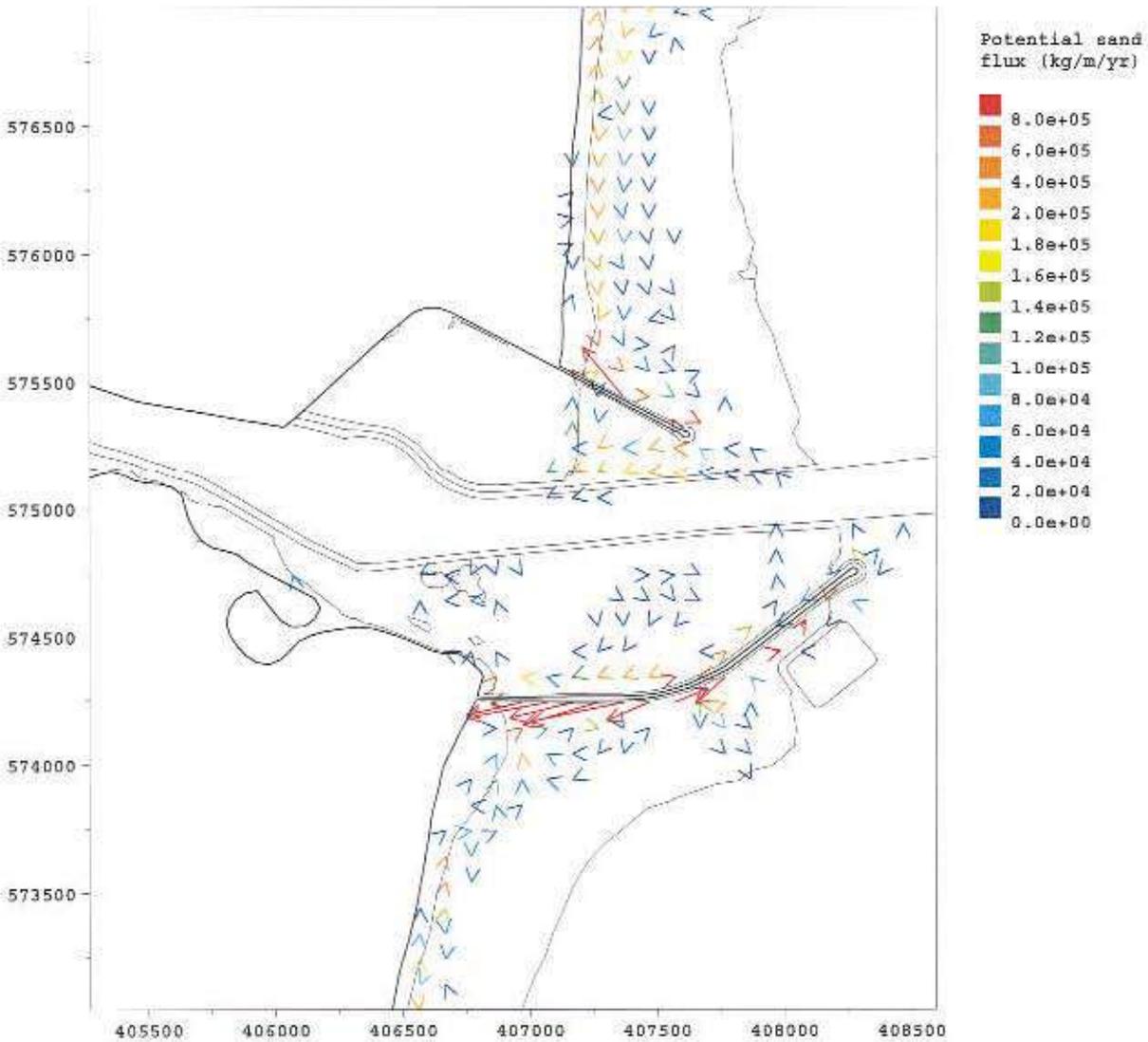


Figure 4.15 Weighted potential sand fluxes – Phase I with sand trap 1

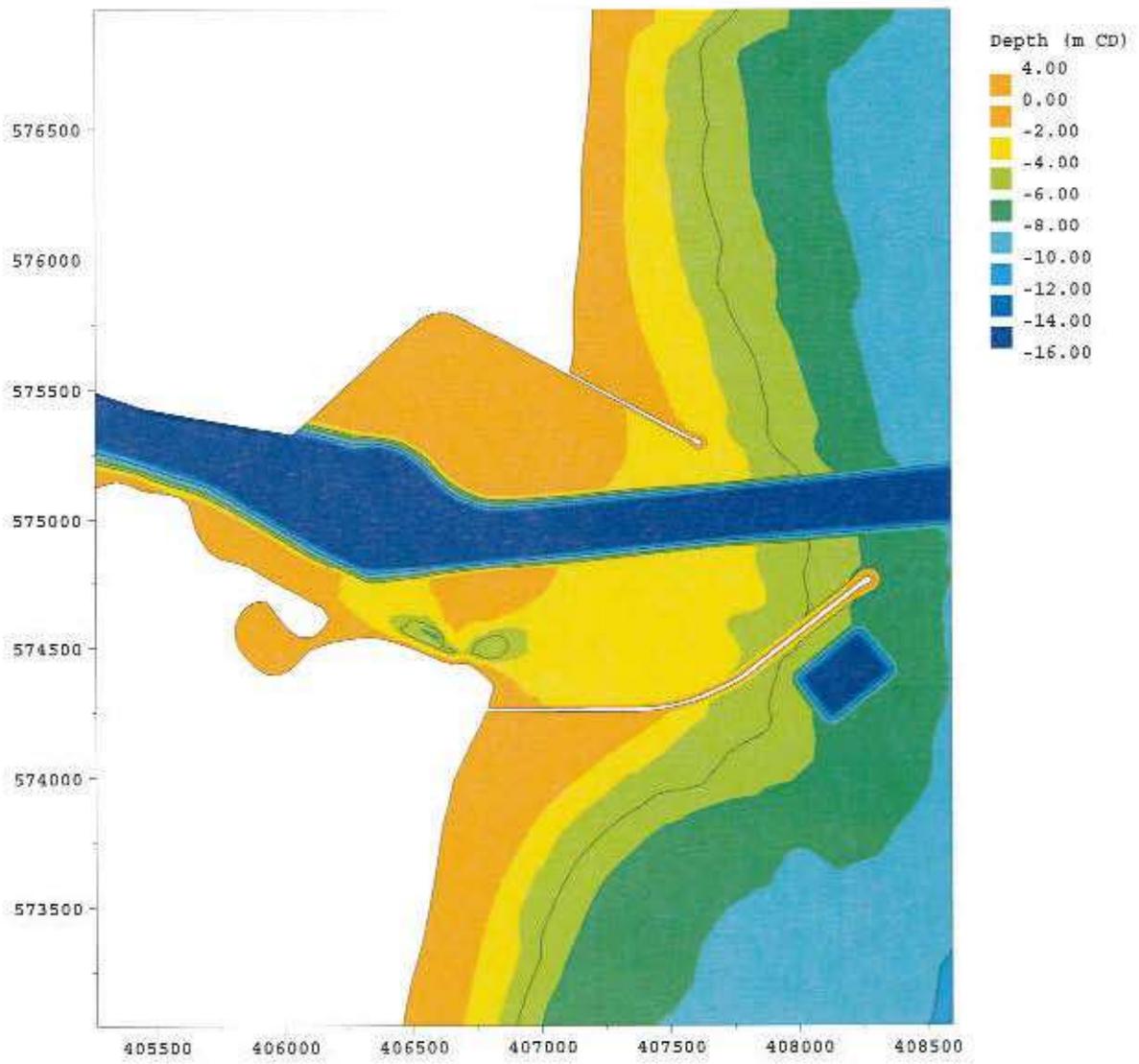
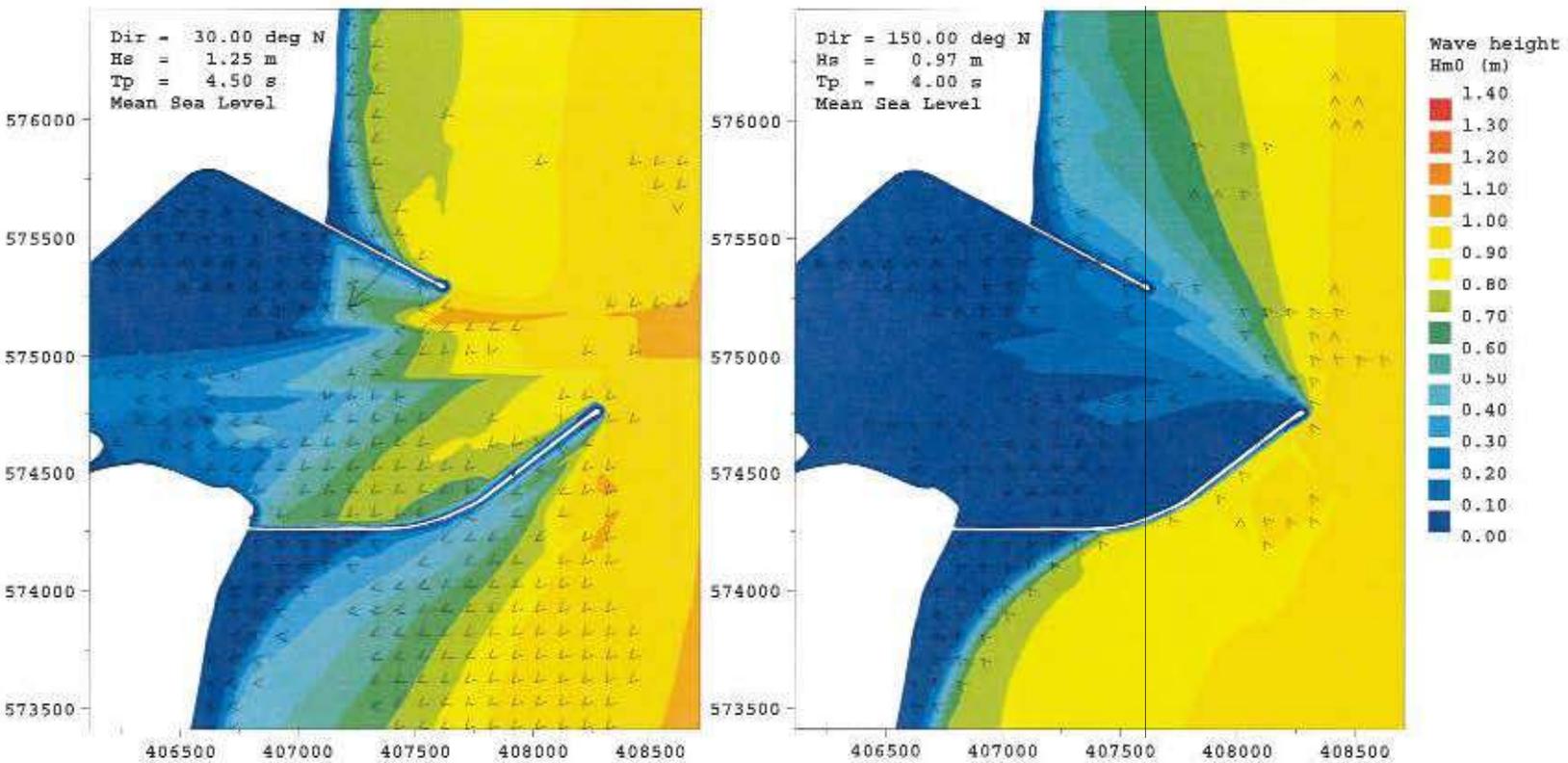


Figure 4.16 Model bathymetry – Phase I with sand trap I, evolved bed



**Figure 4.17** Mean wave height distribution for 2 of the 5 representative wave conditions  
– Phase I with sand trap 1, evolved bed

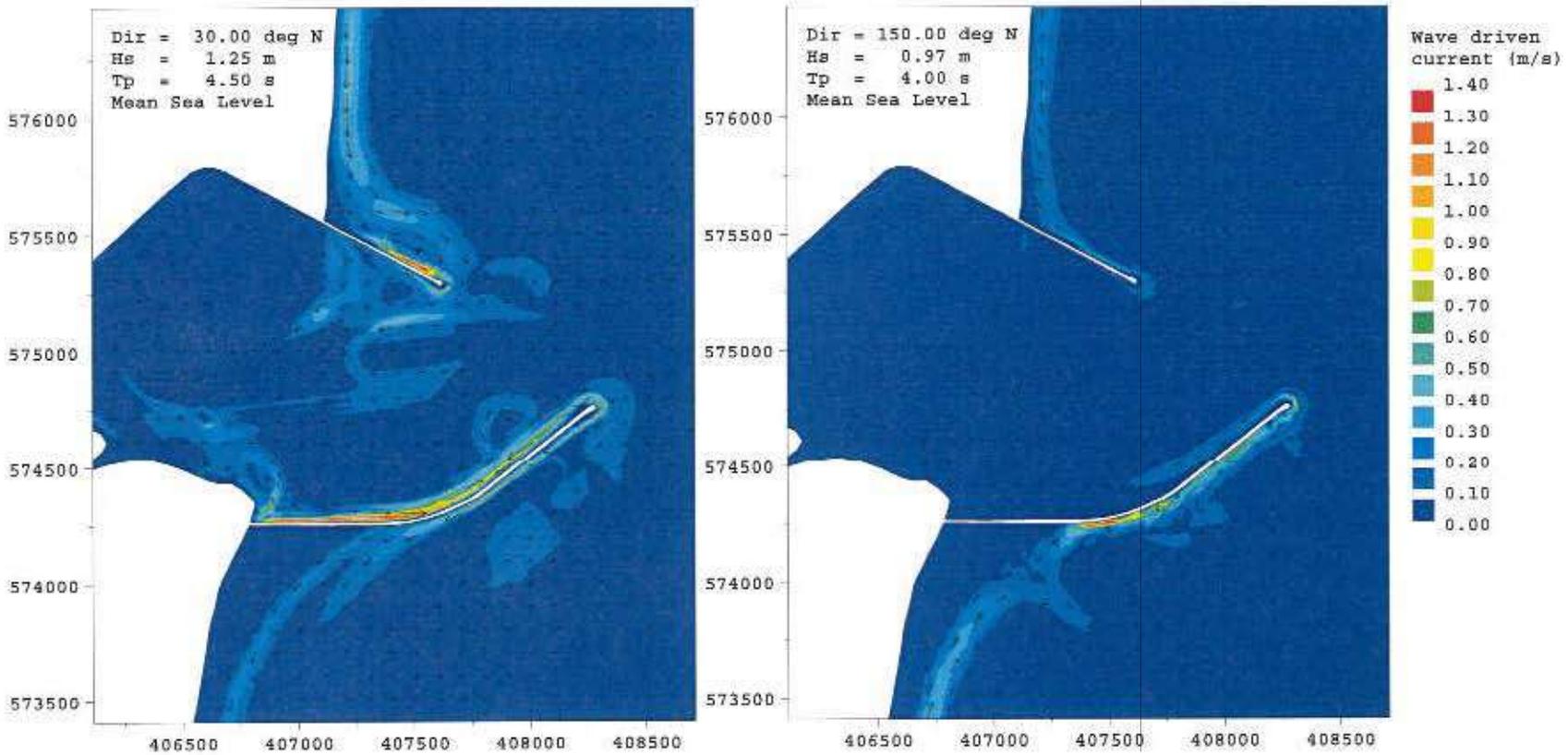


Figure 4.18 Wave-driven currents for 2 of the 5 representative wave conditions – Phase I with sand trap 1, evolved bed

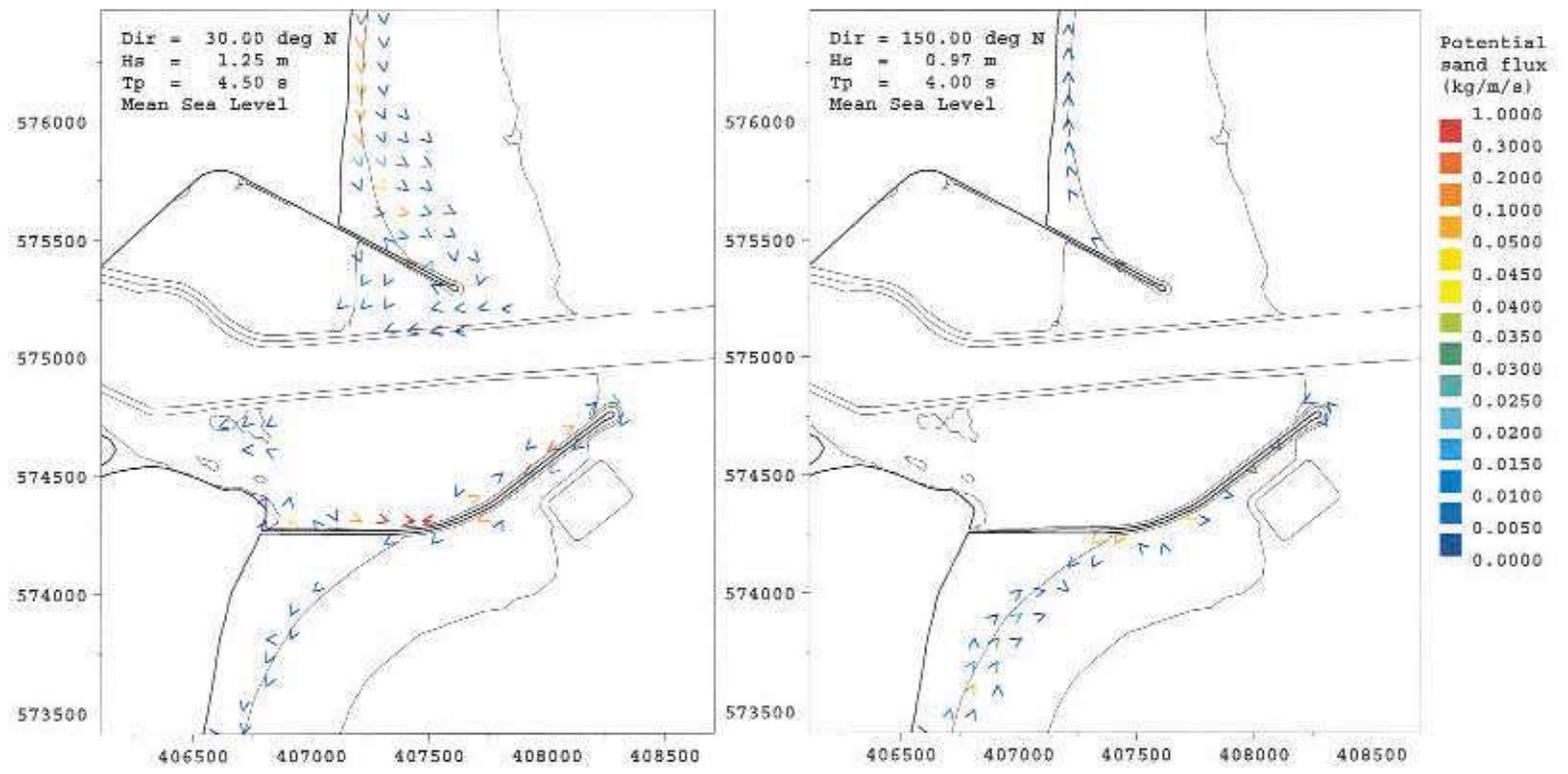


Figure 4.19 Potential sand fluxes for 2 of the 5 representative wave conditions – Phase I with sand trap 1, evolved bed

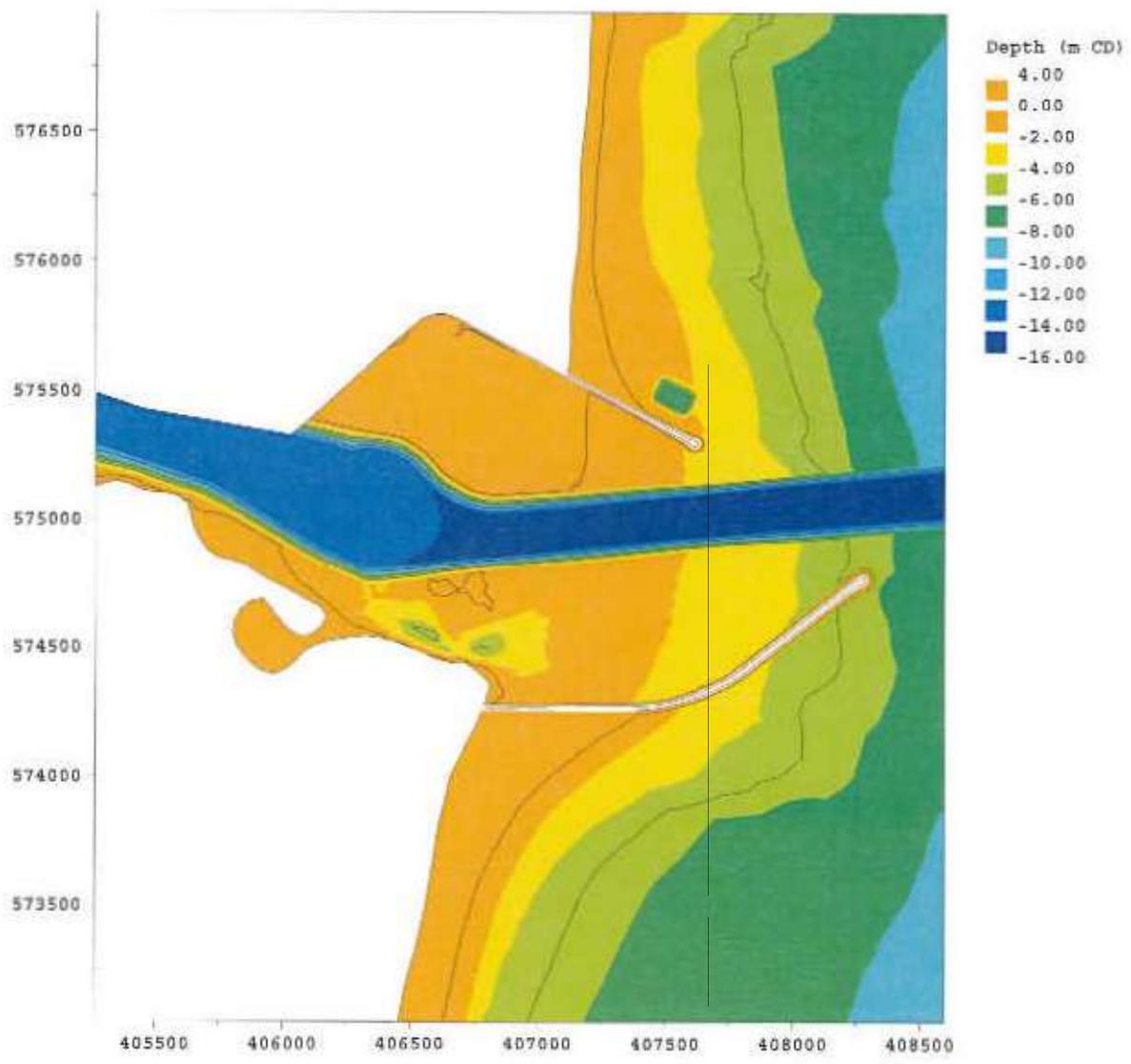


Figure 4.20 Model bathymetry – Phase I with sand trap 2, evolved bed

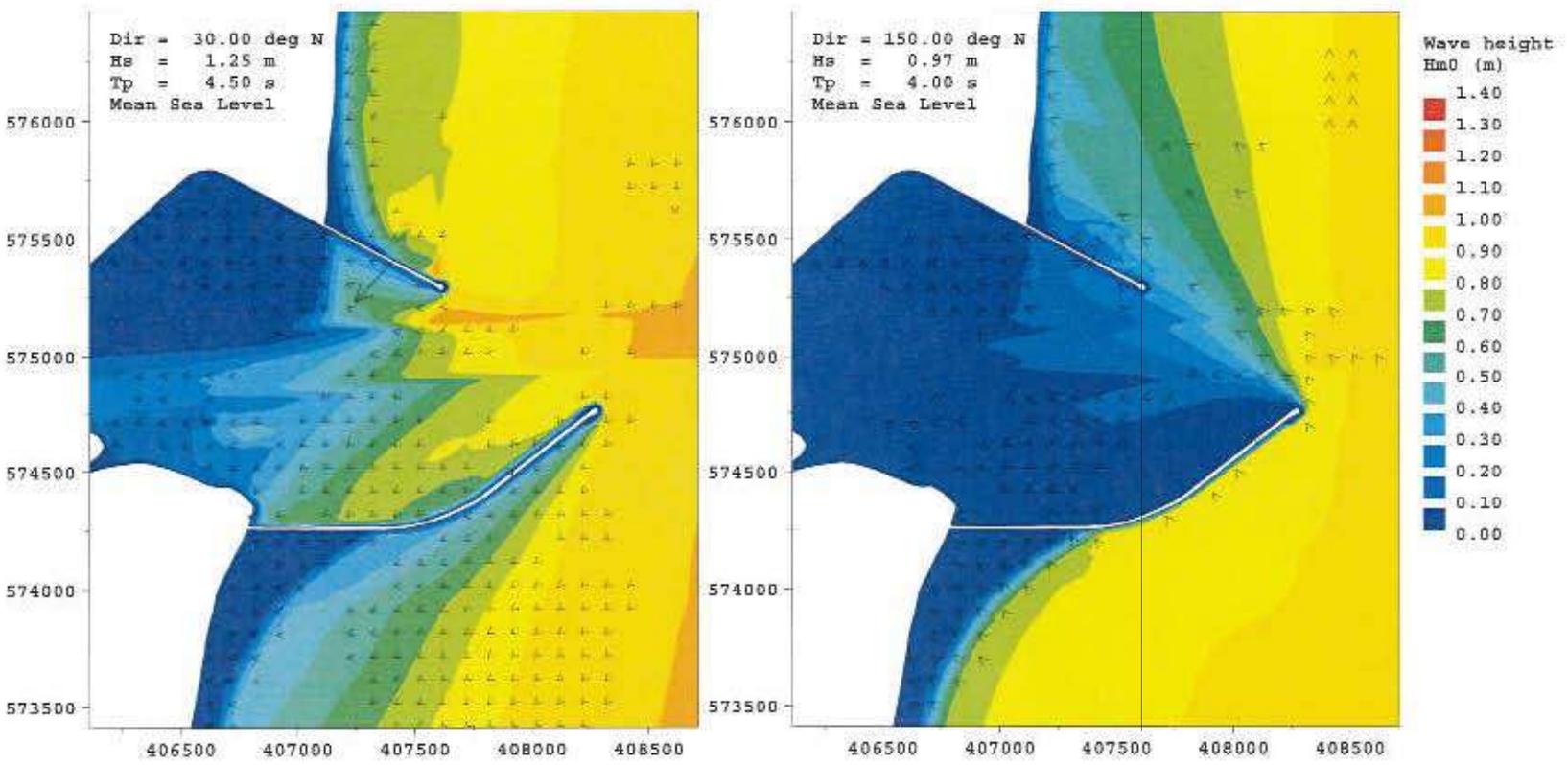


Figure 4.21 Mean wave height distribution for 2 of the 5 representative wave conditions  
– Phase 1 with sand trap 2, evolved bed

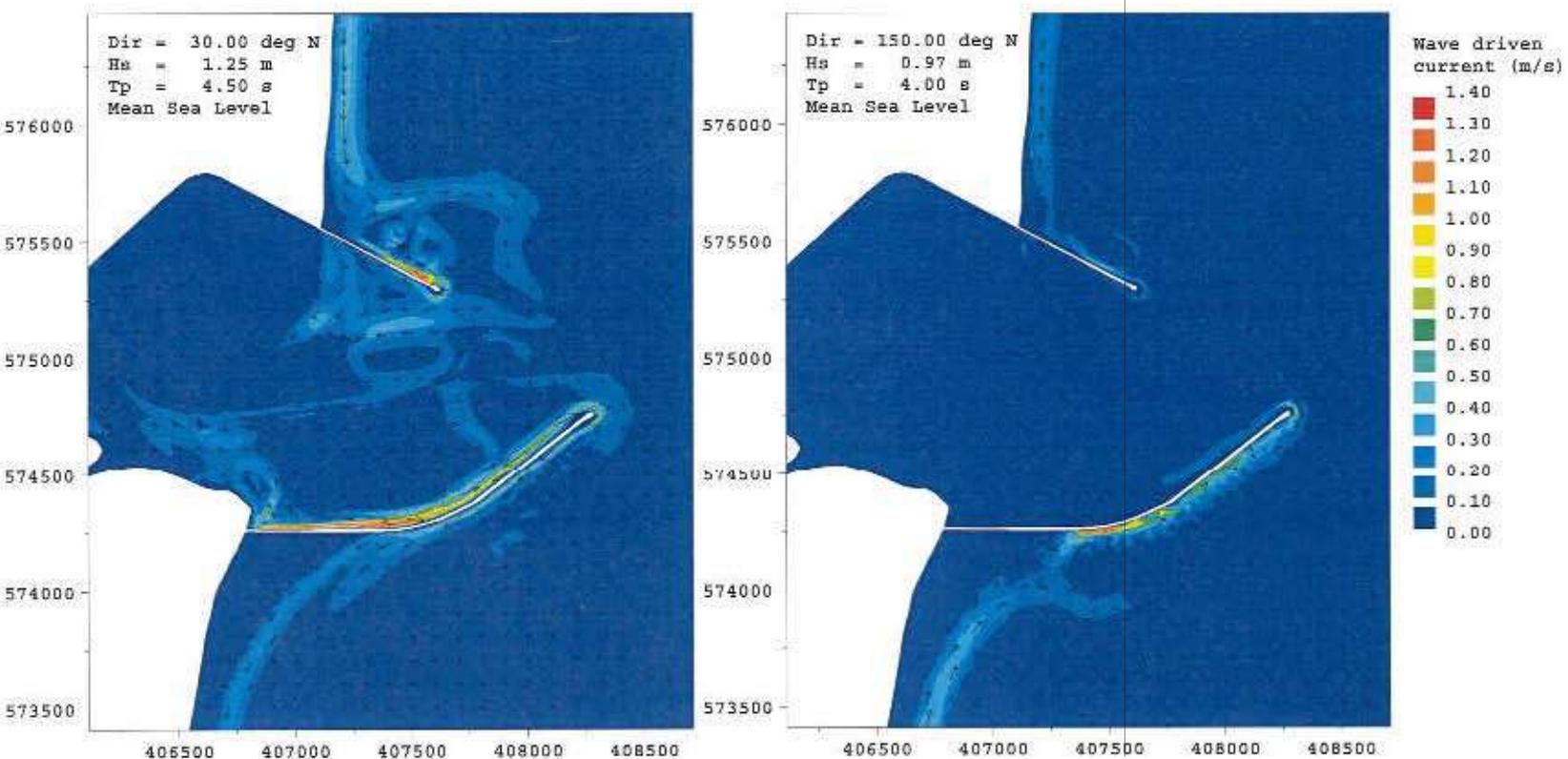


Figure 4.22 Wave-driven currents for 2 of the 5 representative wave conditions – Phase I with sand trap 2, evolved bed

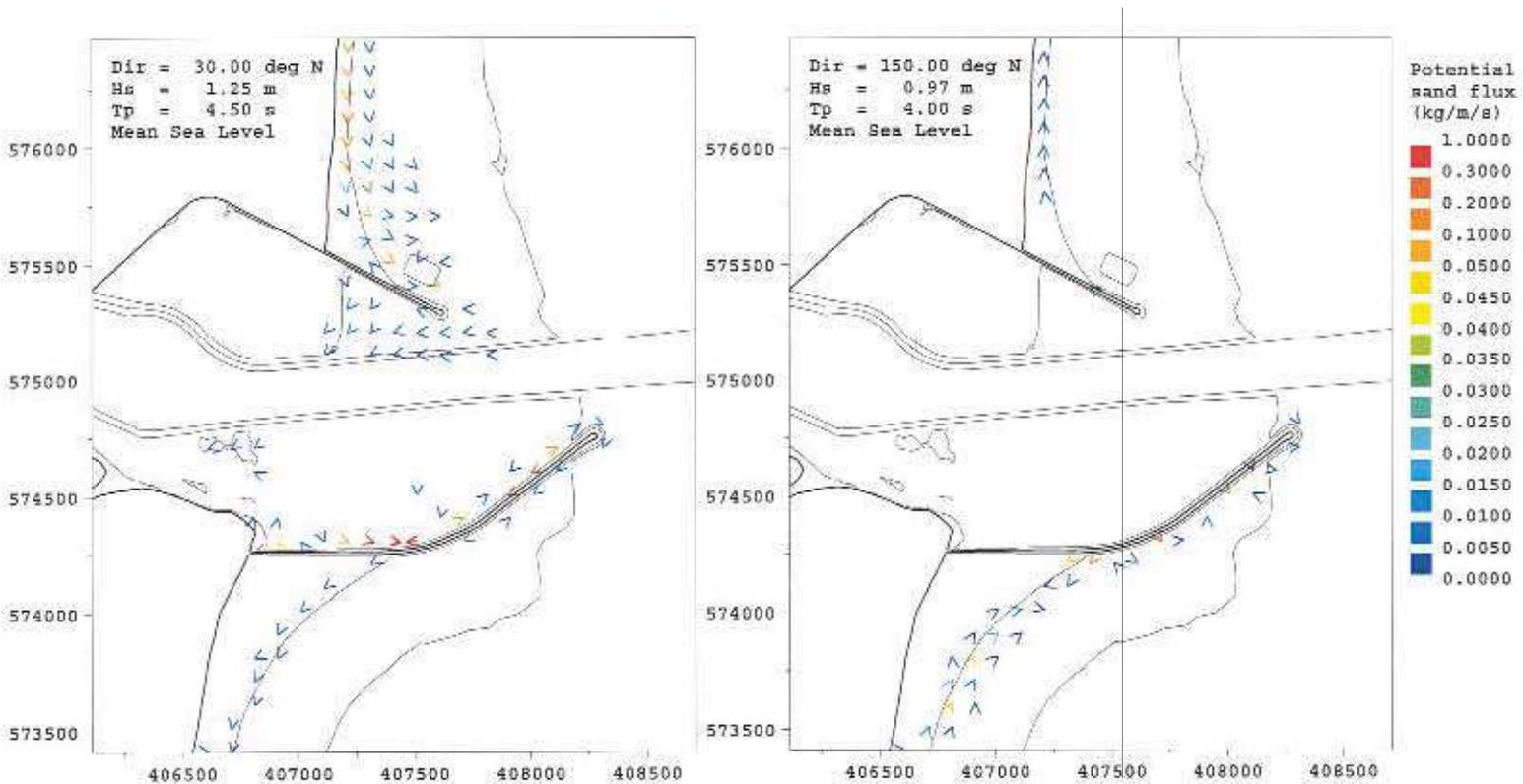


Figure 4.23 Potential sand fluxes for 2 of the 5 representative wave conditions – Phase I with sand trap 2, evolved bed

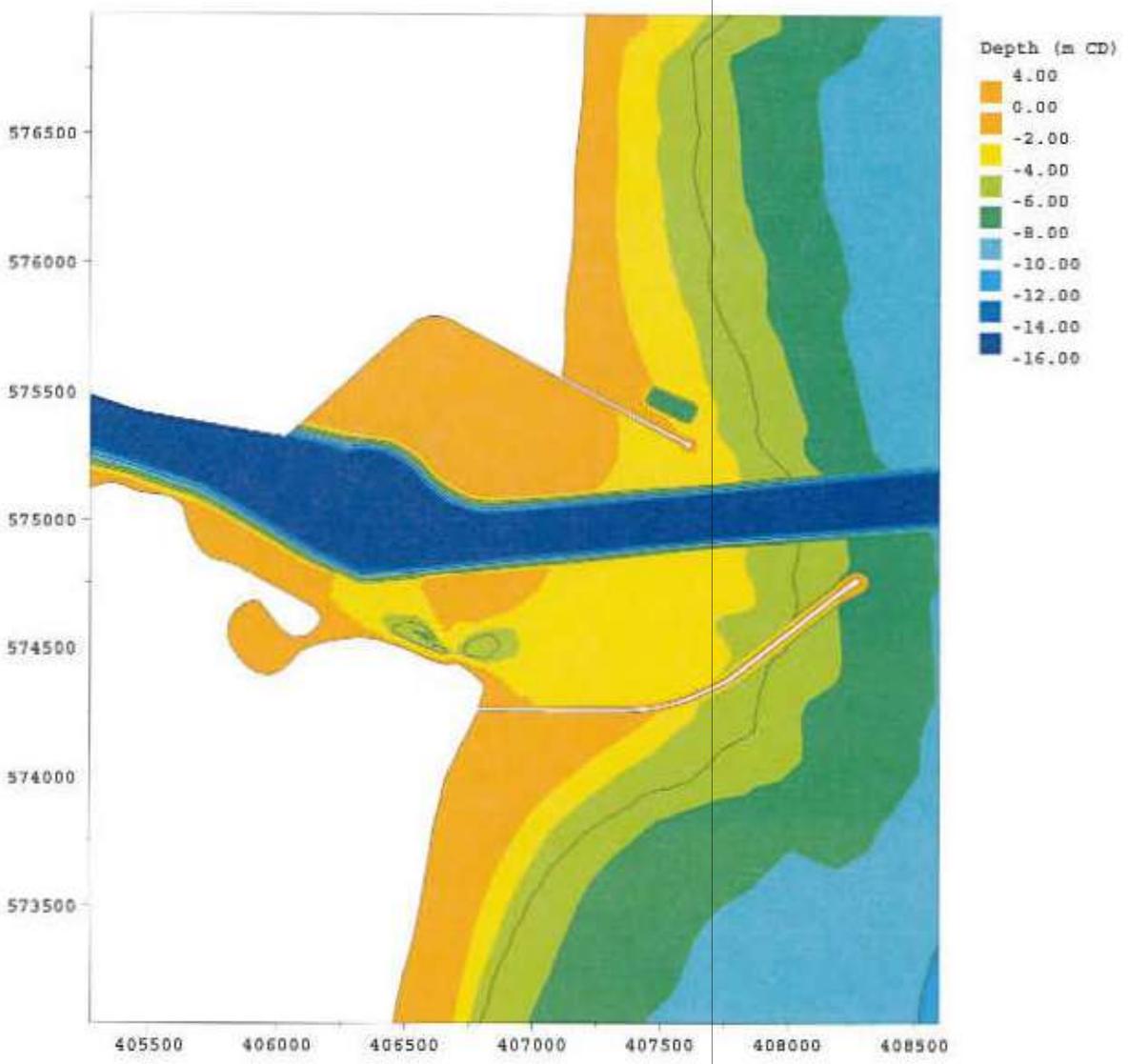


Figure 4.24 Model bathymetry – Phase I with sand trap 3, evolved bed

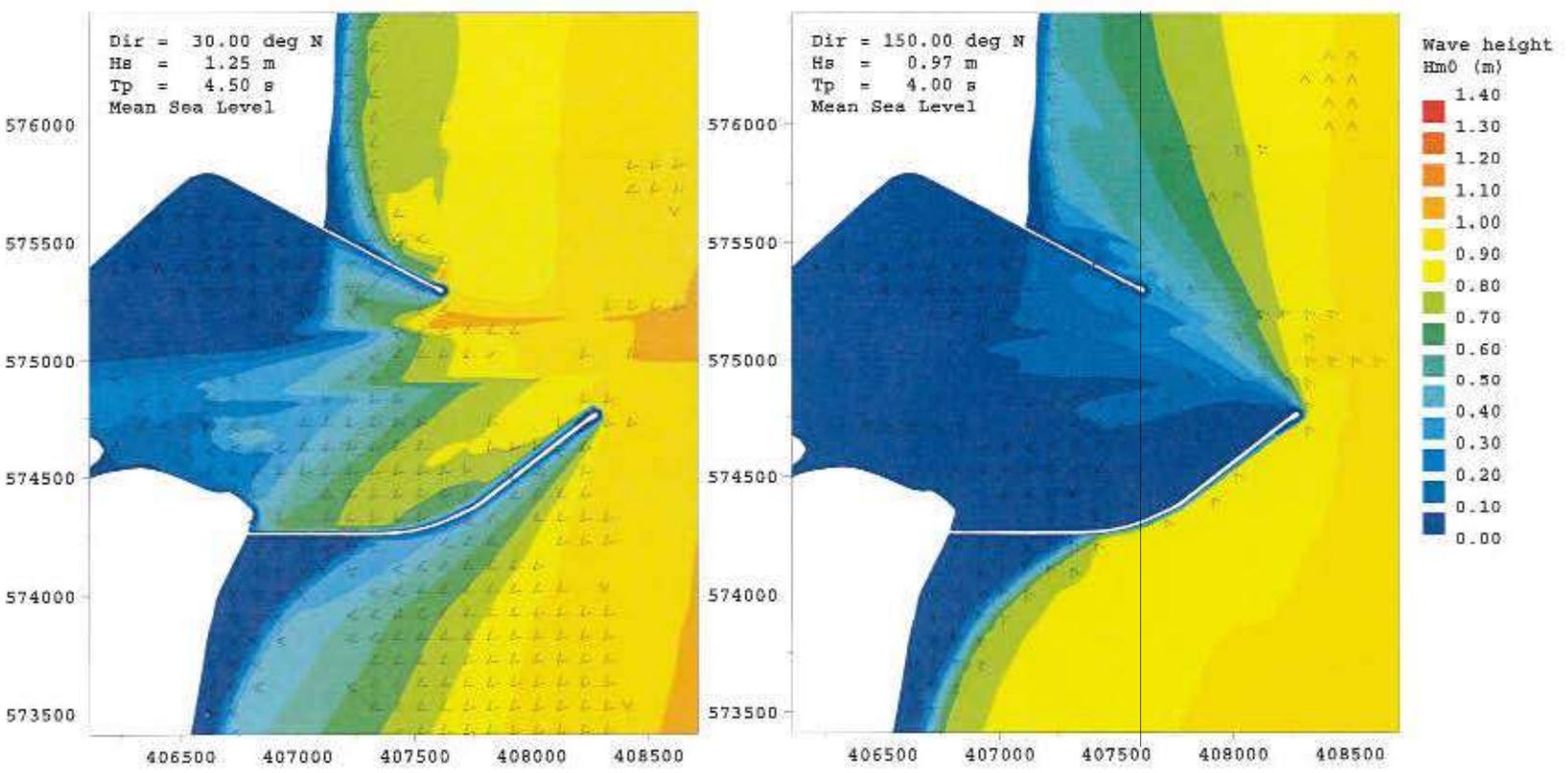


Figure 4.25 Mean wave height distribution for 2 of the 5 representative wave conditions  
– Phase I with sand trap 3, evolved bed

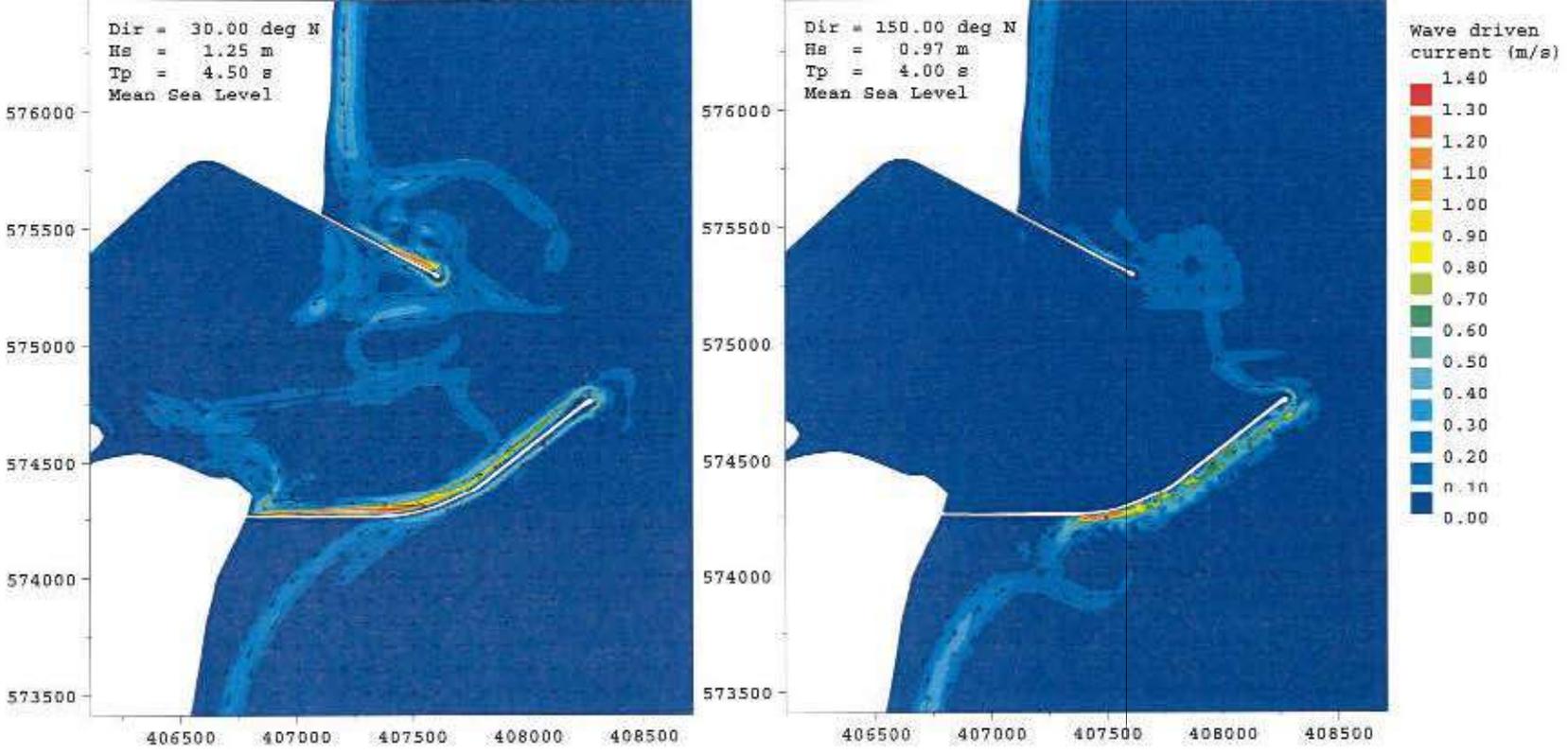


Figure 4.26 Wave-driven currents for 2 of the 5 representative wave conditions – Phase I with sand trap 3, evolved bed

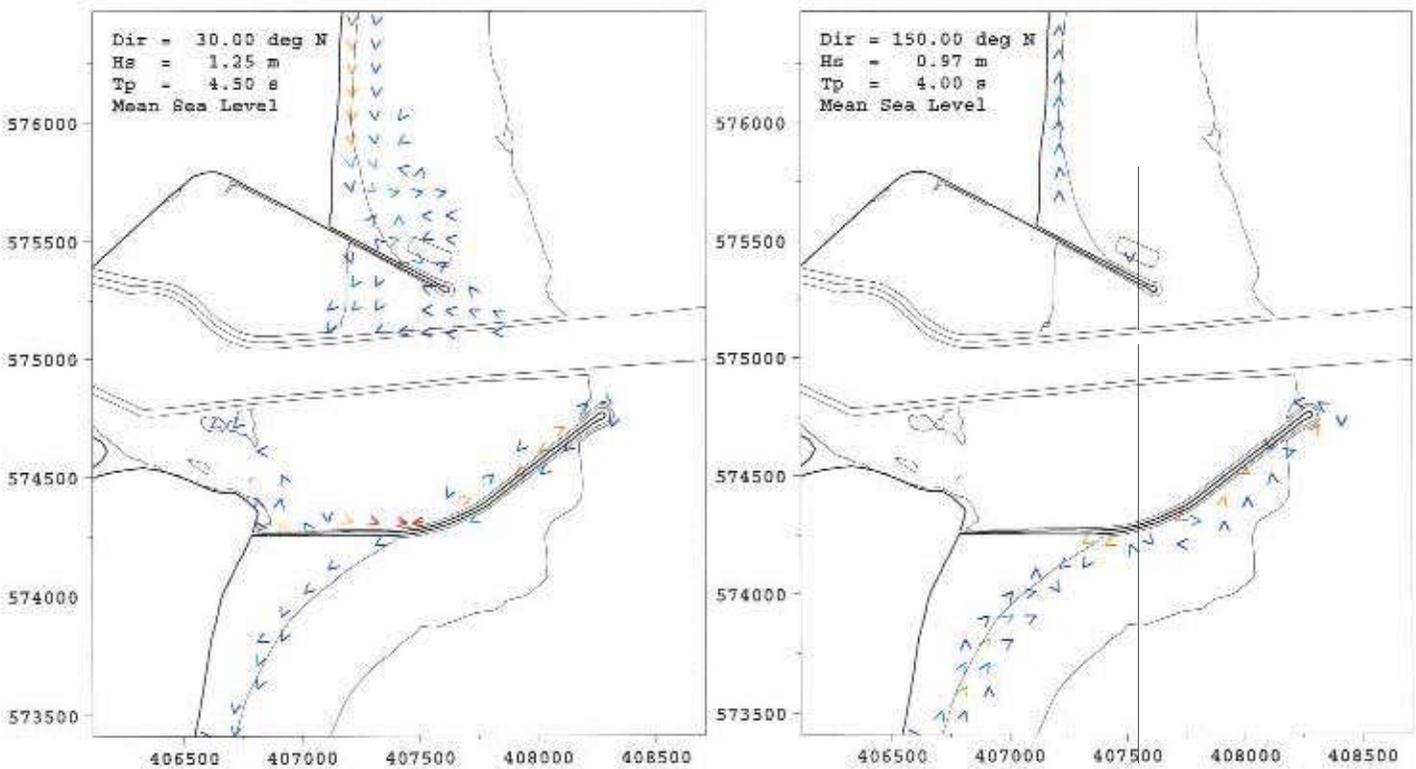


Figure 4.27 Potential sand fluxes for 2 of the 5 representative wave conditions – Phase I with sand trap 3, evolved bed

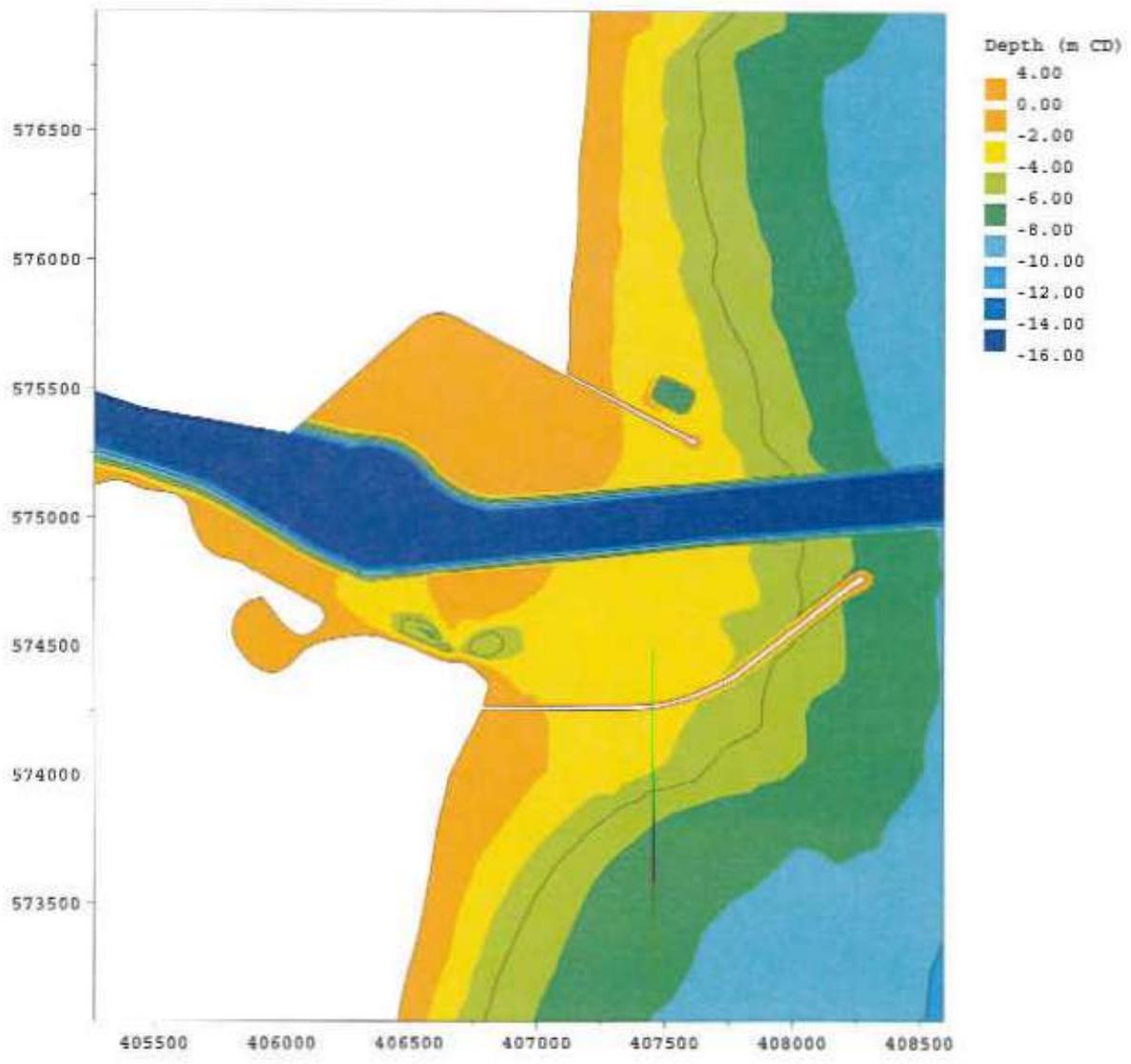


Figure 4.28 Model bathymetry – Phase I with sand trap 2

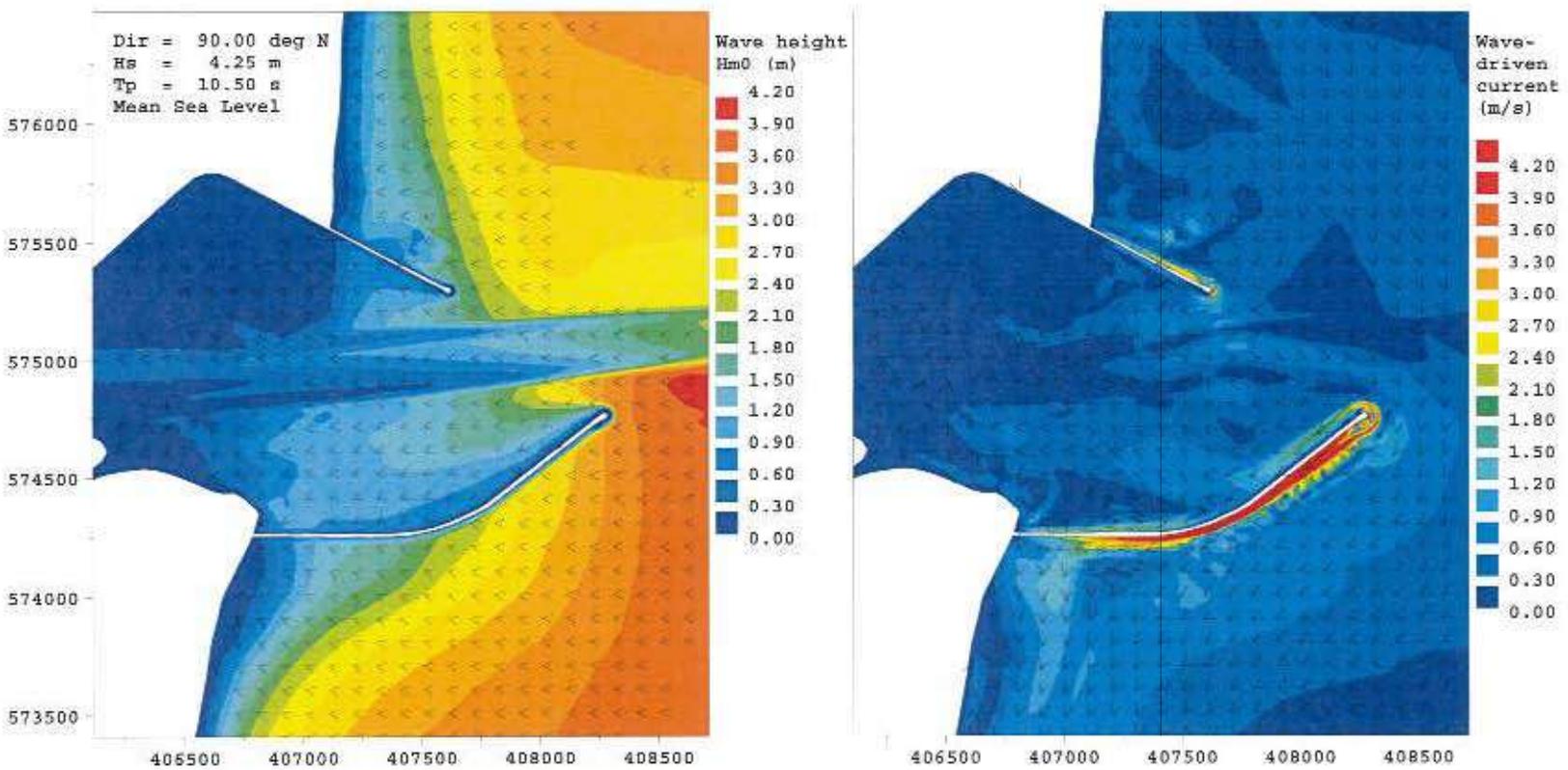


Figure 4.29 Mean wave height distribution and wave-driven currents for storm wave conditions – Phase 1 with sand trap 2

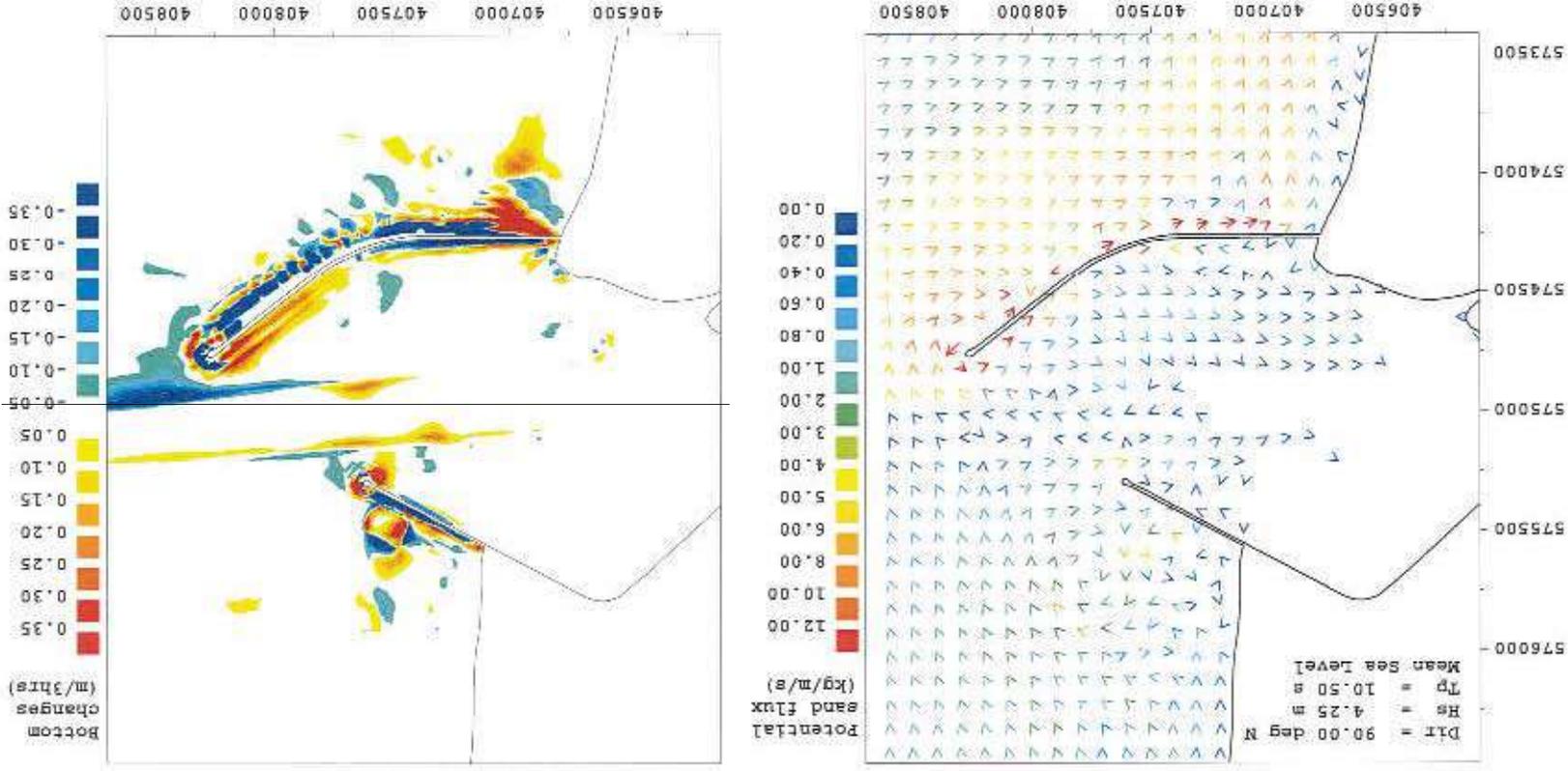


Figure 4.30 Potential sand fluxes and predicted bottom changes over three hours for storm wave conditions—Phase I with sand trap 2

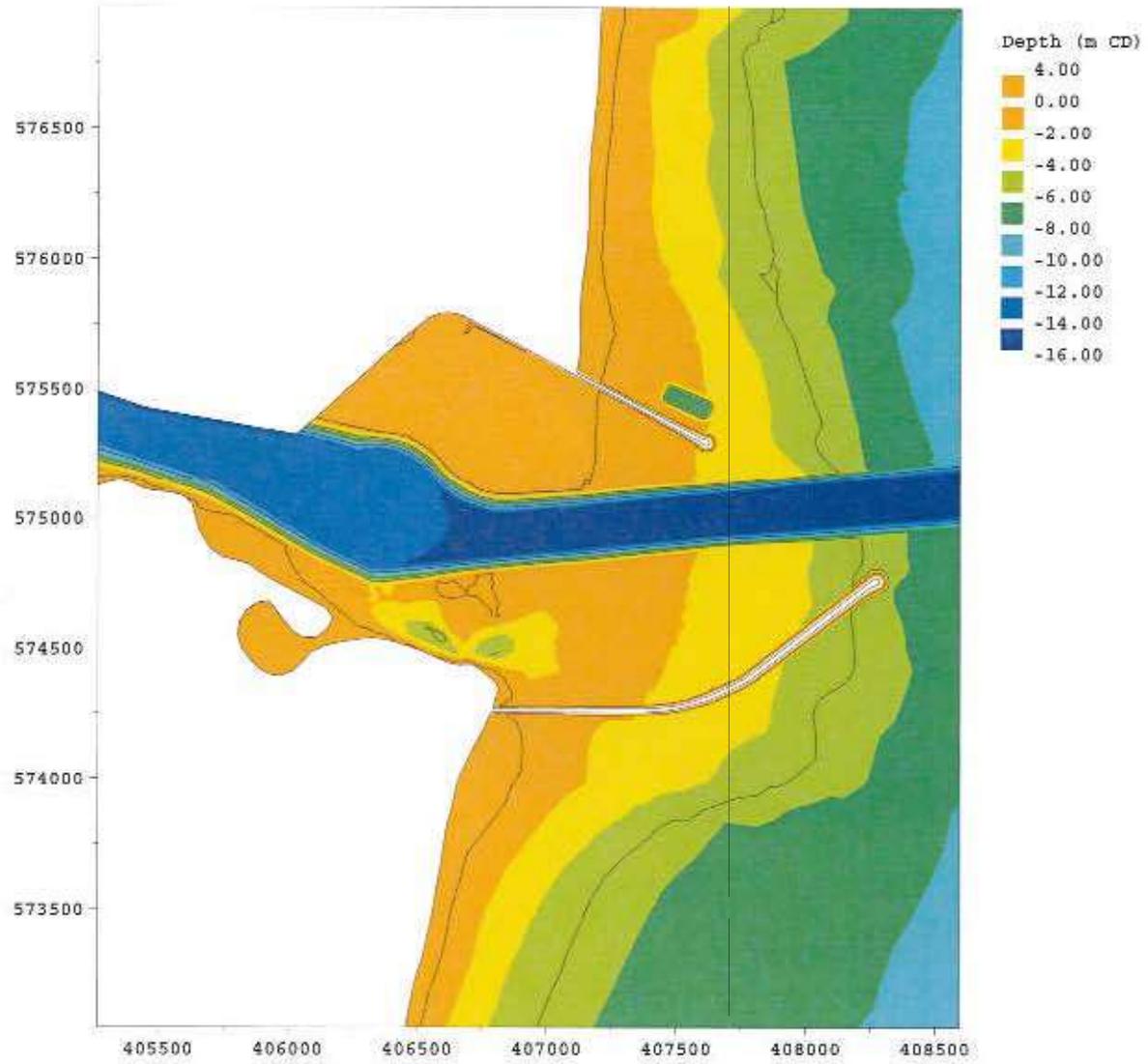


Figure 4.31 Model bathymetry – Phase I with sand trap 3

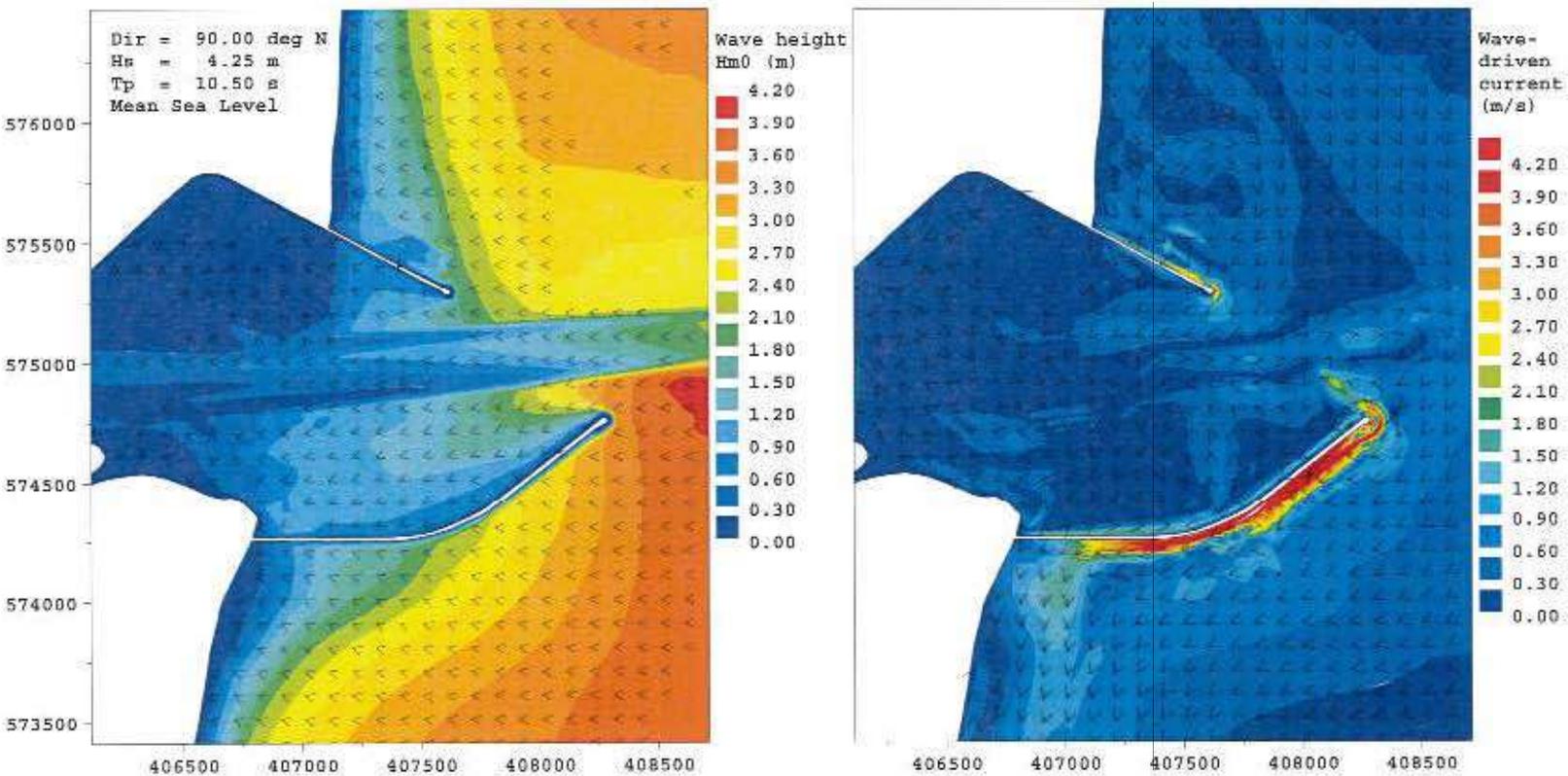


Figure 4.32 Mean wave height distribution and wave-driven currents for storm wave conditions – Phase I with sand trap 3

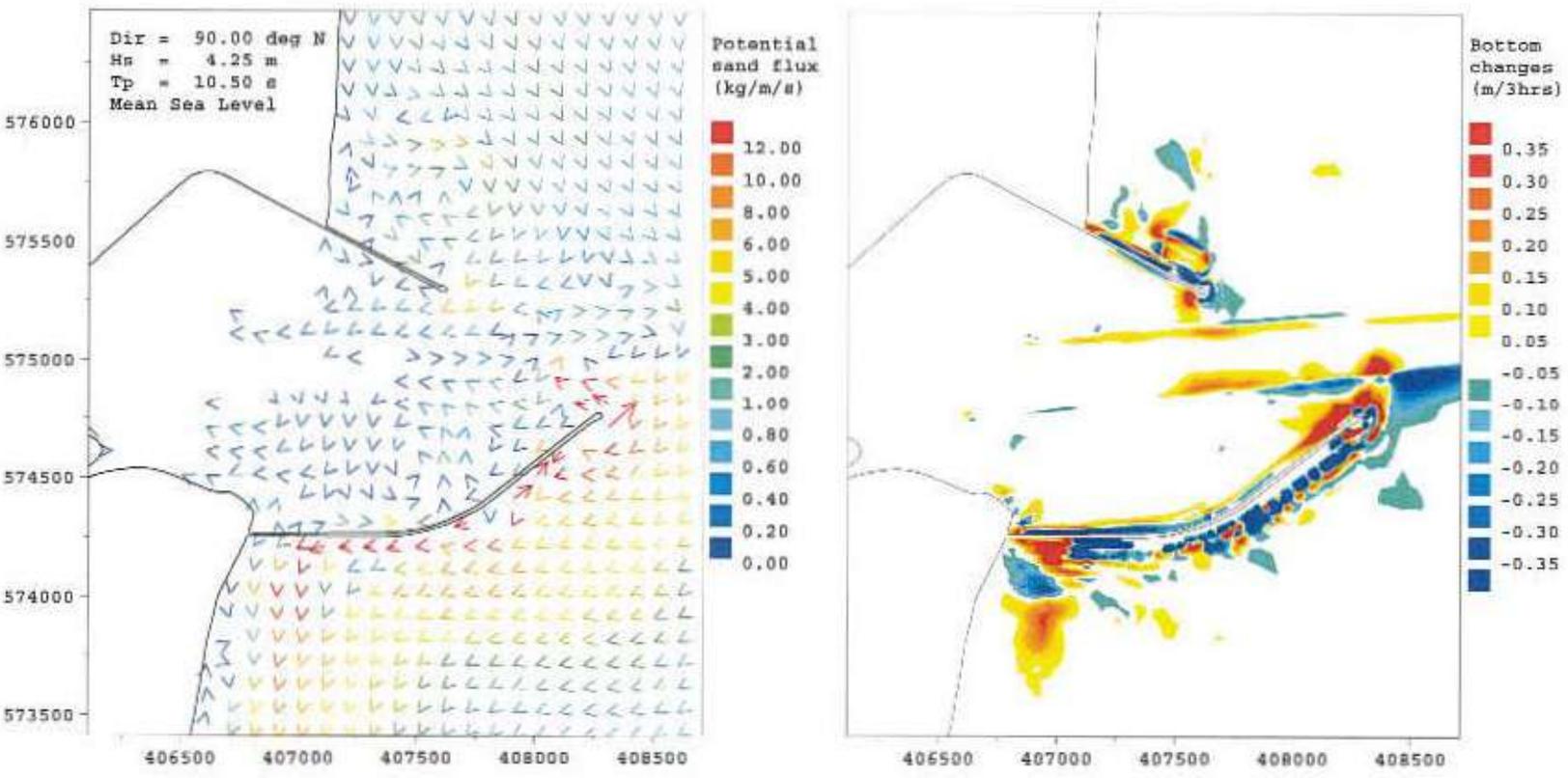


Figure 4.33 Potential sand fluxes and predicted bottom changes over three hours for storm wave conditions—Phase I with sand trap 3

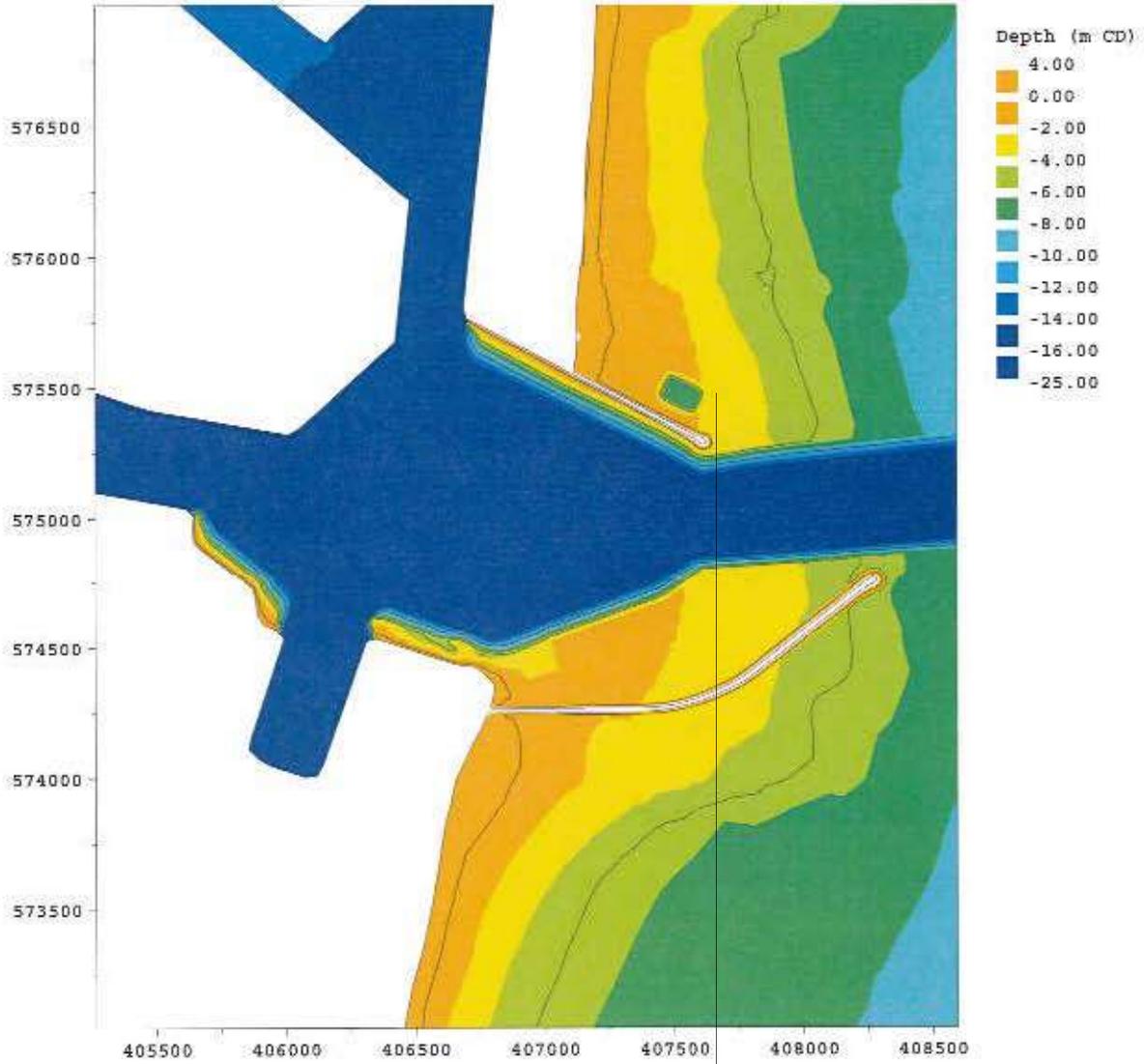


Figure 4.34 Model bathymetry – Phase II with sand trap 2

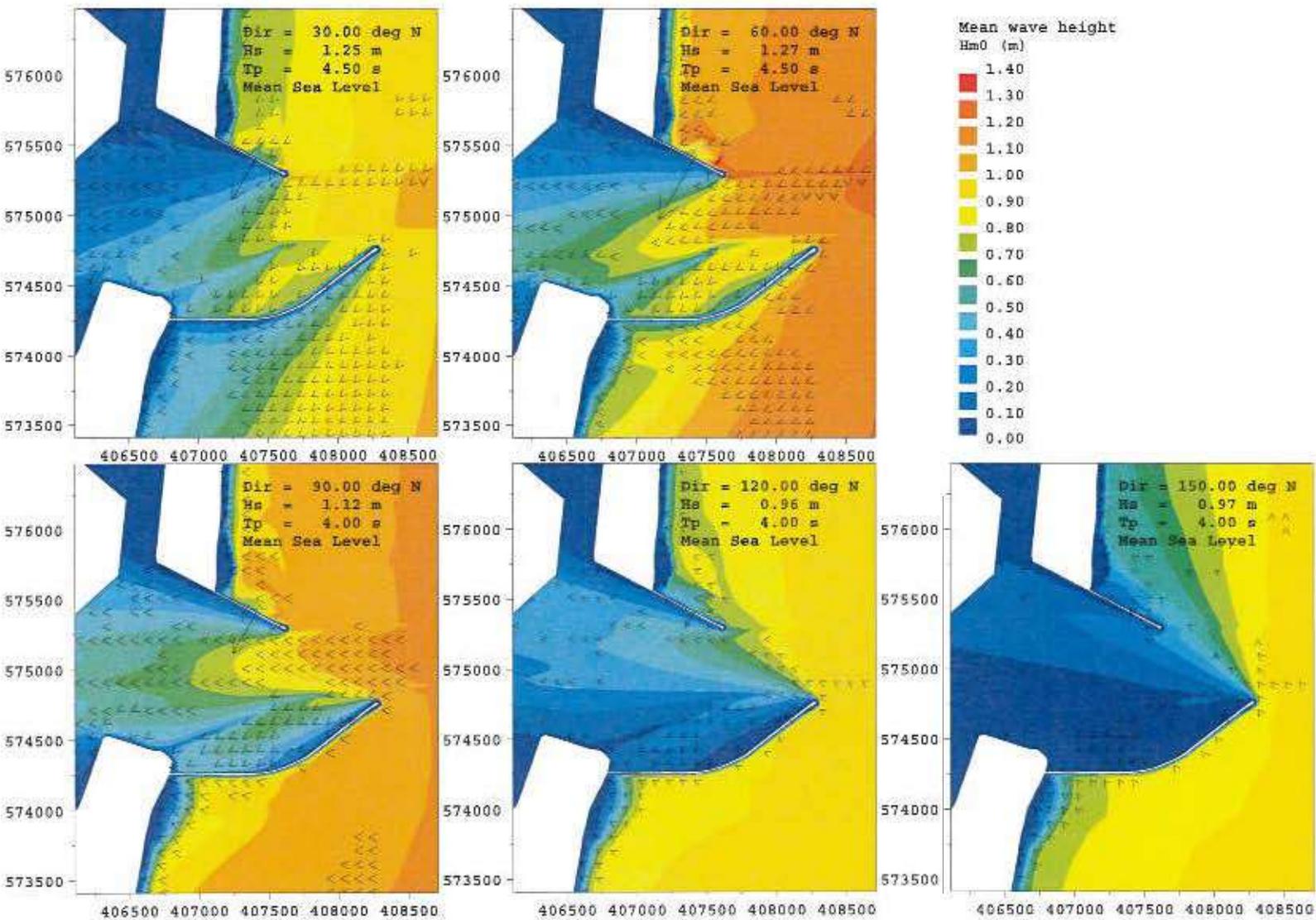


Figure 4.35 Mean wave height distribution for the 5 representative wave conditions – Phase II with sand trap 2

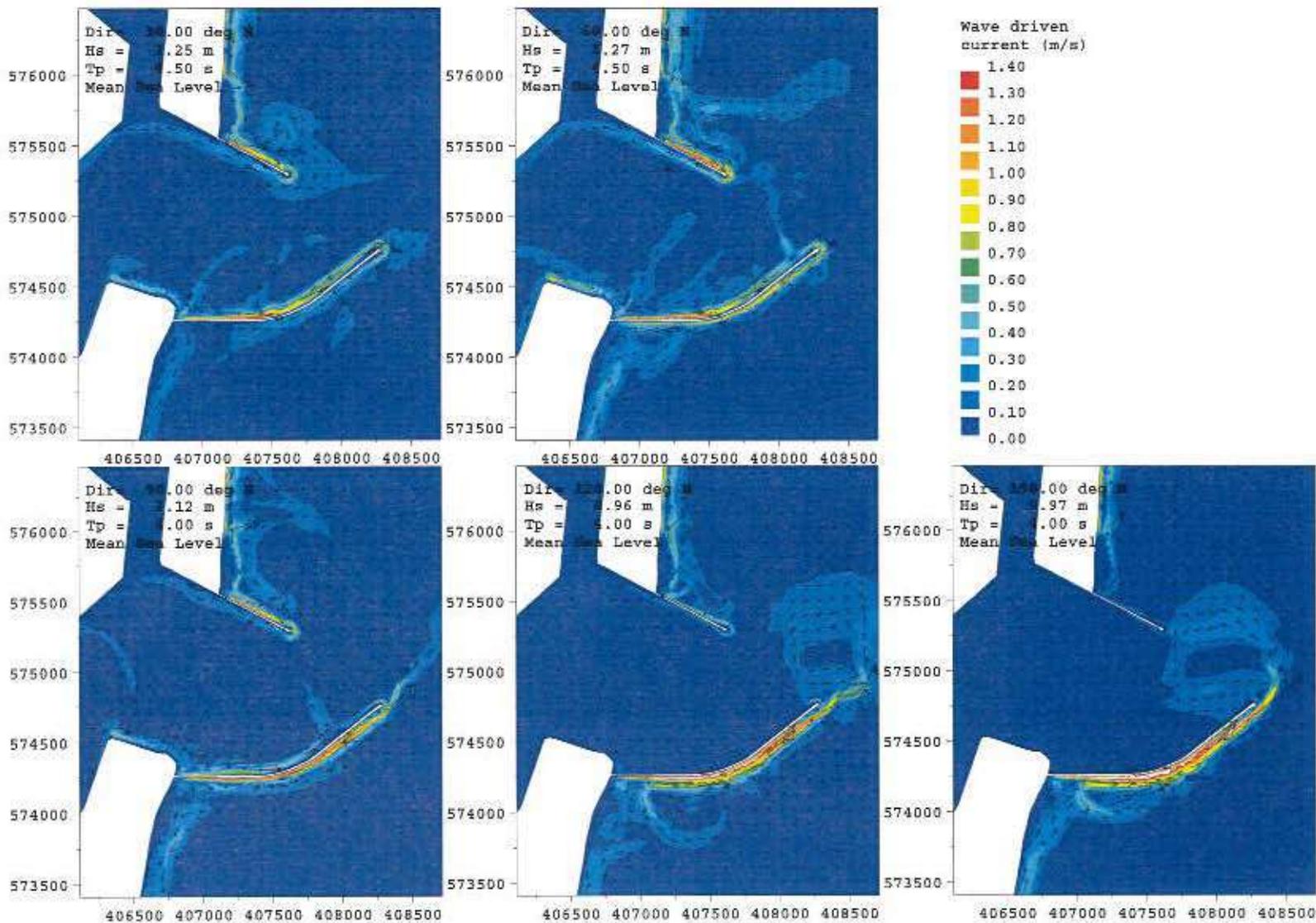


Figure 4.36 Wave-driven currents for the 5 representative wave conditions – Phase II with sand trap 2

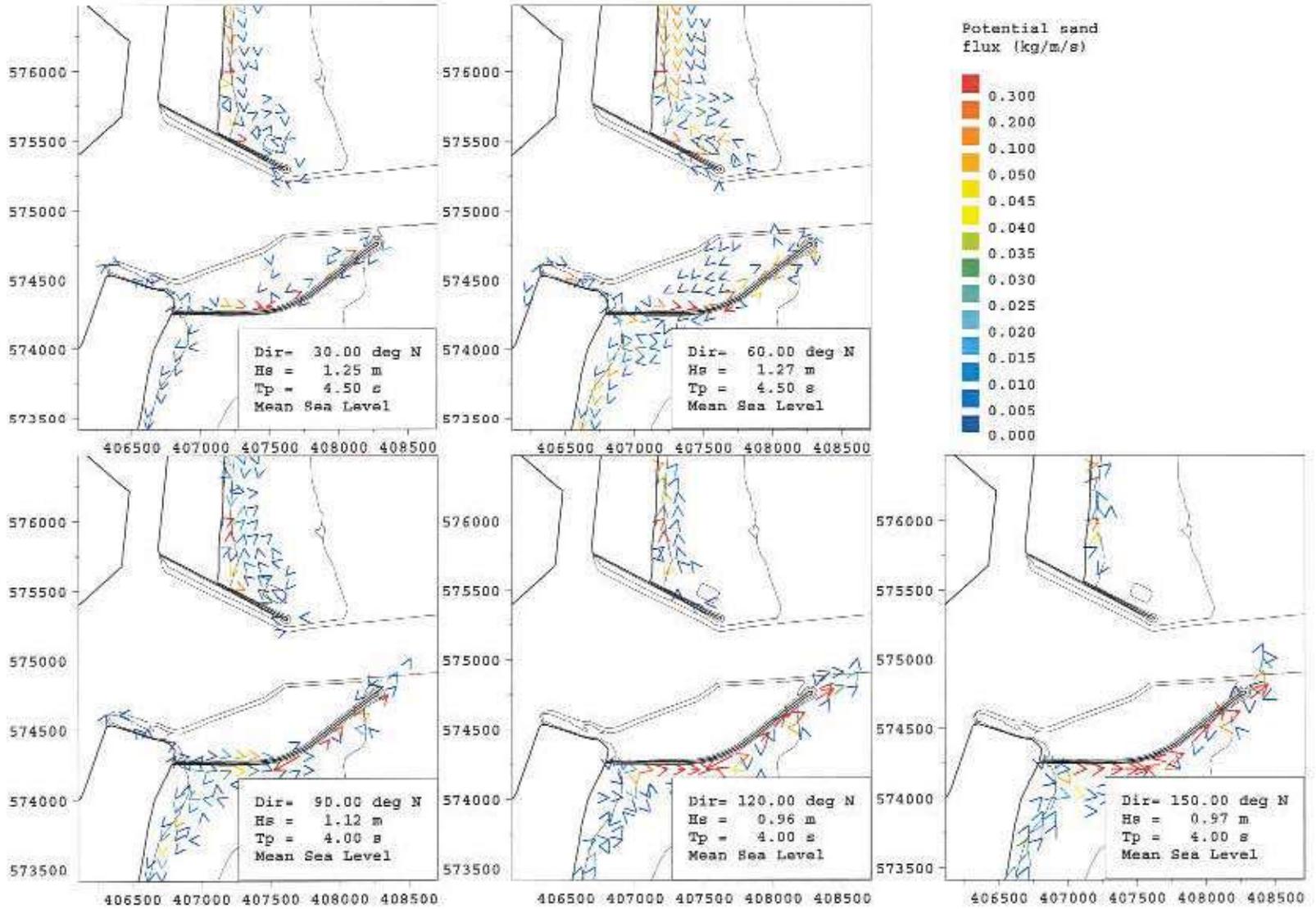


Figure 4.37 Potential sand fluxes for the 5 representative wave conditions – Phase II with sand trap 2

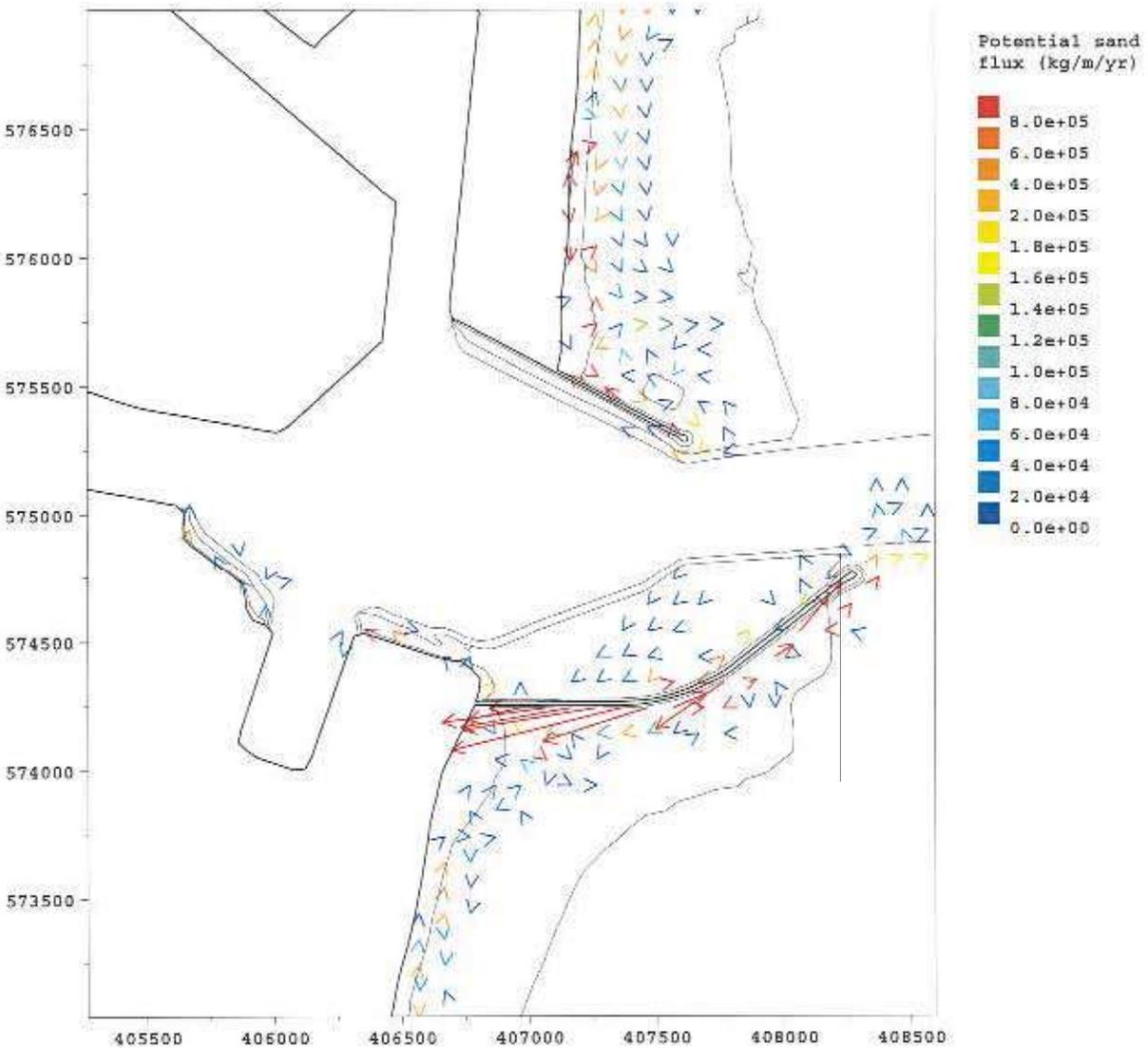


Figure 4.38 Weighted potential sand fluxes – Phase II with sand trap 2

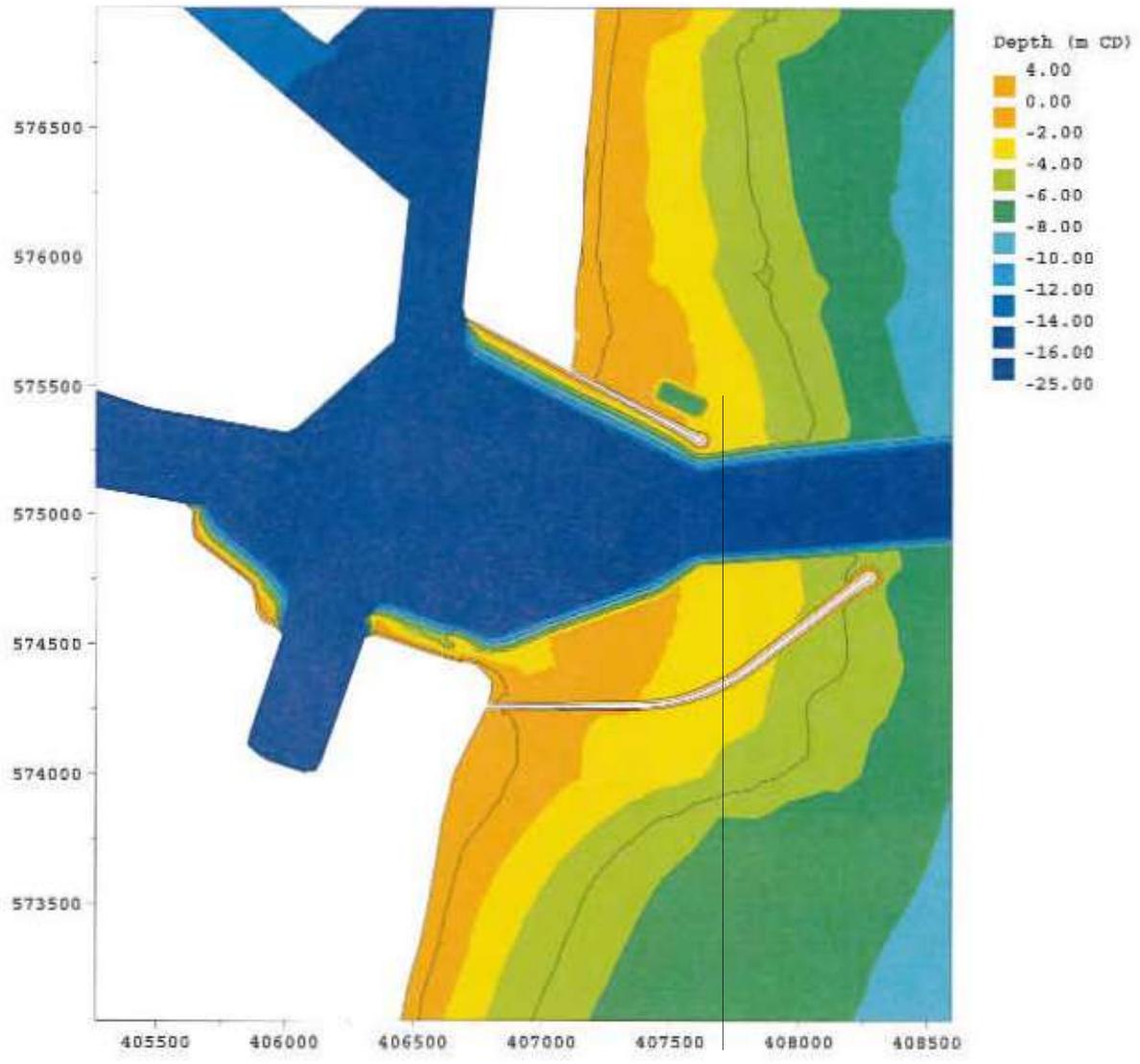


Figure 4.39 Model bathymetry – Phase II with sand trap 3

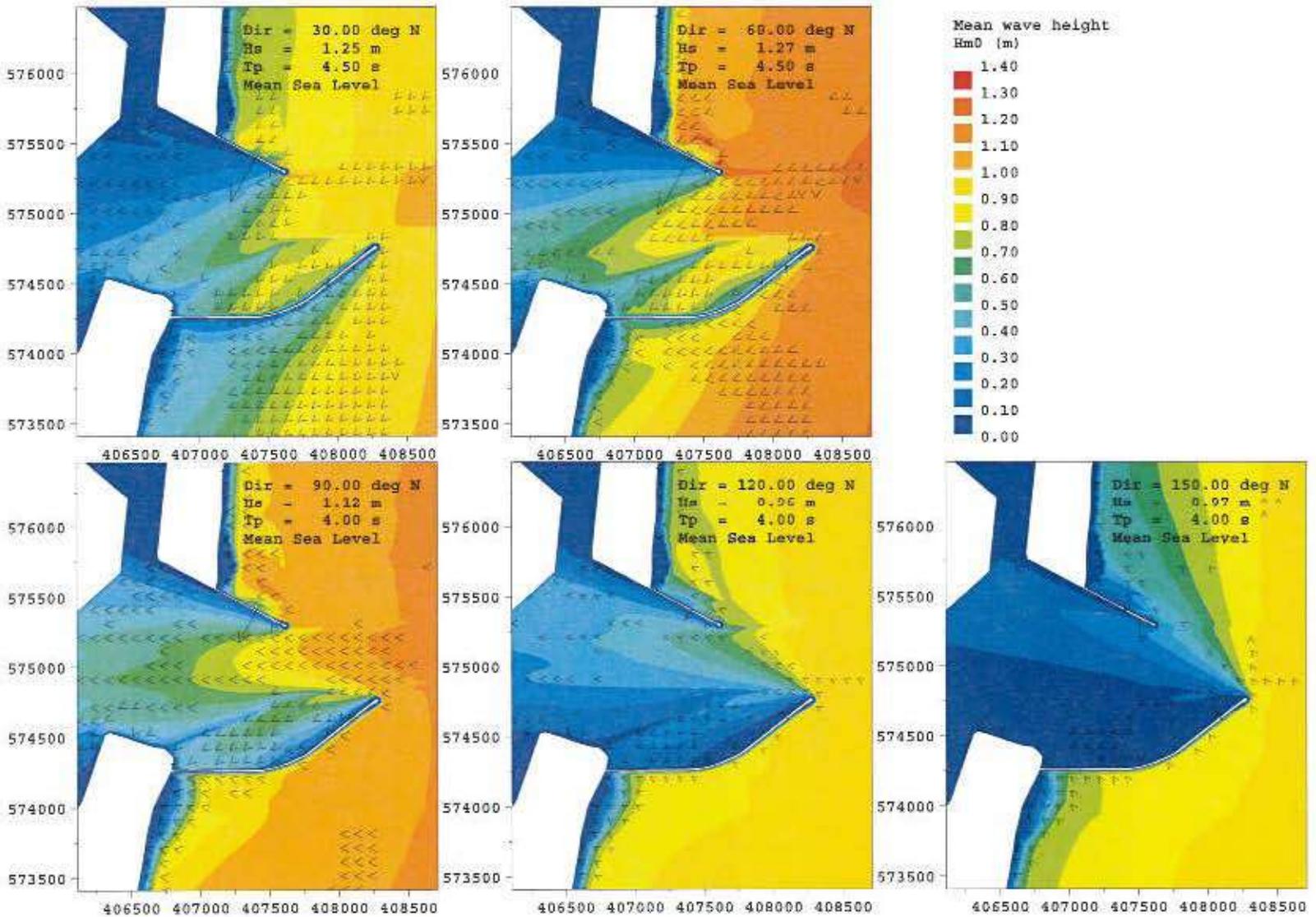


Figure 4.40 Mean wave height distribution for the 5 representative wave conditions - Phase II with sand trap 3

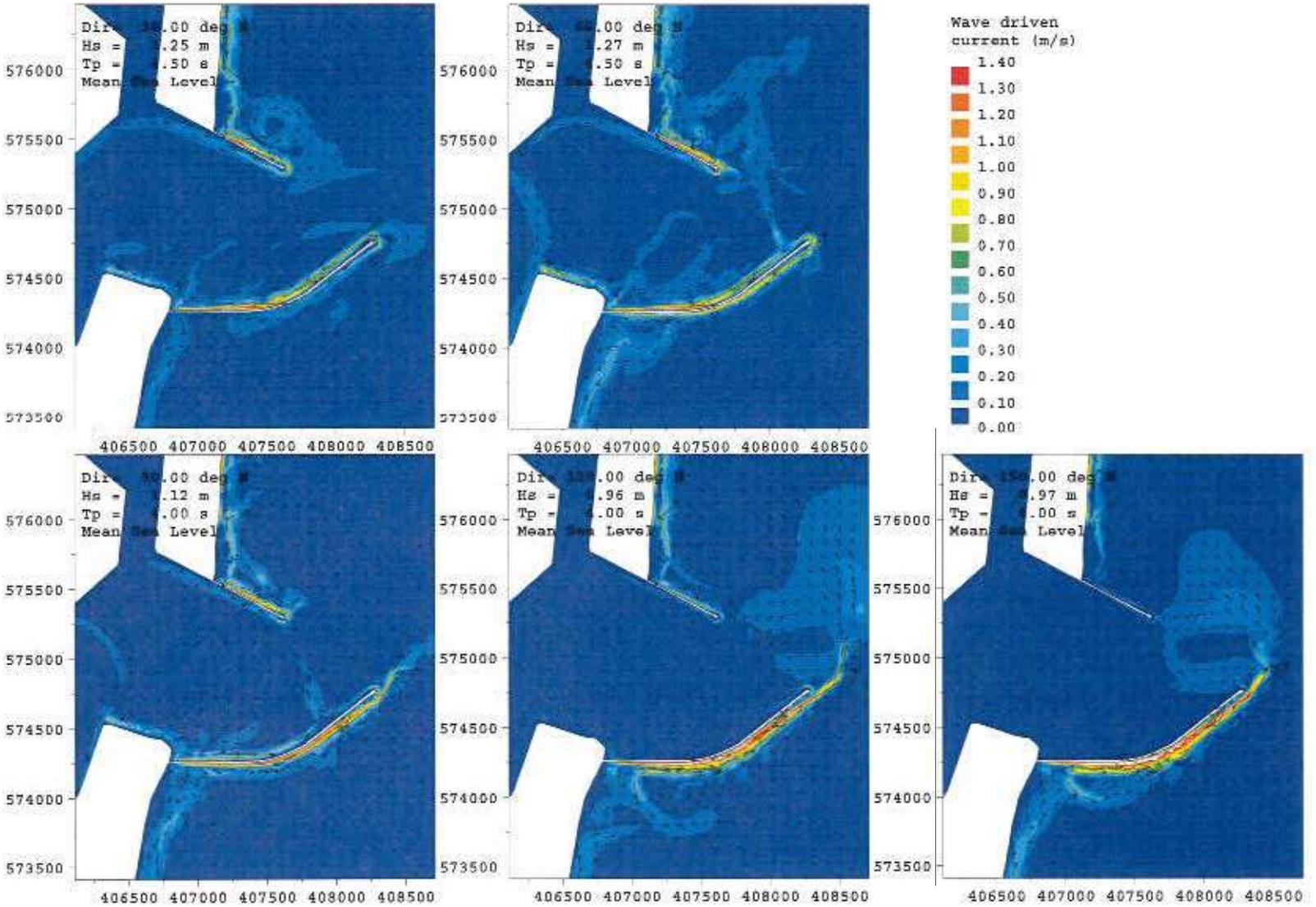


Figure 4.41 Wave-driven currents for the 5 representative wave conditions – Phase II with sand trap 3

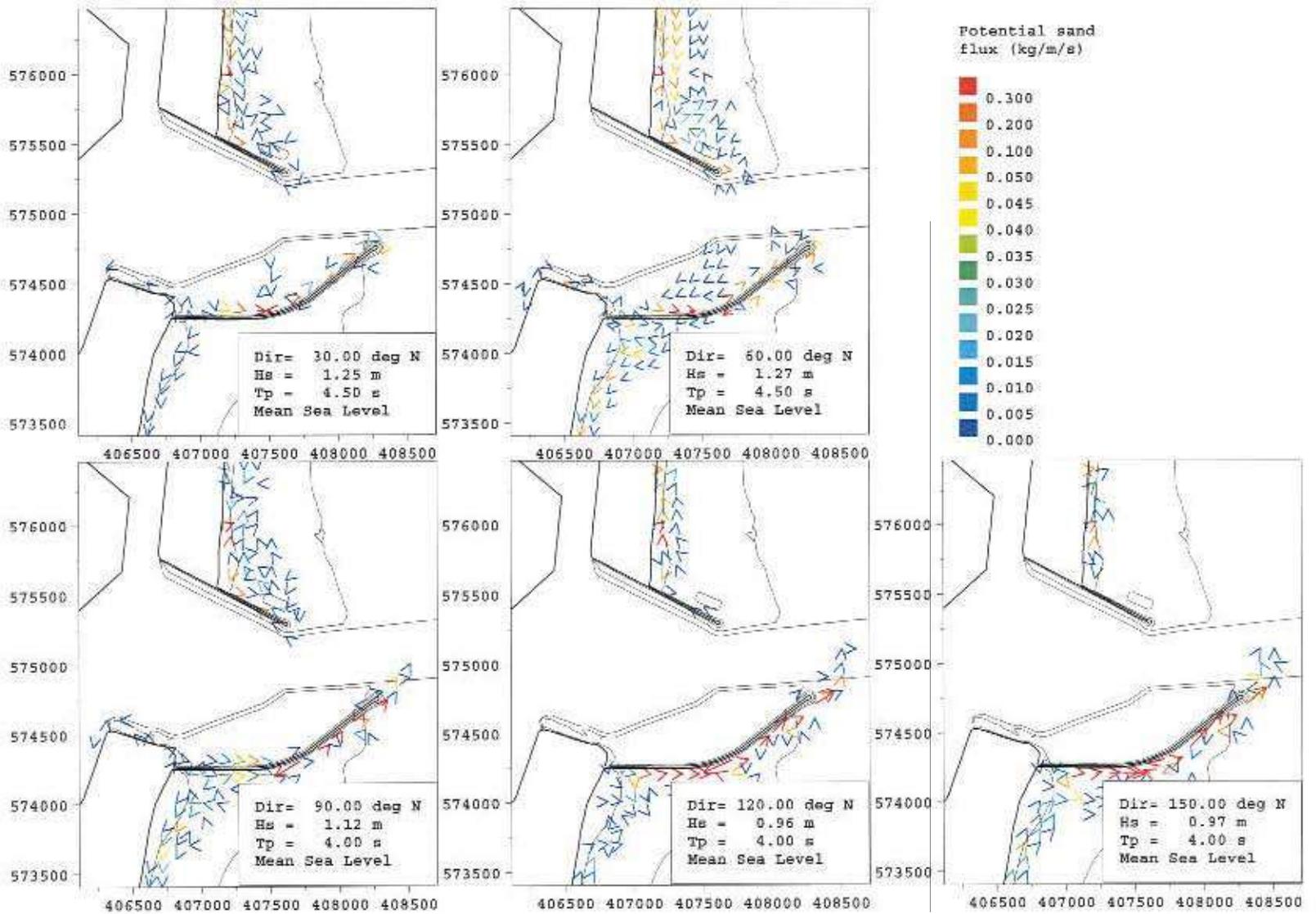


Figure 4.42 Potential sand fluxes for the S representative wave conditions – Phase II with sand trap 3

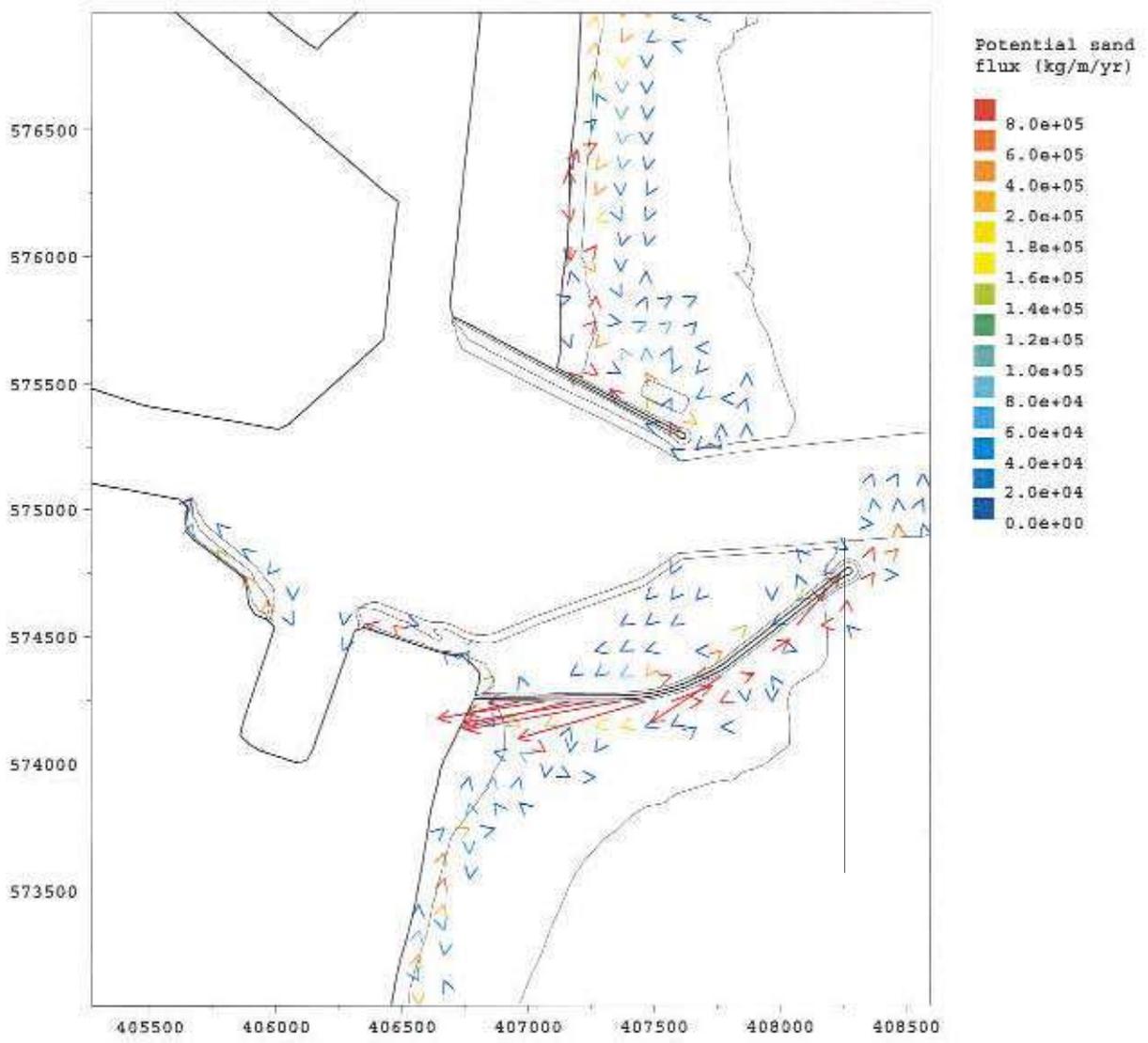


Figure 4.43 Weighted potential sand fluxes – Phase II with sand trap 3



*Appendices*



## *Appendix 1 Numerical model details*

The TELEMAC-2D Model Description  
The SANDFLOW-2D Model Description  
SUBIEF-2D Technical Description  
The TOMAWAC spectral wave transformation model  
The ARTEMIS Wave Disturbance Model



## The TELEMAC-2D Model Description

### Description of model and main areas of application

TELEMAC-2D is a sophisticated flow model, which was originated by LNH in Paris, for free surface flows. It solves the 2D depth-integrated shallow water equations that are used to model flows in rivers, estuaries and seas. It uses finite element techniques so that very flexible, unstructured triangular grids can be used. It has been developed under a quality assurance system including the application of a standard set of validation tests.

The model can simulate depth integrated tidal flows in estuaries and seas including the presence of drying banks. It can also simulate flows in rivers including turbulence structures resulting from flow obstructions and transcritical flows.

The advantage of using finite elements lies primarily in the possibility of using a very flexible grid. This is superior to using an orthogonal curvilinear grid as the user has far more complete control over grid refinement with a finite element system.

The applications of TELEMAC have included studies of tidal flows, storm surges, floods in rivers, dam break simulations, cooling water dispersion and infill of navigation channels.

### Theoretical background and solution methods

TELEMAC solves the shallow water equations on an unstructured finite element grid (usually with triangular elements). The various variables (bed elevation, water depth, free surface level, and the  $u$  and  $v$  velocity components) are defined at the nodes (vertices of triangles) and linear variation of the water and bed elevation and of the velocity within the triangles is assumed.

When the model is used a time-step is chosen and the computation is advanced for the required number of time-steps. There is no particular limit on the time-step for a stable computation but it is best to ensure that the Courant number based on propagation speed is less than about 10. It is found that if the solution is nearly steady then few computational iterations are required at each step to achieve the required level of accuracy, which in TELEMAC is computed according to the actual divergence from the accurate solution. The computation at each time-step is split into two stages, an advective step and a propagation-diffusion step.

### The advective step

The advective step is computed using characteristics or stream-wise upwind Petrov-Galerkin. The characteristic step makes it possible for the code to handle such problems as flow over a bump giving rise to locally supercritical flow and eddies shedding behind flow obstructions.

### The propagation/diffusion step

The finite element method used is based on a Galerkin variational formulation. The resulting equations for the nodal values at each time-step are solved using an iterative method based on pre-conditioned conjugate gradient (PCG) methods so that large problems are solved efficiently. Several PCG solvers are coded and a selection is available to the user. The complete matrix is not assembled. Instead an element by element method is used so that most of the operations are carried out on the element matrices; this is computationally more efficient, both in speed of execution and in memory requirements. Rather than using Gauss quadrature exact analytical formulae

functions, graphical presentation of results and utilities for results analysis and file format conversion.

## **OUTPUTS**

### **Output parameters**

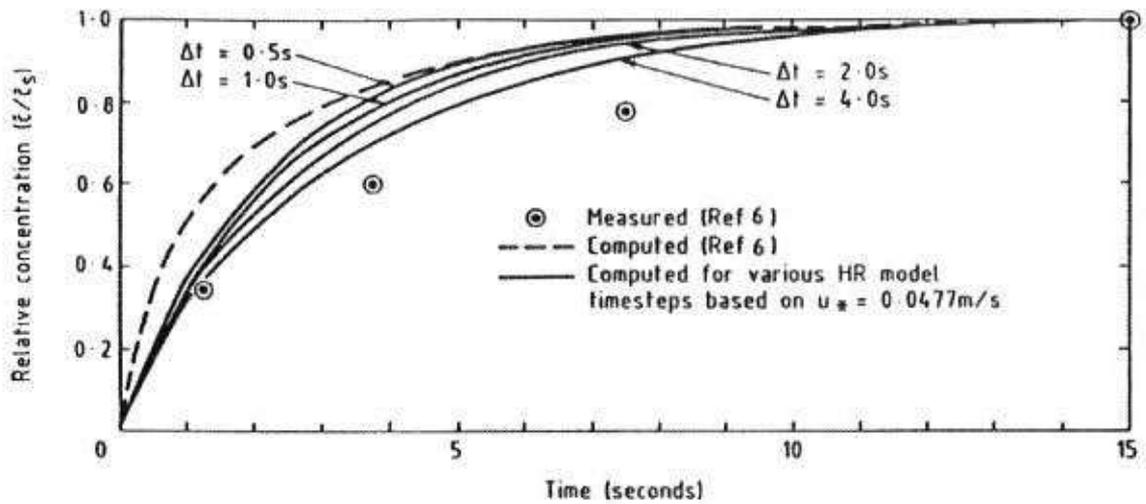
SANDFLOW-2D calculates concentrations of suspended sediment and distributions of erosion and deposition are stored at user selected intervals during the run. SANDFLOW-2D calculates suspended sediment concentration, erosion and deposition throughout the model area for each time step through the tide.

### **Output files**

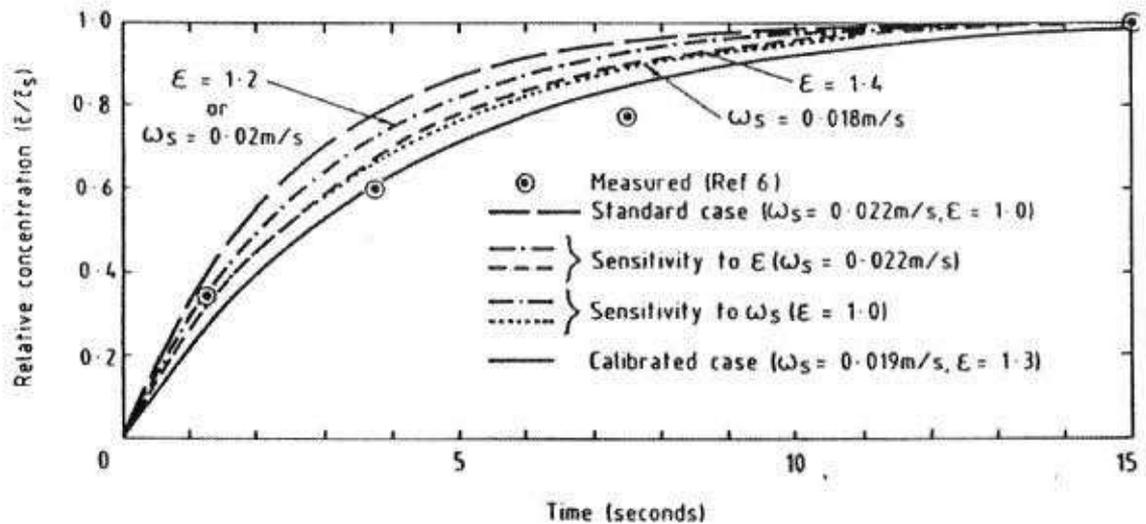
Each run of the SANDFLOW-2D model generates three output files. Two of these files contain the suspended concentrations and bed deposits. The third output file; the List File contains run information.

### **Output plots**

The results from the SANDFLOW-2D may be represented using report quality-graphics utilities included in the TIDEWAY-2D system or, where TELEMAC-2D has been deployed, the RUBENS visualisation system. Contour plots of suspended concentrations and/or bed deposits at user selected times and concentration-time and deposit-time plots at selected locations can be produced.



(a) Sensitivity to model timestep



(b) Sensitivity to settling velocity and vertical diffusion

Flume data and test conditions

Mean flow depth 0.25m, mean flow velocity 0.67m/s  
 Particle diameters ( $d_{50}$ ) 230 $\mu m$  bed material, 200 $\mu m$  suspended  
 Settling velocity 0.022m/s, water temperature 9°C  
 Sediment density 2650kg/m<sup>3</sup>, fluid density 1000kg/m<sup>3</sup>  
 Overall bed shear velocity 0.0477m/s

Figure 1 Computed and measured evolutions of sediment load

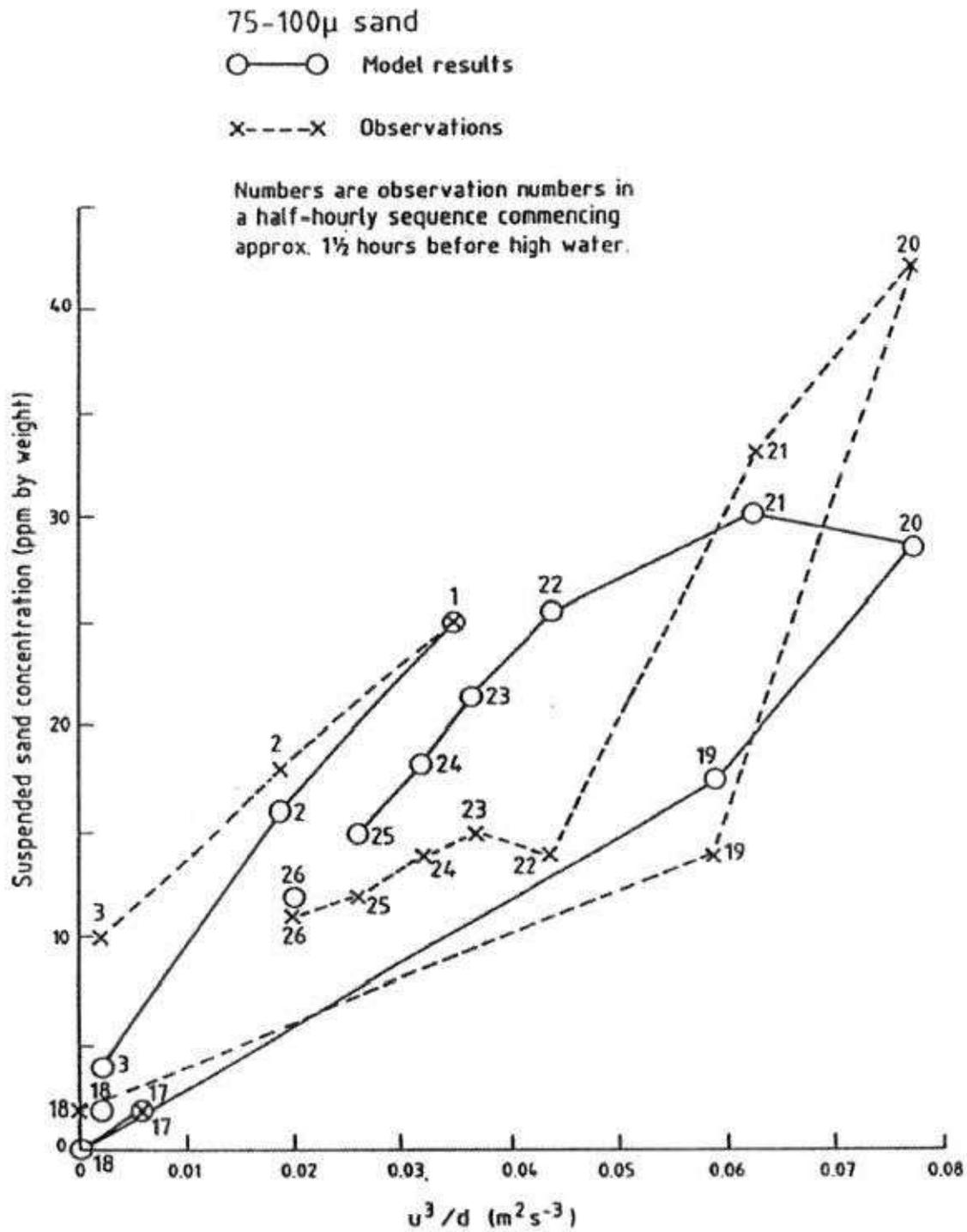


Figure 2 Simulation of Foulness position 1 flood tide

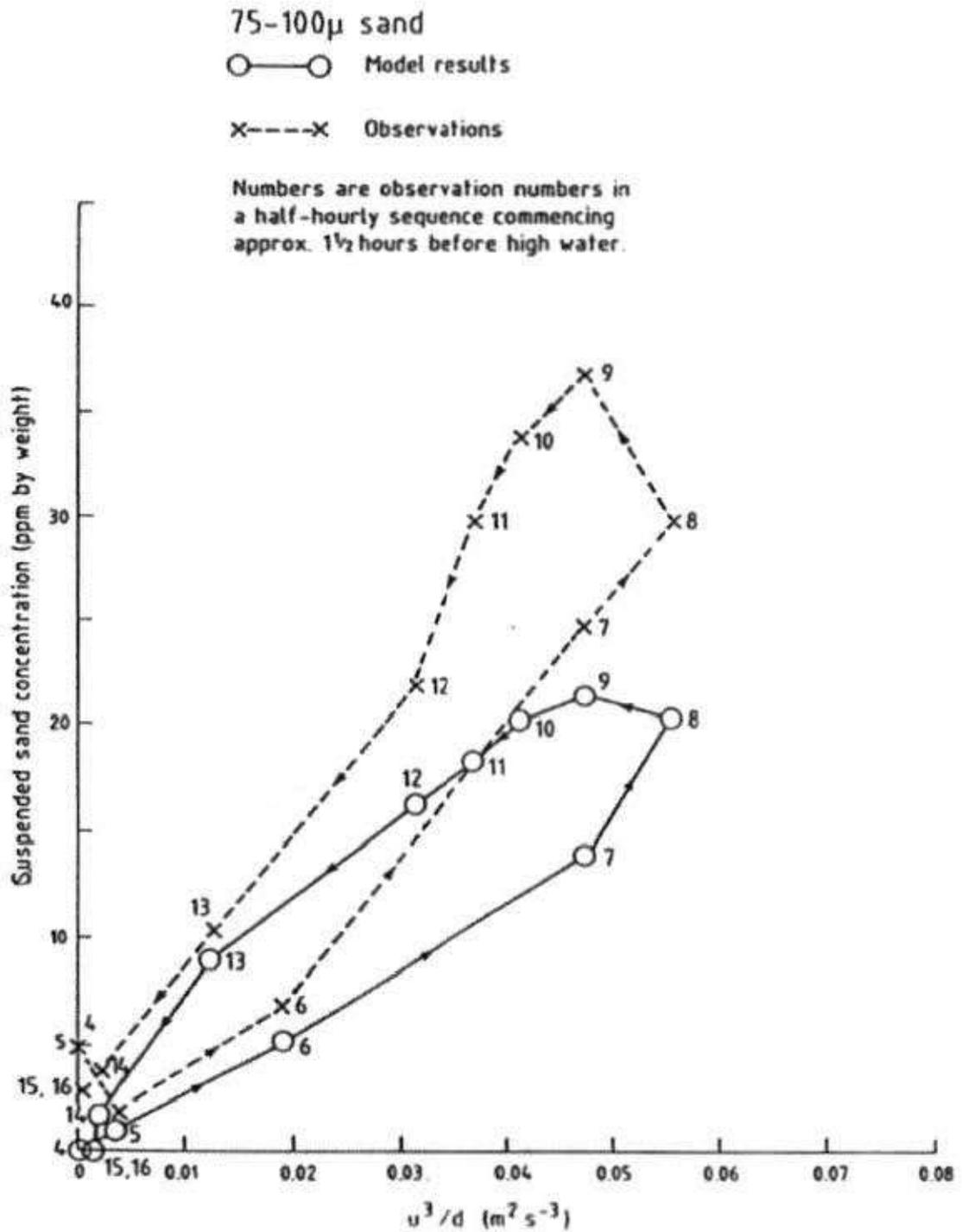


Figure 3 Simulation of Foulness position 1 ebb tide

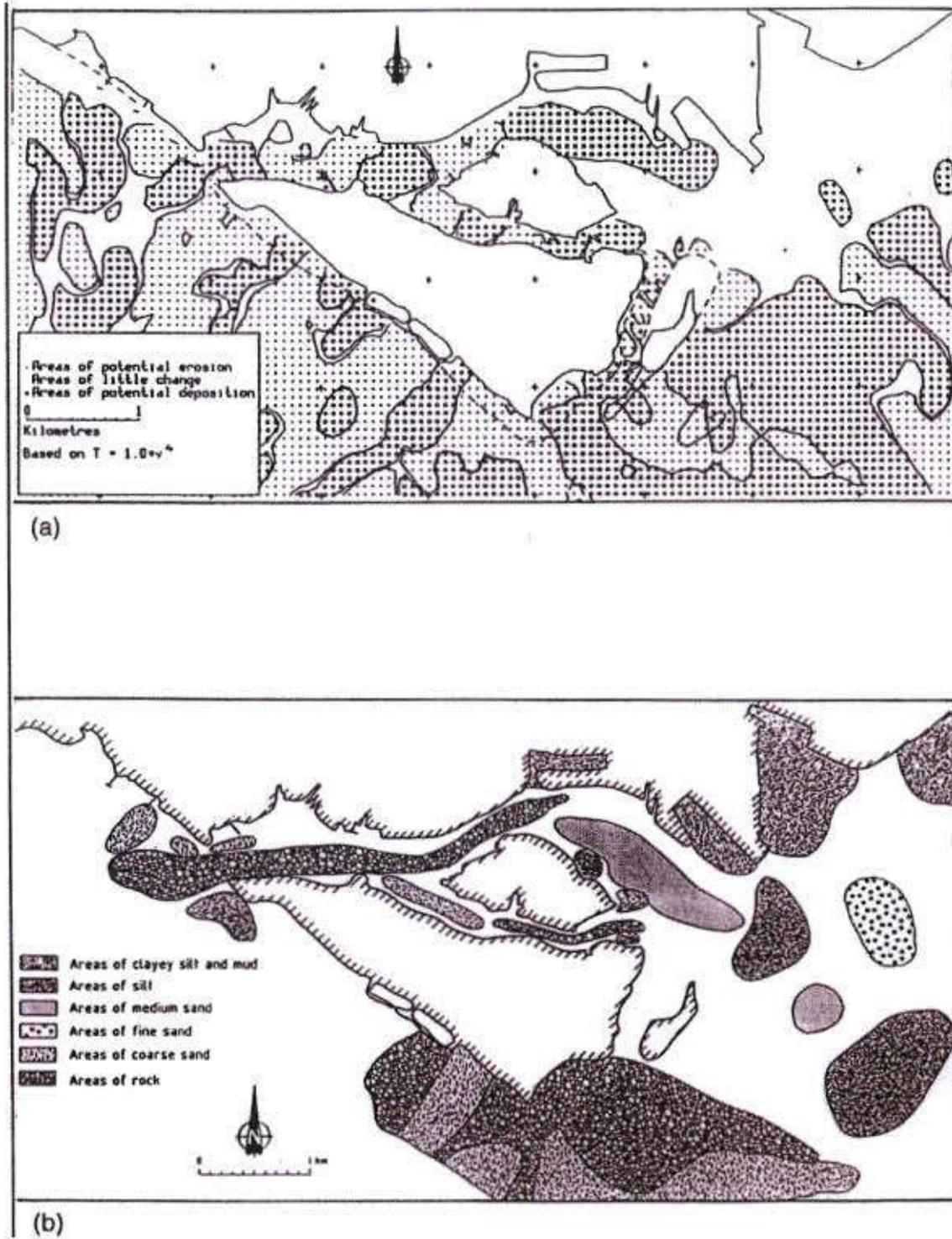


Figure 4 Comparison of sand erosion/deposition areas in model (a) with observed sediment distribution (b)

## SUBIEF-2D Technical description

### 1. INTRODUCTION

SUBIEF2D allows the study of the transport of one or more substances (tracers) within water bodies with a free surface. These substances can be dissolved or in suspension within the water body. In the latter case, SUBIEF2D also calculates their deposit on the bottom and their entrainment into suspension by the process of erosion. The modelled substances can possibly be coupled (for example if they chemically react together); they can also not be transported by a current but allowed to vary according to time. For each tracer one can choose various physical phenomena to take into account such as transport by the current, diffusion, deposition, erosion, chemical reactions, time dependant decay and sources terms.

SUBIEF2D is part of the TELEMAC system developed by EDF-LNHE and employs the same unstructured finite element grid used by the system. SUBIEF2D solves the relevant advection diffusion equations in two horizontal dimensions and the concentration of each transported variable is assumed to be constant throughout the water column. SUBIEF2D is as such a depth-averaged model.

SUBIEF2D solves the transport equation uncoupled from the hydrodynamics of the modelled situation. Hydrodynamic calculations are initially carried out by TELEMAC-2D and SUBIEF2D reads in and uses the hydrodynamic results file produced by TELEMAC-2D as input to the solution of the required transport equations.

In spite of the uncoupled nature of the flow and transport models it should be stressed that compatibility between hydrodynamic calculation and calculation of transport are of primary importance. This is true in particular for the conservation of the mass of tracer, which is related to the conservation of the mass of water. The quality of the results resulting from SUBIEF2D thus strongly depends on the quality of hydrodynamic calculation carried out previously, even if the transport of a simple passive (unreactive) tracer is modelled. With stronger reason, one would not expect to reproduce the evolution of the bed correctly starting from poor representation of the currents in a modelled situation.

SUBIEF2D is available on workstations of the type HP or SUN which function under the UNIX operating system UNIX, and on PC.

### 2. THEORETICAL ASPECTS

SUBIEF2D solves the following equations for transport, deposition and erosion:

$$\frac{\partial c}{\partial t} + \bar{u} \cdot \overrightarrow{\text{grad}c} = \text{div}(\bar{K} \cdot \overrightarrow{\text{grad}c}) - \frac{Q_e - Q_d}{h} + \sum_{\text{point } s, r}^{\text{sources}} (c_s - c) \frac{Q_L(r)}{\int h U_r d\Omega} + S$$

where:

C	is the tracer concentration in suspension	(g/l)
$\bar{K}$	is the dispersion coefficient	(m <sup>2</sup> /s)
$\bar{u}$	is the flow linear velocity	(m/s)
h	is the water head	(m)
$Q_e$	is the erosion flux	(kg m <sup>-2</sup> s <sup>-1</sup> )

$Q_d$	is the deposition flux	(kg m <sup>-2</sup> s <sup>-1</sup> )
$c_s$	is the concentration of tracer at source point r	(g/l)
$Q_i$	is the source r liquid flow rate	(m <sup>3</sup> /s)
S	is any source terms to be defined	(g/l/s)
$U_r$	is the basic function (finite elements) at source point r	

The depositional and erosion fluxes are calculated by the formulac of Krone and Partheniades respectively.

$$Q_d = W_c c \left[ 1 - \left( \frac{u^*}{u_d^*} \right)^2 \right]$$

and

$$Q_e = M \left[ \left( \frac{u^*}{u_e^*} \right)^2 - 1 \right]$$

where;

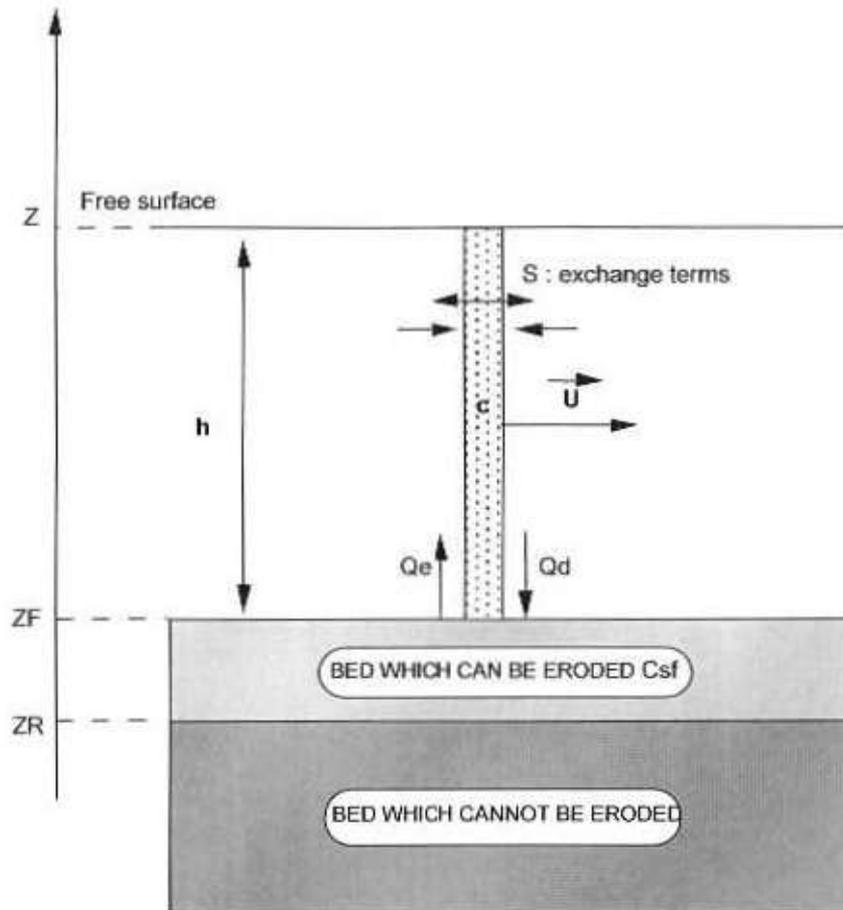
$W_c$	is the settling velocity	(m/s)
M	is the Parthéniades constant	
$u_d^*$ and $u_e^*$	is the critical settling and erosion velocities	
$u^*$	is the friction velocity at the bottom	

These are the default formulation although as throughout the TELEMAC system the relevant subroutines are available to be amended by the user.

The evolution of the bed level is calculated thus:

$$E = \frac{Q_d - Q_e}{C_{sf}} DT \quad \text{at each time step} \quad (m)$$

$C_{sf}$	being the concentration of the settled layer	(kg/m <sup>3</sup> )
S	is a source term, a priori null; but which can be defined by user.	



The transport equations for the tracer can be solved several times successively within each time step so it is possible to model the behaviour of several tracers simultaneously. For each tracer, one can choose not to take into account the term of convection by the current or dispersion. The source term  $S$  can for example be a function of the concentrations of several of the tracers or calculated from other parameters defined by the user. This makes it possible to build models of water quality.



## The TOMAWAC spectral wave transformation model

### Introduction

TOMAWAC (TELEMAC-based Operational Model Addressing Wave Action Computation) is a time-stepping (i.e. unsteady) phase-averaged spectral wave transformation model. It can be used to obtain realistic estimates of wave parameters in deep water, coastal areas, lakes and estuaries from given wind, seabed and current conditions. The model has been developed by EDF-Laboratoire National d'Hydraulique et Environnement (LNHE, EDF R&D) and is part of the TELEMAC finite element modelling suite of hydrodynamic and short wave models.

TOMAWAC is based on a fully spectral representation of the wave action balance equation (or energy balance in the absence of currents) with all physical processes modelled explicitly. No *a priori* limitations are imposed on the spectral evolution. This makes TOMAWAC a third-generation wave model.

The model has been designed to represent the following wave propagation processes:

- spatial propagation of waves over large distances,
- refraction due to spatial variations in seabed and current,
- shoaling due to spatial variations in seabed and current,
- blocking and reflections by opposing currents.

The following wave generation and dissipation processes are also represented in TOMAWAC:

- generation by unsteady wind fields,
- dissipation by whitecapping,
- dissipation by depth-induced wave breaking,
- dissipation by seabed friction,
- non-linear wave-wave interactions (quadruplets and triads).

TOMAWAC is based on the use of unstructured triangular meshes to discretise the spatial domain. This allows flexibility in the mesh sizes providing a balance between accuracy and computational efficiency. Similarly, the model uses a piece-wise ray method for wave propagation which allows rather large time steps, which in turn keeps the computational time at a moderate level.

Diffraction is not represented in TOMAWAC, so the model should not be used in areas where variations in wave height are large within a horizontal scale of a few wavelengths. Because of this, the wave field computed by TOMAWAC will generally not be accurate in the immediate vicinity of obstacles.

### The TOMAWAC wave model

The TOMAWAC model represents the waves in terms of the two-dimensional wave action density spectrum  $N(\sigma, \theta)$ . The independent variables are the relative frequency  $\sigma$  (as observed in a frame of reference moving with the action propagation velocity) and the wave direction  $\theta$  (the direction normal to the wave crest of each spectral component). The action density is equal to the directional variance density divided by the relative frequency:  $N = F / \sigma$ .

The directional variance density  $F(f, \theta)$  corresponds to the classical directional spectrum of waves and models the way the wave energy (or variance) spreads over frequency ( $f$ ) and direction ( $\theta$ ).

In the presence of a current field  $\vec{U}$ , the action density is conserved. This leads to the following equation for the variance density  $\tilde{F}(x, y, f_r, \theta, t)$  which in TOMAWAC is allowed to vary in time and space. Its evolution is described by the spectral action balance equation which, for Cartesian coordinates, is given by

$$\frac{\partial(B\tilde{F})}{\partial t} + C_x \frac{\partial(B\tilde{F})}{\partial x} + C_y \frac{\partial(B\tilde{F})}{\partial y} + C_\theta \frac{\partial(B\tilde{F})}{\partial \theta} + C_{f_r} \frac{\partial(B\tilde{F})}{\partial f_r} = B \cdot Q \quad (1)$$

$$\text{with } F(f, \theta) = \frac{C_g}{C_g + \vec{U} \cdot \vec{k} / k} \tilde{F}(f_r, \theta)$$

The absolute angular frequency  $\omega = 2\pi \cdot f$  (as observed in a fixed frame of reference) is related to the relative angular frequency  $\sigma = 2\pi \cdot f_r$  (as observed in a frame moving with speed  $\vec{U}$ ) by the Doppler equation  $\omega = \sigma + \vec{k} \cdot \vec{U}$  where  $k$  is the wave number vector, given by the linear dispersion relation as a function of water depth,  $d$ , as  $\sigma^2 = gk \tanh(kd)$

The transfer rates in space, direction and relative frequency are computed according to the linear theory:

$$C_x = C_g \cdot \sin \theta + U_x, \quad C_y = C_g \cdot \cos \theta + U_y, \quad C_\theta = -\frac{1}{k} \frac{\partial \sigma}{\partial d} \frac{\partial d}{\partial \bar{n}} - \frac{\vec{k}}{k} \frac{\partial \vec{U}}{\partial \bar{n}} \quad \text{and}$$

$$C_{f_r} = \frac{1}{2\pi} \left( \frac{\partial \sigma}{\partial d} \left( \frac{\partial d}{\partial t} + \vec{U} \cdot \vec{\nabla} d \right) - C_g \vec{k} \frac{\partial \vec{U}}{\partial \bar{s}} \right)$$

where  $\bar{n}$  is the direction perpendicular to wave propagation and  $\bar{s}$  corresponds to the direction of propagation (given by  $\theta$ ). The phase and group velocities are given by  $C = \sigma/k$  and  $C_g = \partial \sigma / \partial k$ , respectively, and the coefficient  $B = C \cdot C_g / (2\pi \sigma^2)$

In equation (1) the term  $Q$  represents the processes of generation by wind ( $Q_w$ ), dissipation by white-capping ( $Q_{wc}$ ), seabed friction ( $Q_{hf}$ ) and depth-induced breaking ( $Q_{br}$ ), and non-linear interactions between quadruplets ( $Q_{nl4}$ ) and triads ( $Q_{nl3}$ ) of frequencies. For each of these processes, several state-of-the-art formulations, calibrated against measured wave data, are available in TOMAWAC. The following table summarises the source and sink terms available in TOMAWAC.

**Table: Source and sink terms available in TOMAWAC**

Formulation	1	2	3
Wind input, $Q_{wi}$	Janssen (1991)	Snyder et al. (1981) + $u^*$ from drag law	Snyder et al. (1981) + $u^*$ from Charnock
White-capping, $Q_{wc}$	Komen et al. (1984)	Janssen (1991)	
Quadruplets, $Q_{n4}$	Hasselmann et al. (1985)	Webb (1978)	
Triads, $Q_{n3}$	Eldeberky and Battjes (1995)		
Seabed friction, $Q_{bf}$	Bouws and Komen (1983) + JONSWAP	Madsen et al. (1988)	Christoffersen and Jonsson (1985)
Depth-induced breaking, $Q_{br}$	Battjes and Janssen (1978)	Thornton and Guza (1983)	Roelvink (1993)

### Numerical aspects of TOMAWAC

#### Spatial and spectral discretisation

TOMAWAC solves the action balance equation (equation (1)) based on a finite element unstructured triangular discretisation of the spatial domain. By allowing the user to define and optimise the appropriate mesh size provides an elegant approach to the problem of irregular coastal boundaries and complex bathymetries. For example, in deep water areas where waves are unaffected by the seabed the mesh can be relatively large (several hundreds of kilometres) compared with relatively small mesh sizes in nearshore areas (typically from one kilometre to tens of metres). As a result this overcomes the problem of nested grids often used in structured grid models.

The directional-spectral discretisation in TOMAWAC is regular for the directional wave distribution and logarithmic over frequencies. The range of wave directions  $[0^\circ, 360^\circ]$  is discretised into a number of equally spaced directions typically between  $30^\circ$  (12 directions) and  $5^\circ$  (72 directions). The frequency discretisation follows a logarithmic distribution ( $f_{i+1} = (1 + \epsilon)f_i$ ) and typically between 15 and 30 bands are used.

#### Numerical schemes

The wave action balance equation is solved in TOMAWAC using a fractional step method which includes a convection or propagation step (for the left hand side of equation (1)) and a source term integration step (for the right hand side of equation (1)). The propagation step is treated as a piece-wise ray method or method of characteristics. Since the convector field is stationary, the characteristics curves are computed only once at the beginning of computation which are then held in memory. The convection step therefore reduces to an interpolation, which reduces computational effort. The source term integration is carried out using a weighted implicit scheme allowing this step to be fully implicit, fully explicit or semi-implicit.

**Typical results**

- i) Colour contour plots of significant wave height,  $H_s$ , and vector plots of mean wave direction,  $\theta_m$ , over the model area at every time step of the computation.
- ii) Tables of  $H_s$ ,  $T_z$ ,  $T_p$  and mean direction at a selection of locations. For example the model can be used to investigate which offshore wave conditions lead to the worst inshore wave heights at a particular site.
- iii) Time histories of 2D (frequency and direction) wave spectra at selected locations. Information of this type would normally be required as input to a numerical harbour model or a mathematical model of beach processes. In addition this information would also be needed at the wave paddle positions in a physical model in order to generate the correct random wave sequence for design studies.
- iv) Time histories of integrated spectral parameters (eg.  $H_s$ ,  $T_m$ ,  $\theta_m$ ) at all nodes in the computational domain.
- v) TOMAWAC also calculates fields of wave-induced forces per unit surface area, wave orbital velocities, and a variety of other parameters. Such results can be used directly as input into a sediment transport model.

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## The ARTEMIS Wave Disturbance Model

The ARTEMIS wave disturbance model was developed to predict wave conditions in ports and harbours. ARTEMIS employs state-of-the-art finite element techniques to compute wave heights throughout the area being modelled for each set of incident wave conditions. Hence wave disturbance at a variety of mooring positions can be calculated for particular incident wave conditions in a single run of the model. The model includes: wave diffraction by surface piercing structures as well as diffraction due to features of the sea bed; refraction and shoaling effects due to varying depths; and partial or complete reflection from harbour or coastal boundaries. In addition ARTEMIS includes the effects of sea bed friction and wave breaking.

The equation solved is based on the Mild Slope Equation or Berkhoff Equation given by:

$$\nabla [C C_g \nabla \phi] + \omega^2 \frac{C_g}{C} \phi = 0$$

where  $C$  and  $C_g$  are the phase and group velocities respectively defined by:

$$C = \frac{\omega}{k} \quad \text{and} \quad C_g = \frac{1}{2} \left[ 1 + \frac{2kh}{\sinh(2kh)} \right] C$$

where  $\omega$  is the angular frequency,  $h$  is the still water depth, and  $k$  is the wave number defined by  $2\pi/L$ , where  $L$  ( $=CT$ ) is the wavelength.

Finite element discretisation of the mild slope equation results in a boundary valued problem which requires boundary conditions to be specified along the entire length of the boundary. ARTEMIS includes several different boundary conditions which can be selected including: incident wave boundary conditions, which also absorb reflected waves and are specified in terms of an incident wave height, period and direction; general absorbing boundary conditions, specified in terms of an assumed wave direction; and partial or fully reflecting boundary conditions, specified in terms of a reflection coefficient, phase change and assumed wave direction. The specification of reflection coefficients along partially reflecting boundaries enables different types of construction, e.g. rubble slopes or vertical walls, to be investigated.

ARTEMIS requires a linear triangular finite element mesh. To obtain accurate results it is important to sufficiently resolve the wave lengths in all water depths. Approximately 7 to 8 points per wavelength is the minimum requirement, although the optimum lies somewhere between 10 and 20 points per wavelength. The advantage of using a finite element mesh is that the resolution of the mesh can be tailored to a particular range of wave periods and water depths so that the amount of computation required, which is dependent on the number of nodes, can be minimised.

ARTEMIS can be used in either mono-frequency or random mode and either mono-directional or multi-directional. In the mono-frequency case a single period and direction component is used in the model. For some situations this will provide a reasonable description of the wave field. Due to constructive and destructive interference patterns caused by the interaction of waves of the same period, a more representative description of the wave field is sometimes achieved by using random incident waves. In this case many period and possibly direction components are run

within the model and combined automatically according to the incident wave spectrum. ARTEMIS can also be used in period scanning mode to provide wave height fields for a sequence of wave periods.

ARTEMIS outputs wave heights and these are normally viewed in the form of colour contour plots using visualisation packages such as HRVIS or RUBENS. The results are also typically presented in the form of tables giving wave heights at specific analysis positions in the area of interest. Other physical terms can also be output, such as the still water depths and in the case of single period and direction runs, ARTEMIS can also output the free surface elevation and the wave phase as well as several other physical properties. Using the wave height and wave phase terms the free surface elevation at time steps within a single wave period can be computed later which can then be animated.

### Typical results

1. Tables of wave height at proposed mooring positions for different harbour layouts. The model can be used, for example, to examine the effects of changing the length or orientation of a breakwater in providing shelter to existing berths.
2. Graphs of wave height against wave period at different positions within a harbour. These graphs can be used to identify wave periods for which the harbour is particularly responsive to.
3. Tables of wave height at locations in the harbour for extreme wave conditions for different directions and return periods. Such results would allow 'downtime' estimates to be made.

ARTEMIS can be used in conjunction with a physical model. This is done by calibrating the model against early physical model runs. Different options for harbour layout can be examined in the computational model, allowing the "best" scheme to be selected for more detailed evaluation in the physical model. The calibrated computational model can also be used to examine wave conditions other than those tested in the physical model.

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## Appendix 2 Derivation of representative wave conditions

A wave climate consists of many different components in terms of wave height, wave period and direction. Although a wave spectrum can be described in terms of representative parameters, such as significant wave height and mean period, all the components need to be taken into account, when the sediment transport is determined. This results in a large number of simulations and large amounts of computer time. In this appendix a procedure for wave climate filtering is presented.

Firstly the incoming waves are grouped in discrete direction intervals. The size of the angle of incidence intervals depend on the information available, but typically 10 to 15 degree bands are appropriate. For each direction interval the approximate functional relationship between the littoral drift,  $Q$ , and the wave climate,  $H$  and  $T$ , is established. From these functional relationships it is possible to derive the factors 'n' and 'm' in

$$Q \sim H^n \text{ for } H > H_{cr}$$

$$Q \sim T^m$$

Where  $Q$  = Longshore sediment transport rate [ $m^3/s$ ] and  $H_{cr}$  and  $T_{cr}$  are the critical values below which no sediment transport takes place.

On the basis of earlier studies, the following parameter values were determined:

$$n = 4.3$$

$$m = 1.0$$

$$H_{cr} = 0.5m$$

These values are applied as global default values in the absence of a site specific parameter study.

Given the parameter values above a representative wave height and period is derived using the following nonlinear averaging formulac;

$$H_{repr} = [\sum f(H)H^n]^{1/n} \text{ for } H > H_{cr}$$

$$T_{repr} = [\sum f(T)T^m]^{1/m}$$

The normalised frequencies of occurrence,  $f(H)$  and  $f(T)$ , are obtained from the joint probability distribution of  $H$  and  $T$ .

Once  $H_{repr}$  and  $T_{repr}$  are found for the various discrete direction intervals, simulations are performed with only one set of parameters, namely  $H_{repr}$  and  $T_{repr}$ , rather than with the whole wave climate.

In effect the application of  $H_{repr}$  and  $T_{repr}$  for a given directional sector, will yield the same result, in terms of littoral drift, as the application of the entire joint probability distribution of  $H$  and  $T$  for that particular directional sector.

Although the method is based on a littoral drift situation, the techniques have been applied to other sediment process applications, such as harbour entrance sedimentation, crescentic bay sediment transport, port breakwater bypassing etc.



A.P. POLLUTION CONTROL BOARD  
REGIONAL OFFICE, NELLOREK.L.P KUMAR  
Environmental Engineer  
Nellore.APSPC Building  
A.K.Nagar.Lr.No. N- /PCB/RO/NLR/2009-193 DL 15/03/2009.

To

Sri Anil Kumar,  
Chief Executive Officer  
M/s Krishnapatnam Port Company Ltd,  
Krishnapatnam Village,  
SPSR Nellore Dist

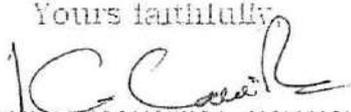
Sir,

Sub: M/s.Krishnapatnam Port Company Ltd., Krishnapatnam Village,  
Nellore Dist. - Submission of copy Minutes of the public hearing  
-Reg.

\*\*\*

With reference to the above, I am herewith communicating a copy of the Minutes of the Public Hearing held on 20/2/2009 on the proposed unit of M/s Krishnapatnam Port Company Ltd, Krishnapatnam Village, SPSR Nellore Dist. for information & taking necessary action for processing E.C. application at MOE & F.

Yours faithfully,

  
ENVIRONMENTAL ENGINEER  
A.P. Pollution Control Board  
REGIONAL OFFICE  
NELLORE.

**MINUTES OF THE ENVIRONMENTAL PUBLIC HEARING MEETING  
ON THE PROPOSED DEVELOPMENT OF ALL WEATHER MULTI  
PURPOSE DEEP WATER PORT - PHASE II BY M/S.  
KRISHNAPATNAM PORT COMPANY LTD, AT  
KRISHNAPATNAM, MUTTUKUR & EEPUR VILLAGES, MUTTUKUR  
MANDAL, TAMMENAPATNAM, CHILLAKUR MANDAL, SRI  
POTTI SRIRAMULU NELLORE DIST, AP HELD ON 20/02/2009.**

**Panel Members :**

1. Sri Ram Gopal . K.,  
I.A.S.,  
District Collector  
SPS Nellore  
Chairman
2. Sri K.L.P.Kumar  
Environmental Engineer,  
Rep. of APPCB. Nellore

**Speicial Invitee**

Sri Venugopala Reddy,  
RDO, Nellore

**Project Authorities :**

1. Sri Anil Kumar
2. Sri Jithendra Nimmagadda

At the outset, the Environmental Engineer welcomed the public and other participants and informed about the need for conducting public hearing for the proposed Phase II development of Krishnapatnam Port project as per the Ministry of Environment and Forests, GOI Notification, dated:14-09-2006. He informed that the A.P. Pollution Control Board, Regional Office, Nellore issued press notification in Telugu and English News Papers on 18/01/2009. This Notification was issued inviting objections, suggestions and opinion in writing on the proposed development of all Weather Multi Purpose Deep Water Port - Phase II by M/s. Krishnapatnam Port Company Ltd, at Krishnapatnam, Muttukur & Eepur Villages, Muttkur Mandal, Tammenapatnam, Chillakur Mandal, Sri Potti Sriramulu Nellore District and called for suggestions, views and objections, if any, from the public, bonafide residents, environmental groups and others located near the proposed project area, likely to be affected. He

requested the public gathered at the venue to offer their suggestions, views, comments and objections, if any, on the proposed project. The project salient features and the project plan layout in addition to the EIA reports and executive summaries were displayed prominently at the venue for the benefit of the public

**The District Collector, SPS Nellore District, A.P** informed the public that M/s. Krishnapatnam Port Company Ltd, at Krishnapatnam, Muttukur & Eepur Villages, Muttukur Mandal, Tammenapatnam, Chillakur Mandal, Sri Potti Sriramulu Nellore District is proposing to develop an all Weather Multi Purpose Deep water Port - Phase II in an area of 6111 acres and informed the public, about the significance of Public Hearing. He then requested the Public to give their suggestions, views and objections, if any, on the proposed project especially from environmental point of view. The District Collector then requested the project authorities, to explain the public about the Project activities and the measures proposed for protection of Environment .

**Sri Anil Kumar, Krishnapatnam Port Company Limited,** explained the project activities to the public. He stated that they have proposed to develop an all Weather Multi Purpose Deep water Port - Phase II in an area of 6111 acres. The Port Company proposes to develop Phase II of the Port in view of requirement of additional berths for importing coal, general cargo, petroleum products and containers etc,. The salient features of development of Phase II are as follows:

- Increasing the length of north break waters.
- Provision of gateway cum transmission container terminal with 5 nos of berths in the southern side and one berth on the northern side of Kandaleru Creek.
- Provision of 2 nos berths for transportation of general cargo.
- Provision of P.O.L berth at southern break waters for petroleum products.
- And 5 berths for coal handling

The Government of Andhra Pradesh has agreed for supply of 1 MLD water for the port purpose and the additional requirement of 1 MLD will be taken care through the Desalination Plant. The water requirement for fire fighting will be taken from Kandaleru Creek.

The management will augment all the Pollution Control Measures and Fire Fighting facilities and Navigation Channel already provided in Phase I to the requirements of Phase II.

He then explained the salient features of Environment Impact Studies carried within a radius of 10 Kms from the Port. The Status of Environment in the study area with respect to Marine Waters and Territorial data on land side is observed to be within the standards stipulated by the Central Pollution Control Board.

The Government of Andhra Pradesh have agreed to provide an extent of 5800 acres for the development of Port in different Phases. Till now 2418 acres have been handed over by the Government. He also informed that the Government have agreed to sanction an amount of Rs.25.85 Crores, for the rehabilitation of project affected villages as per G.O.MS.NO.68. And also sanctioned an amount of Rs.31 Crores as compensation for the 1719 fishermen families and 2000 non-fishermen families outside the project affected area. The Port Management has already constructed the houses for the rehabilitated villagers. Till now ,the company provided employment to 750 persons directly and 1500 persons indirectly. The Port Management is also taking up the Socio-Economic Activities such as Development of Schools, Hospitals, Community Hall, and Worship Places in the villages around the Port. An amount of Rs.4 Crores has already been incurred towards these purposes.

Regarding Environmental Protection Measures the CEO assured that:

- i. Greenbelt will be developed in an area of 80 Hac in Phase II with a width of 50 mts adjoining the Residential Areas and 10 to 20 mts width Greenbelt in stock yard areas.

- ii. Proposes to provide water sprinkling system at storage and different transfer points of Iron Ore and Coal with mechanization of Bulk Material Handling.
- iii. Silencers, Accoustic Measures and Anti Vibration pads will be provided to take care of the noise pollution.
- iv. The Water Pollution will be taken care by providing drainage system with necessary treatment facilities besides taking care of effluents generated, during the dredging operations and movement of ships.

The Chief Executive Officer has also assured the Monitoring of Environment during the construction and operational Phases duly allocating an amount of Rs. 2.4 Crores during construction period and Rs. 74 Lakhs Per Annum during operation period. He also stated that around 1.3 Lakh people will get benefited owing to development of industries around the Port in Nellore District. The other benefits that accrue due to development of Phase II of the Port are

- a. Employment potential during the construction and operation Phases.
- b. Development of Infra structural facilities around the Port.
- c. Economic upliftment of the District as well as the State.
- d. Development of Special Economic Zones and Industries in the district.

He assured that all Environmental safe guards will be taken care of and requested the cooperation of one and all.

**Sri T.Ramanaiah, Convenor, Nellore District Paryavarana Parirakshana Samithi:** While welcoming the project, stated that a port was already existing since time immemorial at Krishnapatnam. Some ancient temples are located in the surrounding areas and the same have to be looked into by the Port Authorities. He expressed his displeasure on transportation of Iron Ore to the Port through the roads during First Phase operations of the Port and requested to take all possible measures in regulating the same. He also requested to take measures for controlling ground as well as surface water

pollution in the area. He also requested to solve the problems of fishermen who were affected by the project amicably. He apprehended that there would be an Environmental impact in five surrounding Mandals of the Port. He expressed his concern over the discrepancies in the implementation of packages to the project affected people and the delay in construction of fishing harbor and its location at Juvvalladinne Village by the GOAP.. He then requested the Government to solve all the problems being faced by the people sympathetically. He expressed his happiness for raising the social causes of the people on the National Social Welfare Day just as coincidence.

**Sri Dr Vijaya Kumar, Jana vigana Vedika:** While welcoming the project, he stated that major Environmental problems have not been encountered due to operation of First Phase of the Port, but expressed his apprehension on Environmental problems during Second Phase of the Port. He opined that EIA should have been written in colloquial Jargon for better understanding of the common people. He also questioned the rationale behind the choosing of 10 Kms radius for Environmental Impact Assessment Studies. He requested the port management to take all measures in combating the Air Pollution that may be caused by way of Sulpher Dioxide, Carbon Monoxide, Particulate matter etc.,. He also opined that 100 mts Greenbelt may be provided around the Port in lieu of proposed 50 meter Greenbelt. He also stated that lot of aquatic resources present in Kandaleru Creek Catering local fishermen and requested to look into their livelihood also. He desired to develop the Port without causing Tsunami hazards this being a cyclone prone area. He also expressed happiness over the proposal of using surface water for construction instead of ground water. He stated that the Port Management has to take all measures for controlling the Marine Pollution, during dredging operations besides following international standards for controlling noise pollution. He stated that there exists some poramboke land in the sourroundings and requested the Government to protect the

same. He expressed apprehension of Health and Occupational Hazards not only for workers but also to the surrounding villagers and requested to provided health care facilities to the surrounding villagers. He opined that the Budget allocated for the Protection of Environment appears meager and may be at least minimum of 10% of the project cost and emphasized need for sustainable development. He then requested to incorporate all these in EIA and modify accordingly.

**Sri Dr Ramaiah, Janavigana Vedika:** While welcoming the project, he stated that the Environmental issues be given due care and requested the port management to act on following:

- i. The Port authorities have to take necessary measures on the fatalities caused owing to transportation of Iron Ore during First Phase of Development.
- ii. The Port authorities have to ensure the transportation of Iron Ore in tarpaulin covered Lorries / tippers for cleaner transport.
- iii. Roads were damaged due to transportation of Iron Ore in the District and the Port Authorities have to develop dedicated road exclusively for port purposes.
- iv. The Port Authorities may provide 33% of Greenbelt in the Port area.
- v. Hospital facilities have to be provided for the local people.
- vi. Employment opportunities to be provided for all local people including landless people working in the fields.

He then requested to incorporate all these in EIA and modify accordingly.

**Sri Kodandaramiah, Krishnapatnam Village:** While welcoming the project, he stated that the employment is being offered for the people from whom land was taken for the Port leaving landless laborers depending on fields. He requested the Government to provide unemployment benefit on yearly basis to all the poor people till the compensation claims are settled.

**Sri Narahari, Ex-State President Democratic Youth Federation of India:** While welcoming the project, he stated that railway track and power plants are being established as ancillary units of Port. There is a lot of scope for industrization of the district due to development of Port. Employment generation for the local people is meager in the First Phase and requested to provide more employment in the Second Phase besides providing employment to local educated youth, landless people etc.,. Hospital facilities have to provided for the local people. He appealed for an all out support for development of the Port

**Sri Navadi muthyalayya, Krishnapatnam Gramam:** While welcoming the Project, he endorsed the views of Dr Vijaya Kumar and requested the Port Management to adopt their village. Hospital facilities has to be ensured. Special compensation packages are to be extended to the poramboke land people based on survey report without insisting for papers. Government shall ensure 24 hours power supply to the village besides ensuring package to the local skilled people.

**Sri Sai Krishna, Krishnapatnam Labour Society:** While welcoming the Project, requested the Government to extend the compensation packages to all the families. Hospital facilities have to be provided. Employment to be provided to the local people as villagers have lost aquatic resources and salt ponds and hence the Government has to do justice to the affected villages.

**Sri Gudali Nagesh Babu, Krishnapatnam Village:** While welcoming the project, he stated that the Port Authorities have to announce the packages in this hearing. Port management shall provide employment to the people and develop the Krishnapatnam Village. Port management has to provide the compensation to all ceiling and patta lands besides providing power facilities, street lights etc., in the village.

**Sri Ramalingam, Muttkur Mandal:** While welcoming the project, he stated that the Port Authorities have constructed houses for the fishermen in an area of 36 ankanams. He requested employment to all the people in the area.

**Sri Ganga Raju, Upa Sarpanch:** While welcoming the project, he stated that the Port Authorities gave good packages to all the people. He appealed to extend the same to the spouses also and requested the employment to all the people.

**Sri Chinna Polaiah, Krishnapatnam Village :** While welcoming the project, he stated that there are discrepancies in the packages offered by the Government. Many people in the villages depend on local aquatic resources. He requested extension of package to ceiling lands also. He requested the Port Management to uplift the villagers lifestyle for using gas for domestic purposes in lieu of fire wood. Salt pond land owners are also to be provided with employment in Port.

**Sri Nellore Bhaskhar, Sombhurithopu Village:** While welcoming the project, he stated that the Port Authorities shall provide the employment to their villagers also and requested the extension of package to ceiling lands also.

**Sri Anil Kumar, Krishnapatnam Port Company Limited,** While responding to the suggestions and remarks by the public stated that the Port Management is in favor of the social cause of the people of the surrounding areas and will support all social causes for the upliftment of the village and its people. He further stated that

1. though the traffic accidents are not directly related to the Port and even then the Port Management has been providing ex-gratia to the affected victims, as vicarious responsibility.
2. The Port Management has been developing dedicated road to the Port and railway line for transportation of cargo which in turn reduces the accidents due to transportation and also helps in

controlling pollution. The dedicated road is already operational and has diverted the cargo traffic.

3. Proposal for development of a wider Greenbelt will be examined by consulting experts in the field and necessary action will be taken accordingly.
4. Air pollution levels will be monitored by engaging Environmental experts and the best possible technology will be adopted to minimize the pollution.
5. As far as possible employment opportunities will be provided to the local people duly imparting training to the local youth.
6. The road damages will be promptly attended by the Port Management.
7. Health Care facilities will be provided for the local people.
8. Necessary budget will be provided for Environmental protection every year.

He assured the public that the Port Management will work for the overall development of the area and for the cause of people.

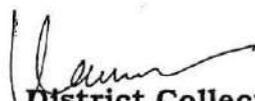
The District Collector appreciated the public for active participation and for offering remarks and clarified the following points to the public:

- 1) The Collector informed that the Port is a basic infrastructure component for development of the region by industrialization.
- 2) The Collector directed the Management to take appropriate technical measures to protect Environment and shall see that the pollution levels be within the limits.
- 3) Regarding the rehabilitation measures, the Collector informed that the Government allotted 6111 acres of land for the Port. Out of this land 800 acres is only patta land.
- 4) District Administration will conduct Lok Adalat to settle land disputes after consulting District Judge for speedy settlement.
- 5) The Government will train the landless, packageless and all people at National Academy of Construction to upgrade their skills suitable for a job and make efforts to provide suitable employment.

- 6) The Collector said that the Health problems raised by the public are hypothetical in nature and there is no need for apprehension.
- 7) Fishing harbor proposed at Juvvaladinne is to be based on technical feasibility and the Fish landing centers will be established, as per the convenience of public.

While epitomizing the Public Hearing Proceedings, the District Collector stated that all the issues raised by the public have been recorded and will be submitted to the Central Government for perusal and for taking further necessary action.

  
Environmental Engineer,  
APPCB  
Nellore, AP

  
District Collector  
Sri Potti Sriramulu Nellore, AP

(1/1)

Attended.  
  
ENVIRONMENTAL ENGINEER  
& P. Pollution Control Board  
REGIONAL OFFICE  
NELLORE

**Consent For Establishment Compliance Report**



**ADANI KRISHNAPATNAM PORT LIMITED**

**adani**

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**Ports and  
Logistics**

**Compliance Report On  
Conditions Stipulated in Consent for Establishment (CFE)  
Oct'2024 to Mar' 2025**

**Adani Krishnapatnam Port Limited**  
**Compliance Report on Consent for Establishment (CFE) Order of APPCB dated: 25.02.2021 and**  
**Amendment dated 06.04.2021 for**  
**Phase – III Expansion of Krishnapatnam Port**

**Consent for Establishment (CFE) Order for Phase – III Order No: 633/APPCB/CFE/RO-NLR/HO/2010 Dt. 25.02.2021 and amended vide order dated 06.04.2021 and 16.07.2021.**

S. No	Condition	Compliance Status																										
1.	The proponent shall obtain Consents for Operation (CFO) from APPCB, as required Under Sec.25/26 of the Water (P&C of P) Act, 1974 and under sec. 21/22 of the Air (P&C of P) Act, 1981, before commencement of the activity.	<b>Complied.</b>  Obtained CTO from APPCB vide Order No. APPCB/ VJA/ NLR/11344/CFO/HO/2019 11/11/2022, valid up to 31.08.2027.																										
2	Compensation is to be paid for any environmental damage caused by it, as fixed by the Collector and District Magistrate as civil liability.	<b>Noted.</b>																										
3	The rules and regulations notified by Ministry of Law and Justice, GOI, regarding the Public Liability Insurance Act, 1991 shall be followed.	<b>Noted with the condition.</b>																										
4	<p>Water:</p> <p>The source of water is Muthukur Reservoir of 1000 KLD and 4 MLD of water from Nakkala kalava irrigation drain. The maximum permitted water consumption after proposed expansion is as following:</p> <table border="1"> <thead> <tr> <th>S No</th> <th>Purpose</th> <th>Qty as per CFO (Phase-1 &amp; 2) (KLD)</th> <th>Proposed in Expansion under Phase-III (KLD)</th> <th>Total after expansion (KLD)</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Dust suppressions &amp; other utilities</td> <td>1600.0</td> <td>1700</td> <td>3300</td> </tr> <tr> <td>2.</td> <td>Gardening</td> <td>300</td> <td>200</td> <td>500</td> </tr> <tr> <td>3.</td> <td>Domestic</td> <td>600</td> <td>600</td> <td>1200</td> </tr> <tr> <td colspan="2"><b>Total:</b></td> <td><b>2500 KLD</b></td> <td><b>2500 KLD</b></td> <td><b>5000KLD</b></td> </tr> </tbody> </table> <p>Separate meters with necessary pipeline shall be provided for assessing the quantity of water used for each of the purposes viz., Dust suppression, Domestic purposes, Washing and servicing, development of greenery.</p>	S No	Purpose	Qty as per CFO (Phase-1 & 2) (KLD)	Proposed in Expansion under Phase-III (KLD)	Total after expansion (KLD)	1.	Dust suppressions & other utilities	1600.0	1700	3300	2.	Gardening	300	200	500	3.	Domestic	600	600	1200	<b>Total:</b>		<b>2500 KLD</b>	<b>2500 KLD</b>	<b>5000KLD</b>	<p><b>Noted.</b></p> <p>AKPL has installed a dedicated pipeline and pumping system from the Nakkalalalva drain to the port, with a separate flow meter to monitor water usage.</p> <ul style="list-style-type: none"> <li>The water is used for dust suppression, firefighting, and other non-potable purposes.</li> <li>1,000 KLD from the Muthukur Reservoir &amp;</li> <li>4 MLD from the Nakkalalalva drain</li> <li>AKPL is submitting the details in Form – 1 to APPCB on monthly basis and Half-yearly basis to MoEF &amp; CC.</li> </ul>	
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S. No	Condition			Compliance Status																		
	Domestic	Sewage Treatment Plant of capacity of 700 KLD consisting of Sewage collection Sump, Fluidized Bed Bio Reactor, Secondary clarifier, Clarifier Water Tank, Dual Media Filter, treated water tank, Sludge drying beds etc.	Treated domestic effluents shall be utilized for Green belt development and dust suppression																			
	Utilities	Effluent Treatment Plant of 300 KLD capacity consisting of Neutralization tank, Equalization tank, Oil Grease trap, flash mixing tank, clariflocculator, aeration tank, secondary clarifier, holding tank, pressure sand filter, activated carbon filter, sludge drying beds etc. for treating effluents	Treated effluent shall be reused for green belt and for dust suppression.																			
6	<p>The effluent / sewage shall be treated to the on land for irrigation standards, as stipulated under Schedule VI of Environment (Protection) Rules, 1986, notified by Ministry of Environment and Forests, Government of India vide G.S.R.422 (E), dt.19.05.1993 and its amendments thereof. The treated wastewater shall be used for development of greenery, dust suppression, re-used for various purposes within the premises.</p>			<p><b>Noted.</b></p> <ul style="list-style-type: none"> <li>AKPL has been operating 2 No. of Sewage Treatment Plants (STP) 1 X 500 KLD &amp; 1 X 40 KLD for treatment of sewage generated in the port.</li> <li>Treated wastewater from STP is being utilized for the green belt within port premises.</li> </ul>																		
	<u>Air:</u>																					
7	<p>The Air pollution Control equipment shall be installed along with the commissioning of the activity and shall comply with the following for controlling air pollution:</p> <table border="1" data-bbox="181 1099 884 1928"> <thead> <tr> <th data-bbox="181 1099 277 1144">S. No.</th> <th data-bbox="277 1099 485 1144">Details of stack</th> <th data-bbox="485 1099 884 1144">Stack 01</th> </tr> </thead> <tbody> <tr> <td data-bbox="181 1144 277 1182">a)</td> <td data-bbox="277 1144 485 1182">Attached to</td> <td data-bbox="485 1144 884 1182">D.G. Sets</td> </tr> <tr> <td data-bbox="181 1182 277 1406">b)</td> <td data-bbox="277 1182 485 1406">Capacity of D.G. set</td> <td data-bbox="485 1182 884 1406">5 x 2000 KVA, 1 x 1000 KVA, 2 x 750 KVA, 5x 500 KVA, 3 x 320 KVA, 3 x 250 KVA, 3 x 160 KVA, 10 x 125 KVA, 10 x 82.5 KVA, 3 x 380 KVA</td> </tr> <tr> <td data-bbox="181 1406 277 1444">c)</td> <td data-bbox="277 1406 485 1444">Fuel</td> <td data-bbox="485 1406 884 1444">Diesel</td> </tr> <tr> <td data-bbox="181 1444 277 1816">d)</td> <td data-bbox="277 1444 485 1816">Stack height above the ground</td> <td data-bbox="485 1444 884 1816">This condition has been amended vide CFE order No: 633/APPCB/CFE/RO-NLR/HO/2010 dated 06.04.2021. The Port shall provide stack heights for the DG sets based on the following formula. <math>H=h+0.2\sqrt{KVA}</math> Where H= Total height of the stack in meters, h= Height of the building in meters.</td> </tr> <tr> <td data-bbox="181 1816 277 1928">e)</td> <td data-bbox="277 1816 485 1928">Details of air pollution control equipment</td> <td data-bbox="485 1816 884 1928">Acoustic enclosures with silencers</td> </tr> </tbody> </table>			S. No.	Details of stack	Stack 01	a)	Attached to	D.G. Sets	b)	Capacity of D.G. set	5 x 2000 KVA, 1 x 1000 KVA, 2 x 750 KVA, 5x 500 KVA, 3 x 320 KVA, 3 x 250 KVA, 3 x 160 KVA, 10 x 125 KVA, 10 x 82.5 KVA, 3 x 380 KVA	c)	Fuel	Diesel	d)	Stack height above the ground	This condition has been amended vide CFE order No: 633/APPCB/CFE/RO-NLR/HO/2010 dated 06.04.2021. The Port shall provide stack heights for the DG sets based on the following formula. $H=h+0.2\sqrt{KVA}$ Where H= Total height of the stack in meters, h= Height of the building in meters.	e)	Details of air pollution control equipment	Acoustic enclosures with silencers	<p><b>Noted.</b></p> <ul style="list-style-type: none"> <li>The Port is being supplied with non-conventional source of energy through Power Grid for uninterrupted power supply. (BLYTH Wind Park Pvt. Ltd., Ananthapur Dist., Andhra Pradesh)</li> <li>The DG Sets are being operated as back up for emergency lighting &amp; safety during power breakdowns.</li> <li>Retrofitting certification was carried-out for the DG Sets.</li> <li>The DG Sets are being monitored once in 6 months through a NABL Accredited 3<sup>rd</sup> Party and submitting the analysis reports to APPCB.</li> </ul>
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8	<p>The proponent shall comply with the following for controlling fugitive emissions:</p> <ul style="list-style-type: none"> <li>Vehicle movement shall be minimized / eliminated by</li> </ul>			<b>Complied.</b>																		

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	<p>implementing mechanical operation.</p> <ul style="list-style-type: none"> <li>All the vehicles involved in transportation of cargo shall be covered with tarpaulin.</li> <li>Vehicles shall be managed to avoid traffic congestion and shall provide empty dusting vehicle washings / dry cleaning system to clean all out going cargo vehicles.</li> <li>Based on traffic density/ vehicular movements anticipated from the port, parking facilities shall be provided.</li> </ul>	<ul style="list-style-type: none"> <li>Mechanized loading and unloading of cargo shall be implemented to avoid emission from vehicle movement.</li> <li>All the loaded trucks and wagons shall be covered with tarpaulins.</li> <li>Provided mechanized ship loaders &amp; unloaders and conveyer systems</li> <li>Provided Water sprinkler system in ship unloaders and conveyer system for dust suppression.</li> <li>Provided GI sheet covering for all transfer towers and Conveyor.</li> <li>Provided MDSS with 248 Nos sprinklers at yards</li> <li>Deployed 12 Nos. of Truck mounted sprinklers for roads and transit areas &amp; stock piles.</li> <li>Provided 8 No. tractor mounted hydraulic broom sweeping machines for cleaning the roads and jetty areas.</li> </ul>																																										
9	<p>All the transfer points, loading / unloading points and conveyer systems shall be housed completely with leak proof arrangements. Adequate dust suppression and containment measures shall be implemented for effective control of fugitive emissions.</p>	<p><b>Noted.</b> All the existing transfer tower points have been covered using GI sheets with openings as required for access and sprinklers have been installed for dust suppression.</p>																																										
10	<p>Hazardous / Solid Waste details: The Port Authority shall comply with the following w.r.t disposal of solid waste after expansion:</p> <table border="1" data-bbox="185 1263 914 1980"> <thead> <tr> <th>S.No.</th> <th>Name of Waste</th> <th>Quantity</th> <th>Mode of disposal</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Solid waste (degradable)</td> <td>1800 kg/day</td> <td>To reuse green belt As manure for</td> </tr> <tr> <td>2</td> <td>Solid waste (Non-degradable)</td> <td>200 kg/day</td> <td>To authorized recyclers</td> </tr> <tr> <td>3</td> <td>STP sludge</td> <td>120 kg/day</td> <td>To be used as manure</td> </tr> <tr> <td>4</td> <td>ETP sludge</td> <td>50 kg/day</td> <td>To TSDF for secured land fill</td> </tr> <tr> <td>5</td> <td>Oil containing cargo residue washing water and sludge</td> <td>250 KLPA</td> <td rowspan="7">To authorized recyclers/ reprocessors / TSDF</td> </tr> <tr> <td>6</td> <td>Chemical containing cargo residue and sludge</td> <td>100 KLPA</td> </tr> <tr> <td>7</td> <td>Sludge and filters contaminated with oil</td> <td>200 TPA</td> </tr> <tr> <td>8</td> <td>Ballast water containing oil from ships</td> <td>250 KLPA</td> </tr> <tr> <td>9</td> <td>Used/ Spent Oil</td> <td>350 KLPA</td> </tr> <tr> <td>10</td> <td>Wastes / residues containing oil</td> <td>100 KLPA</td> </tr> <tr> <td>11</td> <td>Sludge from treatment of waste water arising out of cleaning/disposal of barrels/ containers</td> <td>100 TPA</td> </tr> </tbody> </table>	S.No.	Name of Waste	Quantity	Mode of disposal	1	Solid waste (degradable)	1800 kg/day	To reuse green belt As manure for	2	Solid waste (Non-degradable)	200 kg/day	To authorized recyclers	3	STP sludge	120 kg/day	To be used as manure	4	ETP sludge	50 kg/day	To TSDF for secured land fill	5	Oil containing cargo residue washing water and sludge	250 KLPA	To authorized recyclers/ reprocessors / TSDF	6	Chemical containing cargo residue and sludge	100 KLPA	7	Sludge and filters contaminated with oil	200 TPA	8	Ballast water containing oil from ships	250 KLPA	9	Used/ Spent Oil	350 KLPA	10	Wastes / residues containing oil	100 KLPA	11	Sludge from treatment of waste water arising out of cleaning/disposal of barrels/ containers	100 TPA	<p><b>Noted.</b> All the hazardous waste generated by the Port are collected, stored, and disposed to authorized recyclers/re-processors.</p> <p><b>E – Waste</b> is being collected and disposed to SPCB authorized E-waste recyclers and submitting the details in Form – 3 to SPCB regularly</p> <p><b>Hazardous waste (Waste oil)</b> – AKPL is quantifying the waste oil and disposing to SPCB authorized Waste oil recyclers through APEMCL portal and submitting the details in Form – 4 to SPCB regularly. Latest Submission on 29.04.2025.</p> <p><b>Copy attached as Annexure -A</b></p>
S.No.	Name of Waste	Quantity	Mode of disposal																																									
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S. No	Condition			Compliance Status	
	12	Discarded containers/ barrels/ liners contaminated with Haz. Waste/ chemicals	100 TPA	To authorized recyclers/ reprocessors / TSDf	
	13	Flue gas cleaning residue	10 TPA		
	14	Chemical sludge waste from water treatment	100 TPA		
	15	Oil and grease skimming residues	20 T PA		
11	The following rules and regulations notified by the MOE&F, GOI shall be implemented.			<b>Noted.</b> The port is complying with the rules and regulations notified by the MOE&F, GOI.	
	a.	Regulation of Persistent Organic Pollutants Rules, 2018.			
	b.	Hazardous waste and other wastes (Management and Transboundary Movement) Rules, 2016.			
	c.	Plastic Waste Management Rules, 2016.			
	d.	Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989			
	e.	Fly Ash Notification, 2016.			
	f.	Batteries (Management & Handling) Rules, 2010.			
	g.	E-Waste (Management) Rules, 2016.			
	h.	Construction and Demolition waste Management Rules, 2016.			
	i.	Solid Waste Management Rules, 2016.			
	j.	The Public Liability Insurance Act, 1991 and its amendments thereof.			
	Other Conditions:				
12	The Port shall comply with the following conditions as committed during the CFE Committee meeting held on 23.02.2021:				
	•	M/s. KPCL shall implement Mechanized MDSS systems for effective dust control. Water meters and energy meters shall be installed to record the quantity of water consumed and electricity consumed for MDSS systems.		<b>Noted.</b> Port has been installed and operating Mechanical Dust Suppression System (MDSS) with 248 Nos. of sprinklers at coal stacking and wagon loading areas. Separate Energy meters are installed to record the electricity consumption for MDSS.	
	•	M/s. KPCL shall conduct performance evaluation of MDSS systems.		<b>Noted.</b>	
	•	M/s. KPCL shall explore the possibility of usage of Chemical suppressants such as Sodium / Potassium Aluminates, for effectively mitigating the dust emissions during coal / dusty cargo handling.		<b>Noted.</b>	
	•	M/s. KPCL shall restrict the coal stack height to 10 m only. In future, APPCB will examine the increase in stack height of dusting cargo from 10 m to 12 m depending up on the justification submitted by the port.		<b>Being Complied.</b>	
	•	This condition has been amended vide CFE order No: 633/APPCB/CFE/RO-NLR/HO/2010 dated 06.04.2021. The Govt. of A.P allotted surface water		Being Complied.	

S. No	Condition	Compliance Status
	<p>i.e., 1000 KLD from Muthukur Reservoir and 4MLD of water from Nakkalalalva irrigation waste water drain, which is sufficient to meet the total water requirement for port utilization for Phase-III. Further, Nellore Municipal Corporation commissioned one STP of 5 MLD capacity to treat municipal sewage. STPs of capacity 70 MLD are under construction. The Port shall explore possibility of utilization of treated waste water for dust suppression purpose in the Port area. The KPCL shall not draw the ground water under any circumstances.</p>	<ul style="list-style-type: none"> <li>• The consented source of water is from Muthukur Reservoir with a withdrawal quantity of 1000 KLD and 4 MLD of water from Nakkala kalava drain.</li> <li>• AKPL is collecting 1000 KLD of water from Muthukur Reservoir through tankers and Nakkala Kaluva water is through pipeline directly to Port.</li> <li>• AKPL is submitting the water consumption details in Form – 1 to APPCB on monthly basis and Half-yearly basis to MoEF &amp; CC.</li> </ul> <p>Copy of Form – 1 for the period from Oct'24 to Mar'25 are attached as <b>Annexure- B</b></p>
<ul style="list-style-type: none"> <li>•</li> </ul>	<p>M/s. KPCL shall allow the effluents / leachate generated from dust suppression / coal handling etc., into sea under any circumstances. The garland drains, settling tanks shall be de-silted regularly for free flow.</p>	<p><b>Noted.</b></p> <ul style="list-style-type: none"> <li>• Runoff from coal storage yards is routed through peripheral drains, collection pits and guard (Dump) ponds with facility to recycle the water for dust suppression.</li> <li>• Run-off water generated within the port premises is systematically diverted to sedimentation pits for settling of suspended particles.</li> <li>• The water is being subsequently reused for dust suppression and green belt maintenance, promoting resource conservation and sustainable water management.</li> </ul>
<ul style="list-style-type: none"> <li>•</li> </ul>	<p>Greenbelt of width 100 m shall be developed along the boundary of the port as committed in the public hearing (para no. 5 of EC order dt.11.01.2021) and as stipulated in the CFE order dt.08.05.2010. The greenbelt shall be developed in an area not less than 120 Ha along the Port boundary and around the coal storage areas with native species, as stipulated in EC order dt.11.01.2021. Saline water-resistant saplings shall be planted as Bay-of-Bengal is located in the vicinity.</p>	<p>Being Complied.</p> <ul style="list-style-type: none"> <li>• As on March 2025, the greenbelt developed in an extent of 213.60 Ha</li> <li>• Developed block plantation along port boundary, 100 m width coastal plantation, plantation roads and, around coal yards and avenue, median plantations all along the internal road networks. Ecological Park developed.</li> <li>• Latest Green Belt Drawing attached as <b>Annexure C</b></li> </ul>
<ul style="list-style-type: none"> <li>•</li> </ul>	<p>The liquid cargo / chemicals shall be stored in the port area complying with OISD norms. All precautions shall be taken to prevent any chemical accidents. The chemicals stored in the port premises and their capacities shall be informed to the EE, RO: Nellore from time to time.</p>	<p><b>Noted.</b></p> <ul style="list-style-type: none"> <li>• The port is complying with OISD Norms.</li> <li>• AKPL has provided Oil Boom, Skimmer and chemicals to attend any accidental oil spills.</li> <li>• Staff was trained to meet Tier-I Oil spills.</li> <li>• As per Disaster Management Plan, Indian Coast Guard will be alerted to coordinate.</li> </ul>

S. No	Condition	Compliance Status
		<ul style="list-style-type: none"> <li>The Port regularly informing the type of chemicals and their capacities to the Environment Engineer, APPCB Regional office, Nellore.</li> </ul>
<ul style="list-style-type: none"> <li></li> </ul>	<p>This condition has been amended vide CFE order No: 633/APPCB/CFE/RO-NLR/HO/2010 dated 06.04.2021</p> <ul style="list-style-type: none"> <li>The Port shall implement effective dust suppression measures to meet National Ambient Air Quality standards.</li> </ul>	<b>Complied.</b>
<ul style="list-style-type: none"> <li></li> </ul>	<p>This condition has been amended vide CFE order No: 633/APPCB/CFE/RO-NLR/HO/2010 dated 06.04.2021</p> <ul style="list-style-type: none"> <li>The Port shall maintain and operate 3 nos. of CAAQM stations properly, consistently and transmit the data to the APPCB server, online.</li> </ul>	<b>Complied.</b> Port installed and operating 5 nos. CAAQM station towards Gopalapuram village, Thamminapatnam village and Krishnapatnam village, the values are connected to the APPCB site.
<ul style="list-style-type: none"> <li></li> </ul>	<ul style="list-style-type: none"> <li>The Coal stock yard shall be enclosed suitably to have three layers of green belt of varying height on all the sides.</li> </ul>	<b>Being complied.</b> Maintaining 20-meter width greenbelt around the coal stack yard zones.
<ul style="list-style-type: none"> <li></li> </ul>	<ul style="list-style-type: none"> <li>Dusty cargos shall be handled through mechanized handling equipment for loading &amp; unloading operations.</li> </ul>	<b>Being complied</b>
<ul style="list-style-type: none"> <li></li> </ul>	<ul style="list-style-type: none"> <li>Closed conveyor belt with water sprinkling arrangement shall be provided for conveying dusty cargos like coal&amp; iron ore.</li> </ul>	<b>complied</b>
<ul style="list-style-type: none"> <li></li> </ul>	<ul style="list-style-type: none"> <li>The ship un-loader for unloading and transfer of material shall be provided with in-situ water sprinkling system to avoid dust nuisance.</li> </ul>	<b>Being complied</b>
<ul style="list-style-type: none"> <li></li> </ul>	<ul style="list-style-type: none"> <li>Mechanical stackers cum reclaimers for staking transfer and reclamation and conveyors for transfer of materials without manual handling.</li> </ul>	<b>complied.</b>
<ul style="list-style-type: none"> <li></li> </ul>	<ul style="list-style-type: none"> <li>Dry fogging system shall be provided at transfer points.</li> </ul>	<b>Complied.</b>
<ul style="list-style-type: none"> <li></li> </ul>	<ul style="list-style-type: none"> <li>Automatic water sprinkling shall be provided at all dusty cargo stock yards.</li> <li>There shall be interlocking between the CAAQM station values for particulate matter and MDSS.</li> </ul>	<b>Noted.</b> <ul style="list-style-type: none"> <li>Mechanical dust suppression system is in place in the Port.</li> <li>Automatic water sprinkling has provided at all dusty cargo stock yards.</li> </ul>
<ul style="list-style-type: none"> <li></li> </ul>	<ul style="list-style-type: none"> <li>The facility shall maintain standby centrifugal pump with drive motor for uninterrupted dust suppression of the cargo.</li> </ul>	<b>Being Complied.</b>
<ul style="list-style-type: none"> <li></li> </ul>	<ul style="list-style-type: none"> <li>The coal &amp; iron ore shall be transported by rail from the stacking area as far as possible. The residual cargo if any shall be transported by road through covered trucks duly complying with the following measures:</li> </ul>	<b>Noted.</b> Port is transporting coal to the nearby Power plants through closed conveyors, and to the steel plants and cement plants the coal is being transferred through rail with tarpaulin covers, only a small quantity of coal is being transferred through truck covered with tarpaulins.
	i. Traffic congestion shall be avoided.	<b>Being complied.</b>

S. No	Condition	Compliance Status
	ii. Automated mechanical water sprinkling shall be provided on roads and at dusty cargo storage areas, for suppression of dust.	Presently AKPL has been deploying DSS Tankers for dust suppression on the roads.
	iii. All the vehicles involved in transportation of cargo during the break downs shall be covered with tarpaulin and also ensure to manage vehicles	<b>Being Complied.</b> Ensuring 100% Tarpaulin coverage to Coal Trucks on par with the cargo handling capacity.
	iv. The truck movement shall be through a dedicated road meant for truck movement located and avoid movement of trucks closer to residential areas.	<b>Noted.</b> Port has dedicated 4 lane road connecting NH-16 for truck movement.
	v. The trucks shall be fully covered with tarpaulin while plying with cargo on the roads.	<b>Being Complied.</b> Ensuring 100% Tarpaulin coverage to Coal Trucks on par with the cargo handling capacity.
	vi. All cargo vehicles moving out from the port shall be passed through vehicle wheel wash area.	<b>Noted.</b> Port has installed two number of wheel washing facility for outgoing trucks leaving the Port.
	<ul style="list-style-type: none"> <li>The port shall provide oil spill containment facilities around the SBM.</li> </ul>	<b>Noted.</b> <ul style="list-style-type: none"> <li>Oil Spills are being managed as per the approved Oil Spill Contingency Plan.</li> <li>AKPL has provided Oil Boom, Skimmer and chemicals to attend any accidental oil spills.</li> <li>Staff was trained to meet Tier-I Oil spills.</li> <li>As per Disaster Management Plan, Indian Coast Guard will be alerted to coordinate.</li> </ul>
	<ul style="list-style-type: none"> <li>The port shall take necessary environmental protection measures for the dump yard of the dredged material.</li> </ul>	<b>Being Complied.</b>
13	The industry shall comply with all the conditions stipulated in the EC order dt.11.01.2021 issued by MoEF & CC, Gol, New Delhi under Phase-III.	Being complied.
14	Fire detection and firefighting facilities with adequate water storage facility shall be provided in fire prone area in consultation with competent authorities.	<b>Noted.</b> AKPL has adequate firefighting facilities with water storage facility for the entire Port area.
15	Onsite & offsite Disaster Management plan shall be prepared to meet any eventuality in case of any accident. Mock drills shall be conducted at least twice a year and modifications required if any shall be incorporated in Disaster Management Plan and shall submit to Board.	<b>Noted.</b> Onsite emergency plan has been prepared and submitted to District Collector for incorporating with Offsite emergency plan of District magistrate. ➤ Latest DMP update copy submitted to District Magistrate office on 30.08.2024. <b>Copy Attached as Annexure D</b>
16	The Port Authorities shall prepare a safety report and carry out an independent safety audit report of the respective industrial activities including chemical storages / isolated storages by an expert not associated with such industrial activity as required under Rule 10 of MSIHC Rules, 1989 and get it approved by the Factories Dept., and submit the compliance along with copy of the safety report, safety audit report and safety certificate at concerned Regional Office,	<b>Being Complied.</b>

S. No	Condition	Compliance Status
	APPCB.	
17	The Port Authorities shall submit a copy of the NOC issued by the Andhra Pradesh State Disaster Response and Fire Service Dept., (APSDRFSD) at concerned Regional Office, APPCB.	<b>Being Complied.</b> <b>Copy attached as Annexure G</b>
18	The Port Authorities shall submit risk assessment report covering worst scenario clearly describing impact within the industry premises and outside the industry premises and emergency response system.	<b>Complied.</b>
19	The Port Authorities shall obtain prior permission from MoEF&CC, Gol and APPCB for any changes in the cargo type / capacity.	<b>Noted.</b>
20	DO levels in the sea water at the dredging area shall be monitored at regular interval and the dredging time shall be suitably regulated to prevent depletion of DO levels in the sea water.	<b>Being complied.</b>  Submitting the 6 Monthly Self Certified & NABL Accredited 3rd Party Compliance Reports for the period from April to September & October to March respectively along with Terrestrial & Marine Monitoring reports submitted on 20.05.24 to MoEF & CC and APPCB. <ul style="list-style-type: none"> <li>• The reports for the period from Oct'24 to March'25 are attached.</li> <li>• In addition, NCSCM is Monitoring the Land, Air quality, Noise, Water, Marine, Marine sediment parameters and mangroves, ones in four years.</li> </ul> <b>Latest NCSCM Monitoring report is attached as Annexure-E</b>
21	The industry shall submit compliance to the conditions stipulated in the EC and CFE orders to the concerned Regional Officer of APPCB every six months and shall upload the same at APPCB website viz., <a href="https://pcb.ap.gov.in/UI/Submission%20Compliance%20of%20EC%20CFE%20CFO%20Direction.aspx">https://pcb.ap.gov.in/UI/Submission Compliance of EC CF E CFO Direction.aspx</a> .	<b>Complied.</b> <b>Copies of the Acknowledgements are attached as Annexure-F</b>
22	Concealing the factual data or submission of false information/ fabricated data and failure to comply with any of the conditions mentioned in this order may result in withdrawal of this order and attract action under the provisions of relevant pollution control Acts.	<b>Noted.</b>
23	Notwithstanding anything contained in this conditional letter or consent, the Board hereby reserves its right and power Under Sec. 27(2) of Water (Prevention and Control of Pollution) Act, 1974 and Under Sec.21(4) of Air (Prevention and Control of Pollution) Act, 1981 to revoke the order, to review any or all the conditions imposed herein and to make such modifications as deemed fit and stipulate any additional conditions.	<b>Noted.</b>
24	Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the	<b>Noted.</b>

S. No	Condition	Compliance Status
	date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules, 1982, to such authority (hereinafter referred to as the Appellate Authority) constituted under Section 28 of Water (Prevention and Control of Pollution) Act, 1974 and Section 31 of the Air (Prevention and Control of Pollution) Act, 1981.	

**ANNEXURES**



**Annexure A**  
**Solid & Hazardous**  
**Waste Authorization**  
**Details**



Lr. No. AKPL/ENVIRONMENT/APPCB/025/2025-26

Date: 29.04.2025

To

The Environmental Engineer,  
A.P. Pollution Control Board,  
Regional Office,  
SPSR Nellore.

Sir,

Sub:- Adani Krishnapatnam Port Limited – Bio Medical Waste Annual Returns –  
Form – IV – Submitted – Reg.

Ref:- 1. Authorization No. GN-19/APPCB/RO/NLR/BMWM/2024-521.

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In compliance with the conditions stipulated in Bio Medical Authorization order vide reference cited above we are herewith submitting the Annual Returns of Generation, Storage & Disposal of biomedical Waste for the period of January-24 to December-24 in Form- IV as per the Bio-Medical Waste Management Rules, 2016.

Kindly acknowledge receipt of the same.

Yours sincerely,

Adani Krishnapatnam Port Limited.

(Authorized Signatory)

Encl: a/a



Adani Krishnapatnam Port Ltd  
PO Bag No 1, Muthukur Mandal,  
SPSR Nellore District 524344  
Andhra Pradesh, India  
CIN: U45203AP1996PLCO23529

Tel: +91 861 237 7999  
Fax: +91 861 237 7046  
info@adani.com  
www.adaniports.com

## FORM - IV

(See rule 13)

## ANNUAL REPORT

[To be submitted to the prescribed authority on or before 30th June every year for the period from January to December of the preceding year, by the occupier of health care facility (HCF) or common bio-medical waste treatment facility (CBWTF)]

Sl. No.	Particulars		
1.	Particulars of the Occupier	:	Health Care Facility
	(i) Name of the authorized person (occupier or operator of facility)	:	Mr. Kaushal Singh Adani Krishnapatnam Port Limited, Krishnapatnam Village, Muthukur Mandal, 524344 SPSR Nellore, +91 9099002568 kaushal.singh@adani.com
	(ii) Name of HCF or CBMWTF	:	Occupational Health and Dental facility
	(iii) Address for Correspondence	:	Adani Krishnapatnam Port Limited
	(iv) Address of Facility	:	PO Bag, No.1, Krishnapatnam Village, Muthukur Mandal.
	(v) Tel. No, Fax. No	:	-
	(vi) E-mail ID	:	Kaushal.singh@adani.com
	(vii) URL of Website	:	-
	(viii) GPS coordinates of HCF or CBMWTF	:	<b>HCF - 14.274547 N</b> <b>80.10066 E</b>
	(ix) Ownership of HCF or CBMWTF	:	Private
	(x) Status of Authorization under the Bio-Medical Waste (Management and Handling) Rules	:	Authorization No : <b>GN-19/APPCB/RO/NLR/BMWM/2024-521</b> Issued on 29.08.2024 valid up to : 30.04.2025
	(xi) Status of Consents under Water Act and Air Act	:	CTO & HWA Order No. <b>APPCB/VJA/NLR/11344/CFO/HO/2019 dated 11.11.2022</b> valid up to 31.08.2027
2.	Type of Health Care Facility	:	OHC & Dental Care
	(i) Bedded Hospital	:	No. of Beds: 11

	(ii) Non-bedded hospital (Clinic or Blood Bank or Clinical Laboratory or Research Institute or Veterinary Hospital or any other)	:	NA			
	(iii) License number and its date of expiry	:	APPCB/VJA/NLR/11344/CF0/HO/2019 dated 11.11.2022 Expiry date : 30.04.2025			
3.	Details of CBMWTF	:	<b>M/S SS BIO CARE, Attivaram (v), Ozili (M), Tirupati District.</b>			
	(i) Number healthcare facilities covered by CBMWTF	:	01			
	(ii) No of beds covered by CBMWTF	:	11			
	(iii) Installed treatment and disposal capacity of CBMWTF:	:	NA			
	(iv) Quantity of biomedical waste treated or disposed by CBMWTF	:	NA			
4.	Quantity of waste generated or disposed of in Kg per (on monthly average basis) <b>(August -24 to December-24)</b>	:	<b>Month</b>	<b>Red (Kg) Category</b>	<b>Yellow(Kg) Category</b>	<b>Blue (Kg) Category</b>
		:	August-24	20.37	12.5	4.6
		:	September -24	27.5	23	9
		:	October-24	11	16.85	10
		:	November-24	23.6	19.7	11.3
		:	December-24	23.1	19.8	7.65
5.	Details of the Storage, treatment, transportation, processing and Disposal Facility	:	M/S SS BIO CARE, Attivaram (v), Ozili (M), Tirupati District.			
	(i) Details of the on-site storage facility	:	Size : NA			
		:	Capacity: NA			
		:	Provision of on-site storage: (cold storage or any other provision)			

	disposal facilities	:	Type of treatment equipment	No of units	Capacity Kg/ day	Quantity treated or disposed in kg per annum
		:	Incinerators	NA	NA	NA
			Plasma Pyrolysis	NA	NA	NA
			Autoclaves	NA	NA	NA
			Microwave	NA	NA	NA
			Hydroclave	NA	NA	NA
			Shredder	NA	NA	NA
			Needle tip cutter or destroyer	NA	NA	NA
		:	Sharps encapsulation or concrete pit	NA	NA	NA
			Deep burial pits:	NA	NA	NA
			Chemical disinfection:	NA	NA	NA
			Any other treatment equipment:	NA	NA	NA
	(iii) Quantity of recyclable waste sold to authorized recyclers after treatment in kg per annum.	:	Red Category (like plastic, glass etc.) NA			
	(iv) No of vehicles used for collection and transportation of biomedical waste		01			
	(v) Details of incineration ash and ETP sludge generated and disposed during the treatment of wastes in Kg per annum	:	Incineration Ash	Quantity generated	Where disposed	
			ETP Sludge			

	(vi) Name of the Common Bio-Medical Waste Treatment Facility Operator through which wastes are disposed of		M/S SS BIO CARE, Attivaram (v), Ozili (M), Tirupati District.
	(vii) List of members HCF not handed over bio-medical waste.		NA
6.	Do you have a bio-medical waste management committee? If yes, attach minutes of the meetings held during the reporting period		No
7.	Details training conducted on BMW		Yes
	(i) Number of trainings conducted on BMW Management.		03
	(ii) number of personnel trained		04
	(iii) number of personnel trained at the time of induction		04
	(iv) number of personnel not undergone any training so far		Nil
	(v) whether standard manual for training is available?		Yes
	(vi) any other information)		Nil
8.	Details of the accident occurred during the year		Nil
	(i) Number of Accidents occurred		Nil
	(ii) Number of the persons affected		Nil
	(iii) Remedial Action taken (Please attach details if any)		Nil
	(iv) Any Fatality occurred, details.		Nil

9.	Are you meeting the standards of air Pollution from the incinerator? How many times in last year could not met the standards?	NA
	Details of Continuous online emission monitoring systems installed	NA
10.	Liquid waste generated and treatment methods in place. How many times you have not met the standards in a year?	NA
11.	Is the disinfection method or sterilization meeting the log 4 standards? How many times you have not met the standards in a year?	NA
-12.-	Any other relevant information	: (Air Pollution Control Devices attached with the Incinerator) NA

Certified that the above Bio Medical waste details report is for the period from 1<sup>st</sup> January 2024 to 31<sup>st</sup> December 2024.



**Name & Authorized Signatory**

Institution Date:

Place : Krishnapatnam Village,  
SPSR Nellore, 524344

**Adani Krishnapatnam Port Limited**  
**Compliance Report on Bio Medical Waste Authorization conditions stipulated**  
**in the Consent Order of APPCB Dt. 29.08.2024**

S.No	Consent conditions	Compliance Status
<b>Schedule - A</b>		
1.	The applicant shall make an application for renewal of authorization under Biomedical Waste Management Rules, 2016 at least 60 days before the date of expiry of this order, along with prescribed fee	Noted the Condition
2.	The authorized person shall comply with the rules of Biomedical Waste Management Rules, 2016 and the amendment made there from time to time.	Being complied
3.	The authorized person should handle waste without any adverse effects to human health and the environment.	Being complied
4.	The Bio - Medical Waste shall not be mixed with other wastes.	Noted and being complied
5.	The Bio-Medical Waste shall be segregated into containers/bags at the point of generation in accordance with Schedule-I of the notification prior to its storage, transportation, treatment and disposal. The containers shall be labeled according to schedule-IV of the notification.	Being complied, waste segregation is being done with proper labelling the category of Waste.
6.	If a container is transported from the premises where Biomedical Waste is generated to any waste treatment facility outside the premises, the container shall apart from the label prescribed in Schedule-IV of the notification, also carry information prescribed in Schedule-IV of the notification.	Being complied
7.	Not with standing anything contained in the Motor Vehicles Act, 1988 or Rules there under, untreated Biomedical Waste shall be transported only in such vehicle as may be authorized for the purpose by the competent authority as specified by the Government.	Condition Noted
8.	The person authorized under these rules shall not lease, sell, transfer or otherwise transport the Biomedical Wastes without obtaining prior permission of the Member Secretary, A. P. Pollution Control Board.	Condition Noted
9.	Every occupier/ operator shall submit an annual report to the Member Secretary, A.P. Pollution Control Board in Form IV by 30th June every year, containing information about the categories and quantities of Biomedical Wastes handled during the prescribed year.	Noted for compliance.

10.	Every HCF shall maintain a daily record of waste generation quantity either in volume or by weight in Kg/day as follow: a) Human anatomical waste/ animal anatomical/ solid waste/ expired and discarded medicines / chemical liquid etc. (Yellow bag) b) Contaminated waste (Recyclable) (Red bag) c) Sharps including metals etc. (puncture proof White container) d) Glass Items, metallic body implants (Blue bag)	Daily Waste generation record is being maintained
11.	Every authorized personnel shall maintain records related to the generation, collection, reception, storage, transportation, treatment, disposal and / or any form of handling of Biomedical Waste in accordance with these rules and add any guidelines issued.	All the records for generation and disposal are being maintained.
12.	All records shall be subject to inspection and verification by the Member Secretary, A. P. Pollution Control Board or authorized officer of A. P. Pollution Control Board at any time.	Being complied
13.	When any accident occurs at any institution or facility or any other site where Biomedical Waste is handled or during transportation of such waste, the authorized person shall report the accident in Form - I to the prescribed authority forthwith.	Condition noted
14.	The applicant shall exhibit the authorization of the Board in the premises at a prominent place for the information of inspecting officer of different departments.	Being complied
15.	The applicant shall inform the prescribed authority, the name and designation of the concerned person in-charge of Biomedical Waste Management in the Health Care Establishment. This person shall be held responsible for the implementation of Bio Medical Waste Management Rules, 2016.	Condition being complied
<b>Schedule - B</b>		
1.	Segregation of the waste as given in accordance with Schedule - I of the Bio-Medical Waste Management Rules, 2016 should be carried out at source only.	Condition noted
2.	All syringes and needles should be mutilated before discarding.	Being complied
3.	Mutilation / Shredding must be such so as to prevent unauthorized reuse.	Noted and being complied
4.	Chemical treatment should be carried out using at least 1% Hypochlorite solution or any other	Being complied

	equivalent chemical reagent. It must be ensured that chemical treatment ensures disinfection.	
5.	No untreated Biomedical Waste shall be kept stored beyond a period of 48 hours	Being complied
6.	The Bio Medical Waste shall be disposed for treatment after disinfection and segregation to the following Common Bio Medical Waste Treatment Facility, <b>M/s. S S Bio Care, Attivaram (V), Ozili (M), Tirupati District. Ph No: 9652921133/44/55/66</b>	Being complied  Generated Bio Medical Waste being disposed to CBMWTF ( <b>SS Bio Care</b> ) Treatment facility only.
7.	No Health Care Facility shall install or operate an incinerator without specific authorization of prescribed authority.	Condition Noted
8.	Under no circumstances shall Incinerable waste of the Schedule I of the Rules of 2016 of any kind be openly burnt anywhere.	Condition Noted
9.	The Mercury spillage / losses due to breakage of thermometers, pressure and other measuring equipment in Health Care Facility shall be collected, stored and sent back to manufacturers.	Condition Noted
10.	The occupier of the HCF shall take all necessary measures to ensure that the spilled mercury does not become part of Biomedical or other solid waste generated from the HCF.	Condition Noted
11.	The occupier of the HCF shall dispose any waste containing equal to or more than 50 mg/Kg. of Mercury, as per the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules, 2016 and amendment thereof.	Condition Noted
12.	The authorization shall comply with the provisions of the Environment (Protection) Act, 1986 and the Rules made there under.	Condition Noted
13.	The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the prescribed authority.	Condition Noted
14.	The person authorized shall not rent, lend, sell, transfer or otherwise transport the biomedical wastes without obtaining prior permission of the prescribed authority.	Condition Noted.
15.	Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.	Condition Noted
16.	It is the duty of the authorized person to take prior permission of the prescribed authority to close the facility and such other terms and conditions may be stipulated by the prescribed authority.	Condition Noted

17.	The HCF shall not use chlorinated bags for collection of Bio Medical Waste as per Bio Medical Wastes Management Rules, 2016 and its subsequent amendment.	Condition Noted
18.	The HCF shall use bar coding system during the handling of Bio Medical Waste as per Bio Medical Wastes Management Rules, 2016 and its subsequent amendment.	Condition Noted



Lr. No. AKPL/ENVIRONMENT/APPCB/022/2025-26

Date: 29.04.2025

To

The Environmental Engineer,  
A.P. Pollution Control Board,  
Regional Office,  
SPSR Nellore.

Sir,

Sub:- Adani Krishnapatnam Port Limited – Details of E – Waste generated &  
Disposed in Form – III - Submitted – Reg.

Ref:- 1. CTO & HWA Order No. APPCB/VJA/NLR/11344/CFO/HO/2019 dated  
11.11.2022 valid up to 31.08.2027.

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In compliance with the conditions stipulated in CTO & HWA orders vide reference cited above we are herewith submitting the Annual Returns of Generation, Storage & Disposal of E – Waste for the year 2024 – 2025 in **Form- III** as per the E-Waste (Management) Rules, 2016 and amendments thereof.

Kindly acknowledge receipt of the same.

Yours sincerely,

(Authorized Signatory)

Encl: a/a



Adani Krishnapatnam Port Ltd  
PO Bag No 1, Muthukur Mandal,  
SPSR Nellore District 524344  
Andhra Pradesh, India  
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## FORM-3

[See rules 4(5), 5(5), 8(6), 9(4), 10(8), 11(9), 13 (1) (xi), 13(2)(v), 13(3)(vii) and 13(4)(v)]

## FORM FOR FILING ANNUAL RETURNS

[To be submitted by producer or manufacturer or refurbisher or dismantler or recycler by 30<sup>th</sup> day of June following the financial year to which that return relates].

## Quantity in Metric Tons (MT) and numbers

1	Name and address of the producer or manufacturer or refurbisher or dismantler or recycler	Adani Krishnapatnam Port Limited, Krishnapatnam Village, Muthukur Mandal,524344 SPSR Nellore		
2	Name of the authorized person and complete address with telephone and fax numbers and e-mail address	Mr. Kaushal Singh Adani Krishnapatnam Port Limited, Krishnapatnam Village, Muthukur Mandal,524344 SPSR Nellore, +91 9099002568 kaushal.singh@adani.com		
3	Total quantity of e-waste collected or channelized to recyclers or dismantlers for processing during the year for each category of electrical and electronic equipment listed in the Schedule I (Attach list) by PRODUCERS	2.2 MT (Annexure -A attached)		
	<b>Details of the above</b>	<b>TYPE</b>	<b>QUANTITY</b>	<b>No.</b>
3(A)*	BULK CONSUMERS: Quantity of e- waste	Information technology and telecommunication Equipment's and electrical items	2.2 MT	List attached as Annexure -A
3(B)*	REFURBISHERS: Quantity of e-waste:	X	X	X
3(C)*	DISMANTLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials or components recovered and sold; iii. Quantity of e-waste sent to recycler; iv. Residual quantity of e-waste sent to Treatment, Storage and Disposal	X	X	X

Facility.			
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3(D) *	RECYCLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials recovered and sold in the market; iii. Details of residue sent to Treatment, Storage and Disposal Facility.	X	X	X
4	Name and full address of the destination with respect to 3(A)-3(D) above			
5	Type and quantity of materials segregated or recovered from e-waste of different codes as applicable to 3(A)-3(D)	Type ---	Quantity ---	

Enclose the list of recyclers to whom e-waste have been sent for recycling.

Place: 29.04.2024

Date: SPSR Nellore



Signature of the authorized person

**Note:-**

- 1 \* Strike off whichever is not applicable
- 2 Provide any other information as stipulated in the conditions to the authorizer
- 3 In case filing on behalf of multiple regional offices, Bulk Consumers and Producers need to add extra rows to 1 & 3(A) with respect to each office.

**Annexure - A**  
**List of E - Waste sent to Authorized Collection Centre/ Dismantler**

S.No	Name of E waste	Category Name of E waste	Category of E waste (as per Schedule-I)	Quantity of E-waste (MT)
1	Cartridge ribbon (small + Big)		ITEW6	<b>2.2 MT</b>
2	Keyboards		ITEW3	
3	Mouses			
4	Plastic		NA	
5	Cables		NA	



Lr. No. AKPL/ENVIRONMENT/APPCB/021/2025-26

Date: 29.04.2025

To

The Environmental Engineer,  
A.P. Pollution Control Board,  
Regional Office,  
SPSR Nellore.

Sir,

Sub:- Adani Krishnapatnam Port Limited – Hazardous Waste Annual Returns –  
Form – IV – Submitted – Reg.

Ref:- 1. CTO & HWA Order No. APPCB/VJA/NLR/11344/CF0/HO/2019 dated  
11.11.2022 valid up to 31.08.2027.

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In compliance with the conditions stipulated in CTO & HWA orders vide reference cited above we are herewith submitting the Annual Returns of Generation, Storage & Disposal of Hazardous Waste (Waste/Used Oil) for the year 2024 – 2025 in Form- IV as per the Hazardous and other Waste (Management and Transboundary Movement) Rules, 2016 (HOWM Rules, 2016) and amendments thereof.

Kindly acknowledge receipt of the same.

Yours sincerely,  
Adani Krishnapatnam Port Limited,

  
(Authorized Signatory)

Encl: a/a



Adani Krishnapatnam Port Ltd  
PO Bag No 1, Muthukur Mandal,  
SPSR Nellore District 524344  
Andhra Pradesh, India  
CIN: U45203AP1996PLC023529

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**FORM 4**  
*[See rules 6 (5), 13 (8), 16(6) and 20(2)]*  
**FORM FOR FILING ANNUAL RETURNS**

[To be submitted to state pollution control board by 30<sup>th</sup> day of June of every year for the preceding period April to March]

Sl. No	General Details	:	Information
1.	Name and address of facility	:	Adani Krishnapatnam Port Limited, Krishnapatnam Village, Muthukur Mandal,524344 SPSR Nellore
2.	Authorization No. and Date of Issue	:	CTO & HWA Order No. APPCB/VJA/NLR/11344/CFO/HO/2019 11.11.2022
3.	Name of the authorized person and full Address with telephone, fax number and e-mail	:	Mr. Kaushal Singh Adani Krishnapatnam Port Limited, Krishnapatnam Village, Muthukur Mandal,524344 SPSR Nellore, +91 9099002568 kaushal.singh@adani.com
4.	Production during the year	:	Cargo Handled April 2024 to March 2025 Cargo handled 54.65 MMT+0.02 MTEUsA is (Coal, Iron ore, General Cargo, and Container cargo)
<b>Part A. To be filled by hazardous waste generators</b>			
1.	Total quantity of waste generated Category wise	:	Please refer below table
	<b>S.No</b>	<b>Category of Waste</b>	<b>Quantity Generated</b>
	1	Oil Containing cargo residue washing water	1340.75 MT
	2	Waste Oil from DG sets	119.145 MT
	3	Waste oil from Ships	50.84 MT
	4	Sludge and filters contaminated with oil	1.9 MT
2.	Quantity dispatched	:	<b>1512.635 MT</b>
	<b>Waste Oil /Used Oil (Port equipment generated)</b>	:	118.10 MT
	i. To disposal facility	:	N.A.
	ii. To recycler or co-processors or pre-processor	:	118.10 MT

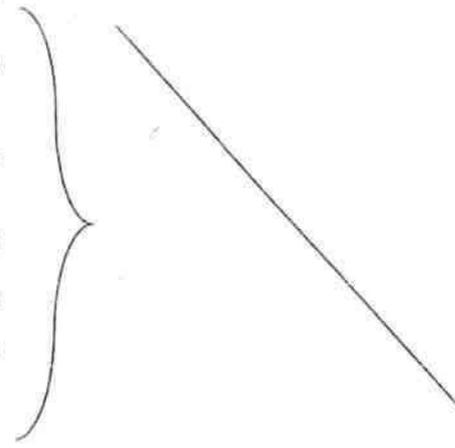
	<b>Waste / Used Oil sludge generated in ships</b>	:	1391.59 MT
	i. To disposal facility	:	N.A
	ii. To recycler or co-processors or pre-processor	:	1391.59 MT
3	Sludge and filters contaminated with oil	:	1.9 MT
	To disposal facility	:	N.A
	To recycler or co-processors or pre-processor	:	1.9 MT
4	Quantity utilized in-house, if any-	:	1.045 MT
5	Quantity in storage at the end of the year	:	Nil

**Part B. To be filled by Treatment, Storage and disposal facility operators**

1.	Total quantity received -	:	
2.	Quantity in stock at the beginning of the year	:	
3.	Quantity treated	:	
4.	Quantity disposed in landfills as such and after treatment.	:	
5.	Quantity incinerated (if applicable)	:	
6.	Quantity processed other than specified above-	:	
7.	Quantity in storage at end of the year	:	

**Part C. To be filled by recycler or co-processors or other users**

1. Quantity of the waste received during the year-
    - i) Domestic Sources
    - ii) Imported (if applicable)
-

- 2. Quantity in Stock at the beginning of year - :
  - 3. Quantity recycled or co-processed or used- :
  - 4. Quantity of product dispatched (wherever applicable) - :
  - 5. Quantity of waste generated- :
  - 6. Quantity of waste disposed- :
  - 7. Quantity re-exported (wherever applicable) :
  - 8. Quantity in the storage at the end of the year- :
- 

Date: 29.04.2025  
Place: SPSR Nellore

  
**Signature of the Occupier or  
Operator of the Disposal facility**

Manifest Initiated & Processed List

S.no	Manifest No	Manifest Date	Receiver Name	Vehicle No	Type of Waste	Waste Name	Quantity Sent by Industry	No Of Physical Con	Form	Special Handling Instructions	Senders Certificate Date	Transporter Acknowledgem ent Date	Facility Received Date	Status
1	195239	26-03-2025	Sri Balaji Petrochem	TN05BZ8285	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	22.48 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	26-03-2025	26-03-2025	28-03-2025	Manifest Close
2	194545	24-03-2025	Sri Balaji Petrochem	TN23AB4604	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	18.74 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	24-03-2025	24-03-2025	26-03-2025	Manifest Close
3	193836	21-03-2025	INDO PETRO PRODUCTS	AP02TC0566	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	21.58 Tonnes	104	Oil	Use PPE while loading, unloading & Transit	21-03-2025	21-03-2025	21-03-2025	Manifest Close
4	188588	28-02-2025	Supreme Petro Products (Wasi	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	5.74 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	28-02-2025	28-02-2025	01-03-2025	Manifest Close
5	188510	28-02-2025	Indian Tar Coal Company	AP29W2365	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	8.85 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	28-02-2025	28-02-2025	05-03-2025	Manifest Close
6	188448	28-02-2025	Supreme Petro Products (Wasi	TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	17.84 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	28-02-2025	28-02-2025	01-03-2025	Manifest Close
7	188442	28-02-2025	Supreme Petro Products (Wasi	TN20AW4455	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	13.66 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	28-02-2025	28-02-2025	28-02-2025	Manifest Close
8	183517	05-02-2025	Supreme Petro Products (Wasi	TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	23.1 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	05-02-2025	05-02-2025	07-02-2025	Manifest Close
9	183542	05-02-2025	Supreme Petro Products (Wasi	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	12.96 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	05-02-2025	05-02-2025	07-02-2025	Manifest Close
10	182753	01-02-2025	Sri Balaji Petrochem	TN18C9589	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	18 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	01-02-2025	01-02-2025	05-02-2025	Manifest Close
11	182279	30-01-2025	Supreme Petro Products (Wasi	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	21.46 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	30-01-2025	30-01-2025	01-02-2025	Manifest Close
12	182273	30-01-2025	Supreme Petro Products (Wasi	TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	22.34 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	30-01-2025	30-01-2025	01-02-2025	Manifest Close
13	180918	24-01-2025	Supreme Petro Products (Wasi	TN20AW4455	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	7.2 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	24-01-2025	24-01-2025	29-01-2025	Manifest Close
14	180609	23-01-2025	Jyothi Lubricants	AP16TJ2619	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	9.9 Tonnes	48	Oil	Use PPE while loading, unloading & Transit	23-01-2025	23-01-2025	25-01-2025	Manifest Close
15	180581	23-01-2025	Sri Balaji Petrochem	TN05AD5538	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	9.22 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	23-01-2025	23-01-2025	25-01-2025	Manifest Close
16	179483	18-01-2025	Supreme Petro Products (Wasi	TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	15.88 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	18-01-2025	18-01-2025	20-01-2025	Manifest Close
17	176740	04-01-2025	Sri Balaji Petrochem	TN23AB4604	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	10.06 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	04-01-2025	04-01-2025	06-01-2025	Manifest Close
18	176738	04-01-2025	Sri Balaji Petrochem	TN04AJ1199	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	16.02 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	04-01-2025	04-01-2025	06-01-2025	Manifest Close
19	174821	26-12-2024	Sri Balaji Petrochem	TN18C9589	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	19.36 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	26-12-2024	26-12-2024	28-12-2024	Manifest Close
20	174283	23-12-2024	Sri Balaji Petrochem	TN23AB4604	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	5.8 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	23-12-2024	23-12-2024	25-12-2024	Manifest Close
21	173425	19-12-2024	Supreme Petro Products (Wasi	TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	16.88 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	19-12-2024	19-12-2024	20-12-2024	Manifest Close
22	173422	19-12-2024	Supreme Petro Products (Wasi	TN20AW4455	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	10.34 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	19-12-2024	19-12-2024	20-12-2024	Manifest Close
23	171882	12-12-2024	Supreme Petro Products (Wasi	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	12.06 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	12-12-2024	12-12-2024	13-12-2024	Manifest Close
24	171272	10-12-2024	Supreme Petro Products (Wasi	TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	22.26 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	10-12-2024	10-12-2024	11-12-2024	Manifest Close
25	167691	22-11-2024	Supreme Petro Products (Wasi	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	18.96 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	22-11-2024	22-11-2024	23-11-2024	Manifest Close
26	166160	15-11-2024	Supreme Petro Products (Wasi	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	18.64 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	15-11-2024	15-11-2024	16-11-2024	Manifest Close

27	165255	11-11-2024	Sri Balaji Petrochem	TN05BZ8285	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	34.85 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	11-11-2024	11-11-2024	14-11-2024	Manifest Close
28	165244	11-11-2024	Sri Balaji Petrochem	TN18C9589	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	20.6 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	11-11-2024	11-11-2024	13-11-2024	Manifest Close
29	165164	11-11-2024	Sri Balaji Petrochem	TN05AR2126	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	17.2 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	11-11-2024	11-11-2024	20-11-2024	Manifest Close
30	164403	06-11-2024	INDO PETRO PRODUCTS	AP39W9304	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	8.42 Tonnes	40	Oily	Use PPE while loading, unloading & Transit	06-11-2024	06-11-2024	07-11-2024	Manifest Close
31	164401	06-11-2024	INDO PETRO PRODUCTS	AP39UU8228	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	2.12 Tonnes	10	Oily	Use PPE while loading, unloading & Transit	06-11-2024	06-11-2024	07-11-2024	Manifest Close
32	164193	05-11-2024	Sri Balaji Petrochem	TN23AB4604	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	10.1 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	05-11-2024	05-11-2024	07-11-2024	Manifest Close
33	163569	02-11-2024	Supreme Petro Products (Wast	TN20AW4455	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	10.66 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	02-11-2024	02-11-2024	04-11-2024	Manifest Close
34	163568	02-11-2024	Supreme Petro Products (Wast	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	19.32 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	02-11-2024	02-11-2024	04-11-2024	Manifest Close
35	163192	30-10-2024	Sri Balaji Petrochem	TN04AJ1199	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	10.12 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	30-10-2024	30-10-2024	01-11-2024	Manifest Close
36	161299	21-10-2024	Supreme Petro Products (Wast	TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	23.02 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	21-10-2024	21-10-2024	22-10-2024	Manifest Close
37	159691	11-10-2024	Supreme Petro Products (Wast	TN20AW4455	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	13.04 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	11-10-2024	11-10-2024	18-10-2024	Manifest Close
38	159687	11-10-2024	Supreme Petro Products (Wast	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	19.34 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	11-10-2024	11-10-2024	18-10-2024	Manifest Close
39	159653	11-10-2024	Sri Balaji Petrochem	TN05BZ8285	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	33.36 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	11-10-2024	11-10-2024	15-10-2024	Manifest Close
40	159422	10-10-2024	Sri Balaji Petrochem	TN18C9589	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	5.48 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	10-10-2024	10-10-2024	15-10-2024	Manifest Close
41	158012	03-10-2024	Coastal Waste Management Pr	AP39TK9054	HW - Incinerable	Sludge and filters contaminated with oil	1.9 Tonnes	1	Semi Solid	Use PPE while loading, unloading & Transit	03-10-2024	03-10-2024	04-10-2024	Manifest Close
42	157462	30-09-2024	INDO PETRO PRODUCTS	AP39UU8228	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	2.9 Tonnes	14	Oily	Use PPE while loading, unloading & Transit	30-09-2024	30-09-2024	01-10-2024	Manifest Close
43	157448	30-09-2024	INDO PETRO PRODUCTS	AP39W9304	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	10 Tonnes	48	Oily	Use PPE while loading, unloading & Transit	30-09-2024	30-09-2024	01-10-2024	Manifest Close
44	155669	21-09-2024	Sri Balaji Petrochem	TN05AR2126	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	9 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	21-09-2024	21-09-2024	25-09-2024	Manifest Close
45	155651	21-09-2024	Jyothi Lubricants	AP16TJ2619	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	2.52 Tonnes	12	Oily	Use PPE while loading, unloading & Transit	21-09-2024	21-09-2024	23-09-2024	Manifest Close
46	154316	14-09-2024	INDO PETRO PRODUCTS	AP39UU8228	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	2.9 Tonnes	14	Oily	Use PPE while loading, unloading & Transit	14-09-2024	14-09-2024	15-09-2024	Manifest Close
47	154312	14-09-2024	INDO PETRO PRODUCTS	AP39W9304	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	9.94 Tonnes	48	Oily	Use PPE while loading, unloading & Transit	14-09-2024	14-09-2024	15-09-2024	Manifest Close
48	152764	06-09-2024	Jyothi Lubricants	AP16TJ2619	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	9.96 Tonnes	47	Oily	Use PPE while loading, unloading & Transit	06-09-2024	06-09-2024	08-09-2024	Manifest Close
49	152457	04-09-2024	Sri Balaji Petrochem	TN05BZ8285	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	15.76 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	04-09-2024	04-09-2024	06-09-2024	Manifest Close
50	152455	04-09-2024	Sri Balaji Petrochem	TN18C9589	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	14.06 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	04-09-2024	04-09-2024	06-09-2024	Manifest Close
51	151613	30-08-2024	Sri Balaji Petrochem	TN05AD5538	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	7.42 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	30-08-2024	30-08-2024	04-09-2024	Manifest Close
52	151596	30-08-2024	Supreme Petro Products (Wast	TN28BK3417	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	29.78 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	30-08-2024	30-08-2024	31-08-2024	Manifest Close
53	151292	29-08-2024	Jyothi Lubricants	AP16TJ2619	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	9.92 Tonnes	48	Oily	Use PPE while loading, unloading & Transit	29-08-2024	29-08-2024	30-08-2024	Manifest Close
54	150870	27-08-2024	Sri Balaji Petrochem	TN04AJ1199	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	13.38 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	27-08-2024	27-08-2024	02-09-2024	Manifest Close
55	150868	27-08-2024	Sri Balaji Petrochem	TN05AR1670	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	19.96 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	27-08-2024	27-08-2024	02-09-2024	Manifest Close

56	150861	27-08-2024	Manohar Lubricants	AP39U1696	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	13.92 Tonnes	67 Oily	Use PPE while loading, unloading & Transit	27-08-2024	27-08-2024	28-08-2024	Manifest Close
57	150003	22-08-2024	Manohar Lubricants	AP39U1696	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	14.02 Tonnes	67 Oily	Use PPE while loading, unloading & Transit	22-08-2024	22-08-2024	23-08-2024	Manifest Close
58	149714	21-08-2024	Supreme Petro Products (Wast TN03J5959		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	15.22 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	21-08-2024	21-08-2024	21-08-2024	Manifest Close
59	147321	08-08-2024	Supreme Petro Products (Wast TN20AW4455		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	14.74 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	08-08-2024	08-08-2024	09-08-2024	Manifest Close
60	146415	03-08-2024	Sri Balaji Petrochem	TN04A1199	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	16.36 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	03-08-2024	03-08-2024	07-08-2024	Manifest Close
61	146414	03-08-2024	Sri Balaji Petrochem	TN05BZ8285	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	32.94 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	03-08-2024	03-08-2024	07-08-2024	Manifest Close
62	145992	31-07-2024	Supreme Petro Products (Wast TN28BK3417		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	29.16 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	31-07-2024	31-07-2024	03-08-2024	Manifest Close
63	145296	26-07-2024	Supreme Petro Products (Wast TN45BE6517		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	24.04 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	26-07-2024	26-07-2024	31-07-2024	Manifest Close
64	145131	25-07-2024	Supreme Petro Products (Wast TN20AW4455		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	19.22 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	25-07-2024	25-07-2024	27-07-2024	Manifest Close
65	145128	25-07-2024	Supreme Petro Products (Wast TN20AW4257		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	19.44 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	25-07-2024	25-07-2024	31-07-2024	Manifest Close
66	144411	20-07-2024	Sri Balaji Petrochem	TN05AR1670	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	13.16 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	20-07-2024	20-07-2024	23-07-2024	Manifest Close
67	143070	10-07-2024	Sri Balaji Petrochem	TN05BZ8285	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	21.5 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	10-07-2024	10-07-2024	15-07-2024	Manifest Close
68	142063	04-07-2024	Supreme Petro Products (Wast TN52A8417		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	21.45 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	04-07-2024	04-07-2024	04-07-2024	Manifest Close
69	140933	27-06-2024	Supreme Petro Products (Wast TN28BK3417		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	27.12 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	27-06-2024	27-06-2024	27-06-2024	Manifest Close
70	140929	27-06-2024	Supreme Petro Products (Wast TN03K3378		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	22.84 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	27-06-2024	27-06-2024	27-06-2024	Manifest Close
71	140864	27-06-2024	Sri Balaji Petrochem	TN20AK9399	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	10.32 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	27-06-2024	27-06-2024	28-06-2024	Manifest Close
72	140726	26-06-2024	Sri Balaji Petrochem	TN18C9589	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	8.88 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	26-06-2024	26-06-2024	28-06-2024	Manifest Close
73	140691	26-06-2024	Supreme Petro Products (Wast TN8RC1759		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	22.26 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	26-06-2024	26-06-2024	26-06-2024	Manifest Close
74	140683	26-06-2024	Supreme Petro Products (Wast TN45BE6517		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	17.86 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	26-06-2024	26-06-2024	26-06-2024	Manifest Close
75	140686	26-06-2024	Supreme Petro Products (Wast TN20AW4455		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	17.62 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	26-06-2024	26-06-2024	26-06-2024	Manifest Close
76	139873	21-06-2024	Sri Balaji Petrochem	TN04A1199	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	15.98 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	21-06-2024	21-06-2024	24-06-2024	Manifest Close
77	139588	20-06-2024	Sri Balaji Petrochem	TN05AR1670	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	10.8 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	20-06-2024	20-06-2024	21-06-2024	Manifest Close
78	138658	14-06-2024	Supreme Petro Products (Wast TN20AW4257		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	17.74 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	14-06-2024	14-06-2024	16-06-2024	Manifest Close
79	138640	14-06-2024	Sri Balaji Petrochem	TN05AD5538	HW - Recyclable	Waste oil from Ships	17.28 Tonnes	1 Oily	Use PPE while loading, unloading & Transit	14-06-2024	14-06-2024	18-06-2024	Manifest Close
80	137445	08-06-2024	Supreme Petro Products (Wast TN18BE2599		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	26.12 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	08-06-2024	08-06-2024	10-06-2024	Manifest Close
81	137037	06-06-2024	Supreme Petro Products (Wast TN03K3378		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	8.64 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	06-06-2024	06-06-2024	07-06-2024	Manifest Close
82	137035	06-06-2024	Supreme Petro Products (Wast TN45BE6517		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	17.68 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	06-06-2024	06-06-2024	07-06-2024	Manifest Close
83	137027	06-06-2024	Supreme Petro Products (Wast TN20AW4455		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	12.48 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	06-06-2024	06-06-2024	07-06-2024	Manifest Close
84	137030	06-06-2024	Supreme Petro Products (Wast TN20AW4257		HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	14.66 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	06-06-2024	06-06-2024	07-06-2024	Manifest Close

85	134351	22-05-2024	Supreme Petro Products (Wast TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	9.96 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	22-05-2024	22-05-2024	22-05-2024	Manifest Close
86	134349	22-05-2024	Supreme Petro Products (Wast TN03K3378	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	22.82 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	22-05-2024	22-05-2024	22-05-2024	Manifest Close
87	132058	09-05-2024	Supreme Petro Products (Wast TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	20.14 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	09-05-2024	09-05-2024	09-05-2024	Manifest Close
88	130676	01-05-2024	Supreme Petro Products (Wast TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	22.2 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	01-05-2024	01-05-2024	02-05-2024	Manifest Close
89	130629	01-05-2024	Sri Balaji Petrochem TN04AJ1199	HW - Recyclable	Waste oil from Ships	7.38 Tonnes	1 Oily	Use PPE while loading, unloading & Transit	01-05-2024	01-05-2024	02-05-2024	Manifest Close
90	130618	01-05-2024	Sri Balaji Petrochem TN05BZ8285	HW - Recyclable	Waste oil from Ships	26.18 Tonnes	1 Oily	Use PPE while loading, unloading & Transit	01-05-2024	01-05-2024	02-05-2024	Manifest Close
91	129538	25-04-2024	Supreme Petro Products (Wast TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	9.28 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	25-04-2024	25-04-2024	26-04-2024	Manifest Close
92	129402	24-04-2024	Sri Balaji Petrochem TN04AJ1199	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	10.9 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	24-04-2024	24-04-2024	26-04-2024	Manifest Close
93	128269	17-04-2024	Supreme Petro Products (Wast TN20AW4455	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	19.44 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	17-04-2024	17-04-2024	18-04-2024	Manifest Close
94	126977	11-04-2024	Supreme Petro Products (Wast TN28BK3417	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	33 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	11-04-2024	11-04-2024	11-04-2024	Manifest Close
95	126806	10-04-2024	Supreme Petro Products (Wast TN88C1859	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	17.46 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	10-04-2024	10-04-2024	10-04-2024	Manifest Close



Lr. No. AKPL/ENVIRONMENT/APPCB/023/2025-26

Date: 29.04.2025

To

The Environmental Engineer,  
A.P. Pollution Control Board,  
Regional Office,  
SPSR Nellore.

Sir,

Sub:- Adani Krishnapatnam Port Limited – Annual Returns on Disposal of Used  
batters in Form – VIII - Submitted – Reg.

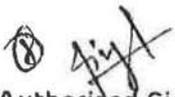
Ref:- 1. CTO & HWA Order No. APPCB/VJA/NLR/11344/CFO/HO/2019 dated  
11.11.2022 valid up to 31.08.2027

@@@

In compliance with the conditions stipulated in CTO & HWA orders vide reference cited  
above we are herewith submitting the Annual Returns of Generation, Storage & Disposal  
of Used Batteries for the year 2024 – 2025 in **Form- VIII** as per the Batteries  
(Management & Handling) Rules, 2010 and amendments thereof.

Kindly acknowledge receipt of the same.

Yours sincerely,

  
(Authorized Signatory)

Encl: a/a



Adani Krishnapatnam Port Ltd  
PO Bag No 1, Muthukur Mandal,  
SPSR Nellore District 524344  
Andhra Pradesh, India  
CIN: U45203AP1996PLC023529

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## FORM VIII

[see rule 10 (2) (ii)]

**FORM FOR FILING RETURNS FOR BULK CONSUMER OF BATTERIES**

[To be submitted by the bulk consumer to the State Board by 30th June (for the period October-March) and 31st December (for the period April-September) every year]

1.	Name and Address of the bulk consumer	Adani Krishnapatnam Port Limited, Krishnapatnam Village, Muthukur Mandal, 524344 SPSR Nellore
2.	Name of the Authorized person and full address with telephone and fax number	Mr. Kaushal Singh Adani Krishnapatnam Port Limited, Krishnapatnam Village, Muthukur Mandal, 524344 SPSR Nellore, +91 9099002568 kaushal.singh@adani.com
3.	Number of new batteries of different categories purchased from the manufacturer/importer/dealer or any other agency during October-March and April September  Category : (i) <b>Automotive</b> (a) four wheelers (b) two wheelers (ii) <b>Industrial</b> (a) UPS (b) Motive Power (c) Stand-by (iii) <b>Others</b>	(i) No. of Batteries 321  (ii) Approximate weight - <b>11.2 MT</b> (in Metric Tonnes)  *Lead acid batteries and dry batteries
4.	Number of used batteries of categories mentioned in Sl. No. 3 and Tonnage of scrap sent to manufacturer/ dealer/ importer/ registered recycler/ or any other agency to whom the used batteries scrap was sent*.	M/s. Jayvel Enterprises, Plot No.26 A, KIADB Malur Industrial Area, Malur, Kolar -- 563130 Karnataka

\*\*11.2 MT of Battery waste is sent to registered recycler

(5.66 MT Acid battery scrap + 5.54 MT without acid battery scrap)

- Enclose list of manufacture/dealer/importer/registered recyclers/or any other agency to whom the used batteries scrap was sent.

Place: Krishnapatnam Village, Muthukur Mandal, 524344.

Date: 29.04.2025



(Authorized Signatory)

**Annexure B Water  
statements from  
Oct24 to Mar25**

## FORM – 1

Returns Regarding Water Consumed During Month of October - 2024

Name & Address	Purpose of which water consumed		Quantity of water consumed	If the meter was out of order the monthly avg. consumption of the water for the past 3 months of working period	Qty. of water qualifying for rebate according to the assesses	Remarks
(1)	(2)		(3)	(4)	(5) *	(6)
Adani Krishnapatnam Port Limited, Muthukur, SPSR Nellore	1) Industrial cooling/ spraying in mine pits or boiler feed.	Total from Municipal mains i. From Municipal water supply mains ii. From well / tube well.	Cum/KL	73,145	-	-
	2) Domestic Water	i. From Municipal water supply mains ii. From well / tube well	Cum/KL	20,235	-	-

(\*) for claiming rebate under Col.7, the assessed shall indicate in the column the analytical and other reports annexed to this return in support of this claim.

## FORM – 1

## Returns Regarding Water Consumed During Month of November - 2024

Name & Address	Purpose of which water consumed		Quantity of water consumed	If the meter was out of order the monthly avg. consumption of the water for the past 3 months of working period	Qty. of water qualifying for rebate according to the assesses	Remarks
(1)	(2)		(3)	(4)	(5) *	(6)
Adani Krishnapatnam Port Limited, Muthukur, SPSR Nellore	1) Industrial cooling/spraying in mine pits or boiler feed.	Total from Municipal mains i. From Municipal water supply mains ii. From well / tube well.	Cum/KL	62701	-	-
	2) Domestic Water	i. From Municipal water supply mains ii. From well / tube well	Cum/KL	18150	-	-

(\*) for claiming rebate under Col.7, the assessed shall indicate in the column the analytical and other reports annexed to this return in support of this claim.

**Adani Krishnapatnam Port Limited****Water Consumption details for the Month of December - 2024**

<b>S.NO</b>	<b>Purpose</b>	<b>Permitted Quantity(KLD)</b>	<b>Actual Consumption (KLD)</b>	<b>Total Consumption (KL)</b>
1	Dust Suppression & Miscellaneous (Fire protection services)	1950	1894.52	58730
2	Gardening	400	318.39	9870
3	Domestic	650	618.39	19170
	<b>Total</b>	<b>3000</b>	<b>2831.29</b>	<b>87770</b>

**Adani Krishnapatnam Port Limited**  
Water Consumption details for the Month of January – 2025

S.NO	Purpose	Permitted Quantity (KLD)	Actual Consumption (KLD)
1	Dust Suppression & Miscellaneous (Fire protection services)	1950	1904.17
2	Gardening	400	307.78
3	Domestic	650	621.94
	<b>Total</b>	<b>3000</b>	<b>2833.89</b>

**Adani Krishnapatnam Port Limited**

Water Consumption details for the Month of February - 2025

S.NO	Purpose	Permitted Quantity (KLD)	Actual Consumption (KLD)
1	Dust Suppression & Miscellaneous (Fire protection services)	1950	1926.07
2	Gardening	400	355.71
3	Domestic	650	628.57
	<b>Total</b>	<b>3000</b>	<b>2910.35</b>

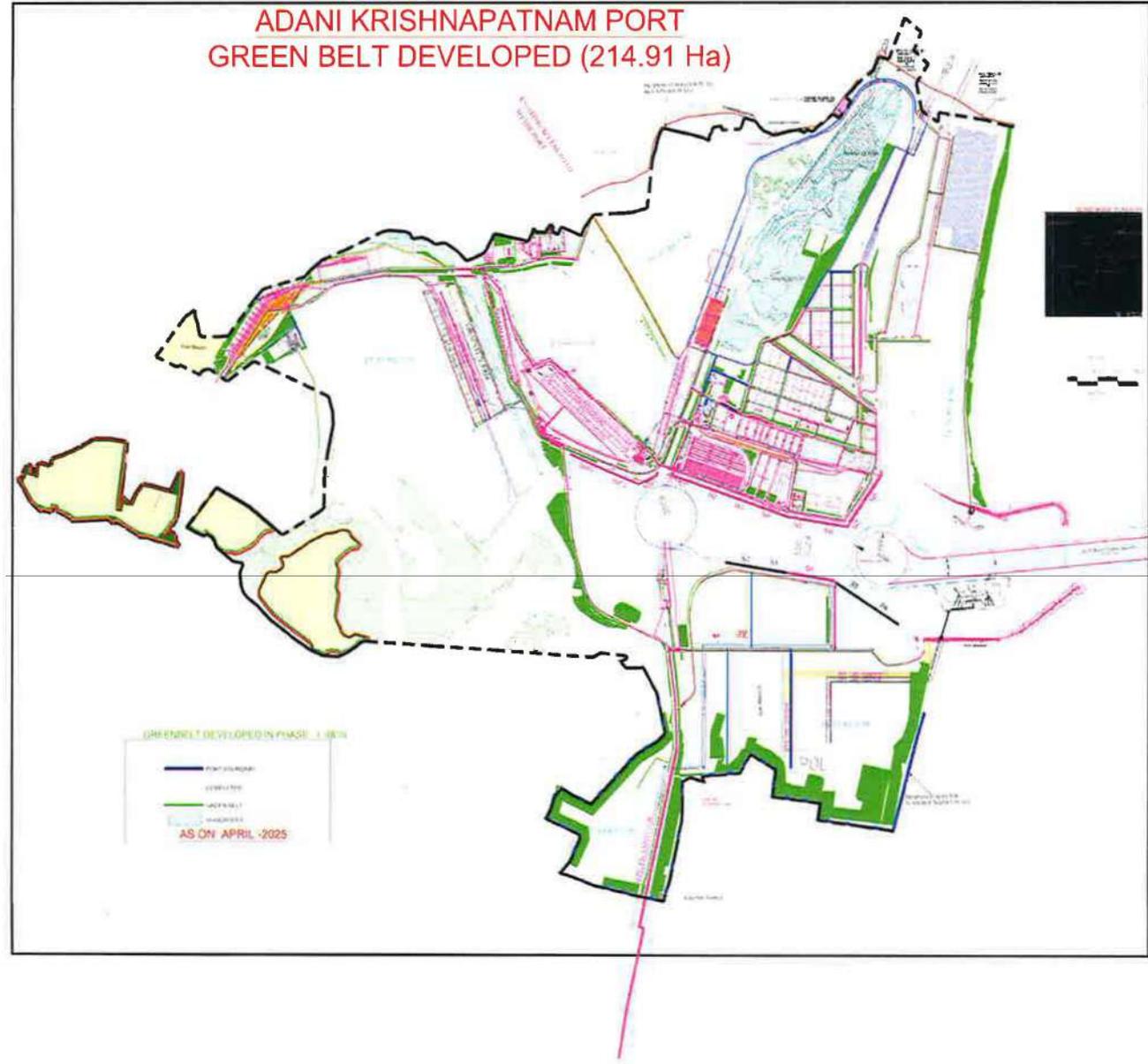
**Adani Krishnapatnam Port Limited**  
**Water Consumption details for the Month of March - 2025**

S.NO	Purpose	Permitted Quantity (KLD)	Actual Consumption (KLD)
1	Dust Suppression & Miscellaneous (Fire protection services)	1950	1914.35
2	Gardening	400	330.65
3	Domestic	650	626.45
	<b>Total</b>	<b>3000</b>	<b>2871.45</b>

**Annexure C  
Greenbelt Layout**

Annexure C

### ADANI KRISHNAPATNAM PORT GREEN BELT DEVELOPED (214.91 Ha)



GREEN BELT DEVELOPED IN PHASE - I ONLY

- PORT/INDUSTRIAL
- DEVELOPED
- GREEN BELT
- WATERBODIES

AS ON APRIL -2025

NO.	DATE	DESCRIPTION	BY	CHKD
		ADANI KRISHNAPATNAM PORT LIMITED MUTHUR NELLORE Hyderabad - 500 033, INDIA		DATE REV-001
PROJECT		PHASE-II DEVELOPMENT OF ADANI KRISHNAPATNAM PORT		TRK REVISION
REV		ADANI GREEN BELT LAYOUT		CHKD CHKD CHKD
DATE	18/04/2025		REV. NO.	NO. OF SHEETS 2

1936

**Annexure D**  
**Disaster**  
**Management Plan**  
**Acknowledgement**

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Lr. No. AKPL/CORPORATE AFFAIRS/DMP/071-2024-25

30 AUGUST 2024

To

**The Collector & District Magistrate,  
SPSR Nellore District.**

Sir,

**Sub:** *Submission of Revised Disaster Management Plan of Adani Krishnapatnam Port Ltd., -  
Regarding.*

\*\*\*

In line with our regular practice of updating our Disaster Management Plan (DMP) in order to make Adani Krishnapatnam Port Limited Disaster resilient, achieve substantial disaster risk reduction significantly decrease the losses of the life, livelihoods assets – economic, physical, social, and environmental – by maximizing the ability to cope with disasters at all levels of administration as well as among departments, we herewith submit the revised DMP for your kind perusal.

Sincerely yours,

For ADANI KRISHNAPATNAM PORT LIMITED.,

K. M. RAM,

HEAD – CORPORATE AFFAIRS.

Received by collector Sir 'cc'

తేదీ : 31/8/24

తపాల సహాయకులు

జిల్లా కలెక్టరు వారి కార్యాలయము

శ్రీ పొట్టి శ్రీరాములు

Adani Krishnapatnam Port Ltd  
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Muthukur Mandal  
SPSR Nellore 524 344  
Andhra Pradesh, India  
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**Disaster Management Plan**  
(Rev-06)



ADANI KRISHNAPATNAM PORT LIMITED,  
MUTHUKUR MANDAL, SPSR NELLORE  
ANDHRA PRADESH.

**DISASTER MANAGEMENT PLAN**



	Prepared by:	Reviewed by:	Reviewed by:	Reviewed by:	Verified by:	Approved by:
Signature						
Name	Capt. Bibhupada Sahoo	Major. Venkatesh Bhaskar	Mr. G. Venu Gopal Reddy	Capt Rajat Garg	Mr. Rajan Babu	Mr. G. J Rao
Designation	HOS Marine	Head Security	Associate GM - EHS	HOD -Marine	COO	CEO
Date	20/08/2024	20/08/2024	20/08/2024	20/08/2024	20/08/2024	20/08/2024

*(Rec copy collection cc)*

శ్రీ పాపి శ్రీరాములు నెల్లూరు జిల్లా  
జిల్లా కలెక్టరు వారి కార్యాలయము  
శ్రీ పాపి శ్రీరాములు నెల్లూరు జిల్లా

**Annexure E**  
**NCSCM Monitoring**  
**report**

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Logistics

Ref. No. AKPL/EC/APPCB/125/2024-25

Date: 09.01.2025

To

The Environmental Engineer,  
A.P. Pollution Control Board,  
Regional Office  
SPSR Nellore,  
Andhra Pradesh



Dear Sir,

**Sub:-** Adani Krishnapatnam Port Limited (AKPL) – Complying with Condition para No. 10 of Phase II Amended EC & CRZ dated 22.08.2016-Submission of Environmental Monitoring report - Reg.

**Ref:-** 1. Issue of Show cause Notice F.No. 19-122/2011-IA-III, dated 11.01.2013.  
2. EC & CRZ clearance for Phase II Development of KPCL at SPSR Nellore F.No. 11-62/2009-IA.III. dated 02.06.2015.  
3. Amend EC & CRZ Clearance for Phase II Development of KPCL para No.10 F.No. 11-62/2009-IA.III dated 22.08.2016.

@@@

We submit that Adani Krishnapatnam Port Limited (AKPL) is an operational port located at Krishnapatnam (Village & Post), Muthukur (M), SPSR Nellore District.

The Ministry of Environment, Forests & Climate Change, New Delhi has accorded Environmental & CRZ Clearance to AKPL vide reference cited above for the development of Port under EC & CRZ clearance for Phase II Development of KPCL at SPSR Nellore with letter No. F.No. 11-62/2009-IA.III. dated 02.06.2015 and Amendment of EC & CRZ Clearance for Phase II Development of KPCL with letter No.F.No. 11-62/2009-IA.III dated 22.08.2016. (Copy of the EC & CRZ Clearance is attached herewith for your kind reference).

As per the Phase II Amended EC & CRZ letter No. F.No. 11-62/2009-IA.III dated 22.08.2016 Condition under para No. 10 stipulates that:

*"The APCZMA is requested to essentially monitor the development activities of the company and take action under the law in case of violation, if any. In addition, National Centre for Sustainable Coastal Management(NCSCM) together with Society of Integrated Coastal Management (SICOM) shall undertake monitoring once in four years to ensure that no further vilolation takes place even unintentionally." However the copy of Annual report submitted by the Project Proponent to the Regional Office should be made available to NCSCM.*

Adani Krishnapatnam Port Ltd  
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Andhra Pradesh, India  
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Complying with the above condition, a detailed Environmental Monitoring of Phase II development of AKPL was prepared through M/s. National Centre for Sustainable Coastal Management (NCSCM). As per the MoEF & CC, EC & CRZ Clearance.

We, therefore submitting herewith the First and second Half yearly Monitoring reports to comply with the Phase II EC & CRZ Clearance stipulated condition.

Thanking You,

Yours Faithfully,  
For **M/s Adani Krishnapatnam Port Limited**,



**(Authorized Signatory)**

**Encl: a/a**

CC: The Member Secretary,  
Andhra Pradesh Coastal Zone Management Authority (APCZMA),  
O/o Andhra Pradesh Pollution Control Board,  
Paryavaran Bhavan, APPIIC Colony Road, Gurusnanak Colony,  
Autonagar, Vijayawada – 520007.

Adani Krishnapatnam Port Ltd  
PO Bag No 1, Muthukur Mandal,  
SPSR Nellore District 524344  
Andhra Pradesh, India  
CIN: U45203AP1996PLC023529

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**Annexure F**  
**EC/CFO Compliance**  
**Acknowledgement**

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Ref. No. AKPL/EHS-EC/MoEF&CC/112/2024-25

Date: 27.11.2024

To

Deputy Director,  
Ministry of Environment, Forests & Climate change (MoEF & CC),  
Integrated Regional Office,  
Green House Complex, Gopal Reddy Road,  
Vijayawada, Andhra Pradesh, 520010.

Dear Sir,

**Sub:-** Submission of Half yearly compliance report on conditions of Environmental and CRZ clearances for phase I, II & III Development at Krishnapatnam Port for the period of April to September 2024 - Reg.

**Ref:-**

1. EC & CRZ for Phase I of Krishnapatnam Port Ltr. No: 10-22/2005-IA-III dated 26.07.2006
2. MoEF EC & CRZ Clearance Order F. No. 11 – 62 / 2009 – IA.III dated 13.11. 2009 extended vide Oder dated 18.08.2015 & 16.04.2018 and amended order dated 16.3.2016.
3. EC & CRZ for Phase II of Krishnapatnam Port Ltr. No: 10-18/2016-IA-III dated 11.01.2021.
4. APPCB CTE Order No: 633/APPCB/CFE/RO-NLR/HO/2010 Dt.25.02.2021 and amended order dated 06.04.2021 & 16.07.2021.
5. APPCB CTO & HWA Order No: APPCB/VJA/NLR/11344/CFO/HO/2019 dated 11/11/2022 valid up to 31.08.2027.

As per the Standard condition XI, Miscellaneous condition no. (iv) of the EC & CRZ Clearance and General condition No. 52 of the Consent to Operate (CTO) cited

*"The port shall submit Half yearly compliance reports to all the stipulated conditions in Environmental Clearance (EC), Consent for Establishment (CFE) and Consent for Operation (CFO) through website i.e., <https://pcb.ap.gov.in> by 1st of January and 1st July of every year. The first half yearly compliance reports shall be furnished by the port and second half yearly compliance reports shall be the audited through MoEF & CC recognized and National Accreditation Board for Laboratory Testing (NABL) accredited third party."*



Adani Krishnapatnam Port Ltd  
PO Bag No 1  
Muthukur Mandal  
SPSR Nellore 524 344  
Andhra Pradesh, India  
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With reference to the above, we are herewith submitting the First half yearly compliance report of Phase I,II & III developments of Adani Krishnapatnam port limited along with Environmental Monitoring reports for the period of April 2024 to September 2024.

Thanking You,

Yours Faithfully,

For **M/s Adani Krishnapatnam Port Limited,**



**(Authorized Signatory)**

**Encl: a/a**

1. Copy to regional Director, CPCB Zonal office, Bengaluru.
2. Copy submitted to the Environment Engineer, A.P Pollution control Board, Regional Office, SPSR Nellore for kind information.

Adani Krishnapatnam Port Ltd  
PO Bag No 1  
Muthukur Mandal  
SPSR Nellore 524 344  
Andhra Pradesh, India  
CIN: U45203GJ1996PLC128239

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Registered Office: Adani Corporate House, Shantigram, Near Vaishno Devi Circle, S G Highway, Khodiyar, Ahmedabad 382 421, Gujarat, India

Your (Half Yearly Compliance Report) has been Submitted with following details

<b>Proposal No</b>	IA/AP/MIS/566/2009
<b>Compliance ID</b>	113039143
<b>Compliance Number(For Tracking)</b>	EC/M/COMPLIANCE/113039143/2024
<b>Reporting Year</b>	2024
<b>Reporting Period</b>	01 Dec(01 Apr - 30 Sep)
<b>Submission Date</b>	30-11-2024
<b>RO/SRO Name</b>	V Geroge Jenner
<b>RO/SRO Email</b>	tr025@ifs.nic.in
<b>State</b>	ANDHRA PRADESH
<b>RO/SRO Office Address</b>	Integrated Regional Offices, Vijayawada

**Note:-** SMS and E-Mail has been sent to V Geroge Jenner, ANDHRA PRADESH with Notification to Project Proponent.

**Compliance For Operation Compliance Report**



**Adani Krishnapatnam Port Limited**  
**Compliance Report for October 2024 to March 2025 on conditions stipulated in the Consent to**  
**Operation (CTO) Order of APPCB Dt. 11.11.2022**

S.No	CFO conditions	Status
<b>Schedule – A</b>		
1	Any up-set condition in any industrial plant / activity of the industry, which result in, increased effluent / emission discharge and/ or violation of standards stipulated in this order shall be informed to this Board, under intimation to the Collector and District Magistrate and take immediate action to bring down the discharge / emission below the limits.	This condition is noted.
2	The port should carryout analysis of wastewater discharges or emissions through chimneys for the parameters mentioned in this order on quarterly basis and submit to the Board.	Being Followed.  The STP inlet & outlet water quality is being analyzed through NABL Accredited 3rd party agency monthly and the reports of same attached, values are within the Standard limits.  Details of STP (Inlet & Outlet water quality) Test Reports are attached As <b>Annexure A</b> .
3	All the rules & regulations notified by Ministry of Law and Justice, Government of India regarding Public Liability Insurance Act, 1991 should be followed as applicable.	This condition is noted.
4	Notwithstanding anything contained in this consent order, the Board hereby reserves the right and powers to review / revoke any and/or all the conditions imposed herein above and to make such variations as deemed fit for the purpose of the Acts by the Board.	This condition is noted.
5	The industry shall ensure that there shall not be any change in the process technology, source & composition of raw materials and scope of working without prior approval from the Board.	This condition is noted.
6	The applicant shall submit Environment statement in Form V before 30th September every year as per Rule No.14 of E (P) Rules, 1986 & amendments thereof.	Being complied  The Funds & Expenditure earmarked for environment protection measures are being reported in Form – V Environmental Statement and submitting the same to APPCB & MoEF& CC.  Latest submission is on 28.09.2024 for the period 2023-2024.  Copy of Form V Report is enclosed as <b>Annexure B</b> .
7	The applicant should make applications through Online for renewal of Consent (under Water and Air Acts) and Authorization under HWM Rules at least 120 days before the date of expiry of this order, along with prescribed fee under Water and Air Acts and detailed compliance of CFO	Noted, will apply for Auto renewal through online consent management system before 120 days.  AKPL obtained CFO & HWA from APPCB vide order No APPCB/VJA/ NLR/ 11344/CFO/HO/2019 dated 11.11.2022 valid up to 31 <sup>st</sup> August 2027.

S.No	CFO conditions	Status
	conditions for obtaining Consent & HW Authorization of the Board.	
8	The port should immediately submit the revised application for consent to this Board in the event of any change in the raw material used, processes employed, quantity of trade effluents & quantity of emissions. Any change in the management shall be informed to the Board. The person authorized should not let out the premises / lend / sell / transfer their industrial premises without obtaining prior permission of the State Pollution Control Board.	This condition is noted.
9	Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules 1982, to Appellate authority constituted under Section 28 of the Water(Prevention and Control of Pollution) Act, 1974 and Section 31 of the Air(Prevention and Control of Pollution) Act, 1981.	This condition is noted.
10	The conditions stipulated are without prejudice to the rights and contentions of this Board in any Hon'ble court of law.	This condition is noted
11	The port shall be liable to pay Environmental Compensation / Other Environmental Taxes, if any environmental damage caused to the surroundings, as fixed by the Collector & District Magistrate or any other competent authority as per the Rules in vogue.	This condition is noted.
12	The port may explore the possibility of tapping the solar energy for their energy requirements.	This condition is noted.
13	The port should educate the workers and nearby public of possible accidents and remedial measures.	This condition is noted.

S. No	Conditions	Compliance
	<b>Schedule – B</b>	
1.	The port shall complete mechanizing of Berth No.6 by 31st March 2023.	Complied. Mechanization of berth no 6 is completed and in operation.
2.	The port shall complete the mechanization of Berth No. 5 within 24 months from the date when the coal handled at Berth No. 5 is adequate to handle through mechanization system. Till the mechanization is completed, the port shall do sprinkling along with MDSS to control dust pollution due to handling of coal.	Being Complied. Mechanization of berth No.5 work is under progress. Mobile atomizers and water tankers are being deployed while handling coal at berth no 5. Ensuring progress increase of the deployment of water sprinklers and other required dust containment / suppression measures to mitigate the dust emissions on vehicular movement during cargo evacuation on par with the cargo handling capacity.

S. No	Conditions	Compliance																														
3.	The port shall maintain the existing greenbelt of 100m width along the periphery. Further, development of 100m green belt at other expansion areas shall be taken up at the time of expansion of the port facility and shall be completed within 3 years.	Being Complied.  ➤ As on March 25, greenbelt developed in an extent of 213.60 Ha ➤ Developed block plantation along port boundary, 100 m width coastal plantation, plantation roads and, around coal yards and avenue, median plantations all along the internal road networks. Ecological Park developed.  Latest Green Belt Drawing attached as <b>Annexure C.</b>																														
4.	The port shall develop the 20m width greenbelt along the existing coal stock yards as per EC & CFO conditions within a time period of 2 years	Complied.  20 meters width of greenbelt developed around the coal stack yard zones.  Latest Green Belt Drawing attached as <b>Annexure C.</b>																														
5.	The port shall maintain storm water drains and improvement of the storm water drains in new areas shall be taken up along with the expansion of the port.	Being followed.  Storm water drains are being maintained periodically and during monsoon season.																														
6.	The source of water is Muthukur Reservoir 1000 KLD and 4 MLD of water from Nakkala kalava irrigation drain. The maximum permitted water consumption after proposed expansion is as following: <table border="1" data-bbox="236 1234 831 1536"> <thead> <tr> <th>S. No.</th> <th>Purpose</th> <th>Quantity</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Dust suppressions &amp; Miscellaneous (Fire protection services)</td> <td>1950.0 KLD</td> </tr> <tr> <td>2.</td> <td>Gardening</td> <td>400.0 KLD</td> </tr> <tr> <td>3.</td> <td>Domestic</td> <td>650.0 KLD</td> </tr> <tr> <td colspan="2">Total:</td> <td>3000.0 KLD</td> </tr> </tbody> </table> Separate meters with necessary pipe-line shall be maintained for assessing the quantity of water used for each of the purposes mentioned above	S. No.	Purpose	Quantity	1.	Dust suppressions & Miscellaneous (Fire protection services)	1950.0 KLD	2.	Gardening	400.0 KLD	3.	Domestic	650.0 KLD	Total:		3000.0 KLD	The average water consumption for the April 2025 was KLD i.e., <table border="1" data-bbox="940 1196 1485 1498"> <thead> <tr> <th>S. No.</th> <th>Purpose</th> <th>Quantity KLD</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Dust suppressions &amp; Miscellaneous (Fire protection services)</td> <td>1915</td> </tr> <tr> <td>2.</td> <td>Gardening</td> <td>324</td> </tr> <tr> <td>3.</td> <td>Domestic</td> <td>632</td> </tr> <tr> <td colspan="2">Total:</td> <td>2871</td> </tr> </tbody> </table> ➤ 4143 KL of STP Treated water has been utilized for greenbelt development within the port premises. ➤ STP sludge is being used as manure for the development of green belt within the port. ➤ Provided a Food Waste Converter facility to convert the domestic & canteen waste generated within the Port and utilizing the same as manure for development of Nursery & Greenbelt.	S. No.	Purpose	Quantity KLD	1.	Dust suppressions & Miscellaneous (Fire protection services)	1915	2.	Gardening	324	3.	Domestic	632	Total:		2871
S. No.	Purpose	Quantity																														
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7.	The port shall comply the following effluent discharge standards based on the disposal points permitted: <table border="1" data-bbox="188 1906 762 2018"> <thead> <tr> <th>Outlet</th> <th>Parameter No.</th> <th>Limiting Standards</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>pH</td> <td>6.50 – 9.00</td> </tr> </tbody> </table>	Outlet	Parameter No.	Limiting Standards	1	pH	6.50 – 9.00	AKPL has been operating  - 500 KLD STP (1 X 300 KLD & 1 X 200 KLD) at CVR Amenities Complex - 40 KLD STP Admin. Building																								
Outlet	Parameter No.	Limiting Standards																														
1	pH	6.50 – 9.00																														

S. No	Conditions		Compliance
	Total Suspended Solids (TSS at 103 – 105°C)	<100.00 mg/l	<ul style="list-style-type: none"> <li>➤ 4143 KL of STP Treated water in the month of APR'25 has been utilized for greenbelt development.</li> <li>➤ The STP inlet &amp; outlet water quality is being analyzed through NABL Accredited 3rd party agency monthly and the values are within the limited standards.</li> </ul>
Oil and Grease	10.00 mg/l		
Biochemical Oxygen Demand (BOD 3 days at 27°C)	30.00 mg/l		
Fecal Coliform (FC) (Most Probable Number per 100 milliliter, MPN/100ml)	<1000 MPN/100 ml		
8.	<p>The port shall comply with emission limits for DG sets of capacity up to 800 KW as per the Notification G.S.R.520 (E), dated 01.07.2003 and ~S.R.448(E), dated 12.07.2004 under the Environment (Protection) Act Rules. In case of DG sets of capacity more than 800 KW shall comply with emission limits as per the Notification G.S.R.489 (E), dated 09.07.2002 at serial no.96, under the Environment (Protection) Act, 1986</p>		<p>AKPL appointed an NABL Accredited Laboratory for Environment, Terrestrial &amp; Marine Monitoring.</p> <p>DG stack Emission is being monitored by the third party once in 6 months and submitting reports of the same to Board.</p> <p>Details of DG Stack Emission Test Report is Enclosed as <b>Annexure D</b>.</p>
9.	<p>The port shall comply with ambient air quality standards of PM10 (Particulate Matter size less than 10µ.m) - 100 µg/m<sup>3</sup>; PM2.5 (Particulate Matter size less than 2.5 µm) - 60 µg/m<sup>3</sup>; SO<sub>2</sub> - 80 µg/m<sup>3</sup>; NO<sub>x</sub> - 80 µg/m<sup>3</sup>, outside the factory premises at the periphery of the industry.</p> <p>Standards for other parameters as mentioned in the National Ambient Air Quality Standards CPCB Notification No.E-29016/20/90/PCI-I, dated 18.11.2009.</p> <p>Noise Levels:  Day time (6 AM to 10 PM) - 75 dB (A)  Night time (10 PM to 6 AM) - 70 dB (A)</p>		<p>Being complied.</p> <p>AKPL is operating 3 no. of Continuous Ambient Air Quality Monitoring stations at CVR Amenities Complex, towards Thamminapatnam Village and towards Krishnapatnam Village for the parameter PM2.5, PM10, SO<sub>2</sub>, NO<sub>2</sub>, CO and NH<sub>3</sub> and connected to APPCB website.</p> <p>As per scientific Air modelling study report, additional 2 more CAAQM stations are installed in the port premises, one station at Northwest direction and second station at South direction.</p> <p>Coordinates of new 2 CAAQM Stations:  Northwest side of the port 14°16'0.36"N &amp; 80°4'36.95"E.  South side of the port 14°14'2.49"N &amp; 80°6'34.63"E.</p> <p>AKPL appointed NABL accreditation 3<sup>rd</sup> party laboratory for Ambient air quality and Noise monitoring in 7 locations within the port premises and reports same as submitted monthly basis to APPCB and half yearly basis to MoEF &amp; CC.</p>
10.	<p>The Port shall take all measures including latest available technologies to comply with above ambient air quality standards</p>		<p>Being Complied.</p> <p>AKPL has been implementing the below measures to control emissions:</p>

S. No	Conditions	Compliance
		<p>Operating Mechanical Dust Suppression System (MDSS with 248 Nos. of sprinklers) at coal stacking and wagon loading areas.</p> <p>a. 12 Nos. of Truck mounted sprinklers for roads and transit areas.</p> <p>b. 4 Nos. of heavy-duty Atomized Sprayers</p> <p>c. Provided hoppers for cargo unloading.</p> <p>d. Mechanized coal handling at 3 berths i.e., berth 6,7,8. Conveyors are designed with covering hood.</p> <p>e. Operating 3 Heavy duty vacuum sweeping machines and 6 tractor mounted mechanical road sweeping machines.</p> <p>f. Ensuring 100% Tarpaulin coverage to Cargo loaded Trucks and Rakes.</p> <p>g. Erected wind breaking shield of 450m on western side towards krishnapatnam village.</p> <p>h. Developed 213.60 Ha of Green belt along port boundary, around coal yards, avenue &amp; median plantations.</p>
11.	The Port shall not increase the capacity beyond the permitted capacity mentioned in this order, without obtaining CFE & CFO of the Board	Noted for Compliance. AKPL handled 4.89 MMTs of permitted Commodities in the Month of April 2025.
12.	Coal stack heights in all coal yards shall not be more than 12mts.	Noted and being complied
13.	The port shall ensure required wetness all the time on the surface of stockpiles to avoid the dust emissions from the stockpiles.	AKPL has been carrying out sprinkling around the stockpiles and operating MDSS.
14.	The port shall install sufficient number of CAAQM stations in between the villages and the port area. The stations shall be located at the periphery of the villages to monitor all the parameters given in the consent order.	Complied.
15.	The port shall maintain properly the three CAAQM stations provided and shall be connected to APPCB website.	Complied.
16.	Unloading of iron ore from the railway wagons house should be carried out with wagon tippers only, in case, handling of iron ore is more than 6 MTPA. As and when iron ore handling is to be done intermittently, it should be handled with water sprinkling system at high pressure with swiveling type nozzles operated regularly to cover entire stockpile. Nozzles shall be operated along stockpile at regular intervals to cover stockpile height and width.	AKPL has been carrying out sprinkling around the stockpiles and operating MDSS during handling of Iron ore.
17.	The port shall take adequate air pollution control measures with respect to the enhanced dusty materials handling capacities	Complied.  Deploying 5 no. of jet water tankers in addition to 10 no. of DSS tankers to control dust emissions.
18.	The port shall stock all the dusty materials within the designated storage yards only.	Being Complied  All the dusty cargos have been stored in

S. No	Conditions	Compliance
		Designated storage yards only.
19.	The port activities are concentrating in north quay by construction of 12th Berth, hence the stocking of dusty materials shall not be extended towards the residential areas around the port area.	Noted for compliance. We will not be extending dusty materials stocking towards the residential areas.
20.	The dusty materials transporting vehicles shall be closed in all respects/ covered with tarpaulin for controlling fugitive emissions	Being Complied.  Provided 27 No. of Truck tarpaulin covering stations and ensuring all the outgoing cargo vehicles are properly covered with tarpaulin and tightened with rope to control fugitive emissions and transit spillages.
21.	The port shall provide wheel washing facility near the dusty cargo stocking area, to the freighted vehicles going outside the port.	Complied.  Operating 2 No. of Truck wheel washing facilities and ensuring the outgoing trucks are cleaned properly before leaving the premises. i. One facility at NEC Road, Near to East - West Gate. ii. One facility at Southern side of the Port at North side of the Port.
22.	The port shall inform the modifications made in port infrastructure developments to the MoEF&CC and to the Board time to time.	Noted
23.	The port shall obtain EC for any change of scope of the project and shall restrict the port activities as permitted vide EC Orders Dt.26.07.2006 for Phase - I, 13.11.2009 for Phase - II & Phase-III (Expansion) 11.01.2021	Noted
24.	The port shall continuously operate the 3 CAAQM stations installed in between villages and port area to monitor all the parameters given in the consent order and upload the data continuously to the APPCB / CPCB websites.	Being complied.  AKPL was earlier operating Three (3) Nos. of Continuous Ambient Air Quality Monitoring stations at the following locations to monitor the parameters viz., PM <sub>10</sub> , PM <sub>2.5</sub> , SO <sub>2</sub> , NO, NO <sub>2</sub> , CO and linked to APPCB website. a. CVR Amenities Complex b. Thamminapatnam Village c. Krishnapatnam Village  AKPL has now added two additional Continuous Ambient Air Quality Monitoring stations at the following locations since September 2024 to monitor the parameters viz., PM <sub>10</sub> , PM <sub>2.5</sub> , and these are also linked to APPCB website. a) CAAQMS 4 North side of the station b) CAAQMS 5 South side of the station  Environmental Monitoring has been rendered by NABL accredited laboratory along with AAQ

S. No	Conditions	Compliance
		monitoring at 7 locations covering upwind and downwind directions.
25.	The MDSS system shall be in operation wherever the stock of any bulk material (Dusty cargo) is piled in a way to ensure wetness on the surface of stockpiles.	Complied. Deploying 5 no. of jet water tankers in addition to 10 no. of DSS tankers to control dust emissions.
26.	As regards to deviation in location of facilities such as stockpiles and other facilities, from the originally envisaged plan, amendments for the EC and CFE have to be obtained immediately.	Being complied.
27.	The port shall maintain the existing green belt with adequate width and density and in vacant places	Complied.
28.	The port shall use road sweeping machines to clean all port internal roads regularly.	Complied. AKPL has been operating 3 no. of heavy-duty Vacuum Sweeping machines and 6 mechanical road sweeping machines.
29.	The port shall ensure that the trucks transporting cargos to outside the port shall be covered with tarpaulin to avoid fugitive emissions / spillages.	Being complied.
30.	All conveyor belts and other transfer points shall be covered with GI sheets to mitigate fugitive emissions generated during conveying of dusty cargos.	Complied  Provided GI Sheet cladding and with sprinklers system to control fugitive emissions.
31.	The port shall maintain water sprinklers for effective control of fugitive emissions generated during handling of cargo and increased volume of vehicular traffic.	Complied.  Deploying 5 no. of jet water tankers in addition to 10 no. of DSS tankers to control dust emissions.
32.	The port shall maintain Mechanical Dust Suppression System (MDSS) for stock yards, dusty cargo berths and conveyor belts.	Maintaining Mechanical Dust Suppression System (MDSS) for stock yards, dusty cargo berths and conveyor belts.
33.	The port shall develop and maintain 100 m width greenbelt along the periphery & 20m width around coal stack yards as per EC / CFE condition.	Being followed.
34.	The port shall maintain empty dusty cargo vehicles washing system to clean dusty cargo empty vehicles.	Complied.  Operating 2 No. of Truck wheel washing facilities and ensuring the outgoing trucks are cleaned properly before leaving the premises. i. One facility at NEC Road, Near to East - West Gate. ii. One facility at Southern side of the Port at North side of the Port.
35.	The port shall record the energy consumption for the energy meters provided for Sewage Treatment Plant (STP), pump houses to water sprinklers / dust suppression measures and Air Pollution Control Equipment's (APCE)	Being followed.
36.	The port shall not allow any hazardous wastes through the port other than waste oil from DG Set, Waste oil from Ship, Wastes / residues containing oil from ships, used oil	Being Complied.  All the generated hazardous waste are being disposed through APEMCL portal.

S. No	Conditions	Compliance
	generated in the Port without prior permission of Board and shall comply with EC conditions.	
37.	The port shall not store any hazardous waste within the premises as per the time frame mentioned in HWM Rules	Being followed.
38.	In case a leaky container of hazardous cargo is found, a separate permission of the Board may be obtained after establishing the quality and the type of waste for disposal	Being complied
39.	All types of the fertilizers should be stored in the closed warehouses only. The Port should ensure that there should not be any open storage of urea or any other fertilizer materials. There shall not be any effluent generation	Complied. Provided closed sheds of 13 Nos. to store the fertilizers.
40.	The port shall store fuel oils used for construction equipment, vessels and vehicles in a well-designed manner and protect them against fire hazards by construction of compound wall to prevent access to unauthorized elements. The surface run off from storage area shall pass through oil water separator before being discharged.	Complied
41.	The port shall provide fire detection and firefighting facilities with adequate water storage in fire prone areas in consultation with Directorate of firefighting.	Complied. Port is equipped with Firefighting and detection facilities. Infrastructure like trained Fire Team, Fire Tenders (Multipurpose Fire Tender), semi fire tender etc., available at Port. Fire NOC has been obtained for Buildings (Admin and ETS). (Enclosed as <b>Annexure E</b> )
42.	The port shall comply latest technologies for controlling fugitive emissions including the following: a) Fully mechanized handling equipment for loading and unloading operations b) Closed conveyor belt with water sprinkling arrangement for suppression of dust while conveying dusty cargoes like coal, iron ore etc. c) Specially designed iron ore ship loader with necessary precautions to reduce drop height of iron ore into the ship, while handling more than 6 Million Tons per annum. d) Mechanical water sprinkling shall be provided on roads and at dusty cargo storage areas for suppression of dust.	Complied. a. Provided coal ship unloaders and conveyor at berths 6,7 & 8 b. Provided water sprinkling system in ship unloaders and conveyor system for dust suppression c. Provided Mechanical water sprinkling at coal storage yard and tankers to suppress the dust.
43.	The port shall maintain adequate number of ground water monitoring location on scientific basis and the same shall be monitored every six months	There is no ground water withdrawal within the port premises. AKPL appointed a NABL Accredited Laboratory to monitor the Ground water at 4 locations outside the port. As per the analysis reports, there was no adverse impact due to port operations.
44.	The port shall construct the storm water drains to avoid the contamination of runoff with other effluents.	Complied.

S. No	Conditions	Compliance
45.	The port shall regularly clean the drains to avoid siltation.	Being complied.
46.	The port shall monitor compliance through Environment Management Cell with qualified and trained staff.	Complied
47.	The port shall maintain onsite emergency action plan after carrying out risk analysis and hazop studies	Maintaining
48.	The port shall comply with the conditions of CFE order dated 08.05.2010, 22.02.2018 and 25.2.2021.	Being complied.
49.	The port shall submit monthly monitoring reports to RO: Nellore	Being submitted on a monthly basis.
50.	The port shall comply with standards and directions issued by APPCB / CPCB / MoEF&CC as and when notifications are issued from time to time	Being complied.
51.	The port shall install digital display boards at publicly visible places at the main gate indicating the products manufactured Vs permitted quantities, treated effluent concentrations Vs discharge standards, Stack emission & AAQ concentrations Vs standards, hazardous waste generation, disposed, stock Vs permitted quantities and validity of CFO; and exhibit the CFO order at a prominent place in the factory premises, as per Hon'ble Supreme Court order	Provided.
52.	The port shall submit Half yearly compliance reports to all the stipulated conditions in Environmental Clearance (EC), Consent for Establishment (CFE) and Consent for Operation (CFO) through website i.e., <a href="https://pcb.ap.gov.in">https://pcb.ap.gov.in</a> by 1st of January and 1st July of every year. The first half yearly compliance reports shall be furnished by the port and second half yearly compliance reports shall be the audited through MoEF&CC recognized and National Accreditation Board for Laboratory Testing (NABL) accredited third party	Complied.  AKPL has Submitted First Half yearly EC, CTE, CTO compliance report for the period of April'24 to September'24 send to APPCB & CPCB through mail and the same copy was uploaded in Parivesh portal, APPCB Portal on 30.11.2024.
53.	The port shall possess valid NOC issued by the Andhra Pradesh State Disaster Response and Fire Service Dept., (APSDRFSD) and submit a copy at concerned Regional Office, APPCB.	Complied.  Fire NOC has been obtained for Buildings (Admin and ETS 1 & 2). (Enclosed as <b>Annexure E</b> )
54.	The port shall prepare a safety report and carry out an independent safety audit report of the respective industrial activities including chemical storages / isolated storages by an expert not associated with such industrial activity as required under Rule 10 of MSIHC Rules, 1989 and get it approved by the Factories Dept., and submit the compliance along with copy of the safety report, safety audit report and safety certificate at concerned Regional Office, APPCB.	Complied
55.	The port shall extend training to the working personnel for the prevention of accidents and necessary antidotes to ensure safety, as per the MSIHC Rules, 1989.	Being Complied.  Port has existing Tier-I oil spill response equipment to combat any oil spill supported by Indian Coast Guard to contain, control and recover the oil spill.

S. No	Conditions	Compliance
		The Last Oil Spill Preparedness & Response (OPR) drill was conducted at the port on 19.02.2025.  OPR Mock drill being conducted once in every 6 months.
56.	The port shall carryout calibration of safety equipment and leak detection systems at regular intervals and shall certify the same with the Factories Department. That certified copy shall be submitted to the APPCB, R & O.	Being complied.
57.	The port shall install fluorescent Wind Vane at the highest point in the port premises	Installed.
58.	The port shall submit Risk analysis and risk assessment covering worst scenario clearly describing impact within the port premises and outside the port premises and emergency response system.	Complied.
59.	The port shall submit the copy of the safety audit report and On-Site / Off Site Emergency Plans as applicable after being certified by the Factories Department to the APPCB, Regional Office from time to time, if the storage quantity of hazardous chemicals is equal to or, in excess of the threshold quantities specified in schedule 2 & 3 of MSIHC Rules, 1989.	Complied.

**Schedule C**

S. No	CFO conditions	Status
1	The authorized person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.	This condition is noted and complied.
2	The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the State Pollution Control Board.	This condition is noted and complied.
3	The person authorized shall not rent, lend, sell, transfer, or otherwise transport the Hazardous and other wastes except what is permitted through this authorization.	This condition is noted and complied.
4	Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization	This condition is noted and complied.
5	The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site-specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;	This condition is noted and complied.
6	The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty".	This condition is noted and complied.

7	It is the duty of the authorized person to take prior permission of the State Pollution Control Board to close the facility.	This condition is noted and complied.
8	An application for the renewal of an authorization shall be made as laid down under these Rules.	This condition is noted and complied.
9	Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.	This condition is noted and complied.
<b>Specific conditions</b>		
10	The port shall comply with the provisions of HWM Rules, 2016 in terms of interstate transport of Hazardous Waste and manifest document prescribed Under Rule 18 and 19 of the HWM Rules, 2016.	This condition is noted and complied.
11	The port shall not store hazardous waste for more than 90 days as per the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.	This condition is noted and complied.
12	The port shall store Used / Waste Oil and Used Lead Acid Batteries in a secured way in their premises till its disposal to the manufacturers / dealers on buyback basis.	This condition is noted and complied.
13	The industry shall transport the hazardous waste to cement industries only through vehicle fitted with GPS tracking system.	This condition is noted and complied.
14	The industry shall maintain 7 copy manifest system for transportation of waste generated and a copy shall be submitted to concern Regional Office of APPCB. The driver who transports Hazardous Waste should be well acquainted about the procedure to be followed in case of an emergency during transit. The transporter should carry a Transport Emergency (TREM) Card	This condition is noted and complied Waste oil generating from the port is being disposed through APEMC Portal authorized vendors.
15	The industry shall maintain proper records for Hazardous and Other Wastes stated in Authorization in Form-3 i.e., quantity of Incinerable waste, land disposal waste, recyclable waste etc., and file annual returns in Form-4 as per Rule 20 (2) of the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.	Complied. The following annual returns were submitted at APPCB, RO, SPSR Nellore on 29.04.2025  1. Form – 3 – E – Waste Annual Statement for the FY 2024 – 2025.  2. Form – 4 – Hazardous Waste Annual Statement for the FY 2024 – 2025.  3. Form – 8 – Used Batteries Returns – Annual Statement for the FY 2024 – 2025.  Enclosed as <b>Annexure F</b> .
16.	Annual return shall be filed by June 30th for the period ensuring 31 <sup>st</sup> March of the year.	Complied.  The following annual returns were submitted at APPCB, RO, SPSR Nellore on 29.04.2025

		<ol style="list-style-type: none"><li>1. Form – 3 – E – Waste Annual Statement for the FY 2024 – 2025.</li><li>2. Form – 4 – Hazardous Waste Annual Statement for the FY 2024 – 2025.</li><li>3. Form – 8 – Used Batteries Returns – Annual Statement for the FY 2024 – 2025.</li></ol> <p>Enclosed as <b>Annexure F</b></p>
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**ANNEXURES**





# SV ENVIRO LABS & CONSULTANTS

(ENVIRONMENTAL ENGINEERS & CONSULTANTS IN POLLUTION CONTROL)

Corporate Office & Laboratory : Enviro House, B-1, Block-B, IDA Autonagar, Visakhapatnam-530012

Hyderabad Office: #402, SaiKrishna Villa, Behind CMR Shopping Mall, AS Raju Nagar, Kukatpally, Hyderabad-500072

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Recognized by Govt. of India-MoEF & CC, New Delhi, Accredited by : NABL & NABET



Ref: SVELC/AKPL/25-04/09

Date: 05-05-2025

NAME AND ADDRESS : M/s. ADANI KRISHNAPATNAM PORT LIMITED,  
Krishnapatnam Post, Muthukur Mandal,  
SPSR Nellore District,  
Andhra Pradesh – 524 344.

SAMPLE PARTICULARS : EFFLUENT

SOURCE OF COLLECTION : STP INLET – 500KLD

DATE OF COLLECTION : 16-04-2025

## TEST REPORT

S.No	Parameter	Unit	Result	Method
1.	pH	-	7.33	APHA, 4500-H+B, 24 <sup>th</sup> Edition 2023
2.	Total Suspended Solids	mg/l	120	APHA, 2540-D, 24 <sup>th</sup> Edition 2023
3.	BOD 3day 27°C	mg/l	114	IS 3025 P 44
4.	Oil & Grease	mg/l	5.0	APHA, 5520-D, 24 <sup>th</sup> Edition 2023
<b>MICROBIOLOGY TEST</b>				
5.	Fecal coliform	MPN/100ml	15X10 <sup>3</sup>	IS 1622

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SV ENVIRO LABS & CONSULTANTS



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Ref: SVELC/AKPL/25-04/10

Date: 05-05-2025

NAME AND ADDRESS : **M/s. ADANI KRISHNAPATNAM PORT LIMITED,**  
Krishnapatnam Post, Muthukur Mandal,  
SPSR Nellore District,  
Andhra Pradesh – 524 344.

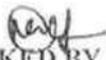
SAMPLE PARTICULARS : **EFFLUENT**

SOURCE OF COLLECTION : STP OUTLET – 500KLD

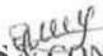
DATE OF COLLECTION : 16-04-2025

## TEST REPORT

S.No	Parameter	Unit	Result	Method	STANDARDS
1.	pH	-	7.49	APHA, 4500-H+B, 24 <sup>th</sup> Edition 2023	6.5-9.0
2.	Total Suspended Solids	mg/l	43.0	APHA, 2540-D, 24 <sup>th</sup> Edition 2023	<100
3.	BOD 3day 27°C	mg/l	26.0	IS 3025 P 44	30
4.	Oil & Grease	mg/l	<1.0	APHA, 5520-D, 24 <sup>th</sup> Edition 2023	10
<b>MICROBIOLOGY TEST</b>					
5.	Fecal coliform	MPN/100ml	250	IS 1622	<1000

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# SV ENVIRO LABS & CONSULTANTS

(ENVIRONMENTAL ENGINEERS & CONSULTANTS IN POLLUTION CONTROL)

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Ref: SVELC/AKPL/25-04/11

Date: 05-05-2025

NAME AND ADDRESS : M/s. ADANI KRISHNAPATNAM PORT LIMITED,  
Krishnapatnam Post, Muthukur Mandal,  
SPSR Nellore District,  
Andhra Pradesh – 524 344.

SAMPLE PARTICULARS : EFFLUENT

SOURCE OF COLLECTION : STP INLET – 40KLD

DATE OF COLLECTION : 16-04-2025

## TEST REPORT

S.No	Parameter	Unit	Result	Method
1.	pH	-	7.95	APHA, 4500-H+B, 24 <sup>th</sup> Edition 2023
2.	Total Suspended Solids	mg/l	96.0	APHA, 2540-D, 24 <sup>th</sup> Edition 2023
3.	BOD 3day 27°C	mg/l	106	IS 3025 P 44
4.	Oil & Grease	mg/l	4.0	APHA, 5520-D, 24 <sup>th</sup> Edition 2023
<b>MICROBIOLOGY TEST</b>				
5.	Fecal coliform	MPN/100ml	13X10 <sup>3</sup>	IS 1622

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# SV ENVIRO LABS & CONSULTANTS

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Corporate Office & Laboratory : Enviro House, B-1, Block-B, IDA Autonagar, Visakhapatnam-530012

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Ref: SVELC/AKPL/25-04/12

Date: 05-05-2025

NAME AND ADDRESS : **M/s. ADANI KRISHNAPATNAM PORT LIMITED,**  
Krishnapatnam Post, Muthukur Mandal,  
SPSR Nellore District,  
Andhra Pradesh – 524 344.

SAMPLE PARTICULARS : **EFFLUENT**

SOURCE OF COLLECTION : STP OUTLET – 40KLD

DATE OF COLLECTION : 16-04-2025

## TEST REPORT

S.No	Parameter	Unit	Result	Method	STANDARDS
1.	pH	-	7.45	APHA, 4500-H+B, 24 <sup>th</sup> Edition 2023	6.5-9.0
2.	Total Suspended Solids	mg/l	19.0	APHA, 2540-D, 24 <sup>th</sup> Edition 2023	<100
3.	BOD 3day 27°C	mg/l	23.0	IS 3025 P 44	30
4.	Oil & Grease	mg/l	<1.0	APHA, 5520-D, 24 <sup>th</sup> Edition 2023	10
<b>MICROBIOLOGY TEST</b>					
5.	<i>Fecal coliform</i>	MPN/100ml	180	IS 1622	<1000

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SV ENVIRO LABS & CONSULTANTS

adani

Ports and  
Logistics  
AKPL/EHS/APPCB/Form-5/082/2024

Date: 26.09.2024

To

The Environmental Engineer  
A.P. Pollution Control Board,  
Regional Office,  
SPSR Nellore District,



Sir,

Sub: - Adani Krishnapatnam Port Limited, Krishnapatnam (PO) Muthukur (M), SPSR Nellore Dist. – Environment Statement – FORM – V - Submitted – Reg.

Ref: - CTO & HWA Order No. APPCB/VJA/NLR/11344/CF0/HO/2019, dated 11.11.2022, valid up to 31.08.2027.

@@@

In compliance with the Consent & HW Authorization Condition No.6 stipulated in Schedule – A of CTO & HWA Order vide reference cited, and as per Rule No.14 of E(P) Rules,1986 & amendments thereof, submitting herewith the Environment Statement in Form V for the year 2023-2024.

Kindly acknowledge receipt of the same.

Thanking you.

Yours faithfully,  
for Adani Krishnapatnam Port Limited.,

Dr. D. Jyothi  
Vice President/Environment

Encl: Copy of Form – V – Environment Statement along with attachments.

**adani**

Ports and  
Logistics  
AKPL/EHS/APPCB/Form-5/082/2024

Date: 26.09.2024

To

The Environmental Engineer  
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Regional Office,  
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Sir,

Sub: - Adani Krishnapatnam Port Limited, Krishnapatnam (PO) Muthukur (M), SPSR Nellore Dist. – Environment Statement – FORM – V - Submitted – Reg.

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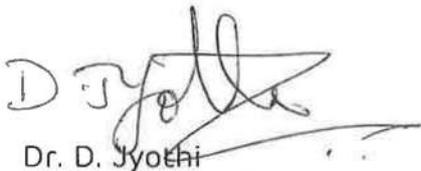
@@@

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Kindly acknowledge receipt of the same.

Thanking you.

Yours faithfully,  
for Adani Krishnapatnam Port Limited.,



Dr. D. Jyothi  
Vice President/Environment

Encl: Copy of Form – V – Environment Statement along with attachments.

**ENVIRONMENTAL STATEMENT****FORM - V****(See Rule - 14)**

The Ministry of Environment & Forest vide its notification dated 13<sup>th</sup> March 1992 directed all industries which need to have consent under Water (Prevention & Control of Pollution) 1974 and Air (Prevention & Control of Pollution) 1981 to file the Environmental statement every year. This is to be filed for the period ending March by September 30<sup>th</sup> every year. The format for the same is as follows:

**ENVIRONMENTAL STATEMENT FOR THE YEAR ENDING 31<sup>ST</sup> MARCH 2024****PART - A**

- I. Name and address of the owner / occupier of the industry, operation or process. : M/s. Adani Krishnapatnam Port Limited  
Adani Corporate House, Shanti gram,  
Nr Vaishno Devi Circle,  
Corporate Office S.G Highway, Khodiyar, Ahemdabad-  
382421, Gujarat.
- II. Site Office : M/s. Adani Krishnapatnam Port Limited  
Post Box No. 1, Krishnapatnam Village  
Muthukur Mandal  
Sri Potti Sri Ramulu Nellore District  
Andhra Pradesh - 524 344
- III. Operation or Process : Port - Services
- IV. Industry category Primary- : -----  
(STC Code) Secondary- (STC  
Code)
- V. Production category. Units : Services
- VI. Year of establishment : 2009
- VII. Date of the last environmental Statement submitted : **30.09.2023 for the period of 2022-2023**

**PART - B**

- i. Water and Raw Material Consumption :  
Water consumption in m<sup>3</sup>/d : Please refer Annexure A  
Process:  
Cooling:  
Domestic:

Name of Products	Process water consumption per unit of products	
	During the previous financial year	During the current financial year
---	---	---

ii. Raw Material Consumption : Please refer Annexure B

Name of raw materials*	Name of Products	Process water consumption per unit of products	
		During the previous financial year	During the current financial year
Being a port activity, no raw material handling involved. Only handling various cargo is being carried out at AKPL.			

\*Industry may use codes if disclosing details of raw material would violate contractual obligations, otherwise all industries must name the raw materials used.

**PART - C**

I. Pollution Discharge into Environment /unit: **Please refer Annexure C**  
of output (Parameter as specified in the consent issued)

Pollutants	Qty. of pollutants Discharged (Mass/day)	Concentration of pollutants in discharges(mass/volume)	Percentage of variation from prescribed standards with reasons
A. Water	-	-	-
B. Air	-	-	-

**PART-D**

I. **HAZARDOUS WASTE** : Please refer Annexure D  
(As specified under Hazardous Wastes Management & Handling Rules, 1989).

Hazardous Wastes	Total Quantity (Kg)	
	During the Previous Financial year	During the current financial year
1. From Process	--	--
2. From Pollution Control facilities		

**PART - E****I. SOLID WASTES:**

Solid Wastes	Total Quantity (Kg)	
	During the previous FTY 22-23	During the current FY23-24
a. From process	<p>From port operation i.e., handling and storage of cargo:</p> <ul style="list-style-type: none"> <li>• Plastic waste, iron, aluminium &amp; cardboard etc. are disposed to authorized recyclers/ re-processors permitted by Andhra Pradesh Pollution Control Board. <ul style="list-style-type: none"> <li>- 3916.6 Tons of scrap was sold to authorized vendors for the FY 2022-2023.</li> <li>- Sludge generated from sewage treatment plant is being used as manure for development of green belt within the port premises.</li> </ul> </li> <li>• 9.91 Tons is used as manure during the FY 2022-2023.</li> </ul>	<p>From port operation i.e., handling and storage of cargo:</p> <ul style="list-style-type: none"> <li>• Plastic waste, iron, aluminium &amp; cardboard etc. are disposed to authorized recyclers/ re-processors permitted by Andhra Pradesh Pollution Control Board. <ul style="list-style-type: none"> <li>- 2357.37 Tons of scrap was sold to authorized vendors for the FY 2022-2023.</li> <li>- Sludge generated from sewage treatment plant is being used as manure for development of green belt within the port premises.</li> </ul> </li> <li>• 7.16 Tons is used as manure during the FY 2023-2024.</li> </ul>
b. From Pollution Control Facility	-	-
c. Quantity recycled or utilized within the unit.	-	-

**PART - F**

1. Please specify the characteristics (in terms of concentration and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

**PART - G**

1. *Impact of the pollution control : **Not Applicable** measures taken on conservation of natural resources and consequently on the cost of production.*

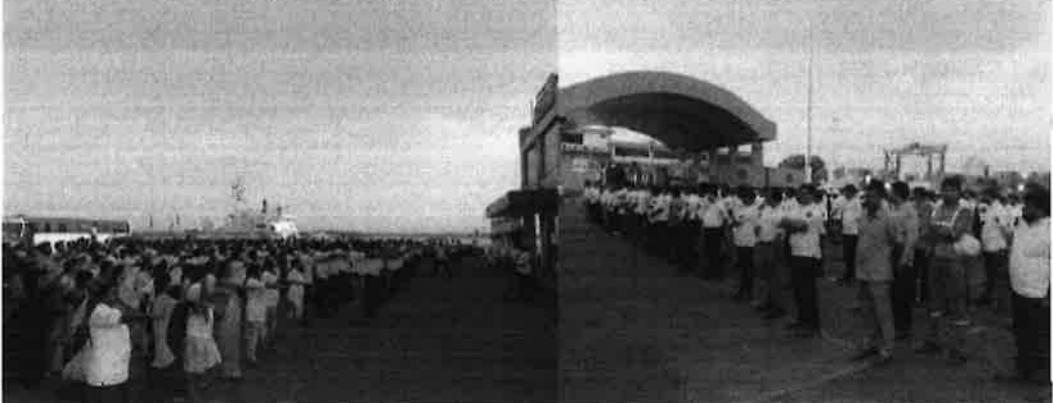
**PART - H**

1. *Additional measures/investment : **Please refer Annexure E** proposal for environmental protection including abatement of pollution.*

**PART - I****MISCELLANEOUS:**

Sl.	Any other particulars in respect of environmental protection and abatement of pollution.
1.	<p><b>World Earth Day 2024 on 22.04.2023.</b> Awareness campaign on</p> <ul style="list-style-type: none"> <li>• Environment sustainability, Protection measures to be adopted to save the environment</li> <li>• Significance &amp; need of plantation</li> <li>• Discharging usage of single use plastic</li> <li>• Water conservation &amp; Rainwater harvesting</li> <li>• Adopting Reduce, Reuse, Recycle method</li> </ul>
2.	<p><b>Celebrated World Environment Day 5<sup>th</sup> June 2023</b>, Adani Krishnapatnam Port actively participated in the green rally organized by the Andhra Pradesh Pollution Control Board - Nellore, in collaboration with the Nellore Municipal Corporation.</p> <ul style="list-style-type: none"> <li>• The green rally commenced at VRC Grounds in Nellore and culminated at Shri Kasturbha Kalashetram Nellore. The event was honored by the M Hari Narayanan IAS, Collector and District Magistrate of SPSR Nellore, who graced the occasion as the chief guest and delivered a motivational speech to the participants. To raise awareness about the environment, the APPCB organized stage plays, and the district collector and magistrate flagged off the green rally.</li> <li>• Adani Krishnapatnam Port, in association with the Adani Foundation, conducted a sapling plantation drive in Krishnapatnam Village at various locations of the village, including in the houses of villagers. The functional heads from Adani Krishnapatnam Port and Adani Foundation guided kids in sapling plantation in the village at various places and raised awareness among the villagers about the significance of sapling plantation and the importance of avoiding products which are made of plastic.</li> <li>• An awareness session was conducted for field staff on plastic pollution and its effects on the environment. The session emphasized the significance of avoiding single-use plastics and explored alternative options for various purposes. The objective was to increase understanding among the staff about the detrimental impact of plastic on the environment and encourage them to adopt sustainable practices. The session aimed to raise awareness and promote the adoption of eco-friendly alternatives to single-use plastics.</li> </ul>



	
	
<p>3 Celebrated <b>World Oceans Day 8<sup>th</sup> June 2023</b>, Adani Krishnapatnam Port has organized an Ocean cleanup program.</p> <ul style="list-style-type: none"> <li>• Five fiber boats were flagged with adequate manpower, along with full safety measures and the required equipment, to clean up the ocean within the port limits.</li> <li>• In a mass gathering event in the evening session, employees made a pledge to avoid plastic products. In addition, awareness sessions were conducted by the Environment Cell.</li> </ul>  	



4. Celebrated World Ozone Day, 16<sup>th</sup> September 2023, AKPL took a commitment pledge for ozone protection.

- 500 saplings planted at Dr. APJ Abdul Kalam Garden & other locations in port premises



5. AKPL has celebrated Global recycling day 2024 on 18<sup>th</sup> March, with the theme of "#Recycling Heroes".

- Promoted the importance of recycling
- Encouraged the employees to implement recycling & reuse at the house also to the extent possible.
- Discourage the utilization of single use plastic covers or things.
- Implement 3R's at home i.e. Reduce, Reuse, Recycle.



Awareness Campaign



Converted oil drums as waste collect



Plastic collection drive



6. Celebrated International Day of Forests on 21.03.2024. EHS team AKPL conducted "NATIVE TREE PLANTING CAMPAIGN" supporting local biodiversity.

- On this occasion, AKPL organized a massive plantation programme and planted 2000 saplings involving all the departments.

adani  
Think and  
Solve better.



పరిచయం

**అందఱుల సంరక్షణ.. సామాజిక బాధ్యత**

**సామాజిక బాధ్యత**

సామాజిక బాధ్యత అంటే ఏంటి? అంటే మన దేశం, మన ప్రజలకు మేలు చేసే అంశాలపై దృష్టి పెట్టడం. మన దేశం, మన ప్రజలకు మేలు చేసే అంశాలపై దృష్టి పెట్టడం. మన దేశం, మన ప్రజలకు మేలు చేసే అంశాలపై దృష్టి పెట్టడం.



సామాజిక బాధ్యత

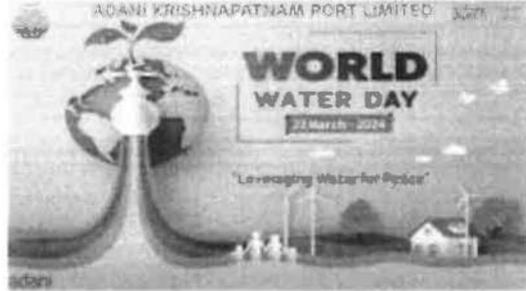
మన దేశం, మన ప్రజలకు మేలు చేసే అంశాలపై దృష్టి పెట్టడం. మన దేశం, మన ప్రజలకు మేలు చేసే అంశాలపై దృష్టి పెట్టడం. మన దేశం, మన ప్రజలకు మేలు చేసే అంశాలపై దృష్టి పెట్టడం.

**అందఱుల సంరక్షణ.. సామాజిక బాధ్యత**

అందఱుల సంరక్షణ.. సామాజిక బాధ్యత. అందఱుల సంరక్షణ.. సామాజిక బాధ్యత. అందఱుల సంరక్షణ.. సామాజిక బాధ్యత.

7. Celebrated World Water Day on 22.03.2024 with theme of "Leveraging water for peace". The sustainable water management generates several benefits to individuals and communities, including:

- Health
- Food & energy security
- Protection from natural disasters
- Education & improved living standards and employment.
- Economic development and a variety of ecosystem services.



**8. Promotion of Environment sustainability activities:**

Ganesh Chaturthi, distributed Clay Ganesh Idols among AKPL Employees & associates to promote environment sustainability.



**ANNEXURE – A**

**Water Consumption details as per CTO:**

Month	Water Consumption Details		
	Industrial Usage (KL)	Domestic Usage (KL)	Total KLD
23-Apr	70410	19780	90190
23-May	65420	19220	84640
23-Jun	64650	19450	84100
23-Jul	46500	18200	64700
23-Aug	53580	20100	73680
23-Sep	53250	19300	72550
23-Oct	51700	18700	70400
23-Nov	47700	17500	65200
23-Dec	31843.11	10220	42063
24-Jan	55885	13170	69055
24-Feb	60030	17560	77590
24-Mar	60820	18030	78850
<b>Total Average Consumption (KLD)</b>	<b>1808.2</b>	<b>577.1</b>	<b>2385.3</b>
<b>Consent Qty/KLD</b>	<b>2350</b>	<b>650.0</b>	<b>3000</b>

*Handwritten signature*

Month	During the Financial Year 2022-2023	During the Financial Year 2023-2024
STP Treated water (KL/Month)		
April-23	6539	6501
May -23	4437	6073
June-23	4692	5408
July- 23	4075	5654
August-23	6121	5904
September-23	7864	6016
October-23	5488	6082
November-23	6494	6322
December-23	5895	6419
January-24	6474	6359
February-24	6731	6637
March-24	7120	5941
<b>Average KL/Month</b>	<b>5994.17</b>	<b>6109.67</b>

## Annexure - B

## Cargo Handled at Adani Krishnapatnam Port - (April 2023 - March 2024)

Details of Cargo	Total Quantity (Kg)	
	Consented Quantity MMTPA	Commodities Handled in MMTPA
a) Coal	<b>46</b>	<b>42.98</b>
b) Iron Ore	<b>8</b>	<b>5.05</b>
c) General Cargo (Fertilizers, granites, Edible Oil and Lube oils, Others)	<b>14</b>	<b>8.58</b>
d) Liquid Cargo (POL, LNG, LPG, Chemical Products)	<b>10</b>	<b>0.77</b>
e) Container Cargo (MTEUsA)	<b>2.0</b>	<b>0.11</b>
<b>Total</b>	<b>78 MMTPA + 2 MTEUsA</b>	<b>57.38 MMTPA+ 0.11MTeUs</b>

**Annexure – C****Water:**

AKPL being operated Sewage treatment facilities 500 KLD STP (1 X 300 KLD & 1 X 200 KLD) at CVR Amenities Complex 40 KLD STP near Admin. Building.

STP influent source	Treatment Technology	Quantity	Mode of final disposal
Domestic	Fluidized Bed Bio Reactor technique (FBBR)	540 KLD	Treated water is used for green belt within port premises.

The inlet and outlet wastewater are being monitored regularly as per the statutory regulations and the treated water is well within the statutory limits. The treated water is being used for green belt development only. AKPL is utilizing the Storm water for dust suppression purposes.

**Air:**

The facility has provided 3 no. of Continuous Ambient Air Quality Monitoring stations (CAAQMS) at CVR Amenities Complex, towards Thamminapatnam Village and towards Krishnapatnam Village for the parameter PM2.5, PM10, SO2, NOx, CO and NH3. The CAAQM Stations are calibrated by CPCB authorized agency.

**Annexure – D**

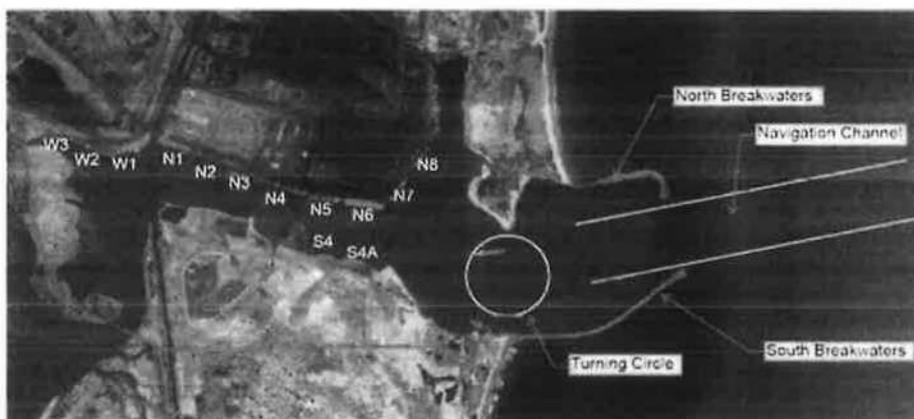
- I. E-Waste in **Form-III** : AKPL has submitted on 25.06.2024 for the financial year 2023-2024.  
(Copy of Acknowledgement attached)
- II. Hazardous Waste in **Form-IV** : AKPL has submitted on 25.06.2024 for the financial year 2023-2024.  
(Copy of Acknowledgement attached)
- III. Battery returns in **Form-VIII** : AKPL has submitted used on 25.06.2024 for the financial year 2023-2024.  
(Copy of Acknowledgement attached)

**ANNEXURE - E**  
**COST OF ENVIRONMENTAL MEASURES FOR THE FY 2023-2024**

<b>S. No.</b>	<b>Facility Details</b>	<b>Description</b>	<b>Cost in Rs.</b>
1	Dust Suppression system	DSS system Maintenance with including Vacuum sweeping machines & and Broom sweeping machines	7,962,638.00
2	STP maintenance	STP maintenance with includes Manpower and equipment repairing works.	1,002,200.00
3	500 KLD & 40 KLD power consumption cost	STP power consumption cost	2,642,623.00
4	Power consumption cost	Nakkala kaluva pump house power consumption cost	620,974.00
5	Water Cost - Nakkala Kaluva	Water consumption for Dust suppression system	1,746,360.00
6	Power consumption Cost	All Zones DSS pump houses Power consumption cost	668,329.00
7	Green belt Development	Sapling purchasing, JCB, Transport, Diesel, Fertilizers, Vehicle bills cost	7,890,389.00
8	South Truck Wheel wash facility	Establishment of South Truck Wheel wash facility	868,000.00
9	CAAQMS	Maintenance of existing 3 CAAQMS	339,148.00
10	Water Sampling & Analysis	Marine, Drinking, Sewage water sampling & analysis cost	900,000.00
		<b>Total Amount</b>	<b>24,640,661.00</b>

**ANNEXURE B****Environmental measures in the Adani Krishnapatnam Port Limited**

- M/s Adani Krishnapatnam Port is a multi – purpose port located in the east coast of SPSR Nellore district of Andhra Pradesh. Krishnapatnam is a major economic gateway that caters to the land locked southern hinterland of India with multimodal connectivity.
- Commenced commercial operations in March 2009, as an all-Weather Port with Deep Draft Capable of Handling Capsize and Panamax Vessels, Round-The-Clock Navigation and provides Two Way Traffic for both Onshore & Offshore Logistics.
- AKPL is presently operating with 13 berths and with consented cargo handling capacity of 78 MMTPA for variety of Cargos of bulk and break bulk including coal, iron ore, Multi Cargo (Agri products, Slag, Limestone, Steel products etc.), Fertilizer, Gypsum, & 2MMTPA Container cargo with state-of-the-art cargo handling systems, mechanized storage facilities, railway sidings etc.,
- Out of which Berth No. N1 and N2 are Container berths, Berth No. N4, N6, N7, N8, NW1, NW2 & NW3 are fully mechanized berths.
- Berths N3, N5 & S4 are semi-mechanized berths. Berth no L4 is Liquid Jetty dedicated for POL products.



- AKPL is handling dry cargo such as coal, iron ore through mechanized system to the maximum extent possible and the Fertilizers, Food grains, Sugar, Cement & Cement Clinker, barites, Feldspar, Edible Oils are being handled through semi-mechanized system.
- Mechanical dust suppression system is provided at various critical points i.e., equipment (Hopper & reclaimer), hooded conveyor belts and the storage yards have been functioning well throughout the system. By using these measures, the port can mitigate all the dust that is being generated during the operations. The other berths are being used to handle other cargoes such as Project cargo, fertilizer (Urea), Sugar etc.
- The Pollution Control System is implemented, as a part of project, to mitigate the dust pollution, State of Art water sprinkling system at various locations. Around 30 people are working daily to operate the DSS.

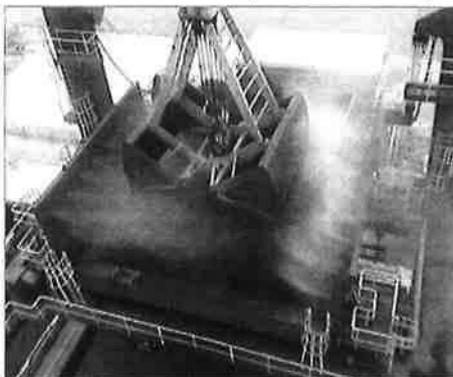
A handwritten signature in black ink, consisting of a stylized 'D' followed by a diagonal stroke.

- The DSS comprises of canons supported by electrical motors and operated at regular intervals to cover water fog all over cargo stacks and other areas. The water is sprayed from various points by water cannons at pressure of about 2-4 Kg/cm<sup>2</sup> to form a mist over the cargo stacks and other places and the mist attracts the dust to settle it down without spreading along the wind.
- Provided hooded conveyor for transferring dusty cargo to nearby industries like APGENCO, SEMBCORP and Penna Industries. Established Direct pipelines to nearby edible oil cluster industries to pump edible oil from vessels to industries.
- Operating 16 no. of hydraulic broom sweeping machines for cleaning of berths, backup and roads. Operating 2 nos vacuum sweeping machines to control dust on roads, berths & pavements.

### 1. Mechanized Operations:

The State of art mechanical dust suppression system is provided at various critical points i.e., equipment (Hopper & reclaimer), hooded conveyor belts and the storage yards have been functioning well throughout the system. Ensuring these measures, the Port can mitigate all the dust that is being generated during the operations. The other berths are being used to handle other cargos such as Project cargo, fertilizer (Urea), Sugar etc.

- AKPL using Grab ship unloaders and conveyers with water sprinkling system for handling coal from berths to storage yards and to nearby power plants which reduced dust generation, compared to dumpers for transporting coal.
- AKPL operating silo facility with telescopic chute system for loading the cargo in railway wagons. After those entire rakes covered with tarpaulin covers to avoid the fugitive spillages.
- Established fully mechanized and closed operations associated with mist sprinkling system to prevent fugitive emissions.
- Provided Dust suppression systems at Hoppers, discharge/feeding points of belt conveyors at each transfer tower.
- Provided and operating Stacker cum re-claimers for loading and unloading the coal. Dedicated mist sprinklers are provided to prevent fugitive emissions.



**Mist Spraying Sytem**



**Silo Facility with teloscopic chute system**

*D*



**Mechanized Infrastructure**



**Grab ship unloaders and Hoppers, discharge/feeding points**

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## 2. Dust Suppression – Mechanical Dust Suppression System (MDSS) :

AKPL has Established Mechanical Dust Suppression System with 248 no's of water cannons at stack yards for dust suppression. The water cannons at 50 -100 metres intervals which covers a horizontal radius of approx. 50 meters and reaches a height upto 15 metres and rotates in 180 degrees.

The water is sprayed from various points by water cannons at pressure of about 2-4 Kg/cm<sup>2</sup> to form a mist over the cargo stacks and other places and the mist attracts the dust to settle it down without spreading along the wind.



**Dust suppression through Sprinkling system in AKPL**

### **Dust suppression through Tankers**

Water sprinkling is being carried out on the general cargo berth and in other areas viz. Roads and yards through water tankers of 26 nos. to arrest the dust pollution causing by the vehicular movement in the port. AKPL is spending around Rs. 7 lakhs per month on an average towards water charges and maintenance.

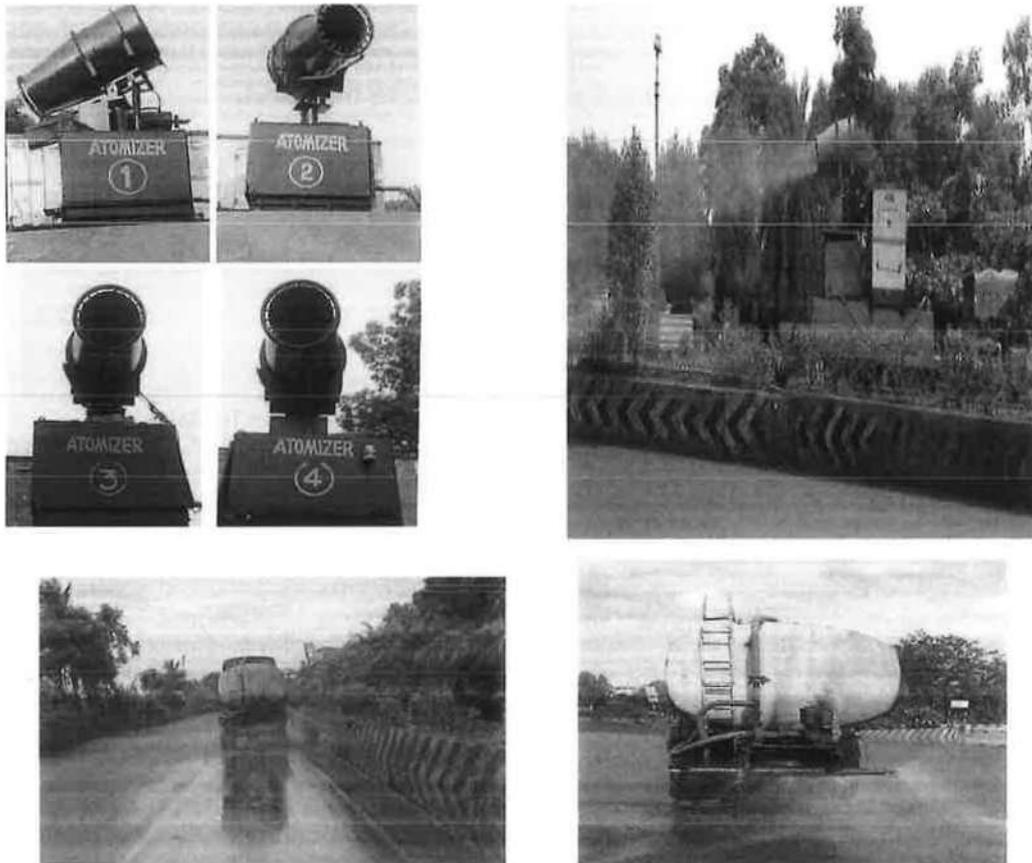


Deployed 12 Nos. of Truck mounted sprinklers for roads and transit areas & stockpiles.

### Dust suppression system through Atomizers

AKPL being operated 4 heavy duty atomizers as innovative technology in dust suppression system.

These Atomizers helpful to efficient water distribution in uniform spray patterns through pressurized nozzles. It reduced water consumption also.



As part of sustainable development activities, using these special devices ensure to prevent the dust pollution and to ensure the pollution parameters are within the permissible limits stipulated by statutory departments.

### 3. Truck/Wagon Tarpaulin Covering facilities:

AKPL established 14 No. of truck tarpaulin covering stations at various locations within the Port to facilitate and ensure all the outgoing cargos by Trucks are covered with tarpaulin.

AKPL ensuring that the tarpaulin is covered in all sides of the truck and tightly tied with rope to avoid transit spillages till the truck reaches the destination.



*[Handwritten signature]*

Ensuring all the outbound cargo rakes are covered with tarpaulin and tightened with rope to avoid transit spillages.



**4. Cargo covered with tarpaulin:**

AKPL has been maintaining the tarpaulin covering on the cargos to the extent possible to avoid fugitive emissions.



**5. Deployment of Road Sweeping Machines:**

2 No of Heavy-Duty Vacuum Sweeping Machines are being deployed at operational areas and all internal roads.

Provided 8 No. tractor mounted hydraulic broom sweeping machines for cleaning the roads and jetty areas.



**6. Truck Tyre washing facilities:**

Provided 2 no. of automatic sensor-based truck/tyre washing facilities at north side and south side of the port to ensure of all the outgoing vehicles to avoid dust passage on to outside roads.

Truck tyre washing facility wheel washing facility is established with advanced technology which having cleaning water recycling & reusing system with oil skimmer facility.



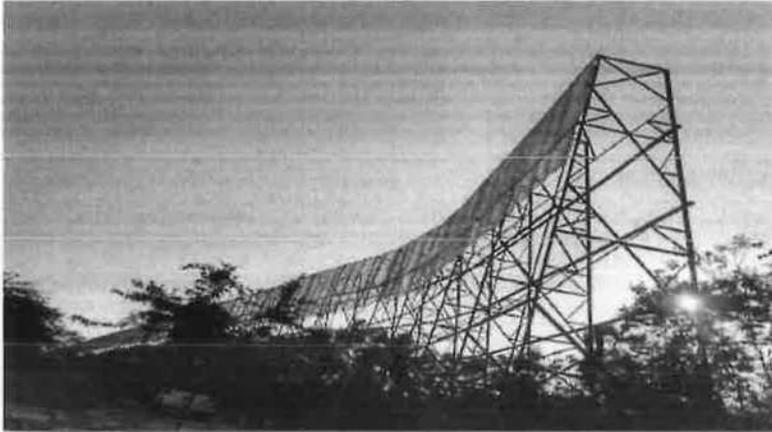
**North side of the Port**



**South side of the Port**

**7. Specific measures towards Habitation:**

Erected wind breaking walls towards Krishnapatnam village and Arketpalem to prevent any dust transfer to habitation and a thick green belt developed supporting to the wind breaking wall to arrest the dust emissions to the villages.



- Provided hooded conveyor for transferring dusty cargo.



AKPL maintained 100 m width of plantation towards port periphery and 20 m width around the coal stack yard zones as per the CTO condition.





### 8. Environmental Monitoring Program in AKPL

As per the statutory guidelines AKPL appointed an authorized 3<sup>rd</sup> party agency, for monitoring of the environmental parameters of the port as well as nearby villages such as Krishnapatnam village, Gopala Puram Village, Chalivendram village and Thamminapatnam Village areas.

#### A. Ambient Air Quality

Operating 3 No. of CAAQM stations of Beta Ray Attenuation technology to measure the parameters NO<sub>x</sub>, NH<sub>3</sub>, SO<sub>2</sub>, CO, PM 10, PM 2.5, at the following locations and data connected to APPCB website.

Station code	Location	Direction w.r.t. Project site	Coordinates Latitude & Longitudes	Distance from Port
CAAQMS - 1	At CVR Building	WNW	14°16'33.45"N 80° 5'54.46"E	1.4 KM
CAAQMS - 2	At Thamminapatnam Village	S	14°13'39.25"N 80° 6'5.84"E	2.5 KM
CAAQMS - 3	At Krishnapatnam Village	NNW	14°16'47.69"N 80° 6'23.17"E	3.0 KM



**Station - 1 CVR Amenities Complex**



**Station - 2 Thamminapatnam Village**



**Station - 3 Krishnapatnam Village**

The Port appointed an NABL accredited SV Enviro Laboratories to monitor the air quality and submitting the Monitoring reports to APPCB on monthly basis along with the Compliance reports & to MoEF & CC on Half-Yearly basis.



Station code	Location	Direction w.r.t. Project site	Coordinates Latitude & Longitudes	Distance from Port
A1	At Zero Point	W	14°16'2.44"N 80° 4'26.66"E	2.5 KM
A2	At Thamminapatnam Village	S	14°13'39.25"N 80° 6'5.84"E	2.5 KM
A3	At CVR Building	WNW	14°16'33.45"N 80° 5'54.46"E	1.4 KM
A4	At Gopalpuram Village	NW	14°16'41.22"N 80° 6'24.46"E	2.5 KM
A5	At Chalivendram	WNW	14°16'38.40" 80°5'11.84"	2.5 KM
A6	At Krishnapatnam	NNW	14°16'47.69"N 80° 6'23.17"E	3.0 KM
A7	At Light House	SW	14°17'37.33" 80°7'49.46"	2.5 KM

### B. Noise Monitoring

Noise monitoring is being carried out as per the statutory regulations for the seven locations and the reports are well within the statutory limits and the same are being submitted to the APPCB monthly.

Station code	Location	Direction w.r.t. Project site	Coordinates Latitude & Longitudes	Distance from Port
A1	At Zero Point	W	14°16'2.44"N 80° 4'26.66"E	2.5 KM

21

A2	At Thamminapatnam Village	S	14°13'39.25"N 80° 6'5.84"E	2.5 KM
A3	At CVR Building	WNW	14°16'33.45"N 80° 5'54.46"E	1.4 KM
A4	At Gopalpuram Village	NW	14°16'41.22"N 80° 6'24.46"E	2.5 KM
A5	At Chalivendram	WNW	14°16'38.40" 80°5'11.84"	2.5 KM
A6	At Krishnapatnam	NNW	14°16'47.69"N 80° 6'23.17"E	3.0 KM
A7	At Light House	SW	14°17'37.33" 80°7'49.46"	2.5 KM



### C. Ground Water quality monitoring

Ground water quality monitoring is being carried out on half yearly monthly basis as per the statutory regulations for the Krishnapatnam Port premises and reports are within the statutory limits and the same are being submitted to the APPCB along with 6 months report.

Location	Direction w.r.t. Project site	Coordinates	Distance from Port
South side of the Port	S	14°13'39.25"N 80° 6'5.84"E	2.5 KM
Port side	WNW	14°16'33.45"N 80° 5'54.46"E	1.4 KM
At Gopalpuram Village	NW	14°16'41.22"N 80° 6'24.46"E	2.5 KM
At Krishnapatnam	NNW	14°16'47.69"N 80° 6'23.17"E	3.0 KM

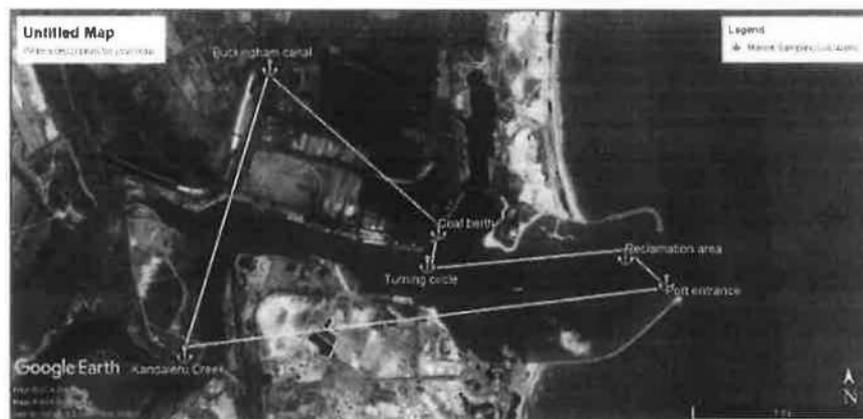


#### D. Marine Water / Sediment monitoring

The marine water and sediment quality monitoring is being carried out weekly basis of tidal sampling for the Four locations as

1. Port entrance (Approach Channel)
2. Turning Circle
3. Coal berth
4. Reclamation area (Mutable)

S.No	Location	Coordinates
1	Port entrance (Approach Channel)	14°14'53.66"N 80° 8'48.42"E
2	Turning Circle	14°14'49.35"N 80° 7'45.64"E
3	Coal berth	14°15'2.92"N 80° 7'42.16"E
4	Reclamation area (Mutable)	14°14'57.36"N 80° 8'17.74"E



**Map Showing Marine sample collection Points**

Physical, chemical and biological parameters were analysed for water as well as for sediment to assess the quality and the same is being submitted to the APPCB. The reports indicate that the waters are not having any noticeable contamination.



**9. Environment Sustainability Measures:**

**a. Commitment towards Environment Sustainability:**

AKPL is surrounded by human habitation and many major industries viz., Thermal Power Plants, Cement Industries, Edible Oil Industries etc., All the mitigation measures are being implemented & adopted to control the dust emissions.

AKPL is continuously evaluating the environmental impacts during port operations and will promote long-term environmental sustainability by continuing all the mitigation measures to prevent the dust pollution.

The funds allocated and utilized for Environmental Management for the last three years as below:

Item	Year 2021-22 (in Rs.Cr.)	Year 2022- 23 (in Rs.Cr.)	Year 2023 -24 (in Rs.Cr.)
Budget Allocated	9,33,80,083	9,02,55,160	9,64,83,786
Budget Utilized	6,83,10,659	6,16,76,369	9,48,68,251

**b. Weather & Meteorological monitoring:**

Installed Weather station on the top of Port Operation Control for weather forecasting & meteorological data generation.



**c. Water Conservation Measures:**

Rainwater harvesting pits are provide across the port premises for recharging the ground water.

Settling ponds provided at yards for collection of yards runoff and the supernatant water is being used for dust suppression.

Rainwater harvesting pits around the buildings are being maintained.

Rainwater drains are being maintained periodically & pre-monsoon season to avoid stagnation & free flow of water and the water is using for dust suppression to the possible extent.



**10. Sewage Treatment Plants:**

STP Domestic sewage collected from office buildings from different locations of Port is being treated with FBR technology in STPs of 500 KLD & 40 KLD and being used for greenbelt development.



**500 KLD STP**



**40 KLD STP**

The STP inlet & outlet water is being analyzed through a 3rd party agency on fortnight basis and as per the analysis reports, the values are meeting the prescribed standards of APPCB.



*[Handwritten signature]*

Inlet and outlet sample collection

**11. Waste Management in AKPL:**

- **Hazardous waste (Waste oil)** – as per the CFO & HWA of APPCB, AKPL is permitted to generate & dispose of waste oil including bilge oil. AKPL is quantifying the waste oil and disposing to SPCB authorized Waste oil recyclers through APEMCL portal and submitting the details in Form – 4 to SPCB regularly. The latest submission is on 25.06.2024 for the Year 2023-2024.



**E – Waste** is being collected and disposed to SPCB authorized E-waste recyclers and submitting the details in Form – 3 to SPCB regularly. The latest submission is on 25.06.2024 for the Year 2023-2024.

**Plastic waste** is being collected and disposed of to SPCB authorized plastic waste recycling units.



- **Bio-Medical Waste** – Occupational Health Centre (OHC) to provided First Aid facility to the victims and generating very less quantity of Bio-Medical Waste. M/s. SS Bio Care an authorized Bio-medical waste Treatment Facility, Safe Collection, Transportation & disposal of properly segregated and packed BMW as per the norms.

**Segregation of BMW through Bins**



- **Battery Waste** is being collected and disposed of to SPCB authorized Battery waste recycling units.
- 
- **Solid waste** Provided collection bins at about 120 locations for collection of dry & wet solid & domestic waste. Developed bin collection system with dedicated collection vehicles and manpower. Segregating recyclable at the source and being recycled through vendors. Biodegradable food waste is sent to the pig farms.

*[Handwritten signature]*



## 12. Details of Green belt in Adani Krishnapatnam Port

Development of greenbelt is a continuous process in AKPL. Up to Financial year 2023-2024, the total plantation in the Port is about 196.25 Ha.

- Green cover needs to reduce the pollution levels
- Improve the standard of Ambient Air Quality
- Meet the statutory requirements & compliance.
- Reduce the carbon emissions

The environment department is fixing its own targets besides statutory requirements and achieving the targets from time to time.

The land available in AKPL is mostly sand dunes and salt pans which are not supportive for plantation.

AKPL developed a good plantation with saplings suitable for the available land and achieved good results.

Due to the Michaung Cyclone occurred in December 2024, the existing greenbelt was damaged badly. To achieve good and dense plantation, AKPL adopted Miyawaki plantation



Damaged Nursey due to Michaung cyclone



Present status of Nursery after cyclone

### High Density Plantation (Miyawaki)

Miyawaki afforestation / plantation involves several different types of native plants closely just to form a Green Wall and a completely chemical free forest in an organic way that sustains itself, supports local biodiversity, and attracts birds and insects. In 'Miyawaki' forests, the trees grow more quickly and absorb more CO<sub>2</sub> than plantations grown for timber.

Its benefits include lowering temperature, making soil nutritious, supporting local wildlife and sequestration of carbon.

With the spirit of Miyawaki type plantation, AKPL continued further plantation in Miyawaki method in the other locations, viz., LC3 location and Chalivendram boundary.

**Below details show the periodical development of Greenbelt during the last 3 years:**  
Table

AKPL: Periodical Development of Greenbelt during the last 3 years				
S.no	Financial year	Target	Achieved	Survival
1	2021-2022	100000	103890	85 %
2	2022-2023	100000	103242	89 %
3	2023-2024	200000	220953	89%
	<b>TOTAL</b>	<b>400000</b>	<b>428085</b>	

### Nursery:

AKPL Established an exclusive nursery in an extent of 4.5 Acres within the Port premises and maintaining about 1.9 L to 2.0 L saplings of Avenue, Ornamental & Fruit bearing species viz., Badam, Tabebuia argentea, Polyalthia longifolia, Spathodea campanulata, Samanea saman, Mangifera indica, Psidium guava, Bougainvillea, Pheonix palm, Ixora chinensis rosea, Pandanus Veitchi, Cocos Nucifera, Allamanda nerifolia, Bougainvillea Pedilanthus, Cassia fistula, Peltophorum, Cassia siamea, Delonix regia, Hibiscus rosa-sinensis, Clitoria ternatea, Casuarina Equisetifolia, etc.

The captive nursery played a significant role in restoration / reforestation after series of cyclones.

### Photographs of Nursery & Greenbelt:



*[Handwritten signature]*

**AKPL: Green belt photographs****13. Mangrove Conservation In AKPL:**

- Protecting and conserving the existing mangrove areas with suitable barricading, erection of display boards and ensuring the tidal flow. As a part of Phase I EC compliance, an area of 9 acres (3.64 ha) of mangroves are being conserved in the port areas since its inception.
- Mangrove restoration is to be considered as a viable option for enhancing the green belt cover.
- The proponent shall continue to restore mangroves in the suggested sites with

"MANGROVE IS NOT JUST A TREE  
MANGROVE IS LIFE"

*W*

<p>species like <i>Avicennia marina</i>, a resilient and common species along the creek.</p> <ul style="list-style-type: none"> <li>➤ Afforestation of mangrove cover along the creeks shall be continued and intensified.</li> <li>➤ Raise awareness in the local community about the importance of mangroves and their importance.</li> <li>➤ Measures should be taken for desilting the creeks for easy tidal water flow which will enhance the natural flushing leading to healthy growth of mangroves.</li> <li>➤ Illegal cutting of mangroves during the construction and operation phase of port should be prevented.</li> </ul>	
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#### 14. New Initiatives for effective Environment & Sustainability:

<ul style="list-style-type: none"> <li>• Completed Electrification of Cranes &amp; Compressor from diesel Cranes</li> <li>• Usage of EV 4 – wheelers for Employee transportation</li> <li>• Started plantation program 'Each One Own One Plant' with "Geotagging".</li> <li>• Converted 9 no's Liebherr cranes from diesel operated to Electrically operated.</li> <li>• Converted 1 diesel operated oil compressor to electrically operated.</li> <li>• All Marine tugs provided with shore power 100% while at jetty.</li> <li>• Established hooded conveyor belts to mitigate dust emission into the atmosphere.</li> <li>• Provided Fire hydrant system for Wagon loading station.</li> <li>• Provided facilities for truck tarpaulin covering stations of 14 nos. at various transit locations to facilitate and ensure tarpaulin coverage to all the outgoing cargo trucks.</li> <li>• Provided facilities for Railway Rake to ensure tarpaulin coverage to all the outgoing cargo rakes.</li> </ul>	 <p style="text-align: center;"><b>EV vehicle</b></p>
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D

adani

Ports and  
Logistics

Letter No AKPL/EHS/APPCB/ 2024-030

Date:20.06.2024

To

The Environmental Engineer,  
A.P. Pollution Control Board  
Regional Office  
SPSR Nellore

Dear Sir,

Sub:- Adani Krishnapatnam Port Limited – E-Waste Annual Returns for  
the FY 2023-2024 – Form – 3 – Submitted – Reg.

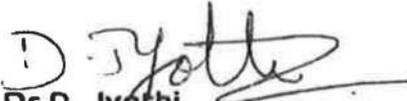
Ref:- CFO & HWA order no APPCB/VJA/NLR/11344/CFO/HO/2019 dated  
11.11.2022 valid up to 31.08.2027

@@@

In compliance with the conditions stipulated in CTO & HWA orders vide  
reference cited above we are herewith submitting the Annual Returns of  
Generation, Storage & Disposal of E – Waste for the FY year 2023 – 2024 in  
**Form- 3** as per the E-Waste (Management) Rules, 2016 and amendments  
thereof.

Kindly acknowledge receipt of the same.

Yours sincerely,

  
Dr.D. Jyothi  
Vice President - Environment

Encl: a/a

Adani Krishnapatnam Port Ltd  
(Formerly, Krishnapatnam Port Company Ltd)  
PO Bag No 1, Muthukur Mandal,  
SPSR Nellore District 524344  
Andhra Pradesh, India  
CIN: U45203AP1996PLD023529

Tel -91 861 2377999  
Fax -91 861 237 7046  
info@adani.com  
www.adaniports.com

## FORM-3

[See rules 4(5), 5(5), 8(6), 9(4), 10(8), 11(9), 13 (1) (xi), 13(2)(v), 13(3)(vii) and 13(4)(v)]

## FORM FOR FILING ANNUAL RETURNS

[To be submitted by producer or manufacturer or refurbisher or dismantler or recycler by 30<sup>th</sup> day of June following the financial year to which that return relates].

## Quantity in Metric Tons (MT) and numbers

1	Name and address of the producer or manufacturer or refurbisher or dismantler or recycler			Adani Krishnapatnam Port Limited, Krishnapatnam (V), Muthukur (M) - 524344 SPSR Nellore Dist., Andhra Pradesh		
2	Name of the authorized person and complete address with telephone and fax numbers and e-mail address			Dr. D. Jyothi - Vice President – Env. Adani Krishnapatnam Port Limited, Krishnapatnam (P), Muthukur (M) - 524344 SPSR Nellore Dist., Andhra Pradesh Phone : 9441046788 <a href="mailto:jyothi@gangavaram.com">jyothi@gangavaram.com</a> <a href="mailto:akpl.ehs@adani.com">akpl.ehs@adani.com</a>		
3	Total quantity of e-waste collected or channelized to recyclers or dismantlers for processing during the year for each category of electrical and electronic equipment listed in the Schedule I (Attach list) by PRODUCERS			Nil*		
	Sl. No.	Sale Order No.	Date	E – Waste Type	Quantity MT.	
	1.	-----	-----	-----	-----	
				Total		
	Details of the above			TYPE	QUANTITY	No.
3(A)*	BULK CONSUMERS: Quantity of e- waste			NIL	NIL	NIL
3(B)*	REFURBISHERS: Quantity of e-waste:			X	X	X
3(C)*	DISMANTLERS:			X	X	X
	i. Quantity of e-waste processed (Code wise);					
	ii. Details of materials or components recovered and sold;					
	iii. Quantity of e-waste sent to recycler;					
	iv. Residual quantity of e-waste sent to Treatment, Storage and Disposal Facility.					

3(D) *	RECYCLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials recovered and sold in the market; iii. Details of residue sent to Treatment, Storage and Disposal Facility.	X	X	X
4	Name and full address of the destination with respect to 3(A)-3(D) above	--		
5	Type and quantity of materials segregated or recovered from e-waste of different codes as applicable to 3(A)-3(D)	Type ---	Quantity ---	

Enclose the list of recyclers to whom e-waste has been sent for recycling.

Place: Krishnapatnam (P),  
Muthukuru (M), SPSR Nellore Dist.  
Andhra Pradesh

Date: 20.06.2024

  
Dr. D. Jyothi  
Vice President - Environment

Signature of the authorized person

**Note:-**

- 1 \* Strike off whichever is not applicable
- 2 Provide any other information as stipulated in the conditions to the authorizer
- 3 In case filing on behalf of multiple regional offices, Bulk Consumers and Producers need to add extra rows to 1 & 3(A) with respect to each office.

Letter No AKPL/EHS/APPCB/ /2024-29

Date:20.06.2024

To

The Environmental Engineer,  
A.P. Pollution Control Board  
Regional Office  
SPSR Nellore



Dear Sir,

Sub:- Adani Krishnapatnam Port Limited – Hazardous Waste Annual Returns for the FY 2023-2024 – Form – 4 – Submitted – Reg.

Ref:- CFO & HWA order no APPCB/VJA/NLR/11344/CFO/HO/2019 dated 11.11.2022 valid up to 31.08.2027

@@@

In compliance with the conditions stipulated in CTO & HWA orders vide reference cited above we are herewith submitting the Annual Returns of Generation, Storage & Disposal of Hazardous Waste (Waste/Used Oil) for the year 2023 – 2024 in **Form- 4** as per the Hazardous and other Waste (Management and Transboundary Movement) Rules, 2016 (HOWM Rules, 2016) and amendments thereof.

Kindly acknowledge receipt of the same.

Yours sincerely,

  
Dr. D. Jyothi  
Vice President - Environment

Encl: a/a

Adani Krishnapatnam Port Ltd  
(Formerly: Krishnapatnam Port Company Ltd)  
PO Bag No 1, Mathukur Mandal,  
SPSR Nellore District 524344  
Andhra Pradesh, India  
CIN: U45203AP1996PLD023529

Tel: +91 861 2377999  
Fax: +91 861 237 7046  
info@adani.com  
www.adaniports.com



**Waste / Used Oil sludge generated in ships : 320.18 MT**

To disposal facility through APEMCL : **88.06 MT** to  
M/s. Supreme petro products  
S.F. No225/1A2J,225/1A2K,  
Matharpakkam Road, Eguvarpalayam(V)  
,Gummidipoondi (Tal),  
Tiruvallur District,Tamil Nadu State,

: **232.12 MT** to

M/s Sri Balaji Petrochem  
No 52/ 2B, Chinnazambad village,  
Vijayapuram Mandal,Chittoor District,  
Andhra Pradesh

3. Total to recycler or co-processors or pre-processor : **351.72 MT**
4. Quantity utilized in-house, if any- : **2.107 \* MT**
5. Quantity in storage at the end of the year : **NIL**

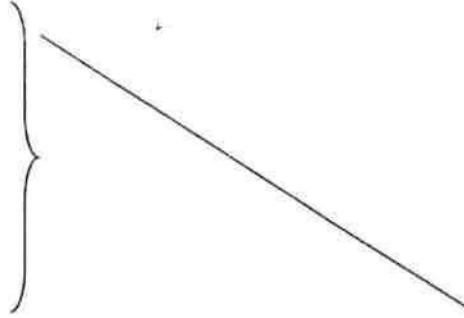
**Part B. To be filled by Treatment, Storage and disposal facility operators**

1. Total quantity received - :
2. Quantity in stock at the beginning of the year :
3. Quantity treated :
4. Quantity disposed in landfills as such and after treatment. :
5. Quantity incinerated (if applicable) :
6. Quantity processed other than specified above- :
7. Quantity in storage at end of the year :

**Part C. To be filled by recycler or co-processors or other users**

1. Quantity of the waste received during the year- :  
i) Domestic Sources  
ii) Imported (if applicable)
2. Quantity in Stock at the beginning of year - :
3. Quantity recycled or co-processed or used- :
4. Quantity of product dispatched (wherever applicable) - :

5. Quantity of waste generated- :  
6. Quantity of waste disposed- :  
7. Quantity re-exported (wherever :  
applicable)  
8. Quantity in the storage at the :  
end of the year-



Date: 20.06.2024  
Place: Krishnapatnam (P),  
Muthukur (M), SPSR Nellore Dist.

  
Dr. D. Jyothi  
Vice President - Environment  
Signature of the Occupier or  
Operator of the Disposal facility

FORM 10  
[See rule 19 (1)]

**MANIFEST FOR HAZARDOUS AND OTHER WASTE**

1	Sender's Name & Mailing Address (Including PhoneNo. and email)	<b>Name :</b> Adani Krishnapatnam Port Limited <b>Address:</b> P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, <b>Phone No :</b> 9888192789 <b>Email:</b> venugopalreddy.g@adani.com																						
2	Sender's Authorisation No:	APPCB/JA/NLR/11344/CFO/HO/2019 11/11/2022																						
3	Manifest Document No:	86897																						
4	Transporter Name & Mailing Address: (Including PhoneNo. and email):	<b>Name :</b> Jyothi Lubricants <b>Address:</b> plot no 185, IDA ,Kondapalli ,Vijayawada <b>Phone No :</b> 6300244004 <b>Email :</b> jyothilubricants@gmail.com																						
5	Type of Vehicle:	Truck																						
6	VehicleRegistration No:	AP16TJ2619																						
7	Receiver's Name & mailingAddress, (Including PhoneNo. and Email:	<b>Name :</b> Jyothi Lubricants <b>Address:</b> Plot No. 186-B, IDA,IDA, Kondapalli (V)Ibrahimpattam (M),Krishna Dist., <b>Phone No :</b> 6300244004 <b>Email:</b> jyothilubricants@gmail.com																						
8	Receiver's Authorisation No:	K-1125/PCB/RO-VJACFO/W&A/2017-																						
9	Waste Description:	a) HW - Recyclable Waste - 5.1 Used or spent oil, Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery																						
10	Total Quantity No. of Containers:	a) 10 - Tonnes, 1 Container																						
11	Physical Form:	a) Liquid																						
12	Special Handling Instructions & Additional Information:	Use PPE, use hand glove, use helmet																						
13	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																						
	Name and stamp:	Signature: Acknowledged from IP: 163.116.195.96					<table border="1" style="text-align: center; border-collapse: collapse;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>3</td><td>0</td><td>0</td><td>8</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>		D	D	M	M	Y	Y	Y	Y	3	0	0	8	2	0	2	3
D	D	M	M	Y	Y	Y	Y																	
3	0	0	8	2	0	2	3																	
14	Transporter acknowledgement of receipt of Wastes:																							
	Name and stamp:	Signature: Acknowledged from IP: 152.58.197.78					<table border="1" style="text-align: center; border-collapse: collapse;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>3</td><td>1</td><td>0</td><td>8</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>		D	D	M	M	Y	Y	Y	Y	3	1	0	8	2	0	2	3
D	D	M	M	Y	Y	Y	Y																	
3	1	0	8	2	0	2	3																	
15	Receiver's certification for receipt of hazardous and other waste:																							
	Name and stamp:	Signature: Acknowledged from IP: 117.255.60.4					<table border="1" style="text-align: center; border-collapse: collapse;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>0</td><td>2</td><td>0</td><td>9</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>		D	D	M	M	Y	Y	Y	Y	0	2	0	9	2	0	2	3
D	D	M	M	Y	Y	Y	Y																	
0	2	0	9	2	0	2	3																	

FORM 10  
[See rule 19 (1)]

**MANIFEST FOR HAZARDOUS AND OTHER WASTE**

1	Sender's Name & Mailing Address (Including PhoneNo. and email)	<b>Name :</b> Adani Krishnapatnam Port Limited <b>Address:</b> P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, <b>Phone No :</b> 9866192789 <b>Email:</b> venugopalreddy.g@adani.com																						
2	Sender's Authorisation No:	APPCB/VJA/NLR/11344/CFO/HO/2019 11/11/2022																						
3	Manifest Document No:	87521																						
4	Transporter Name & Mailing Address: (Including PhoneNo. and email):	<b>Name:</b> Jyothi Lubricants <b>Address:</b> plot no 185, IDA ,Kondapalli ,Vijayawada <b>Phone No :</b> 6300244004 <b>Email :</b> jyothilubricants@gmail.com																						
5	Type of Vehicle:	Truck																						
6	VehicleRegistration No:	AP16TJ2619																						
7	Receiver's Name& mailingAddress, (including PhoneNo. and Email:	<b>Name :</b> Jyothi Lubricants <b>Address:</b> Plot No. 188-B, IDA,IDA, Kondapalli (V)Ibrahimpattam (M),Krishna Dist., <b>Phone No :</b> 6300244004 <b>Email:</b> jyothilubricants@gmail.com																						
8	Receiver's Authorisation No:	K-1125/PCB/RO-VJACFO/W&A/2017-																						
9	Waste Description:	a) HW - Recyclable Waste - 5.1 Used or spent oil, Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery																						
10	Total Quantity No. of Containers:	a) 4 - Tonnes, 17 Drum																						
11	Physical Form:	a) Liquid																						
12	Special Handling Instructions & Additional Information:	Use PPE while loading, unloading & Transit handling																						
13	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																						
	Name and stamp:	Signature: Acknowledged from IP: 163.116.195.116					<table border="1" style="text-align: center; width: 100%;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>0</td><td>4</td><td>0</td><td>9</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>		D	D	M	M	Y	Y	Y	Y	0	4	0	9	2	0	2	3
D	D	M	M	Y	Y	Y	Y																	
0	4	0	9	2	0	2	3																	
14	Transporter acknowledgement of receipt of Wastes:																							
	Name and stamp:	Signature: Acknowledged from IP: 117.255.49.44					<table border="1" style="text-align: center; width: 100%;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>0</td><td>4</td><td>0</td><td>9</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>		D	D	M	M	Y	Y	Y	Y	0	4	0	9	2	0	2	3
D	D	M	M	Y	Y	Y	Y																	
0	4	0	9	2	0	2	3																	
15	Receiver's certification for receipt of hazardous and other waste:																							
	Name and stamp:	Signature: Acknowledged from IP: 117.213.209.107					<table border="1" style="text-align: center; width: 100%;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>0</td><td>5</td><td>0</td><td>9</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>		D	D	M	M	Y	Y	Y	Y	0	5	0	9	2	0	2	3
D	D	M	M	Y	Y	Y	Y																	
0	5	0	9	2	0	2	3																	

## FORM 10

[See rule 19 (1)]

## MANIFEST FOR HAZARDOUS AND OTHER WASTE

1	Sender's Name & Mailing Address (including PhoneNo. and email)	Name : Adani Krishnapatnam Port Limited Address: P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, Phone No : 9866192789 Email: venugopalreddy.g@adani.com																
2	Sender's Authorisation No:	APPCB/JA/NLR/11344/CFO/HO/2019 11/11/2022																
3	Manifest Document No:	120579																
4	Transporter Name & Mailing Address: (including PhoneNo. and email):	Name: Coastal waste management project unit 2 - Rapur Address: Coastal Waste Management Project (Unit-2) (A Subsidiary of M/s. Ramky Enviro Engineers Ltd.,) Govt.Veterinary polytechnic college opposite Road, Sy. No. 20-2P1, 20-2P2, 20-2P3, Raviguntapalli Village of Bojjanapalli Grampanchayat, Rapur Mandal, SPSR Nellore District-524408, AP Phone No : 9154252960 Email : madhubabu@ramky.com																
5	Type of Vehicle:	Special Vehicle																
6	VehicleRegistration No:	AP39TK9054																
7	Receiver's Name& mailingAddress, (including PhoneNo. and Email:	Name : Coastal Waste Management Project (Unit-2) - Incinerator Address: Govt.Veterinary polytechnic college opposite Road, Sy. No. 20- 2P1, 20-2P2, 20-2P3, Raviguntapalli Village of Bojjanapalli Grampanchayat, Rapur Mandal.SPSR Nellore District-524408, AP Phone No : 9154252951 Email: madhubabu@resustalnablity.com																
8	Receiver's Authorisation No:	APPCB/UH-IV/HWM/CFE/CWMP-NLR/2017																
9	Waste Description:	a) HW - Incinerable Waste - 3.3 Sludge and filters contaminated with oil, Sludge and filters contaminated with oil																
10	Total Quantity No. of Containers:	a) 1.12 - Tonnes, 1 Container																
11	Physical Form:	a) Solid																
12	Special Handling Instructions & Additional Information:	Use PPE while loading, unloading & Transit handling																
13	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																
	Name and stamp:	Signature: Acknowledged from IP: 163.116.195.113 <table border="1" style="float: right;"> <tr><td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr> <tr><td>0</td><td>5</td><td>0</td><td>3</td><td>2</td><td>0</td><td>2</td><td>4</td></tr> </table>	D	D	M	M	Y	Y	Y	Y	0	5	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
0	5	0	3	2	0	2	4											
14	Transporter acknowledgement of receipt of Wastes:																	
	Name and stamp:	Signature: Acknowledged from IP: 152.58.234.218 <table border="1" style="float: right;"> <tr><td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr> <tr><td>0</td><td>5</td><td>0</td><td>3</td><td>2</td><td>0</td><td>2</td><td>4</td></tr> </table>	D	D	M	M	Y	Y	Y	Y	0	5	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
0	5	0	3	2	0	2	4											
15	Receivers certification for receipt of hazardous and other waste:																	
	Name and stamp:	Signature: Acknowledged from IP: 47.247.120.234 <table border="1" style="float: right;"> <tr><td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr> <tr><td>0</td><td>7</td><td>0</td><td>3</td><td>2</td><td>0</td><td>2</td><td>4</td></tr> </table>	D	D	M	M	Y	Y	Y	Y	0	7	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
0	7	0	3	2	0	2	4											

FORM 10 [See rule 19 (1)] MANIFEST FOR HAZARDOUS AND OTHER WASTE																	
1	<p>Sender's Name &amp; Mailing Address (including PhoneNo. and email)</p> <p><b>Name :</b> Adani Krishnapatnam Port Limited <b>Address:</b> P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, <b>Phone No :</b> 9866192789 <b>Email:</b> venugopalreddy.g@adani.com</p>																
2	Sender's Authorisation No: APPCB/VJA/NLR/11344/CFO/HO/2019 11/11/2022																
3	Manifest Document No: 121000																
4	<p>Transporter Name &amp; Mailing Address: (including PhoneNo. and email):</p> <p><b>Name:</b> Jyothi Lubricants <b>Address:</b> plot no 185, IDA ,Kondapalli ,Vijayawada <b>Phone No :</b> 6300244004 <b>Email :</b> jyothilubricants@gmail.com</p>																
5	Type of Vehicle: Truck																
6	Vehicle Registration No: AP16TJ2619																
7	<p>Receiver's Name &amp; Mailing Address, (including PhoneNo. and Email):</p> <p><b>Name :</b> Jyothi Lubricants <b>Address:</b> Plot No. 186-B, IDA, IDA, Kondapalli (V) Ibrahimpatnam (M), Krishna Dist., <b>Phone No :</b> 6300244004 <b>Email:</b> jyothilubricants@gmail.com</p>																
8	Receiver's Authorisation No: K-1125/PCB/RO-VJACFO/W&A/2017-																
9	Waste Description: a) HW - Recyclable Waste - 5.1 Used or spent oil, Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery																
10	Total Quantity No. of Containers: a) 8.42 - Tonnes, 39 Drum																
11	Physical Form: a) Oily																
12	Special Handling Instructions & Additional Information: Use PPE while loading, unloading & Transit handling																
13	<p>Sender's Certificate:</p> <p>I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.</p>																
	<p>Name and stamp:</p> <p>Signature: Acknowledged from IP: 163.116.195.119</p> <table border="1" style="float: right;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>0</td><td>8</td><td>0</td><td>3</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	0	8	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y										
0	8	0	3	2	0	2	4										
14	<p>Transporter acknowledgement of receipt of Wastes:</p> <p>Name and stamp:</p> <p>Signature: Acknowledged from IP: 152.59.192.30</p> <table border="1" style="float: right;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>0</td><td>8</td><td>0</td><td>3</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	0	8	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y										
0	8	0	3	2	0	2	4										
15	<p>Receiver's certification for receipt of hazardous and other waste:</p> <p>Name and stamp:</p> <p>Signature: Acknowledged from IP: 152.59.192.202</p> <table border="1" style="float: right;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>0</td><td>9</td><td>0</td><td>3</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	0	9	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y										
0	9	0	3	2	0	2	4										

FORM 10 [See rule 19 (1)] MANIFEST FOR HAZARDOUS AND OTHER WASTE																		
1	<b>Sender's Name &amp; Mailing Address</b> (including PhoneNo. and email)	<b>Name :</b> Adani Krishnapatnam Port Limited <b>Address:</b> P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, <b>Phone No :</b> 9866192789 <b>Email:</b> venugopalreddy.g@adani.com																
2	<b>Sender's Authorisation No:</b>	APPCB/VJA/NLR/11344/CFO/HO/2019 11/11/2022																
3	<b>Manifest Document No:</b>	121777																
4	<b>Transporter Name &amp; Mailing Address:</b> (including PhoneNo. and email):	<b>Name:</b> Jyothi Lubricants <b>Address:</b> plot no 185, IDA ,Kondapalli ,Vijayawada <b>Phone No :</b> 8300244004 <b>Email :</b> jyothilubricants@gmail.com																
5	<b>Type of Vehicle:</b>	Truck																
6	<b>Vehicle Registration No:</b>	AP16TJ2619																
7	<b>Receiver's Name &amp; mailing Address,</b> (including PhoneNo. and Email:	<b>Name :</b> Jyothi Lubricants <b>Address:</b> Plot No. 186-B, IDA,IDA, Kondapalli (V)Ibrahimpattam (M),Krishna Dist., <b>Phone No :</b> 6300244004 <b>Email:</b> jyothilubricants@gmail.com																
8	<b>Receiver's Authorisation No:</b>	K-1125/PCB/RO-VJACFO/W&A/2017-																
9	<b>Waste Description:</b>	a) HW - Recyclable Waste - 5.1 Used or spent oil, Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery																
10	<b>Total Quantity No. of Containers:</b>	a) 8 - Tonnes, 38 Drum																
11	<b>Physical Form:</b>	a) Oily																
12	<b>Special Handling Instructions &amp; Additional Information:</b>	Use PPE while loading, unloading & Transit handling																
13	<b>Sender's Certificate:</b>	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																
	<b>Name and stamp:</b>	Signature: Acknowledged from IP: 163.116.219.32 <table border="1" style="float: right;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>3</td><td>0</td><td>3</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	1	3	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
1	3	0	3	2	0	2	4											
14	<b>Transporter acknowledgement of receipt of Wastes:</b>																	
	<b>Name and stamp:</b>	Signature: Acknowledged from IP: 117.213.222.239 <table border="1" style="float: right;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>3</td><td>0</td><td>3</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	1	3	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
1	3	0	3	2	0	2	4											
15	<b>Receiver's certification for receipt of hazardous and other waste:</b>																	
	<b>Name and stamp:</b>	Signature: Acknowledged from IP: 152.59.197.136 <table border="1" style="float: right;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>4</td><td>0</td><td>3</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	1	4	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
1	4	0	3	2	0	2	4											

## FORM 10

[See rule 19 (1)]

## MANIFEST FOR HAZARDOUS AND OTI IER WASTE

1	Sender's Name & Mailing Address (Including PhoneNo. and email)	Name : Adani Krishnapatnam Port Limited Address: P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, Phone No : 9886192789 Email: venugopalreddy.g@adanl.com																
2	Sender's Authorisation No:	APPCB/VJA/NLR/11344/CFO/HO/2019 11/11/2022																
3	Manifest Document No:	69645																
4	Transporter Name & Mailing Address: (Including PhoneNo. and email):	Name: Thirupathi oil company unit 1 Address: M/s. Thirupathi Oil Company Unit-1, S.F.No. 129/2, Venmaniyatoor(V), Tindivanam (Tal), Villupuram District, Tamil Nadu State, TN-TN-TAMIL NADUmeu ip Phone No : 8919444215 Email : toc580026@gmail.com																
5	Type of Vehicle:	Tanker																
6	VehicleRegistration No:	TN18E4399																
7	Receiver's Name& mailingAddress, (Including PhoneNo. and Email:	Name : Thirupathi Oil Company Unit-1 Address: M/s. Thirupathi Oil Company Unit-1, S.F.No. 129/2, Venmaniyatoor(V), Tindivanam (Tal), Villupuram District, Tamil Nadu State Phone No : 8919444215 Email: toc580026@gmail.com																
8	Receiver's Authorisation No:	180518936980																
9	Waste Description:	a) HW - Recyclable Waste - 3.1 cargo residue, washing water and sludge containing oil, Oil containing cargo residue washing water and sludge from ships																
10	Total Quantity No. of Containers:	a) 20.6 - Tonnes, 1 Container																
11	Physical Form:	a) Sludge																
12	Special Handling Instructions & Additional Information:	Use PPE while loading, unloading & Transit handling																
13	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																
	Name and stamp:	Signature: Acknowledged from IP: 27.59.221.217																
		<table border="1"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>2</td><td>4</td><td>0</td><td>5</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	2	4	0	5	2	0	2	3
D	D	M	M	Y	Y	Y	Y											
2	4	0	5	2	0	2	3											
14	Transporter acknowledgement of receipt of Wastes:																	
	Name and stamp:	Signature: Acknowledged from IP: 157.51.35.117																
		<table border="1"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>2</td><td>4</td><td>0</td><td>5</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	2	4	0	5	2	0	2	3
D	D	M	M	Y	Y	Y	Y											
2	4	0	5	2	0	2	3											
15	Receiver's certification for receipt of hazardous and other waste:																	
	Name and stamp:	Signature: Acknowledged from IP: 157.51.35.215																
		<table border="1"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>2</td><td>6</td><td>0</td><td>5</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	2	6	0	5	2	0	2	3
D	D	M	M	Y	Y	Y	Y											
2	6	0	5	2	0	2	3											

## FORM 10

[See rule 19 (1)]

## MANIFEST FOR HAZARDOUS AND OTHER WASTE

1	Sender's Name & Mailing Address (Including PhoneNo. and email)	<b>Name :</b> Adani Krishnapatnam Port Limited <b>Address:</b> P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, <b>Phone No :</b> 9866192789 <b>Email:</b> venugopalreddy.g@adani.com																
2	Sender's Authorisation No:	APPCB/VJA/NLR/11344/CFO/HO/2019 11/11/2022																
3	Manifest Document No:	71239																
4	Transporter Name & Mailing Address: (Including PhoneNo. and email):	<b>Name:</b> Supreme petro products <b>Address:</b> S.F.No225/1A2J,225/1A2K, Matharpakkam Road, Eguvarpalayam(V) ,Gummidipoondi (Tal), Tiruvallur District,Tamil Nadu State, TN-TN-TAMIL NADU <b>Phone No :</b> 9444431111 <b>Email :</b> supremepetroproducts@gmail.com																
5	Type of Vehicle:	Tanker																
6	VehicleRegistration No:	TN20AW4455																
7	Receiver's Name& mailingAddress, (Including PhoneNo. and Email:	<b>Name :</b> Supreme Petro Products (Waste Oil) <b>Address:</b> M/s. Supreme Petro Products(Waste Oil) S.F.No225/1A2J,225/1A2K, Matharpakkam Road, Eguvarpalayam(V) ,Gummidipoondi (Tal), Tiruvallur District,Tamil Nadu State <b>Phone No :</b> 9444431111 <b>Email:</b> supremepetroproducts@gmail.com																
8	Receiver's Authorisation No:	2408236379833																
9	Waste Description:	a) HW - Recyclable Waste - 5.1 Used or spent oil, Waste oil from Ships																
10	Total Quantity No. of Containers:	a) 12.58 - Tonnes, 1 Container																
11	Physical Form:	a) Oily																
12	Special Handling Instructions & Additional Information:	Use PPE, use hand glove, use helmet																
13	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																
	Name and stamp:	Signature: Acknowledged from IP: 112.133.252.82																
		<table border="1"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>0</td><td>3</td><td>0</td><td>6</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	0	3	0	6	2	0	2	3
D	D	M	M	Y	Y	Y	Y											
0	3	0	6	2	0	2	3											
14	Transporter acknowledgement of receipt of Wastes:																	
	Name and stamp:	Signature: Acknowledged from IP: 49.37.194.222																
		<table border="1"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>0</td><td>3</td><td>0</td><td>6</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	0	3	0	6	2	0	2	3
D	D	M	M	Y	Y	Y	Y											
0	3	0	6	2	0	2	3											
15	Receiver's certification for receipt of hazardous and other waste:																	
	Name and stamp:	Signature: Acknowledged from IP: 49.37.194.222																
		<table border="1"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>0</td><td>3</td><td>0</td><td>6</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	0	3	0	6	2	0	2	3
D	D	M	M	Y	Y	Y	Y											
0	3	0	6	2	0	2	3											

## FORM 10

[See rule 19 (1)]

## MANIFEST FOR HAZARDOUS AND OTHER WASTE

1	Sender's Name & Mailing Address (Including PhoneNo. and email)	<b>Name :</b> Adani Krishnapatnam Port Limited <b>Address:</b> P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, <b>Phone No :</b> 9866192789 <b>Email:</b> venugopalreddy.g@adani.com																
2	Sender's Authorisation No:	APPCB/VJA/NLR/11344/CFO/HO/2019 11/11/2022																
3	Manifest Document No:	71649																
4	Transporter Name & Mailing Address: (Including PhoneNo. and email):	<b>Name:</b> Supreme petro products <b>Address:</b> S.F.No225/1A2J,225/1A2K, Matharpakkam Road, Eguvarpalayam(V) ,Gummidipoondi (Tal), Tiruvallur District,Tamil Nadu State, TN-TN-TAMIL NADU <b>Phone No :</b> 9444431111 <b>Email :</b> supremepetroproducts@gmail.com																
5	Type of Vehicle:	Tanker																
6	VehicleRegistration No:	TN45BE6517																
7	Receiver's Name & mailingAddress, (Including PhoneNo. and Email:	<b>Name :</b> Supreme Petro Products (Waste Oil) <b>Address:</b> M/s. Supreme Petro Products(Waste Oil) S.F.No225/1A2J,225/1A2K, Matharpakkam Road, Eguvarpalayam(V) ,Gummidipoondi (Tal), Tiruvallur District,Tamil Nadu State <b>Phone No :</b> 9444431111 <b>Email:</b> supremepetroproducts@gmail.com																
8	Receiver's Authorisation No:	2408236379833																
9	Waste Description:	a) HW - Recyclable Waste - 5.1 Used or spent oil, Waste oil from Ships																
10	Total Quantity No. of Containers:	a) 19.06 - Tonnes, 1 Container																
11	Physical Form:	a) Oily																
12	Special Handling Instructions & Additional Information:	Use PPE while loading, unloading & Transit handling																
13	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																
	Name and stamp:	Signature: Acknowledged from IP: 163.116.195.119 <table border="1" style="float: right;"> <tr><td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr> <tr><td>0</td><td>6</td><td>0</td><td>6</td><td>2</td><td>0</td><td>2</td><td>3</td></tr> </table>	D	D	M	M	Y	Y	Y	Y	0	6	0	6	2	0	2	3
D	D	M	M	Y	Y	Y	Y											
0	6	0	6	2	0	2	3											
14	Transporter acknowledgement of receipt of Wastes:																	
	Name and stamp:	Signature: Acknowledged from IP: 49.37.194.222 <table border="1" style="float: right;"> <tr><td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr> <tr><td>0</td><td>6</td><td>0</td><td>6</td><td>2</td><td>0</td><td>2</td><td>3</td></tr> </table>	D	D	M	M	Y	Y	Y	Y	0	6	0	6	2	0	2	3
D	D	M	M	Y	Y	Y	Y											
0	6	0	6	2	0	2	3											
15	Receiver's certification for receipt of hazardous and other waste:																	
	Name and stamp:	Signature: Acknowledged from IP: 49.37.194.222 <table border="1" style="float: right;"> <tr><td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr> <tr><td>0</td><td>7</td><td>0</td><td>6</td><td>2</td><td>0</td><td>2</td><td>3</td></tr> </table>	D	D	M	M	Y	Y	Y	Y	0	7	0	6	2	0	2	3
D	D	M	M	Y	Y	Y	Y											
0	7	0	6	2	0	2	3											

FORM 10  
[See rule 19 (1)]

**MANIFEST FOR HAZARDOUS AND OTHER WASTE**

1	Sender's Name & Mailing Address (Including PhoneNo. and email)	<b>Name :</b> Adani Krishnapatnam Port Limited <b>Address:</b> P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344. <b>Phone No :</b> 9866192789 <b>Email:</b> vanugopalreddy.g@adani.com																						
2	Sender's Authorisation No:	APPCB/JA/NLR/11344/CFO/HO/2019 11/11/2022																						
3	Manifest Document No:	105792																						
4	Transporter Name & Mailing Address: (including PhoneNo. and email):	<b>Name:</b> SRI BALAJI PETROCHEM <b>Address:</b> No 52/ 2B, Chinnazambad village, Vijayapuram Mandal, Chittoor District, Andhra Pradesh -517586 <b>Phone No :</b> 8925842243 <b>Email :</b> gm@sbpetrochem.in																						
5	Type of Vehicle:	Truck																						
6	VehicleRegistration No:	TN05AU4927																						
7	Receiver's Name & mailingAddress, (including PhoneNo. and Email):	<b>Name :</b> Sri Balaji Petrochem <b>Address:</b> M/s. Sri Balaji Petrochem, Sy.No.52/2B, 52/3B, 52/4B, Chinnazambada (V), Vijayapuram (M), Chittoor District, Andhra Pradesh. <b>Phone No :</b> 8925842240 <b>Email:</b> sribalajipetrochem@gmail.com																						
8	Receiver's Authorisation No:	Order No. CTR - 1747/APPCB/ZO-KNL/CTO &HWM/2023 Date:24.07.2023																						
9	Waste Description:	a) HW - Recyclable Waste - 5.1 Used or spent oil, Waste oil from Ships																						
10	Total Quantity No. of Containers:	a) 21.98 - Tonnes, 1 Container																						
11	Physical Form:	a) Oily																						
12	Special Handling Instructions & Additional Information:	Use PPE while loading, unloading & Translt handling																						
13	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accuratelydescribed above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by roadaccording to applicable national government regulations.																						
	Name and stamp:	Signature: Acknowledged from IP: 163.116.195.115					<table border="1" style="text-align: center; width: 100%;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>2</td><td>1</td><td>1</td><td>2</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>		D	D	M	M	Y	Y	Y	Y	2	1	1	2	2	0	2	3
D	D	M	M	Y	Y	Y	Y																	
2	1	1	2	2	0	2	3																	
14	Transporter acknowledgement of receipt of Wastes:																							
	Name and stamp:	Signature: Acknowledged from IP: 103.99.110.218					<table border="1" style="text-align: center; width: 100%;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>2</td><td>1</td><td>1</td><td>2</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>		D	D	M	M	Y	Y	Y	Y	2	1	1	2	2	0	2	3
D	D	M	M	Y	Y	Y	Y																	
2	1	1	2	2	0	2	3																	
15	Receivers certification for receipt of hazardous and other waste:																							
	Name and stamp:	Signature: Acknowledged from IP: 103.99.110.218					<table border="1" style="text-align: center; width: 100%;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>2</td><td>2</td><td>1</td><td>2</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>		D	D	M	M	Y	Y	Y	Y	2	2	1	2	2	0	2	3
D	D	M	M	Y	Y	Y	Y																	
2	2	1	2	2	0	2	3																	

FORM 10 [See rule 19 (1)] MANIFEST FOR HAZARDOUS AND OTHER WASTE																	
1	<p>Sender's Name &amp; Mailing Address (including PhoneNo. and email)</p> <p><b>Name :</b> Adani Krishnapatnam Port Limited  <b>Address:</b> P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344,  <b>Phone No :</b> 9866192789  <b>Email:</b> venugopalreddy.g@adanl.com</p>																
2	Sender's Authorisation No: APPCB/VJA/NLR/11344/CFO/HO/2019 11/11/2022																
3	Manifest Document No: 106095																
4	<p>Transporter Name &amp; Mailing Address: (including PhoneNo. and email):</p> <p><b>Name:</b> SRI BALAJI PETROCHEM  <b>Address:</b> No 52/ 2B, Chinnazambad village, Vijayapuram Mandal, Chittoor District, Andhra Pradesh -517586  <b>Phone No :</b> 8925842243  <b>Email :</b> gm@sbpetrochem.in</p>																
5	Type of Vehicle: Tanker																
6	Vehicle Registration No: TN05AD5538																
7	<p>Receiver's Name &amp; mailing Address, (including PhoneNo. and Email:</p> <p><b>Name :</b> Sri Balaji Petrochem  <b>Address:</b> M/s. Sri Balaji Petrochem, Sy.No.52/2B, 52/3B, 52/4B, Chinnazambada (V), Vijayapuram (M), Chittoor District, Andhra Pradesh.  <b>Phone No :</b> 8925842240  <b>Email:</b> sribalajipetrochem@gmail.com</p>																
8	Receiver's Authorisation No: Order No. CTR - 1747/APPCB/ZO-KNL/CTO &HWM/2023 Date:24.07.2023																
9	Waste Description: a) HW - Recyclable Waste - 5.1 Used or spent oil, Waste oil from Ships																
10	Total Quantity No. of Containers: a) 24.72 - Tonnes, 1 Container																
11	Physical Form: a) Oily																
12	Special Handling Instructions & Additional Information: Use PPE while loading, unloading & Transit handling																
13	Sender's Certificate: I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																
	<p>Name and stamp:</p> <p>Signature:          Acknowledged from IP: 163.116.195.113</p> <table border="1" style="float: right;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>2</td><td>3</td><td>1</td><td>2</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	2	3	1	2	2	0	2	3
D	D	M	M	Y	Y	Y	Y										
2	3	1	2	2	0	2	3										
14	<p>Transporter acknowledgement of receipt of Wastes:</p> <p>Name and stamp:</p> <p>Signature:          Acknowledged from IP: 103.99.110.218</p> <table border="1" style="float: right;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>2</td><td>3</td><td>1</td><td>2</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	2	3	1	2	2	0	2	3
D	D	M	M	Y	Y	Y	Y										
2	3	1	2	2	0	2	3										
15	<p>Receiver's certification for receipt of hazardous and other waste:</p> <p>Name and stamp:</p> <p>Signature:          Acknowledged from IP: 157.48.130.250</p> <table border="1" style="float: right;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>2</td><td>4</td><td>1</td><td>2</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	2	4	1	2	2	0	2	3
D	D	M	M	Y	Y	Y	Y										
2	4	1	2	2	0	2	3										

FORM 10  
[See rule 19 (1)]

**MANIFEST FOR HAZARDOUS AND OTHER WASTE**

1	Sender's Name & Mailing Address (Including PhoneNo. and email)	<b>Name :</b> Adani Krishnapatnam Port Limited <b>Address:</b> P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, <b>Phone No :</b> 9866192789 <b>Email:</b> venugopalreddy.g@adani.com																
2	Sender's Authorisation No:	APPCB/JA/NLR/11344/CFO/HO/2019 11/11/2022																
3	Manifest Document No:	106097																
4	Transporter Name & Mailing Address: (Including PhoneNo. and email):	<b>Name:</b> SRI BALAJI PETROCHEM <b>Address:</b> No 52/ 2B, Chinnazambad village, Vijayapuram Mandal, Chittoor District, Andhra Pradesh -517586 <b>Phone No :</b> 8925842243 <b>Email :</b> gm@sbpetrochem.in																
5	Type of Vehicle:	Tanker																
6	VehicleRegistration No:	TN05AR1728																
7	Receiver's Name& mailingAddress, (including PhoneNo. and Email:	<b>Name :</b> Sri Balaji Petrochem <b>Address:</b> M/s. Sri Balaji Petrochem, Sy.No.52/2B, 52/3B, 52/4B, Chinnazambada (V), Vijayapuram (M), Chittoor District, Andhra Pradesh. <b>Phone No :</b> 8925842240 <b>Email:</b> sribalajipetrochem@gmail.com																
8	Receiver's Authorisation No:	Order No. CTR - 1747/APPCB/ZO-KNL/CTO &HWM/2023 Date:24.07.2023																
9	Waste Description:	a) HW - Recyclable Waste - 5.1 Used or spent oil, Waste oil from Ships																
10	Total Quantity No. of Containers:	a) 22.74 - Tonnes, 1 Container																
11	Physical Form:	a) Oily																
12	Special Handling Instructions & Additional Information:	Use PPE while loading, unloading & Transit handling																
13	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																
	Name and stamp:	Signature: Acknowledged from IP: 163.116.195.113 <table border="1" style="float: right; text-align: center; border-collapse: collapse;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>2</td><td>3</td><td>1</td><td>2</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	2	3	1	2	2	0	2	3
D	D	M	M	Y	Y	Y	Y											
2	3	1	2	2	0	2	3											
14	Transporter acknowledgement of receipt of Wastes:																	
	Name and stamp:	Signature: Acknowledged from IP: 103.99.110.218 <table border="1" style="float: right; text-align: center; border-collapse: collapse;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>2</td><td>3</td><td>1</td><td>2</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	2	3	1	2	2	0	2	3
D	D	M	M	Y	Y	Y	Y											
2	3	1	2	2	0	2	3											
15	Receiver's certification for receipt of hazardous and other waste:																	
	Name and stamp:	Signature: Acknowledged from IP: 157.48.130.250 <table border="1" style="float: right; text-align: center; border-collapse: collapse;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>2</td><td>4</td><td>1</td><td>2</td><td>2</td><td>0</td><td>2</td><td>3</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	2	4	1	2	2	0	2	3
D	D	M	M	Y	Y	Y	Y											
2	4	1	2	2	0	2	3											

## FORM 10

[See rule 19 (1)]

## MANIFEST FOR HAZARDOUS AND OTHER WASTE

1	Sender's Name & Mailing Address (Including PhoneNo. and email)	Name : Adani Krishnapatnam Port Limited Address: P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, Phone No : 9886192789 Email: venugopalreddy.g@adanl.com																
2	Sender's Authorisation No:	APPCB/VJA/NLR/11344/CFO/HO/2019 11/11/2022																
3	Manifest Document No:	109598																
4	Transporter Name & Mailing Address: (Including PhoneNo. and email):	Name: SRI BALAJI PETROCHEM Address: No 52/ 2B, Chinnazambad village, Vijayapuram Mandal, Chittoor District, Andhra Pradesh -517586 Phone No : 8925842243 Email : gm@sbpetrochem.in																
5	Type of Vehicle:	Tanker																
6	Vehicle Registration No:	TN05AR2816																
7	Receiver's Name & mailing Address, (Including PhoneNo. and Email:	Name : Sri Balaji Petrochem Address: M/s. Sri Balaji Petrochem, Sy.No.52/2B, 52/3B, 52/4B, Chinnazambada (V), Vijayapuram (M), Chittoor District, Andhra Pradesh. Phone No : 8925842240 Email: sribalajipetrochem@gmail.com																
8	Receiver's Authorisation No:	Order No. CTR - 1747/APPCB/ZO-KNL/CTO &HWM/2023 Date:24.07.2023																
9	Waste Description:	a) HW - Recyclable Waste - 5.1 Used or spent oil, Waste oil from Ships																
10	Total Quantity No. of Containers:	a) 16.4 - Tonnes, 1 Container																
11	Physical Form:	a) Oily																
12	Special Handling Instructions & Additional Information:	Use PPE while loading, unloading & Transit handling																
13	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																
	Name and stamp:	Signature: Acknowledged from IP: 163.116.195.118 <table border="1"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>2</td><td>0</td><td>1</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	1	2	0	1	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
1	2	0	1	2	0	2	4											
14	Transporter acknowledgement of receipt of Wastes:																	
	Name and stamp:	Signature: Acknowledged from IP: 103.99.110.218 <table border="1"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>2</td><td>0</td><td>1</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	1	2	0	1	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
1	2	0	1	2	0	2	4											
15	Receiver's certification for receipt of hazardous and other waste:																	
	Name and stamp:	Signature: Acknowledged from IP: 106.78.86.133 <table border="1"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>3</td><td>0</td><td>1</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	1	3	0	1	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
1	3	0	1	2	0	2	4											

FORM 10  
[See rule 19 (1)]

**MANIFEST FOR HAZARDOUS AND OTHER WASTE**

1	Sender's Name & Mailing Address (Including PhoneNo. and email)	<b>Name :</b> Adani Krishnapatnam Port Limited <b>Address:</b> P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, <b>Phone No :</b> 9866192789 <b>Email:</b> venugopalreddy.g@adani.com																
2	Sender's Authorisation No:	APPCB/VJA/NLR/11344/CFO/HO/2019 11/11/2022																
3	Manifest Document No:	109681																
4	Transporter Name & Mailing Address: (including PhoneNo. and email):	<b>Name:</b> SRI BALAJI PETROCHEM <b>Address:</b> No 52/ 2B, Chinnazambad village, Vijayapuram Mandal, Chittoor District, Andhra Pradesh -517586 <b>Phone No :</b> 8925842243 <b>Email :</b> gm@sbpetrochem.in																
5	Type of Vehicle:	Tanker																
6	Vehicle Registration No:	TN18BL7801																
7	Receiver's Name & mailing Address, (including PhoneNo. and Email:	<b>Name :</b> Sri Balaji Petrochem <b>Address:</b> M/s. Sri Balaji Petrochem, Sy.No.52/2B, 52/3B, 52/4B, Chinnazambada (V), Vijayapuram (M), Chittoor District, Andhra Pradesh. <b>Phone No :</b> 8925842240 <b>Email:</b> sribalajipetrochem@gmail.com																
8	Receiver's Authorisation No:	Order No. CTR - 1747/APPCB/ZO-KNL/CTO &HWM/2023 Date:24.07.2023																
9	Waste Description:	a) HW - Recyclable Waste - 5.1 Used or spent oil, Waste oil from Ships																
10	Total Quantity No. of Containers:	a) 27.6 - Tonnes, 1 Container																
11	Physical Form:	a) Oily																
12	Special Handling Instructions & Additional Information:	Use PPE while loading, unloading & Transit handling																
13	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																
	Name and stamp:	Signature: Acknowledged from IP: 163.116.195.96 <table border="1" style="float: right; text-align: center; border-collapse: collapse;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>2</td><td>0</td><td>1</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	1	2	0	1	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
1	2	0	1	2	0	2	4											
14	Transporter acknowledgement of receipt of Wastes:																	
	Name and stamp:	Signature: Acknowledged from IP: 103.99.110.218 <table border="1" style="float: right; text-align: center; border-collapse: collapse;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>2</td><td>0</td><td>1</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	1	2	0	1	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
1	2	0	1	2	0	2	4											
15	Receiver's certification for receipt of hazardous and other waste:																	
	Name and stamp:	Signature: Acknowledged from IP: 106.78.86.133 <table border="1" style="float: right; text-align: center; border-collapse: collapse;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>3</td><td>0</td><td>1</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	1	3	0	1	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
1	3	0	1	2	0	2	4											

FORM 10 [See rule 19 (1)] MANIFEST FOR HAZARDOUS AND OTHER WASTE																	
1	<p><b>Sender's Name &amp; Mailing Address</b> (Including PhoneNo. and email)</p> <p><b>Name :</b> Adani Krishnapatnam Port Limited <b>Address:</b> P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, <b>Phone No :</b> 9886192789 <b>Email:</b> venugopalreddy.g@adani.com</p>																
2	<p><b>Sender's Authorisation No:</b> APPCB/VJA/NLR/11344/CFO/HO/2019 11/11/2022</p>																
3	<p><b>Manifest Document No:</b> 111699</p>																
4	<p><b>Transporter Name &amp; Mailing Address:</b> (Including PhoneNo. and email):</p> <p><b>Name:</b> SRI BALAJI PETROCHEM <b>Address:</b> No 52/ 2B, Chinnazambad village, Vijayapuram Mandal, Chittoor District, Andhra Pradesh -517586 <b>Phone No :</b> 8925842243 <b>Email :</b> gm@sbpetrochem.in</p>																
5	<p><b>Type of Vehicle:</b> Tanker</p>																
6	<p><b>Vehicle Registration No:</b> TN20BM3762</p>																
7	<p><b>Receiver's Name &amp; mailing Address,</b> (including PhoneNo. and Email:</p> <p><b>Name :</b> Sri Balaji Petrochem <b>Address:</b> M/s. Sri Balaji Petrochem, Sy.No.52/2B, 52/3B, 52/4B, Chinnazambada (V), Vijayapuram (M), Chittoor District, Andhra Pradesh. <b>Phone No :</b> 8925842240 <b>Email:</b> sribalajipetrochem@gmail.com</p>																
8	<p><b>Receiver's Authorisation No:</b> Order No. CTR - 1747/APPCB/ZO-KNL/CTO &amp;HWM/2023 Date:24.07.2023</p>																
9	<p><b>Waste Description:</b> a) HW - Recyclable Waste - 5.1 Used or spent oil, Waste oil from Ships</p>																
10	<p><b>Total Quantity No. of Containers:</b> a) 19 - Tonnes, 1 Container</p>																
11	<p><b>Physical Form:</b> a) Oily</p>																
12	<p><b>Special Handling Instructions &amp; Additional Information:</b> Use PPE while loading, unloading &amp; Transit handling</p>																
13	<p><b>Sender's Certificate:</b> I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.</p>																
	<p>Name and stamp:</p> <p>Signature: Acknowledged from IP: 163.116.219.60</p> <table border="1" style="float: right;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>2</td><td>4</td><td>0</td><td>1</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	2	4	0	1	2	0	2	4
D	D	M	M	Y	Y	Y	Y										
2	4	0	1	2	0	2	4										
14	<p><b>Transporter acknowledgement of receipt of Wastes:</b></p>																
	<p>Name and stamp:</p> <p>Signature: Acknowledged from IP: 103.99.110.218</p> <table border="1" style="float: right;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>2</td><td>4</td><td>0</td><td>1</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	2	4	0	1	2	0	2	4
D	D	M	M	Y	Y	Y	Y										
2	4	0	1	2	0	2	4										
15	<p><b>Receiver's certification for receipt of hazardous and other waste:</b></p>																
	<p>Name and stamp:</p> <p>Signature: Acknowledged from IP: 103.99.110.218</p> <table border="1" style="float: right;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>2</td><td>0</td><td>6</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	1	2	0	6	2	0	2	4
D	D	M	M	Y	Y	Y	Y										
1	2	0	6	2	0	2	4										

FORM 10 [See rule 19 (1)] MANIFEST FOR HAZARDOUS AND OTHER WASTE																		
1	<b>Sender's Name &amp; Mailing Address</b> (Including PhoneNo. and email)	<b>Name :</b> Adani Krishnapatnam Port Limited <b>Address:</b> P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, <b>Phone No :</b> 9866192789 <b>Email:</b> venugopalreddy.g@adanl.com																
2	<b>Sender's Authorisation No:</b>	APPCB/JA/NLR/11344/CFO/HO/2019 11/11/2022																
3	<b>Manifest Document No:</b>	113265																
4	<b>Transporter Name &amp; Mailing Address:</b> (Including PhoneNo. and email):	<b>Name :</b> Supreme petro products <b>Address:</b> S.F.No225/1A2J,225/1A2K, Matharpakkam Road, Eguvarpalayam(V) ,Gummidipoondi (Tal), Tiruvallur District,Tamil Nadu State, TN-TN-TAMIL NADU <b>Phone No :</b> 9444431111 <b>Email :</b> supremepetroproducts@gmail.com																
5	<b>Type of Vehicle:</b>	Tanker																
6	<b>VehicleRegistration No:</b>	TN20AW4455																
7	<b>Receiver's Name&amp; mailingAddress,</b> (including PhoneNo. and Email:	<b>Name :</b> Supreme Petro Products (Waste Oil) <b>Address:</b> M/s. Supreme Petro Products(Waste Oil) S.F.No225/1A2J,225/1A2K, Matharpakkam Road, Eguvarpalayam(V) ,Gummidipoondi (Tal), Tiruvallur District,Tamil Nadu State <b>Phone No :</b> 9444431111 <b>Email:</b> supremepetroproducts@gmail.com																
8	<b>Receiver's Authorisation No:</b>	2408236379833																
9	<b>Waste Description:</b>	a) HW - Recyclable Waste - 5.1 Used or spent oil, Waste oil from Ships																
10	<b>Total Quantity No. of Containers:</b>	a) 21.3 - Tonnes, 1 Container																
11	<b>Physical Form:</b>	a) Oily																
12	<b>Special Handling Instructions &amp; Additional Information:</b>	Use PPE while loading, unloading & Transit handling																
13	<b>Sender's Certificate:</b>	I hereby declare that the contents of the consignment are fully and accuratelydescribed above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by roadaccording to applicable national government regulations.																
	<b>Name and stamp:</b>	Signature: Acknowledged from IP: 163.116.195.122 <table border="1" style="float: right;"> <tr><td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr> <tr><td>3</td><td>1</td><td>0</td><td>1</td><td>2</td><td>0</td><td>2</td><td>4</td></tr> </table>	D	D	M	M	Y	Y	Y	Y	3	1	0	1	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
3	1	0	1	2	0	2	4											
14	<b>Transporter acknowledgement of receipt of Wastes:</b>																	
	<b>Name and stamp:</b>	Signature: Acknowledged from IP: 49.47.241.91 <table border="1" style="float: right;"> <tr><td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr> <tr><td>3</td><td>1</td><td>0</td><td>1</td><td>2</td><td>0</td><td>2</td><td>4</td></tr> </table>	D	D	M	M	Y	Y	Y	Y	3	1	0	1	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
3	1	0	1	2	0	2	4											
15	<b>Receivers certification for receipt of hazardous and other waste:</b>																	
	<b>Name and stamp:</b>	Signature: Acknowledged from IP: 49.47.243.201 <table border="1" style="float: right;"> <tr><td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr> <tr><td>1</td><td>6</td><td>0</td><td>2</td><td>2</td><td>0</td><td>2</td><td>4</td></tr> </table>	D	D	M	M	Y	Y	Y	Y	1	6	0	2	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
1	6	0	2	2	0	2	4											

FORM 10  
[See rule 19 (1)]

**MANIFEST FOR HAZARDOUS AND OTHER WASTE**

1	Sender's Name & Mailing Address (Including PhoneNo. and email)	<b>Name :</b> Adani Krishnapatnam Port Limited <b>Address:</b> P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, <b>Phone No :</b> 9866192789 <b>Email:</b> venugopalreddy.g@adanl.com																						
2	Sender's Authorisation No:	APPCB/VJA/NLR/11344/CFO/HO/2019 11/11/2022																						
3	Manifest Document No:	114376																						
4	Transporter Name & Mailing Address: (Including PhoneNo. and email):	<b>Name:</b> SRI BALAJI PETROCHEM <b>Address:</b> No 52/ 2B, Chinnazambad village, Vijayapuram Mandal, Chittoor District, Andhra Pradesh -517586 <b>Phone No :</b> 8925842243 <b>Email :</b> gm@sbpetrochem.in																						
5	Type of Vehicle:	Tanker																						
6	Vehicle Registration No:	TN04AJ1199																						
7	Receiver's Name & mailing Address, (Including PhoneNo. and Email:	<b>Name :</b> Sri Balaji Petrochem <b>Address:</b> M/s. Sri Balaji Petrochem, Sy.No.52/2B, 52/3B, 52/4B, Chinnazambada (V), Vijayapuram (M), Chittoor District, Andhra Pradesh. <b>Phone No :</b> 8925842240 <b>Email:</b> sribalajipetrochem@gmail.com																						
8	Receiver's Authorisation No:	Order No. CTR - 1747/APPCB/ZO-KNL/CTO &HWM/2023 Date:24.07.2023																						
9	Waste Description:	a) HW - Recyclable Waste - 5.1 Used or spent oil, Waste oil from Ships																						
10	Total Quantity No. of Containers:	a) 19.7 - Tonnes, 1 Container																						
11	Physical Form:	a) Oily																						
12	Special Handling Instructions & Additional Information:	Use PPE while loading, unloading & Transit handling																						
13	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																						
	Name and stamp:	Signature: Acknowledged from IP: 163.116.195.115					<table border="1" style="width: 100%; text-align: center;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>0</td><td>5</td><td>0</td><td>2</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>		D	D	M	M	Y	Y	Y	Y	0	5	0	2	2	0	2	4
D	D	M	M	Y	Y	Y	Y																	
0	5	0	2	2	0	2	4																	
14	Transporter acknowledgement of receipt of Wastes:																							
	Name and stamp:	Signature: Acknowledged from IP: 103.99.110.218					<table border="1" style="width: 100%; text-align: center;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>0</td><td>5</td><td>0</td><td>2</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>		D	D	M	M	Y	Y	Y	Y	0	5	0	2	2	0	2	4
D	D	M	M	Y	Y	Y	Y																	
0	5	0	2	2	0	2	4																	
15	Receiver's certification for receipt of hazardous and other waste:																							
	Name and stamp:	Signature: Acknowledged from IP: 103.99.110.218					<table border="1" style="width: 100%; text-align: center;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>0</td><td>7</td><td>0</td><td>2</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>		D	D	M	M	Y	Y	Y	Y	0	7	0	2	2	0	2	4
D	D	M	M	Y	Y	Y	Y																	
0	7	0	2	2	0	2	4																	

FORM 10  
[See rule 19 (1)]

**MANIFEST FOR HAZARDOUS AND OTHER WASTE**

1	Sender's Name & Mailing Address (Including PhoneNo. and email)	<b>Name :</b> Adani Krishnapatnam Port Limited <b>Address:</b> P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, <b>Phone No :</b> 9866192789 <b>Email:</b> venugopalreddy.g@adani.com																						
2	Sender's Authorisation No:	APPCB/VJA/NLR/11344/CFO/HO/2019 11/11/2022																						
3	Manifest Document No:	116389																						
4	Transporter Name & Mailing Address: (Including PhoneNo. and email):	<b>Name:</b> SRI BALAJI PETROCHEM <b>Address:</b> No 52/ 2B, Chinnazambad village, Vijayapuram Mandal, Chittoor District, Andhra Pradesh -517586 <b>Phone No :</b> 8925842243 <b>Email :</b> gm@sbpetrochem.in																						
5	Type of Vehicle:	Tanker																						
6	Vehicle Registration No:	TN05AD5538																						
7	Receiver's Name & mailing Address, (Including PhoneNo. and Email:	<b>Name :</b> Sri Balaji Petrochem <b>Address:</b> M/s. Sri Balaji Petrochem, Sy.No.52/2B, 52/3B, 52/4B, Chinnazambada (V), Vijayapuram (M), Chittoor District, Andhra Pradesh. <b>Phone No :</b> 8925842240 <b>Email:</b> sribalajipetrochem@gmail.com																						
8	Receiver's Authorisation No:	Order No. CTR - 1747/APPCB/ZO-KNL/CTO &HWM/2023 Date:24.07.2023																						
9	Waste Description:	a) HW - Recyclable Waste - 3.1 cargo residue, washing water and sludge containing oil, Oil containing cargo residue washing water and sludge from ships																						
10	Total Quantity No. of Containers:	a) 21.22 - Tonnes, 1 Container																						
11	Physical Form:	a) Sludge																						
12	Special Handling Instructions & Additional Information:	Use PPE while loading, unloading & Transit handling																						
13	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																						
	Name and stamp:	Signature: Acknowledged from IP: 163.116.196.90					<table border="1" style="width: 100%; text-align: center;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>4</td><td>0</td><td>2</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>		D	D	M	M	Y	Y	Y	Y	1	4	0	2	2	0	2	4
D	D	M	M	Y	Y	Y	Y																	
1	4	0	2	2	0	2	4																	
14	Transporter acknowledgement of receipt of Wastes:																							
	Name and stamp:	Signature: Acknowledged from IP: 103.99.110.218					<table border="1" style="width: 100%; text-align: center;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>4</td><td>0</td><td>2</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>		D	D	M	M	Y	Y	Y	Y	1	4	0	2	2	0	2	4
D	D	M	M	Y	Y	Y	Y																	
1	4	0	2	2	0	2	4																	
15	Receiver's certification for receipt of hazardous and other waste:																							
	Name and stamp:	Signature: Acknowledged from IP: 157.47.33.223					<table border="1" style="width: 100%; text-align: center;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>2</td><td>0</td><td>0</td><td>2</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>		D	D	M	M	Y	Y	Y	Y	2	0	0	2	2	0	2	4
D	D	M	M	Y	Y	Y	Y																	
2	0	0	2	2	0	2	4																	

## FORM 10

[See rule 19 (1)]

## MANIFEST FOR HAZARDOUS AND OTHER WASTE

1	Sender's Name & Mailing Address (Including PhoneNo. and email)	Name : Adani Krishnapatnam Port Limited Address: P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, Phone No : 9866192789 Email: venugopalreddy.g@adani.com																
2	Sender's Authorisation No:	APPCB/VJA/NLR/11344/CFO/HO/2019 11/11/2022																
3	Manifest Document No:	122953																
4	Transporter Name & Mailing Address: (Including PhoneNo. and email):	Name: SRI BALAJI PETROCHEM Address: No 52/ 2B, Chinnazambad village, Vijayapuram Mandal, Chittoor District, Andhra Pradesh -517586 Phone No : 8925842243 Email : gm@sbspetrochem.in																
5	Type of Vehicle:	Tanker																
6	Vehicle Registration No:	TN05AR2126																
7	Receiver's Name & mailing Address, (including PhoneNo. and Email:	Name : Sri Balaji Petrochem Address: M/s. Sri Balaji Petrochem, Sy.No.52/2B, 52/3B, 52/4B, Chinnazambada (V), Vijayapuram (M), Chittoor District, Andhra Pradesh. Phone No : 8925842240 Email: sribalajipetrochem@gmail.com																
8	Receiver's Authorisation No:	Order No. CTR - 1747/APPCB/ZO-KNL/CTO &HWM/2023 Date:24.07.2023																
9	Waste Description:	a) HW - Recyclable Waste - 3.1 cargo residue, washing water and sludge containing oil, Oil containing cargo residue washing water and sludge from ships																
10	Total Quantity No. of Containers:	a) 18.96 - Tonnes, 1 Container																
11	Physical Form:	a) Sludge																
12	Special Handling Instructions & Additional Information:	Use PPE while loading, unloading & Transit handling																
13	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																
	Name and stamp:	Signature: Acknowledged from IP: 163.116.219.55																
		<table border="1"> <thead> <tr> <th>D</th> <th>D</th> <th>M</th> <th>M</th> <th>Y</th> <th>Y</th> <th>Y</th> <th>Y</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>9</td> <td>0</td> <td>3</td> <td>2</td> <td>0</td> <td>2</td> <td>4</td> </tr> </tbody> </table>	D	D	M	M	Y	Y	Y	Y	1	9	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
1	9	0	3	2	0	2	4											
14	Transporter acknowledgement of receipt of Wastes:																	
	Name and stamp:	Signature: Acknowledged from IP: 103.99.110.218																
		<table border="1"> <thead> <tr> <th>D</th> <th>D</th> <th>M</th> <th>M</th> <th>Y</th> <th>Y</th> <th>Y</th> <th>Y</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>9</td> <td>0</td> <td>3</td> <td>2</td> <td>0</td> <td>2</td> <td>4</td> </tr> </tbody> </table>	D	D	M	M	Y	Y	Y	Y	1	9	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
1	9	0	3	2	0	2	4											
15	Receiver's certification for receipt of hazardous and other waste:																	
	Name and stamp:	Signature: Acknowledged from IP: 103.99.110.218																
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D	D	M	M	Y	Y	Y	Y											
2	0	0	3	2	0	2	4											

## FORM 10

[See rule 19 (1)]

## MANIFEST FOR HAZARDOUS AND OTHER WASTE

1	Sender's Name & Mailing Address (Including PhoneNo. and email)	<b>Name :</b> Adani Krishnapatnam Port Limited <b>Address:</b> P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, <b>Phone No :</b> 9866192789 <b>Email:</b> venugopalreddy.g@adani.com																
2	Sender's Authorisation No:	APPCB/JA/NLR/11344/CFO/HO/2019 11/11/2022																
3	Manifest Document No:	122947																
4	Transporter Name & Mailing Address: (Including PhoneNo. and email):	<b>Name:</b> SRI BALAJI PETROCHEM <b>Address:</b> No 52/ 2B, Chinnazambad village, Vijayapuram Mandal, Chittoor District, Andhra Pradesh -517586 <b>Phone No :</b> 8925842243 <b>Email :</b> gm@sbpetrochem.in																
5	Type of Vehicle:	Tanker																
6	Vehicle Registration No:	TN05AR1670																
7	Receiver's Name & mailing Address, (Including PhoneNo. and Email:	<b>Name :</b> Sri Balaji Petrochem <b>Address:</b> M/s. Sri Balaji Petrochem, Sy.No.52/2B, 52/3B, 52/4B, Chinnazambada (V), Vijayapuram (M), Chittoor District, Andhra Pradesh. <b>Phone No :</b> 8925842240 <b>Email:</b> sribalajipetrochem@gmail.com																
8	Receiver's Authorisation No:	Order No. CTR - 1747/APPCB/ZO-KNL/CTO &HWM/2023 Date:24.07.2023																
9	Waste Description:	a) HW - Recyclable Waste - 3.1 cargo residue, washing water and sludge containing oil, Oil containing cargo residue washing water and sludge from ships																
10	Total Quantity No. of Containers:	a) 18.94 - Tonnes, 1 Container																
11	Physical Form:	a) Sludge																
12	Special Handling Instructions & Additional Information:	Use PPE while loading, unloading & Transit handling																
13	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																
	Name and stamp:	Signature: Acknowledged from IP: 163.116.219.55 <table border="1" style="float: right;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>9</td><td>0</td><td>3</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	1	9	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
1	9	0	3	2	0	2	4											
14	Transporter acknowledgement of receipt of Wastes:																	
	Name and stamp:	Signature: Acknowledged from IP: 103.99.110.218 <table border="1" style="float: right;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>9</td><td>0</td><td>3</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	1	9	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
1	9	0	3	2	0	2	4											
16	Receiver's certification for receipt of hazardous and other waste:																	
	Name and stamp:	Signature: Acknowledged from IP: 157.47.85.104 <table border="1" style="float: right;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>2</td><td>1</td><td>0</td><td>3</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	2	1	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
2	1	0	3	2	0	2	4											

## FORM 10

[See rule 19 (1)]

## MANIFEST FOR HAZARDOUS AND OTHER WASTE

1	Sender's Name & Mailing Address (Including PhoneNo. and email)	<b>Name :</b> Adani Krishnapatnam Port Limited <b>Address:</b> P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, <b>Phone No :</b> 9868192789 <b>Email:</b> venugopalreddy.g@adani.com																
2	Sender's Authorisation No:	APPCB/JA/NLR/11344/CFO/HO/2019 11/11/2022																
3	Manifest Document No:	122949																
4	Transporter Name & Mailing Address: (Including PhoneNo. and email):	<b>Name :</b> SRI BALAJI PETROCHEM <b>Address:</b> No 52/ 2B, Chinnazambad village, Vijayapuram Mandal, Chittoor District, Andhra Pradesh -517586 <b>Phone No :</b> 8925842243 <b>Email :</b> gm@sbpetrochem.in																
5	Type of Vehicle:	Tanker																
6	Vehicle Registration No:	TN05BZ8285																
7	Receiver's Name & mailing Address, (Including PhoneNo. and Email:	<b>Name :</b> Sri Balaji Petrochem <b>Address:</b> M/s. Sri Balaji Petrochem, Sy.No.52/2B, 52/3B, 52/4B, Chinnazambada (V), Vijayapuram (M), Chittoor District, Andhra Pradesh. <b>Phone No :</b> 8925842240 <b>Email:</b> sribalajipetrochem@gmail.com																
8	Receiver's Authorisation No:	Order No. CTR - 1747/APPCB/ZO-KNL/CTO &HWM/2023 Date:24.07.2023																
9	Waste Description:	a) HW - Recyclable Waste - 3.1 cargo residue, washing water and sludge containing oil, Oil containing cargo residue washing water and sludge from ships																
10	Total Quantity No. of Containers:	a) 20.86 - Tonnes, 1 Container																
11	Physical Form:	a) Sludge																
12	Special Handling Instructions & Additional Information:	Use PPE while loading, unloading & Transit handling																
13	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																
	Name and stamp:	Signature: Acknowledged from IP: 163.116.219.55 <table border="1" style="float: right;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>1</td><td>9</td><td>0</td><td>3</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	1	9	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
1	9	0	3	2	0	2	4											
14	Transporter acknowledgement of receipt of Wastes:																	
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D	D	M	M	Y	Y	Y	Y											
1	9	0	3	2	0	2	4											
15	Receiver's certification for receipt of hazardous and other waste:																	
	Name and stamp:	Signature: Acknowledged from IP: 157.47.72.251 <table border="1" style="float: right;"> <tr> <td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td> </tr> <tr> <td>2</td><td>2</td><td>0</td><td>3</td><td>2</td><td>0</td><td>2</td><td>4</td> </tr> </table>	D	D	M	M	Y	Y	Y	Y	2	2	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
2	2	0	3	2	0	2	4											

FORM 10  
[See rule 19 (1)]

**MANIFEST FOR HAZARDOUS AND OTHER WASTE**

1	Sender's Name & Mailing Address (Including PhoneNo. and email)	<b>Name :</b> Adani Krishnapatnam Port Limited <b>Address:</b> P.O. Bag No:1, Muthukur Mandal, SPSR Nellore Dist., A.P. - 524344, <b>Phone No :</b> 9888192789 <b>Email:</b> venugopalreddy.g@adani.com																
2	Sender's Authorisation No:	APPCB/JA/NLR/11344/CFO/HO/2019 11/11/2022																
3	Manifest Document No:	124663																
4	Transporter Name & Mailing Address: (Including PhoneNo. and email):	<b>Name:</b> Supreme petro products <b>Address:</b> S.F.No225/1A2J,225/1A2K, Matharpakkam Road, Eguvarpalayam(V) ,Gummidipoondi (Tal), Tiruvallur District,Tamil Nadu State, TN-TN-TAMIL NADU <b>Phone No :</b> 9444431111 <b>Email :</b> supremepetroproducts@gmail.com																
5	Type of Vehicle:	Tanker																
6	VehicleRegistration No:	TN20AW4455																
7	Receiver's Name& mailingAddress, (Including PhoneNo. and Email:	<b>Name :</b> Supreme Petro Products (Waste Oil) <b>Address:</b> M/s. Supreme Petro Products(Waste Oil) S.F.No225/1A2J,225/1A2K, Matharpakkam Road, Eguvarpalayam(V) ,Gummidipoondi (Tal), Tiruvallur District,Tamil Nadu State <b>Phone No :</b> 9444431111 <b>Email:</b> supremepetroproducts@gmail.com																
8	Receiver's Authorisation No:	2408236379833																
9	Waste Description:	a) HW - Recyclable Waste - 3.1 cargo residue, washing water and sludge containing oil, Oil containing cargo residue washing water and sludge from ships																
10	Total Quantity No. of Containers:	a) 14.52 - Tonnes, 1 Container																
11	Physical Form:	a) Sludge																
12	Special Handling Instructions & Additional Information:	Use PPE while loading, unloading & Transit handling																
13	Sender's Certificate:	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.																
	Name and stamp:	Signature: Acknowledged from IP: 163.116.219.56 <table border="1" style="float: right;"> <tr><td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr> <tr><td>2</td><td>8</td><td>0</td><td>3</td><td>2</td><td>0</td><td>2</td><td>4</td></tr> </table>	D	D	M	M	Y	Y	Y	Y	2	8	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
2	8	0	3	2	0	2	4											
14	Transporter acknowledgement of receipt of Wastes:																	
	Name and stamp:	Signature: Acknowledged from IP: 49.47.241.51 <table border="1" style="float: right;"> <tr><td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr> <tr><td>2</td><td>8</td><td>0</td><td>3</td><td>2</td><td>0</td><td>2</td><td>4</td></tr> </table>	D	D	M	M	Y	Y	Y	Y	2	8	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
2	8	0	3	2	0	2	4											
15	Receiver's certification for receipt of hazardous and other waste:																	
	Name and stamp:	Signature: Acknowledged from IP: 49.47.241.51 <table border="1" style="float: right;"> <tr><td>D</td><td>D</td><td>M</td><td>M</td><td>Y</td><td>Y</td><td>Y</td><td>Y</td></tr> <tr><td>2</td><td>9</td><td>0</td><td>3</td><td>2</td><td>0</td><td>2</td><td>4</td></tr> </table>	D	D	M	M	Y	Y	Y	Y	2	9	0	3	2	0	2	4
D	D	M	M	Y	Y	Y	Y											
2	9	0	3	2	0	2	4											

Letter No AKPL/EHS/APPCB/2024-031

Date:20.06.2024

To

The Environmental Engineer,  
A.P. Pollution Control Board  
Regional Office  
SPSR Nellore



Dear Sir,

Sub:- Adani Krishnapatnam Port Limited – E-Waste Annual Returns for the FY 2023-2024 – Form – 8 – Submitted – Reg.

Ref:- CFO & HWA order no APPCB/VJA/NLR/11344/CFO/HO/2019 dated 11.11.2022 valid up to 31.08.2027

@@@

In compliance with the conditions stipulated in CTO & HWA orders vide reference cited above we are herewith submitting the Annual Returns of Generation, Storage & Disposal of Used Batteries for the FY year 2023 – 2024 in **Form - 8** as per the Batters (Management & Handling) Rules, 2016 and amendments thereof.

Kindly acknowledge receipt of the same.

Yours sincerely,

  
Dr. D. Jyothi  
Vice President - Environment

Encl: a/a

**FORM VIII**

[see rule 10 (2) (ii)]

**FORM FOR FILING RETURNS FOR BULK CONSUMER OF BATTERIES**

[To be submitted by the bulk consumer to the State Board by 30th June  
(for the period October-March) and 31st December (for the period April-September)  
every year]

1.	Name and Address of the bulk consumer	Adani Krishnapatnam Port Limited, Krishnapatnam Village, Muthukur Mandal,524344 SPSR Nellore Dist., Andhra Pradesh.
2.	Name of the Authorized person and full address with telephone and fax number	Dr. D. Jyothi - Vice President (Env) Adani Krishnapatnam Port Limited, Krishnapatnam (P), Muthukur (M) - 524344 SPSR Nellore Dist., Andhra Pradesh Phone :9441046788 <a href="mailto:jyothi@gangavaram.com">jyothi@gangavaram.com</a> <a href="mailto:akpl.ehs@adani.com">akpl.ehs@adani.com</a>
3.	Number of new batteries of different categories purchased from the manufacturer/importer/dealer or any other agency during October-March and April - September  Category: (i) <b>Automotive</b> (a) four wheelers (b) two wheelers (ii) <b>Industrial</b> (a) UPS (b) Motive Power (c) Stand-by (iii) <b>Others</b>	(i) No. of Batteries – 214*  (i) Approximate weight - 10.78 (In Metric Tons)
4.	Number of used batteries of categories mentioned in Sl. No. 3 and Tonnage of scrap sent to manufacturer/ dealer/ importer/ registered recycler/ or any other agency to whom the used batteries scrap was sent*.	M/s. Jayvel Enterprises, Plot No.26 A, KIADB Malur Industrial Area, Malur, Kolar – 563130 Karnataka

\*\*10.78 MT of Battery waste is sent to registered recycler  
(2.4 MT Acid battery scrap + 8.38 MT without acid battery scrap)

- Enclose list of manufacture/dealer/importer/registered recyclers/or any other agency to whom the used batteries scrap was sent.

Place: Krishnapatnam (P), Muthukur (M)  
SPSR Nellore Dist., Andhra Pradesh

Date: 20.06.2024

  
Dr. D. Jyothi  
Vice President - Environment

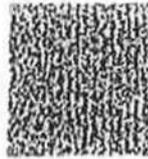
Signature of the authorized person

<b>ADANI KRISHNAPATNAM PORT LTD</b> PO BOX 1, VILLAGE: GOPALAPURAM, MANDAL: MUTHUKUR NELLORE-524344 ANDHRA PRADESH,INDIA PAN No. AAACKB657J CIN No. U45203GJ1996PLC12B239 GSTIN 37AAACKB657J1Z1 State Code 37				<b>adani</b>																																				
<b>Tax Invoice</b>																																								
<b>To:</b> JAYVEL ENTERPRISE PLOT NO 26A KIADD, MALUR INDUSTRIAL AREA, MALUR, KOLAR-563130, KARNATAKA,INDIA PAN No AAFFJ739BP GSTIN 29AAFFJ739BP1ZB Place of supply KARNATAKA,INDIA State Code 29		<b>Invoice No: 193700001377</b> Order No 1141503325 PO No WS1866040640 Buyer JAYVEL ENTERPRISE PLOT NO 26A KIADD, MALUR INDUSTRIAL AREA, MALUR, KOLAR-563130, KARNATAKA,INDIA GSTIN 29AAFFJ739BP1ZB State Code 29 SAP Ref No:3130504312		Date: 13.03.2024 Date: 12.03.2024 Date: 19.02.2024																																				
IRN No: 7af3a70b0e39312a24bd2ee5309b033d3ffdb01200bd8c2ff3dd86003a102bf																																								
Version: 1.1		Supply Type Code: B2B																																						
Document Type Code: INV		Sub Supply Type: Supply																																						
Preceding Invoice Number:		Preceding Invoice Date:																																						
Transaction Mode: Regular		Tax Scheme: GST																																						
Whether the Tax is payable on Reverse Charge Basis: N																																								
Whether supply is Service or not: N																																								
E-way Bill No.:		E-way Bill Validity:		Created on:																																				
<table border="1"> <thead> <tr> <th>SNo</th> <th>Item Description</th> <th>Quantity</th> <th>UoM</th> <th>Rate</th> <th>Per</th> <th>Amount(INR)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>BATTERIES (W/O ACID) HSN/SAC No:85489000</td> <td>8.380</td> <td>MT</td> <td>80,400.00</td> <td>1</td> <td>673,752.00</td> </tr> <tr> <td></td> <td>IN: Integrated GST</td> <td></td> <td></td> <td>18 %</td> <td></td> <td>121275.36</td> </tr> <tr> <td></td> <td>Scrap TCS Base 1%</td> <td></td> <td></td> <td>1 %</td> <td></td> <td>7950.28</td> </tr> <tr> <td colspan="6" style="text-align: right;"><b>Total Value : 802,977.64</b></td> <td></td> </tr> </tbody> </table>						SNo	Item Description	Quantity	UoM	Rate	Per	Amount(INR)	1	BATTERIES (W/O ACID) HSN/SAC No:85489000	8.380	MT	80,400.00	1	673,752.00		IN: Integrated GST			18 %		121275.36		Scrap TCS Base 1%			1 %		7950.28	<b>Total Value : 802,977.64</b>						
SNo	Item Description	Quantity	UoM	Rate	Per	Amount(INR)																																		
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	IN: Integrated GST			18 %		121275.36																																		
	Scrap TCS Base 1%			1 %		7950.28																																		
<b>Total Value : 802,977.64</b>																																								
Amount in words : Rupoo Eight Lakh Two Thousand Nine Hundred Sevanty Seven And Paise Sixty Four Only																																								
Payment : 100% Advance Payment		Inco Terms : Ex-Works																																						
			For ADANI KRISHNAPATNAM PORT LTD  Authorised Signatory																																					

94T FER:CSIW3 AC 0J0ty 9 10Wf:309 4007-VILNo.KA 01 AA7561

Registered Office: "Adani Corporate House",Shahogram,Near Varaha Devi Circle,S.G. Highway,Amliyar Ahmedabad Gujarat  
 382421(In:Guj) Tel: +91 79 26565555, 25535555 Fax: +91 79 26565555, 25555555

**ADANI KRISHNAPATNAM PORT LTD**  
 PO BOX 1, VILLAGE: GOPALAPURAM, MANDAL: MUTHUKUR  
 NELLORE - 524 144, ANDHRA PRADESH, INDIA  
 PAN No. : AAACK8657J  
 CIN No. : U45203GJ1996PLC128239  
 GSTIN : 37AAACK8657J1Z1  
 State Code : 37



adani

**Tax Invoice**

**To :**  
**JAYVEL ENTERPRISE**  
 PLOT NO 26A KIADD,  
 MALUR INDUSTRIAL AREA, MALUR,  
 KOLAR-563130,  
 KARNATAKA,INDIA  
 PAN No : AAFFJ739BP  
 GSTIN : 29AAFFJ739BP1ZB  
 Place of supply KARNATAKA,INDIA  
 State Code 29

**Invoice No: 193700000119** Date: 27.04.2023  
 Order No : 1143502373 Date: 26.04.2023  
 PO No : HFA#AKPL-2023-0460 Date: 17.03.2023  
**Buyer:** JAYVEL ENTERPRISE  
 PLOT NO 26A KIADD,  
 MALUR INDUSTRIAL AREA, MALUR,  
 KOLAR 563130,  
 KARNATAKA,INDIA  
 GSTIN 29AAFFJ739BP1ZB  
 State Code:29  
 SAP Ref No. 313B503054

IRN No. 20230427121250552001-V11 No RA Q1 AD 4622	1.1	B2B
Version	INV	Supply Type Code
Document Type Code	Regular	Sub Supply Type
Preceding Invoice Number		Supply
Transaction Mode		Preceding Invoice Date
		Tax Scheme
		GST

Whether the Tax is payable on Reverse Charge Basis: N  
 Whether supply is Service or not: N

SNo	Item Description	Quantity	UoM	Rate	Per	Amount(INR)
1	Acid Batteries Scrap HSN/SAC No 85489000	2.400	MT	54,200.00	1	130,080.00
	IN: Integrated GST			18 %		23414.40
	Scrap ICS Base 1%			1 %		1534.95
<b>Total Value : 155,029.35</b>						

Amount in words : Rupee One Lakh Fifty Five Thousand Twenty Nine And Paise Thirty Five Only

**Payment** : 100% Advance Payment **Inco Terms** : Ex-Works

**For ADANI KRISHNAPATNAM PORT LTD**

**RAGHUNATH BYSANI** Digitally signed by RAGHUNATH BYSANI  
 Date: 2023.04.27 12:50:55 +05:10  
**Authorised Signatory**

Acid Batteries Scrap Qty 2.4MT @ 54,200/- V11 No RA Q1 AD 4622

Registered Office: "Adani Corporate House" Shastriji Road, Vishnu Dev, Circle S G Highway Khadiyar, Ahmedabad Gujarat  
 382421 (India) Tel: +91 79 26565555, 26565555 Fax: +91 79 26565555, 26565555

Subject to Ahmedabad Jurisdiction

JAYVEL ENTERPRISE

FORM 10

[See Rule 19 (1)]

Maharashtra State Pollution Control Board

MANIFEST FOR HAZARDOUS AND OTHER WASTE

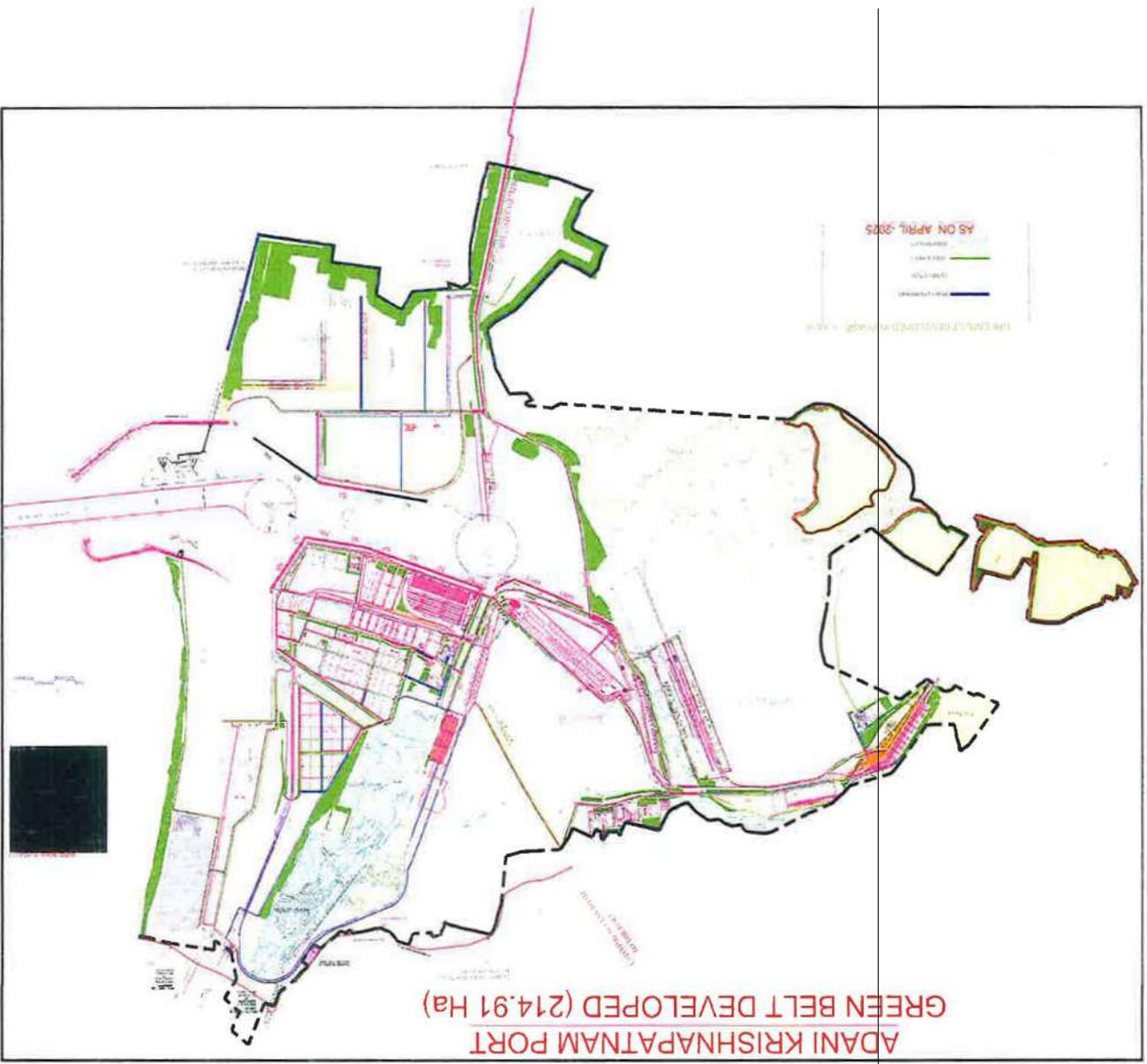
1	Sender's name and mailing address (including Phone No. and e-mail)	A. J. ... ..		
2	Sender's Authorisation No.			
3	Manifest Document No.			
4	Transporter's name and address (including Phone No. and e-mail)	JAYVEL ENTERPRISE 7th 34, 89, 505		
5	Type of Vehicle	(Truck/Tanker/Special Vehicle)		
6	Transporter's Registration No.	306731		
7	Vehicle Registration No.	KN01AD4622		
8	Receiver's name and mailing address (including Phone No. and e-mail)	<b>JAYVEL ENTERPRISE</b> Plot No 25A, KIADI, Maharashtra Industrial Area, Maharashtra-401110 Maharashtra District, Karnataka CPCB REG NO : 13306		
9	Receiver's Authorisation No.	306622		
10	Waste Description			
11	Total Quantity No. of Containers	2.400 mt		mt or MT
12	Physical form	Solid/Semi-Solid/Sludge/Oily Tarry/Siurry/Liquid		
13	Special handling instructions and additional information			
14	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked, and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations		
Name and Stamp		Signature	Month	Day
			27	04
			20	23
15	Transporter acknowledgement of receipt of Wastes			
Name and Stamp		Signature	Month	Day
		S. Mahesh...	03	07
			20	23
Name and Stamp		Signature	Month	Day
		S. Mahesh...	27	04
			20	23
Copy 1 (White)	To be forwarded by the sender to the State Pollution Control Board after signing all the Seven copies.			
Copy 2 (Yellow)	To be retained by the sender after taking signature on it from the transporter and the rest of the five signed copies to be carried by the transporter.			
Copy 3 (Pink)	To be retained by the receiver (actual user or treatment storage and disposal facility operator) after receiving the waste and the remaining four copies are to be duly signed by the receiver.			
Copy 4 (Orange)	To be handed over to the transporter by the receiver after accepting waste.			
Copy 5 (Green)	To be sent by the receiver to the State Pollution Control Board.			
Copy 6 (Blue)	To be sent by the receiver to the sender.			
Copy 7 (Grey)	To be sent by the receiver to the State Pollution Control Board of the sender in case the sender is in another State.			

FORM 10  
[See Rule 19 (1)]  
**MANIFEST FOR HAZARDOUS AND OTHER WASTE**

1. Sender's name and mailing address (including Phone No. and e-mail)	A. Anand Krishna Patrao Pvt. Co. Ltd Muthuraj			
2. Sender's Authorisation No.				
3. Manifest Document No.				
4. Transporter's name and address : (including Phone No. and e-mail)	JAYVEL ENTERPRISE 944 84 89805			
5. Type of Vehicle	(Truck/Tanker/Special Vehicle)			
6. Transporter's Registration No.	306751			
7. Vehicle Registration No.	KA01AB7563			
8. Receiver's name and mailing address (including Phone No. and e-mail)	<b>JAYVEL ENTERPRISE</b> Plot No. 28A, KIADB, Malur Industrial Area, Malur-563 130. Kolar District, Karnataka. CPCB REG. NO. : 13206			
9. Receiver's Authorisation No.	306622			
10. Waste Description	SCRAP BATTERIES			
11. Total Quantity No. of Containers	.....8380 kgs.....m <sup>3</sup> or MT .....No.s			
12. Physical form	(Solid/SemiSolid/Sludge/Oily Tarry/Slurry/Liquid)			
13. Special handling instructions and additional information				
14. Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.			
Name and Stamp	Signature	Month	Day	Year
		03	13	2024
15. Transporter acknowledgement of receipt of Wastes				
Name and Stamp	Signature	Month	Day	Year
		03	13	2024
16. Receiver's certification for receipt of hazardous and other waste				
Name and Stamp	Signature	Month	Day	Year
		03	13	2024
Copy 1 (White) :	To be forwarded by the sender to the State Pollution Control Board after signing all the Seven copies.			
Copy 2 (Yellow) :	To be retained by the sender after taking signature on it from the transporter and the rest of the five signed copies to be carried by the transporter.			
Copy 3 (Pink) :	To be retained by the receiver (actual user or treatment storage and disposal facility operator) after receiving the waste and the remaining four copies are to be duly signed by the receiver.			
Copy 4 (Orange) :	To be handed over to the transporter by the receiver after accepting waste.			
Copy 5 (Green) :	To be sent by the receiver to the State Pollution Control Board.			
Copy 6 (Blue) :	To be sent by the receiver to the sender.			
Copy 7 (Grey) :	To be sent by the receiver to the State Pollution Control Board of the sender in case the sender is in another State.			

NO.	DATE	REVISION
1	10/01/2016	ISSUED FOR TENDER
2	10/01/2016	ISSUED FOR TENDER
3	10/01/2016	ISSUED FOR TENDER

ADANI KRISHNAPATNAM PORT LIMITED  
ADANI KRISHNAPATNAM PORT  
PHASE - III DEVELOPMENT OF  
ADANI KRISHNAPATNAM PORT  
NANANDE - 500 035, INDIA  
ADRIANUS NELLE  
NO. 10/01/2016



Annexure C



# SV ENVIRO LABS & CONSULTANTS

(ENVIRONMENTAL ENGINEERS & CONSULTANTS IN POLLUTION CONTROL)

Corporate Office & Laboratory : Enviro House, B-1, Block-B, IDA Autonagar, Visakhapatnam-530012

Hyderabad Office: #402, SaiKrishna Villa, Behind CMR Shopping Mall, AS Raju Nagar, Kukatpally, Hyderabad-500072

☎ +91-9440338628, +91-7207664444 ✉ svenviro\_labs@yahoo.co.in, info@svenviroilabs.com 🌐 www.svenviroilabs.com

Recognized by Govt. of India-MoEF & CC, New Delhi, Accredited by : NABL & NABET



Ref: SVELC/KPCL/25-03/30

Date: 05-04-2025

NAME AND ADDRESS : M/s. ADANI KRISHNAPATNAM PORT LIMITED,  
Krishnapatnam Post, Muthukur Mandal,  
SPSR Nellore District,  
Andhra Pradesh – 524 344.

SAMPLE PARTICULARS : DG SET EMISSION

SOURCE OF COLLECTION : 380 KVA DG SET (Port Admin Building)

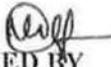
DATE & TIME OF START : 19-03-2025@ 10.00 hr

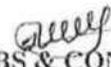
## TEST REPORT

S.No.	DESCRIPTION	UNIT	RESULT
1.	Diameter of the Stack	mts	0.16
2.	C/s Area of Stack	sq.mt	0.02
3.	Pitot Coefficient	-	0.87
4.	Specific gravity of Fluid	-	1.0
5.	Temperature @ DGM	°C	32
6.	Stack temperature	°C	144
7.	Nozzle Diameter	mm	10
8.	Exit Velocity	m/sec	12.2
9.	Gas Quantity	m <sup>3</sup> /hr	878
10.	Duration of Sampling	minutes	30
11.	Fuel used	-	Diesel

## EMISSION RATE

S.No.	PARAMETER	UNIT	RESULT	STANDARD	METHOD
1.	Particulate Matter – PM	g/kw-hr	0.11	0.3	IS:11255-P-1
2.	Oxides of Nitrogen – NOx	g/kw-hr	0.83	9.2	IS:11255-P-2
3.	Carbon Monoxide – CO	g/kw-hr	0.37	3.5	IS:11255-P-7
4.	Hydrocarbons - HC	g/kw-hr	0.13	1.3	IS:11255

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Ref: SVELC/KPCL/25-03/31

Date: 05-04-2025

NAME AND ADDRESS : M/s. ADANI KRISHNAPATNAM PORT LIMITED,  
Krishnapatnam Post, Muthukur Mandal,  
SPSR Nellore District,  
Andhra Pradesh – 524 344.

SAMPLE PARTICULARS : DG SET EMISSION

SOURCE OF COLLECTION : 250 KVA DG SET (SS-2)

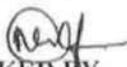
DATE & TIME OF START : 19-03-2025@ 10:45 hr

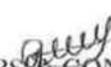
## TEST REPORT

S.No.	DESCRIPTION	UNIT	RESULT
1.	Diameter of the Stack	mts	0.16
2.	C/s Area of Stack	sq.mt	0.02
3.	Pitot Coefficient	-	0.87
4.	Specific gravity of Fluid	-	1.0
5.	Temperature @ DGM	<sup>o</sup> C	32
6.	Stack temperature	<sup>o</sup> C	119
7.	Nozzle Diameter	mm	10
8.	Exit Velocity	m/sec	11.2
9.	Gas Quantity	m <sup>3</sup> /hr	806
10.	Duration of Sampling	minutes	30
11.	Fuel used	-	Diesel

## EMISSION RATE

S.No.	PARAMETER	UNIT	RESULT	STANDARD	METHOD
1.	Particulate Matter – PM	g/kw-hr	0.07	0.3	IS:11255-P-1
2.	Oxides of Nitrogen – NOx	g/kw-hr	0.73	9.2	IS:11255-P-2
3.	Carbon Monoxide – CO	g/kw-hr	0.45	3.5	IS:11255-P-7
4.	Hydrocarbons - HC	g/kw-hr	0.10	1.3	IS:11255

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Ref: SVELC/KPCL/25-03/32

Date: 05-04-2025

NAME AND ADDRESS : **M/s. ADANI KRISHNAPATNAM PORT LIMITED,**  
Krishnapatnam Post, Muthukur Mandal,  
SPSR Nellore District,  
Andhra Pradesh – 524 344.

SAMPLE PARTICULARS : DG SET EMISSION

SOURCE OF COLLECTION : 320 KVA DG SET (ADMIN BLOCK)

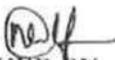
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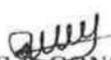
## TEST REPORT

S.No.	DESCRIPTION	UNIT	RESULT
1.	Diameter of the Stack	mts	0.16
2.	C/s Area of Stack	sq.mt	0.02
3.	Pitot Coefficient	-	0.87
4.	Specific gravity of Fluid	-	1.0
5.	Temperature @ DGM	°C	33
6.	Stack temperature	°C	141
7.	Nozzle Diameter	mm	10
8.	Exit Velocity	m/sec	13.8
9.	Gas Quantity	m <sup>3</sup> /hr	993
10.	Duration of Sampling	minutes	30
11.	Fuel used	-	Diesel

## EMISSION RATE

S.No.	PARAMETER	UNIT	RESULT	STANDARD	METHOD
1.	Particulate Matter – PM	g/kw-hr	0.16	0.3	IS:11255-P-1
2.	Oxides of Nitrogen – NOx	g/kw-hr	1.17	9.2	IS:11255-P-2
3.	Carbon Monoxide – CO	g/kw-hr	0.51	3.5	IS:11255-P-7
4.	Hydrocarbons - HC	g/kw-hr	0.19	1.3	IS:11255

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Ref: SVELC/KPCL/25-03/33

Date: 05-04-2025

NAME AND ADDRESS : M/s. ADANI KRISHNAPATNAM PORT LIMITED,  
Krishnapatnam Post, Muthukur Mandal,  
SPSR Nellore District,  
Andhra Pradesh – 524 344.

SAMPLE PARTICULARS : DG SET EMISSION

SOURCE OF COLLECTION : DG SET (SS-1)

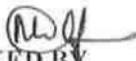
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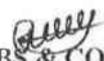
## TEST REPORT

S.No.	DESCRIPTION	UNIT	RESULT
1.	Diameter of the Stack	mts	0.16
2.	C/s Area of Stack	sq.mt	0.02
3.	Pitot Coefficient	-	0.87
4.	Specific gravity of Fluid	-	1.0
5.	Temperature @ DGM	<sup>0</sup> C	33
6.	Stack temperature	<sup>0</sup> C	136
7.	Nozzle Diameter	mm	10
8.	Exit Velocity	m/sec	10.8
9.	Gas Quantity	m <sup>3</sup> /hr	777
10.	Duration of Sampling	minutes	30
11.	Fuel used	-	Diesel

## EMISSION RATE

S.No.	PARAMETER	UNIT	RESULT	STANDARD	METHOD
1.	Particulate Matter – PM	g/kw-hr	0.18	0.3	IS:11255-P-1
2.	Oxides of Nitrogen – NOx	g/kw-hr	0.91	9.2	IS:11255-P-2
3.	Carbon Monoxide – CO	g/kw-hr	0.35	3.5	IS:11255-P-7
4.	Hydrocarbons - HC	g/kw-hr	0.08	1.3	IS:11255

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Ref: SVELC/KPCL/25-03/34

Date: 05-04-2025

NAME AND ADDRESS : M/s. ADANI KRISHNAPATNAM PORT LIMITED,  
Krishnapatnam Post, Muthukur Mandal,  
SPSR Nellore District,  
Andhra Pradesh – 524 344.

SAMPLE PARTICULARS : DG SET EMISSION

SOURCE OF COLLECTION : 320 KVA DG SET (GUEST HOUSE)

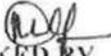
DATE & TIME OF START : 19-03-2025@ 13:00 hr

## TEST REPORT

S.No.	DESCRIPTION	UNIT	RESULT
1.	Diameter of the Stack	mts	0.16
2.	C/s Area of Stack	sq.mt	0.02
3.	Pitot Coefficient	-	0.87
4.	Specific gravity of Fluid	-	1.0
5.	Temperature @ DGM	°C	34
6.	Stack temperature	°C	131
7.	Nozzle Diameter	mm	10
8.	Exit Velocity	m/sec	12.9
9.	Gas Quantity	m <sup>3</sup> /hr	929
10.	Duration of Sampling	minutes	30
11.	Fuel used	-	Diesel

## EMISSION RATE

S.No.	PARAMETER	UNIT	RESULT	STANDARD	METHOD
1.	Particulate Matter – PM	g/kw-hr	0.15	0.3	IS:11255-P-1
2.	Oxides of Nitrogen – NO <sub>x</sub>	g/kw-hr	0.93	9.2	IS:11255-P-2
3.	Carbon Monoxide – CO	g/kw-hr	0.47	3.5	IS:11255-P-7
4.	Hydrocarbons - HC	g/kw-hr	0.14	1.3	IS:11255

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# SV ENVIRO LABS & CONSULTANTS

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Corporate Office & Laboratory : Enviro House, B-1, Block-B, IDA Autonagar, Visakhapatnam-530012

Hyderabad Office: #402, SaiKrishna Villa, Behind CMR Shopping Mall, AS Raju Nagar, Kukatpally, Hyderabad-500072

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Ref: SVELC/KPCL/25-03/35

Date: 05-04-2025

NAME AND ADDRESS : M/s. ADANI KRISHNAPATNAM PORT LIMITED,  
Krishnapatnam Post, Muthukur Mandal,  
SPSR Nellore District,  
Andhra Pradesh – 524 344.

SAMPLE PARTICULARS : DG SET EMISSION

SOURCE OF COLLECTION : 250 KVA DG SET (GUEST HOUSE)

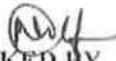
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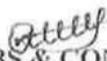
## TEST REPORT

S.No.	DESCRIPTION	UNIT	RESULT
1.	Diameter of the Stack	mts	0.16
2.	C/s Area of Stack	sq.mt	0.02
3.	Pitot Coefficient	-	0.87
4.	Specific gravity of Fluid	-	1.0
5.	Temperature @ DGM	<sup>o</sup> C	34
6.	Stack temperature	<sup>o</sup> C	115
7.	Nozzle Diameter	mm	10
8.	Exit Velocity	m/sec	10.1
9.	Gas Quantity	m <sup>3</sup> /hr	727
10.	Duration of Sampling	minutes	30
11.	Fuel used	-	Diesel

## EMISSION RATE

S.No.	PARAMETER	UNIT	RESULT	STANDARD	METHOD
1.	Particulate Matter – PM	g/kw-hr	0.17	0.3	IS:11255-P-1
2.	Oxides of Nitrogen – NOx	g/kw-hr	0.69	9.2	IS:11255-P-2
3.	Carbon Monoxide – CO	g/kw-hr	0.35	3.5	IS:11255-P-7
4.	Hydrocarbons - HC	g/kw-hr	0.09	1.3	IS:11255

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SV ENVIRO LABS & CONSULTANTS 



# SV ENVIRO LABS & CONSULTANTS

(ENVIRONMENTAL ENGINEERS & CONSULTANTS IN POLLUTION CONTROL)

Corporate Office & Laboratory : Enviro House, B-1, Block-B, IDA Autonagar, Visakhapatnam-530012

Hyderabad Office: #402, SaiKrishna Villa, Behind CMR Shopping Mall, AS Raju Nagar, Kukatpally, Hyderabad-500072

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Ref: SVELC/KPCL/25-03/36

Date: 05-04-2025

NAME AND ADDRESS : M/s. ADANI KRISHNAPATNAM PORT LIMITED,  
Krishnapatnam Post, Muthukur Mandal,  
SPSR Nellore District,  
Andhra Pradesh – 524 344.

SAMPLE PARTICULARS : DG SET EMISSION

SOURCE OF COLLECTION : 250 KVA DG SET (GARRAGE)

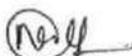
DATE & TIME OF START : 19-03-2025@ 14:30 hr

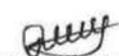
## TEST REPORT

S.No.	DESCRIPTION	UNIT	RESULT
1.	Diameter of the Stack	mts	0.16
2.	C/s Area of Stack	sq.mt	0.02
3.	Pitot Coefficient	-	0.87
4.	Specific gravity of Fluid	-	1.0
5.	Temperature @ DGM	°C	33
6.	Stack temperature	°C	121
7.	Nozzle Diameter	mm	10
8.	Exit Velocity	m/sec	11.9
9.	Gas Quantity	m <sup>3</sup> /hr	856
10.	Duration of Sampling	minutes	30
11.	Fuel used	-	Diesel

## EMISSION RATE

S.No.	PARAMETER	UNIT	RESULT	STANDARD	METHOD
1.	Particulate Matter – PM	g/kw-hr	0.15	0.3	IS:11255-P-1
2.	Oxides of Nitrogen – NOx	g/kw-hr	1.03	9.2	IS:11255-P-2
3.	Carbon Monoxide – CO	g/kw-hr	0.49	3.5	IS:11255-P-7
4.	Hydrocarbons - HC	g/kw-hr	0.16	1.3	IS:11255

CHECKED BY 

SV ENVIRO LABS & CONSULTANTS 



# SV ENVIRO LABS & CONSULTANTS

(ENVIRONMENTAL ENGINEERS & CONSULTANTS IN POLLUTION CONTROL)

Corporate Office & Laboratory : Enviro House, B-1, Block-B, IDA Autonagar, Visakhapatnam-530012

Hyderabad Office: #402, SaiKrishna Villa, Behind CMR Shopping Mall, AS Raju Nagar, Kukatpally, Hyderabad-500072

☎ +91-9440338628, +91-7207664444 ✉ svenviro\_labs@yahoo.co.in, info@svenvirolabs.com 🌐 www.svenvirolabs.com

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Ref: SVELC/KPCL/25-03/37

Date: 05-04-2025

NAME AND ADDRESS : M/s. ADANI KRISHNAPATNAM PORT LIMITED,  
Krishnapatnam Post, Muthukur Mandal,  
SPSR Nellore District,  
Andhra Pradesh – 524 344.

SAMPLE PARTICULARS : DG SET EMISSION

SOURCE OF COLLECTION : 500 KVA DG SET (NCT-1)

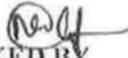
DATE & TIME OF START : 19-03-2025@ 15.15 hr

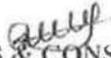
## TEST REPORT

S.No.	DESCRIPTION	UNIT	RESULT
1.	Diameter of the Stack	mts	0.16
2.	C/s Area of Stack	sq.mt	0.02
3.	Pitot Coefficient	-	0.87
4.	Specific gravity of Fluid	-	1.0
5.	Temperature @ DGM	<sup>o</sup> C	32
6.	Stack temperature	<sup>o</sup> C	152
7.	Nozzle Diameter	mm	10
8.	Exit Velocity	m/sec	14.5
9.	Gas Quantity	m <sup>3</sup> /hr	1044
10.	Duration of Sampling	minutes	30
11.	Fuel used	-	Diesel

## EMISSION RATE

S.No.	PARAMETER	UNIT	RESULT	STANDARD	METHOD
1.	Particulate Matter – PM	g/kw-hr	0.22	0.3	IS:11255-P-1
2.	Oxides of Nitrogen – NOx	g/kw-hr	0.98	9.2	IS:11255-P-2
3.	Carbon Monoxide – CO	g/kw-hr	0.47	3.5	IS:11255-P-7
4.	Hydrocarbons - HC	g/kw-hr	0.12	1.3	IS:11255

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(ENVIRONMENTAL ENGINEERS & CONSULTANTS IN POLLUTION CONTROL)

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Ref: SVELC/KPCL/25-03/38

Date: 05-04-2025

NAME AND ADDRESS : M/s. ADANI KRISHNAPATNAM PORT LIMITED,  
Krishnapatnam Post, Muthukur Mandal,  
SPSR Nellore District,  
Andhra Pradesh – 524 344.

SAMPLE PARTICULARS : DG SET EMISSION

SOURCE OF COLLECTION : 500 KVA DG SET (NCT-1)

DATE & TIME OF START : 19-03-2025@ 16:20 hr

## TEST REPORT

S.No.	DESCRIPTION	UNIT	RESULT
1.	Diameter of the Stack	mts	0.16
2.	C/s Area of Stack	sq.mt	0.02
3.	Pitot Coefficient	-	0.87
4.	Specific gravity of Fluid	-	1.0
5.	Temperature @ DGM	°C	32
6.	Stack temperature	°C	166
7.	Nozzle Diameter	mm	10
8.	Exit Velocity	m/sec	14.8
9.	Gas Quantity	m <sup>3</sup> /hr	1065
10.	Duration of Sampling	minutes	30
11.	Fuel used	-	Diesel

## EMISSION RATE

S.No.	PARAMETER	UNIT	RESULT	STANDARD	METHOD
1.	Particulate Matter – PM	g/kw-hr	0.16	0.3	IS:11255-P-1
2.	Oxides of Nitrogen – NO <sub>x</sub>	g/kw-hr	0.83	9.2	IS:11255-P-2
3.	Carbon Monoxide – CO	g/kw-hr	0.41	3.5	IS:11255-P-7
4.	Hydrocarbons - HC	g/kw-hr	0.10	1.3	IS:11255

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(ENVIRONMENTAL ENGINEERS & CONSULTANTS IN POLLUTION CONTROL)

Corporate Office & Laboratory : Enviro House, B-1, Block-B, IDA Autonagar, Visakhapatnam-530012

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Ref: SVELC/KPCL/25-03/39

Date: 05-04-2025

NAME AND ADDRESS : M/s. ADANI KRISHNAPATNAM PORT LIMITED,  
Krishnapatnam Post, Muthukur Mandal,  
SPSR Nellore District,  
Andhra Pradesh – 524 344.

SAMPLE PARTICUARS : DG SET EMISSION

SOURCE OF COLLECTION : 125 KVA DG SET (LIQUID JETTY - L4)

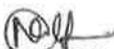
DATE & TIME OF START : 19-03-2025@ 17:15 hr

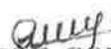
## TEST REPORT

S.No.	DESCRIPTION	UNIT	RESULT
1.	Diameter of the Stack	mts	0.16
2.	C/s Area of Stack	sq.mt	0.02
3.	Pitot Coefficient	-	0.87
4.	Specific gravity of Fluid	-	1.0
5.	Temperature @ DGM	<sup>o</sup> C	31
6.	Stack temperature	<sup>o</sup> C	112
7.	Nozzle Diameter	mm	10
8.	Exit Velocity	m/sec	10.7
9.	Gas Quantity	m <sup>3</sup> /hr	770
10.	Duration of Sampling	minutes	30
11.	Fuel used	-	Diesel

## EMISSION RATE

S.No.	PARAMETER	UNIT	RESULT	STANDARD	METHOD
1.	Particulate Matter – PM	g/kw-hr	0.11	0.3	IS:11255-P-1
2.	Oxides of Nitrogen – NOx	g/kw-hr	0.57	9.2	IS:11255-P-2
3.	Carbon Monoxide – CO	g/kw-hr	0.35	3.5	IS:11255-P-7
4.	Hydrocarbons - HC	g/kw-hr	0.07	1.3	IS:11255

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**GOVERNMENT OF ANDHRA PRADESH  
STATE DISASTER RESPONSE & FIRE SERVICES DEPARTMENT**

**From :**  
The Director General,  
State Disaster Response and Fire Services,  
Andhra Pradesh, Vijayawada.

**To :**  
The Management,  
M/s Adani Krishna Patnam Port Ltd,  
located at Muthukur (M), SPSR Nellore  
District.

**Rc.No.8010/MSB/SR/NLR/2022, Dt: 12.10.2022.**

Sir,

**Sub:** A.P. State Disaster Response and Fire Services Department -MSB Section- Issue of No Objection Certificate for Occupancy to M/s Adani Krishna Patnam Port Ltd, located at Muthukur (M), SPSR Nellore District - Regarding.

**Ref:** 1. AP Gazette Notification No. G.560 (W.No:2), Dated:18-01-2022  
2. Application of M/s Adani Krishna Patnam Port Ltd, located at Muthukur (M), SPSR Nellore District.

-oOo-

The Management has requested for issuance of No Objection Certificate for Occupancy to the Existing Building of M/s Adani Krishna Patnam Port Ltd, located at Muthukur (M), SPSR Nellore District in the reference 2<sup>nd</sup> cited.

2) The Management constructed the Building with Ground + (05) Upper floors with a height of 18.90 Mtrs., with Built up area of 5424 Sq.Mtrs for Business Occupancy.

3) Previously, the Management has not obtained Provisional NOC from this Department and has now applied for No Objection Certificate for Occupancy.

**4) Particulars of the Building:**

a)	Address of the Building	:	M/s Adani Krishna Patnam Port Ltd, located at Muthukur (M), SPSR Nellore District.
b)	No. of Blocks/Floors	:	01 Block/ Ground + (05) Upper floors
c)	Height of the Building	:	18.90 Mtrs
d)	Total Built up area	:	4670.866 Sq.Mtrs
e)	Type of Occupancy	:	Business Occupancy

5) The Management has provided the following Means of Escape

S.No.	Details of Staircases	Required	Provided
1.	Internal Staircase	01.50 Mtrs.	02.00 + 02.00 = 04.00 Mtrs
2.	External Staircase	01.50 Mtrs.	02.00 Mtrs
Total:			06.00 Mtrs

6) The details of Occupant Load per Unit and Exit Width required and provided are furnished as below:

Sl. No.	Floor	Built up are in Sq. Mtrs.	Type of Occupancy	Occupant Load	Means of escape Required in Mtrs.	Provided in Mtrs.
1.	Ground	1058	Parking	Parking	Required	Provided
2.	First	1034	Business	103	01.03	06.00
3.	Second	1034	Business	103	01.03	06.00
4.	Third	1034	Business	103	01.03	06.00
5.	Fourth	690	Business	69	00.69	06.00
6.	Fifth	574	Business	57	00.57	06.00
<b>Total:</b>		<b>5424</b>				

Contd...2p

:: 2 ::

7) It is submitted that as per instructions of kind Director General, State Disaster Response and Fire Services, A.P., Vijayawada vide this Office Rc.No.5708/MSB/2021, Dated: 16-11-2021 on Fire Fighting system, the following Fire safety Equipment suggested to the management for installation instead of conventional system keeping in view of practicality, maintenance and resilience.

S.No	Fire Fighting Equipment	Prescribed	Provided	Deficit
1	Fire Extinguishers	ABC/CO2 type	92 Nos.	Nil
2	Underground parking /Cellar / Basement	Temperature Sensors connected "Hooter" and that can give alerts through cell phone	NA	Nil
3	Manual Call point	One number per floor	36 Nos.	Nil
4	Under Ground Static Water Tank (or) Terrace Water Tank	10,000 Ltrs (minimum)	20,000 ltrs at Terrace Tank	Nil
5	2 HP (Pump + Electrical Motors connected) @ one per floor connected to normal plumbing system instead of down comer/special pipes.	One per each floor	03 Nos-2HP 03 Nos-5HP	Nil

8) The Management has provided the following Electrical Safety system:

(i)	All Electrical wirings in the building shall confirm the code of practise for Electrical wiring IS:732:1989 and also shall confirm for Fire Safety Wiring of the building Electrical Installations as per IS:1646:2015. Most common mistake is that the neutral wires to the three pin plugs are not of sufficient thickness to carry the current in case of any short circuits.	:	Provided
(ii)	Installation of Miniature Circuit Breakers, (MCBs) in all floors.	:	Provided
(iii)	No Overloading of power socket in any Existing Building.	:	Yes
(iv)	10 years old wiring to be changed specially where ever high power consuming appliances such as Air conditioners, shopping complex, Data Centers, etc.,	:	NA
(v)	Grounding /Earthing shall be done. For details refer IS 3043:1987.	:	Provided
(vi)	Lightening conductors may be provided for high rise buildings exceeding 5 floors.	:	Yes
(vii)	No High Tension Lines should run inside or in close proximity (6 meters) to any Educational institution buildings.	:	Yes
(viii)	All the above safety measures shall be certified by the authorized Electrical Engineer.	:	Certified

9) In view of the above and based on the affidavit submitted by the Management the No Objection Certificate for Occupancy is issued to the existing building of M/s Adani Krishna Patnam Port Ltd, located at Muthukur (M), SPSR Nellore District for Business Occupancy that highest priority is accorded to Passive Safety measures such as ensuring two exits, not co-locating with highly inflammable shops having cloths, chemical or explosives and following Electrical Safety Checklist.

Contd...3p

:: 3 ::

10) It is informed that, the Management is requested to maintain the following conditions compulsorily for safety purpose.

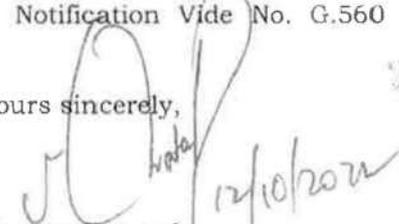
Sl.No.	As Builder	As occupant	As Security Personnel
1	All the fire protection arrangements shall be maintained in good condition as seen during inspection.	All the escape/exit routes shall not be kept locked/blocked or encroached	All the occupants must trained in correct method of operation of the fire fighting system installed.
2	Any loss of life or property due to non-functioning of fire safety measures and other installations shall be the responsibility of the management.	All occupants shall be trained to operate the fire safety equipments during emergency.	Mock drills should be conducted once in 3 months for initial two years. Thereafter, once in every 6 months.
3	Addition / alteration, if any in the building may be verified by building authority.	Mock drills should be conducted once in 3 months for initial two years. Thereafter, once in every 6 months.	All security personnel shall be trained to operate the fire safety equipments during emergency.
4	This No objection Certificate for occupancy is issued from Fire safety point of view.	Raise the alarm if the fire cannot be controlled; Evacuate the area completely at once with nearest safe exit.	Attack the fire using available fire equipment only if you feel capable of controlling. If not, take all steps to isolate the area by closing doors and windows.

11) This No Objection Certificate is issued, subject to the outcome of O.As/W.Ps etc., if any, before Courts etc.,

12) This No Objection Certificate for Occupancy is valid for a period of Five years from the date of issue of this letter to the management of M/s Adani Krishna Patnam Port Ltd, located at Muthukur (M), SPSR Nellore District. The Owner/ Occupier/ Builder/ Management concerned of the Building shall submit Self Declaration/Affidavit /Certification with regard to working condition of above Fire Safety System every year in the prescribed format and submit/upload the photographs of the Mock Drills conducted in the premises. It is the responsibility of the Builder to maintain the Fire Safety Equipment in good working condition at all times and apply for next Periodical Renewal of No Objection Certificate, duly remitting the User Charges as per G.O., two (02) months before expiry of this of No Objection Certificate.

13) The Management is hereby informed that this NO Objection Certificate is issued subjective to full compliance with provisions of Gazette Notification Vide No. G.560 (W.No.2), Dated.18-01-2022, including Mock Drills

Yours sincerely,

  
Director General,

State Disaster Response and Fire Services,  
Andhra Pradesh, Vijayawada.

Copy to the Management of M/s Adani Krishna Patnam Port Ltd, located at Muthukur (M), SPSR Nellore District.

**Note: In case of any emergency call to 101 or State Fire Control Room-9100108101.**

**GOVERNMENT OF ANDHRA PRADESH**  
**STATE DISASTER RESPONSE & FIRE SERVICES DEPARTMENT**

**From :**  
 The Director General,  
 State Disaster Response and Fire Services,  
 Andhra Pradesh, Vijayawada.

**To :**  
 The Management,  
 M/s Engineering Technology & Services  
 (ETS-1 & 2), Krishnapatnam,  
 Muthukur (M), SPSR Nellore District.

**Rc.No.5116/NLR/DFO/2018 (MSB-SR), Dated: 12-10-2022.**

Sir,

Sub: A.P. State Disaster Response and Fire Services Department-MSB Section-Issuance of Renewal of No Objection Certificate to the Existing Building of M/s Engineering Technology & Services (ETS-1 & 2) represented by G.Ravindranath belongs to Krishnapatnam Port Company Ltd., Krishnapatnam, Muthukur (M), SPSR Nellore District-Regarding.

- Ref: 1. Occupancy NOC File No.5116/NLR/DFO/2018, Dt:20.11.2018 of District Fire Officer, SPSR Nelloe.  
 2. Renewal NOC File No.10067/NLR/DFO/2019, Dt:14.11.2019 of District Fire Officer, SPSR Nelloe.  
 3. AP Gazette Part II-Miscellaneous Notifications of interest to the Public vide No.G-560 (W.No.02), Dated:18.01.2022.  
 4. Application of M/s Engineering Technology & Services (ETS-1 & 2) represented by G.Ravindranath belongs to Krishnapatnam Port Company Ltd., Krishnapatnam, Muthukur (M), SPSR Nellore District.

\*\*\*\*\*

The Management of M/s Engineering Technology & Services (ETS-1 & 2) represented by G.Ravindranath belongs to Krishnapatnam Port Company Ltd., Krishnapatnam, Muthukur (M), SPSR Nellore District has requested to issue Renewal of No Objection Certificate by duly remitting the Renewal Fee towards Fire Precautionary Fee vide reference 4<sup>th</sup> cited.

2) The No Objection Certificate for Occupancy Certificate was issued vide reference 1<sup>st</sup> cited to the Existing Building of M/s Engineering Technology & Services (ETS-1 & 2) represented by G.Ravindranath belongs to Krishnapatnam Port Company Ltd., Krishnapatnam, Muthukur (M), SPSR Nellore District with Ground + First Floor with a Height of 06.69 Mtrs., with Built-up area of 561.76 Sq.Mtrs., for Business Occupancy. Further, the Management has obtained Renewal of NOC from this Department vide reference 2<sup>nd</sup> cited.

3) The Management has submitted the Affidavit/Self Certification for Existing Building with Ground + First Floor with a Height of 06.69 Mtrs., with Built-up area of 561.76 Sq.Mtrs., and stated that they have provided the following Fire Safety measures also they declared that no additions or alterations have been made in the Building affecting Fire Prevention and Fire Safety measures including Means of Escape and that all Exits and Passages are free from any obstruction.

(contd....2p)

4) In view of the above and taking into consideration of the larger public interest and also based on the Affidavit/Self-Certification submitted by the management, the Renewal of No Objection Certificate is issued to the Existing Building of M/s Engineering Technology & Services (ETS-1 & 2) represented by G.Ravindranath belongs to Krishnapatnam Port Company Ltd., Krishnapatnam, Muthukur (M), SPSR Nellore District with Ground + First Floor with a Height of 06.69 Mtrs., with Built-up area of 561.76 Sq.Mtrs., for Business Occupancy that highest priority is accorded to Passive Safety measures such as ensuring two Exits, not Co-Locating with highly inflammable Shops having Cloths, Chemical or Explosives and following Electrical Safety Checklist.

5) It is suggested to the Management for providing the following Fire Safety measures keeping in view of Practicality, Maintenance and Resilience.

Sl. No.	Fire Fighting Equipment	Prescribed	Available with Nos.	Deficit
1	Staircases	Minimum (02) shall be Provided. If the Second Staircase is not possible, provide Slider or Tube Lift with Exhaust Fan (connected outside to Building) or German Chute or Horizontal connection between the neighborhood Buildings.	02 No.'s	Nil
2	Fire Extinguishers	ABC/CO2 type	26 No's.	Nil
3	Underground parking/ Cellar / Basement	Temperature Sensors connected to "Hooter" and that can be give alerts through Cell phone instead of Sprinklers	Provided	Nil
4	Manual Call Point System	One Number per Floor	02 No.'s	Nil
5	Under Ground Static Water Tank (or) Terrace Water Tank	10,000 Ltrs. Minimum	U.G T.T 10,000 Ltrs.	Nil
6	Smoke Exhaust (Mobile) Fan shall be procured to expel the smoke in case of Fire.	Required	Provided	Nil
7	2 HP (Pump + Electrical Motors connected) @ one per Floor connected to Normal Plumbing System instead of Down Comer/Special Pipes.	One per each Floor (total 02 Floors)	01 No.	Nil
8	5 HP (Mobile Pump + Petrol Engine on wheels connected to Ground Floor Sump) shall provide instead of Down Comer/Wet Riser System:	NA	01 No.	Nil
9	A/c Centrally Air Conditioned:	Fire Dampers	Provided	Nil
		Separation of Air Ducts to different Floors	Provided	Nil
10	Display the mentioned Phone Nos. at important areas.	(i) Fire Department Number (ii) Ambulance (iii) Police	Displayed	Nil

(contd....3p)

**6) The Management has provided the following Electrical Safety system.**

(i)	All Electrical wirings in the Building shall conform the code of practise for Electrical wiring IS:732:1989 and also shall conform for Fire Safety Wiring of the Building Electrical Installations as per IS:1646:2015. Most common mistake is that the neutral wires to the Three Pin plugs are not of sufficient thickness to carry the current in case of any Short Circuits.	:	Provided
(ii)	Installation of Miniature Circuit Breakers (MCB's) and to protect high power intensive equipment etc.,	:	Provided
(iii)	No Overloading of Power Sockets.	:	Provided
(iv)	Electrical wiring to be changed for every ten years, wherever high power consuming appliances such as Air Conditioners etc.,	:	Provided
(v)	LED lights in Closed Rooms, Corridors, Staircases connected to Inverter (Battery) to ensure well light pathways for Exit or Evacuation inspite of regular power failure in any Emergency.	:	Provided
(vi)	Grounding/Earthing Shall be done. For details refer IS 3043:1987.	:	Provided
(vii)	To install non pressurized Aerosol suppression system (or) CO2 Flooding system in Electrical Panel Rooms.	:	Provided
(viii)	Lightening Conductors shall be provided for more than 05 Floors Building.	:	NA
(ix)	All the above Safety measures shall be Certified by the authorized Electrical Engineer.	:	Certified

**7) The Management has provided the following LPG Safety system (if Kitchen is provided):**

(i)	LPG Cylinders shall be located outside the kitchen with proper ventilation and protection from Rain and Sunlight.	:	NA
(ii)	LPG Detectors with Alarms shall be provided/installed.	:	NA
(iii)	There should be separation between Electrical Water Heaters and LPG Cylinders.	:	NA
(iv)	Five ways of putting up LPG Cylinder Fires (Pictorial/Cartoon) shall be displayed in the kitchen.	:	NA
(v)	Co2 Fire Extinguishers (Minimum 02 No's.) of 4.5 KG each shall be provided in the kitchen.	:	NA

8) It is informed that, the Management is requested to maintain the following conditions compulsorily for Safety purpose.

Sl. No.	As Builder	As Occupant	As Security personnel
1.	All the Fire protection arrangements shall be maintained in good working condition at all time.	The Escape/Exit roots shall not be kept Locked/Blocked or Encroached.	All the Occupants must be trained the correct method of operation of the Fire Fighting system installed.
2.	Any loss of life or property due to non-functioning of Fire Safety Measures and other Installations shall be the responsibility of the Management.	All Occupants shall be trained to operate the Fire Safety Equipment during Emergency.	Mock Drills should be conducted once in 03 months for initial two years. Thereafter, once in every 06 months.
3.	Addition/Alteration, if any in the Building may be verified by Building Authority.	Mock Drills should be conducted once in 03 months for initial two years. Thereafter, once in every 06 months.	All Security Personnel shall be trained to operate the Fire Safety Equipment during Emergency.
4.	This Renewal of No Objection Certificate is only from Fire Safety Point of View.	Raise the alarm If the Fire cannot be controlled, Evacuate the area completely at once with nearest Safe Exit.	Attack the Fire using available Fire Equipment only if you feel capable of controlling it. If not, take all steps to isolate the area by closing Doors and Windows.

\* \* \*

9) The Management shall ensure the following conditions:

- (i) The Management is responsible for all risks involved in case of Fire Accident.
- (ii) This Renewal of NOC is given based on the information, Documents and Drawings provided by the Applicant. The Applicant confirms that the information provided and the Documents and Drawings submitted are correct. Any deviation noticed will lead to cancellation of NOC without any Notice.
- (iii) The permission accorded does not confer any Ownership rights. If it is found that the information furnished is false and fabricated, the permission will be revoked at any stage and the Applicant will be liable for criminal prosecution as per IPC.

10) This Renewal of No Objection Certificate is Issued, subject to the outcome of O.As/ W.Ps etc., if any, before Courts etc.,

11) This Renewal of No Objection Certificate is valid for a period of Five (05) years from the date of issue of this letter subject to the Management of M/s Engineering Technology & Services (ETS-1 & 2) represented by G.Ravindranath belongs to Krishnapatnam Port Company Ltd., Krishnapatnam, Muthukur (M), SPSR Nellore District for Business Occupancy. The Owner/Occupier/Builder/Management concerned of the Building shall submit Affidavit/Self Declaration/Certification with regard to working condition of above Fire Safety system every year in the prescribed format and submit/upload the Photographs of the Mock Drills conducted in the premises. It is the responsibility of the Builder to maintain the Fire Safety Equipment in good working condition at all times and apply for next Periodical Renewal of No Objection Certificate, duly remitting the User Charges as per G.O. two (02) months before expiry of this Renewal of No Objection Certificate.

12) The Management is hereby informed that, this Renewal of NO Objection Certificate is issued subjective to full compliance with provisions of Gazette Notification vide No.G-560 (W.No.02), Dated:18.01.2022 including Mock Drills.

Yours Sincerely,

Director General,

State Disaster Response and Fire Services,  
Andhra Pradesh, Vijayawada.

Copy to the Director of Ports, Government of Andhra Pradesh.

**Note: In case of any Emergency Call to 101 or State Fire Control Room-9100108101.**



Lr. No. AKPL/ENVIRONMENT/APPCB/025/2025-26

Date: 29.04.2025

To

The Environmental Engineer,  
A.P. Pollution Control Board,  
Regional Office,  
SPSR Nellore.

Sir,

Sub:- Adani Krishnapatnam Port Limited – Bio Medical Waste Annual Returns –  
Form – IV – Submitted – Reg.

Ref:- 1. Authorization No. GN-19/APPCB/RO/NLR/BMWM/2024-521.

@@@

In compliance with the conditions stipulated in Bio Medical Authorization order vide reference cited above we are herewith submitting the Annual Returns of Generation, Storage & Disposal of biomedical Waste for the period of January-24 to December-24 in Form- IV as per the Bio-Medical Waste Management Rules, 2016.

Kindly acknowledge receipt of the same.

Yours sincerely,

Adani Krishnapatnam Port Limited.

(Authorized Signatory)

Encl: a/a



Adani Krishnapatnam Port Ltd  
PO Bag No 1, Muthukur Mandal,  
SPSR Nellore District, 524344  
Andhra Pradesh, India  
CIN: U45203AP1996PLC023529

Tel +91 861 237 7999  
Fax +91 861 237 7046  
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## FORM - IV

(See rule 13)

## ANNUAL REPORT

[To be submitted to the prescribed authority on or before 30th June every year for the period from January to December of the preceding year, by the occupier of health care facility (HCF) or common bio-medical waste treatment facility (CBWTF)]

Sl. No.	Particulars		
1.	Particulars of the Occupier	:	Health Care Facility
	(i) Name of the authorized person (occupier or operator of facility)	:	Mr. Kaushal Singh Adani Krishnapatnam Port Limited, Krishnapatnam Village, Muthukur Mandal, 524344 SPSR Nellore, +91 9099002568 kaushal.singh@adani.com
	(ii) Name of HCF or CBMWTF	:	Occupational Health and Dental facility
	(iii) Address for Correspondence	:	Adani Krishnapatnam Port Limited
	(iv) Address of Facility	:	PO Bag. No.1, Krishnapatnam Village, Muthukur Mandal,
	(v) Tel. No, Fax. No	:	-
	(vi) E-mail ID	:	Kaushal.singh@adani.com
	(vii) URL of Website	:	-
	(viii) GPS coordinates of HCF or CBMWTF	:	<b>HCF - 14.274547 N</b> <b>80.10066 E</b>
	(ix) Ownership of HCF or CBMWTF	:	Private
	(x) Status of Authorization under the Bio-Medical Waste (Management and Handling) Rules	:	Authorization No : <b>GN-19/APPCB/RO/NLR/BMWM/2024-521</b> Issued on 29.08.2024 valid up to : 30.04.2025
	(xi) Status of Consents under Water Act and Air Act	:	CTO & HWA Order No. <b>APPCB/VJA/NLR/11344/CFO/HO/2019 dated 11.11.2022</b> valid up to 31.08.2027
2.	Type of Health Care Facility	:	OHC & Dental Care
	(i) Bedded Hospital	:	No. of Beds: 11

	(ii) Non-bedded hospital (Clinic or Blood Bank or Clinical Laboratory or Research Institute or Veterinary Hospital or any other)	:	NA			
	(iii) License number and its date of expiry	:	APPCB/VJA/NLR/11344/CF0/HO/2019 dated 11.11.2022 Expiry date : 30.04.2025			
3.	Details of CBMWTF	:	<b>M/S SS BIO CARE, Attivaram (v), Ozili (M), Tirupati District.</b>			
	(i) Number healthcare facilities covered by CBMWTF	:	01			
	(ii) No of beds covered by CBMWTF	:	11			
	(iii) Installed treatment and disposal capacity of CBMWTF:	:	NA			
	(iv) Quantity of biomedical waste treated or disposed by CBMWTF	:	NA			
4.	Quantity of waste generated or disposed of in Kg per (on monthly average basis) <b>(August -24 to December-24)</b>	:	<b>Month</b>	<b>Red (Kg) Category</b>	<b>Yellow(Kg) Category</b>	<b>Blue (Kg) Category</b>
		:	August-24	20.37	12.5	4.6
		:	September -24	27.5	23	9
		:	October-24	11	16.85	10
		:	November-24	23.6	19.7	11.3
		:	December-24	23.1	19.8	7.65
5.	Details of the Storage, treatment, transportation, processing and Disposal Facility	:	M/S SS BIO CARE, Attivaram (v), Ozili (M), Tirupati District.			
	(i) Details of the on-site storage facility	:	Size : NA			
		:	Capacity: NA			
		:	Provision of on-site storage: (cold storage or any other provision)			

	disposal facilities	:	Type of treatment equipment	No of units	Capacity Kg/ day	Quantity treated or disposed in kg per annum
		:	Incinerators	NA	NA	NA
			Plasma Pyrolysis	NA	NA	NA
			Autoclaves	NA	NA	NA
			Microwave	NA	NA	NA
			Hydroclave	NA	NA	NA
			Shredder	NA	NA	NA
			Needle tip cutter or destroyer	NA	NA	NA
		:	Sharps encapsulation or concrete pit	NA	NA	NA
			Deep burial pits:	NA	NA	NA
			Chemical disinfection:	NA	NA	NA
			Any other treatment equipment:	NA	NA	NA
	(iii) Quantity of recyclable waste sold to authorized recyclers after treatment in kg per annum.	:	Red Category (like plastic, glass etc.) NA			
	(iv) No of vehicles used for collection and transportation of biomedical waste		01			
	(v) Details of incineration ash and ETP sludge generated and disposed during the treatment of wastes in Kg per annum	:	Incineration Ash	Quantity generated	Where disposed	
			ETP Sludge			

	(vi) Name of the Common Bio-Medical Waste Treatment Facility Operator through which wastes are disposed of	M/S SS BIO CARE, Attivaram (v), Ozili (M), Tirupati District.
	(vii) List of members HCF not handed over bio-medical waste.	NA
6.	Do you have a bio-medical waste management committee? If yes, attach minutes of the meetings held during the reporting period	No
7.	Details training conducted on BMW	Yes
	(i) Number of trainings conducted on BMW Management.	03
	(ii) number of personnel trained	04
	(iii) number of personnel trained at the time of induction	04
	(iv) number of personnel not undergone any training so far	Nil
	(v) whether standard manual for training is available?	Yes
	(vi) any other information)	Nil
8.	Details of the accident occurred during the year	Nil
	(i) Number of Accidents occurred	Nil
	(ii) Number of the persons affected	Nil
	(iii) Remedial Action taken (Please attach details if any)	Nil
	(iv) Any Fatality occurred, details.	Nil

9.	Are you meeting the standards of air Pollution from the incinerator? How many times in last year could not met the standards?	NA
	Details of Continuous online emission monitoring systems installed	NA
10.	Liquid waste generated and treatment methods in place. How many times you have not met the standards in a year?	NA
11.	Is the disinfection method or sterilization meeting the log 4 standards? How many times you have not met the standards in a year?	NA
12.	Any other relevant information	: (Air Pollution Control Devices attached with the Incinerator) NA

Certified that the above Bio Medical waste details report is for the period from 1<sup>st</sup> January 2024 to 31<sup>st</sup> December 2024.



**Name & Authorized Signatory**

Institution Date:

Place : Krishnapatnam Village,  
SPSR Nellore, 524344

**Adani Krishnapatnam Port Limited**  
**Compliance Report on Bio Medical Waste Authorization conditions stipulated**  
**in the Consent Order of APPCB Dt. 29.08.2024**

S.No	Consent conditions	Compliance Status
<b>Schedule - A</b>		
1.	The applicant shall make an application for renewal of authorization under Biomedical Waste Management Rules, 2016 at least 60 days before the date of expiry of this order, along with prescribed fee	Noted the Condition
2.	The authorized person shall comply with the rules of Biomedical Waste Management Rules, 2016 and the amendment made there from time to time.	Being complied
3.	The authorized person should handle waste without any adverse effects to human health and the environment.	Being complied
4.	The Bio - Medical Waste shall not be mixed with other wastes.	Noted and being complied
5.	The Bio-Medical Waste shall be segregated into containers/bags at the point of generation in accordance with Schedule-I of the notification prior to its storage, transportation, treatment and disposal. The containers shall be labeled according to schedule-IV of the notification.	Being complied, waste segregation is being done with proper labelling the category of Waste.
6.	If a container is transported from the premises where Biomedical Waste is generated to any waste treatment facility outside the premises, the container shall apart from the label prescribed in Schedule-IV of the notification, also carry information prescribed in Schedule-IV of the notification.	Being complied
7.	Not with standing anything contained in the Motor Vehicles Act, 1988 or Rules there under, untreated Biomedical Waste shall be transported only in such vehicle as may be authorized for the purpose by the competent authority as specified by the Government.	Condition Noted
8.	The person authorized under these rules shall not lease, sell, transfer or otherwise transport the Biomedical Wastes without obtaining prior permission of the Member Secretary, A. P. Pollution Control Board.	Condition Noted
9.	Every occupier/ operator shall submit an annual report to the Member Secretary, A.P. Pollution Control Board in Form IV by 30th June every year, containing information about the categories and quantities of Biomedical Wastes handled during the prescribed year.	Noted for compliance.

10.	Every HCF shall maintain a daily record of waste generation quantity either in volume or by weight in Kg/day as follow: a) Human anatomical waste/ animal anatomical/ solid waste/ expired and discarded medicines / chemical liquid etc. (Yellow bag) b) Contaminated waste (Recyclable) (Red bag) c) Sharps including metals etc. (puncture proof White container) d) Glass Items, metallic body implants (Blue bag)	Daily Waste generation record is being maintained
11.	Every authorized personnel shall maintain records related to the generation, collection, reception, storage, transportation, treatment, disposal and / or any form of handling of Biomedical Waste in accordance with these rules and add any guidelines issued.	All the records for generation and disposal are being maintained.
12.	All records shall be subject to inspection and verification by the Member Secretary, A. P. Pollution Control Board or authorized officer of A. P. Pollution Control Board at any time.	Being complied
13.	When any accident occurs at any institution or facility or any other site where Biomedical Waste is handled or during transportation of such waste, the authorized person shall report the accident in Form – I to the prescribed authority forthwith.	Condition noted
14.	The applicant shall exhibit the authorization of the Board in the premises at a prominent place for the information of inspecting officer of different departments.	Being complied
15.	The applicant shall inform the prescribed authority, the name and designation of the concerned person in-charge of Biomedical Waste Management in the Health Care Establishment. This person shall be held responsible for the implementation of Bio Medical Waste Management Rules, 2016.	Condition being complied
<b>Schedule – B</b>		
1.	Segregation of the waste as given in accordance with Schedule – I of the Bio-Medical Waste Management Rules, 2016 should be carried out at source only.	Condition noted
2.	All syringes and needles should be mutilated before discarding.	Being complied
3.	Mutilation / Shredding must be such so as to prevent unauthorized reuse.	Noted and being complied
4.	Chemical treatment should be carried out using at least 1% Hypochlorite solution or any other	Being complied

	equivalent chemical reagent. It must be ensured that chemical treatment ensures disinfection.	
5.	No untreated Biomedical Waste shall be kept stored beyond a period of 48 hours	Being complied
6.	The Bio Medical Waste shall be disposed for treatment after disinfection and segregation to the following Common Bio Medical Waste Treatment Facility, <b>M/s. S S Bio Care, Attivaram (V), Ozili (M), Tirupati District. Ph No: 9652921133/44/55/66</b>	Being complied  Generated Bio Medical Waste being disposed to CBMWTF ( <b>SS Bio Care</b> ) Treatment facility only.
7.	No Health Care Facility shall install or operate an incinerator without specific authorization of prescribed authority.	Condition Noted
8.	Under no circumstances shall Incinerable waste of the Schedule I of the Rules of 2016 of any kind be openly burnt anywhere.	Condition Noted
9.	The Mercury spillage / losses due to breakage of thermometers, pressure and other measuring equipment in Health Care Facility shall be collected, stored and sent back to manufacturers.	Condition Noted
10.	The occupier of the HCF shall take all necessary measures to ensure that the spilled mercury does not become part of Biomedical or other solid waste generated from the HCF.	Condition Noted
11.	The occupier of the HCF shall dispose any waste containing equal to or more than 50 mg/Kg. of Mercury, as per the provisions of Hazardous and other Wastes (Management & Transboundary Movement) Rules, 2016 and amendment thereof.	Condition Noted
12.	The authorization shall comply with the provisions of the Environment (Protection) Act, 1986 and the Rules made there under.	Condition Noted
13.	The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the prescribed authority.	Condition Noted
14.	The person authorized shall not rent, lend, sell, transfer or otherwise transport the biomedical wastes without obtaining prior permission of the prescribed authority.	Condition Noted.
15.	Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.	Condition Noted
16.	It is the duty of the authorized person to take prior permission of the prescribed authority to close the facility and such other terms and conditions may be stipulated by the prescribed authority.	Condition Noted

17.	The HCF shall not use chlorinated bags for collection of Bio Medical Waste as per Bio Medical Wastes Management Rules, 2016 and its subsequent amendment.	Condition Noted
18.	The HCF shall use bar coding system during the handling of Bio Medical Waste as per Bio Medical Wastes Management Rules, 2016 and its subsequent amendment.	Condition Noted

adani

Ports and  
Logistics

Lr. No. AKPL/ENVIRONMENT/APPCB/022/2025-26

Date: 29.04.2025

To

The Environmental Engineer,  
A.P. Pollution Control Board,  
Regional Office,  
SPSR Nellore.

Sir,

Sub:- Adani Krishnapatnam Port Limited – Details of E – Waste generated &  
Disposed in Form – III - Submitted - Reg.

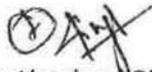
Ref:- 1. CTO & HWA Order No. APPCB/JA/NLR/11344/CFO/HO/2019 dated  
11.11.2022 valid up to 31.08.2027.

@@@

In compliance with the conditions stipulated in CTO & HWA orders vide reference cited above we are herewith submitting the Annual Returns of Generation, Storage & Disposal of E – Waste for the year 2024 – 2025 in **Form- III** as per the E-Waste (Management) Rules, 2016 and amendments thereof.

Kindly acknowledge receipt of the same.

Yours sincerely,



(Authorized Signatory)

Encl: a/a



Adani Krishnapatnam Port Ltd  
PO Bag No 1, Muthukur Mandal,  
SPSR Nellore District 524344  
Andhra Pradesh, India  
CIN: U45203AP1996PLC023529

Tel +91 861 237 7999  
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## FORM-3

[See rules 4(5), 5(5), 8(6), 9(4), 10(8), 11(9), 13 (1) (xi), 13(2)(v), 13(3)(vii) and 13(4)(v)]

## FORM FOR FILING ANNUAL RETURNS

[To be submitted by producer or manufacturer or refurbisher or dismantler or recycler by 30<sup>th</sup> day of June following the financial year to which that return relates].

## Quantity in Metric Tons (MT) and numbers

1	Name and address of the producer or manufacturer or refurbisher or dismantler or recycler	Adani Krishnapatnam Port Limited, Krishnapatnam Village, Muthukur Mandal,524344 SPSR Nellore		
2	Name of the authorized person and complete address with telephone and fax numbers and e-mail address	Mr. Kaushal Singh Adani Krishnapatnam Port Limited, Krishnapatnam Village, Muthukur Mandal,524344 SPSR Nellore, +91 9099002568 kaushal.singh@adani.com		
3	Total quantity of e-waste collected or channelized to recyclers or dismantlers for processing during the year for each category of electrical and electronic equipment listed in the Schedule I (Attach list) by PRODUCERS	2.2 MT (Annexure -A attached)		
	<b>Details of the above</b>	<b>TYPE</b>	<b>QUANTITY</b>	<b>No.</b>
3(A)*	BULK CONSUMERS: Quantity of e- waste	Information technology and telecommunication Equipment's and electrical items	2.2 MT	List attached as Annexure -A
3(B)*	REFURBISHERS: Quantity of e-waste:	X	X	X
3(C)*	DISMANTLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials or components recovered and sold; iii. Quantity of e-waste sent to recycler; iv. Residual quantity of e-waste sent to Treatment, Storage and Disposal	X	X	X

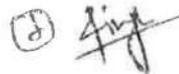
Facility.			
-----------	--	--	--

3(D) *	RECYCLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials recovered and sold in the market; iii. Details of residue sent to Treatment, Storage and Disposal Facility.	X	X	X
4	Name and full address of the destination with respect to 3(A)-3(D) above			
5	Type and quantity of materials segregated or recovered from e-waste of different codes as applicable to 3(A)-3(D)	Type ---	Quantity ---	

Enclose the list of recyclers to whom e-waste have been sent for recycling.

Place: 29.04.2024

Date: SPSR Nellore



Signature of the authorized person

**Note:-**

- 1 \* Strike off whichever is not applicable
- 2 Provide any other information as stipulated in the conditions to the authorizer
- 3 In case filing on behalf of multiple regional offices, Bulk Consumers and Producers need to add extra rows to 1 & 3(A) with respect to each office.

## Annexure - A

## List of E - Waste sent to Authorized Collection Centre/ Dismantler

S.No	Name of E waste	Category Name of E waste	Category of E waste (as per Schedule-I)	Quantity of E-waste (MT)
1	Cartridge ribbon (small + Big)		ITEW6	2.2 MT
2	Keyboards		ITEW3	
3	Mouses			
4	Plastic		NA	
5	Cables		NA	



Lr. No. AKPL/ENVIRONMENT/APPCB/021/2025-26

Date: 29.04.2025

To

The Environmental Engineer,  
A.P. Pollution Control Board,  
Regional Office,  
SPSR Nellore.

Sir,

Sub:- Adani Krishnapatnam Port Limited – Hazardous Waste Annual Returns –  
Form – IV – Submitted – Reg.

Ref:- 1. CTO & HWA Order No. APPCB/VJA/NLR/11344/CFO/HO/2019 dated  
11.11.2022 valid up to 31.08.2027.

@@@

In compliance with the conditions stipulated in CTO & HWA orders vide reference cited above we are herewith submitting the Annual Returns of Generation, Storage & Disposal of Hazardous Waste (Waste/Used Oil) for the year 2024 – 2025 in Form- IV as per the Hazardous and other Waste (Management and Transboundary Movement) Rules, 2016 (HOWM Rules, 2016) and amendments thereof.

Kindly acknowledge receipt of the same.

Yours sincerely,  
Adani Krishnapatnam Port Limited.

  
(Authorized Signatory)

Encl: a/a



Adani Krishnapatnam Port Ltd  
PO Bag No 1, Muthukur Mandal,  
SPSR Nellore District 524344  
Andhra Pradesh, India  
CIN: U45203AP1996PLC023529

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## FORM 4

[See rules 6 (5), 13 (8), 16(6) and 20(2)]

## FORM FOR FILING ANNUAL RETURNS

[To be submitted to state pollution control board by 30<sup>th</sup> day of June of every year for the preceding period April to March]

Sl. No	General Details	:	Information
1.	Name and address of facility	:	Adani Krishnapatnam Port Limited, Krishnapatnam Village, Muthukur Mandal,524344 SPSR Nellore
2.	Authorization No. and Date of Issue	:	CTO & HWA Order No. APPCB/VJA/NLR/11344/CF0/HO/2019 11.11.2022
3.	Name of the authorized person and full Address with telephone, fax number and e-mail	:	Mr. Kaushal Singh Adani Krishnapatnam Port Limited, Krishnapatnam Village, Muthukur Mandal,524344 SPSR Nellore, +91 9099002568 kaushal.singh@adani.com
4.	Production during the year	:	Cargo Handled April 2024 to March 2025 Cargo handled 54.65 MMT+0.02 MTEUsA is (Coal, Iron ore, General Cargo, and Container cargo)
<b>Part A. To be filled by hazardous waste generators</b>			
1.	Total quantity of waste generated Category wise	:	Please refer below table
	<b>S.No</b>	<b>Category of Waste</b>	<b>Quantity Generated</b>
	1	Oil Containing cargo residue washing water	1340.75 MT
	2	Waste Oil from DG sets	119.145 MT
	3	Waste oil from Ships	50.84 MT
	4	Sludge and filters contaminated with oil	1.9 MT
2.	Quantity dispatched	:	<b>1512.635 MT</b>
	<b>Waste Oil /Used Oil (Port equipment generated)</b>	:	118.10 MT
	i. To disposal facility	:	N.A.
	ii. To recycler or co-processors or pre-processor	:	118.10 MT

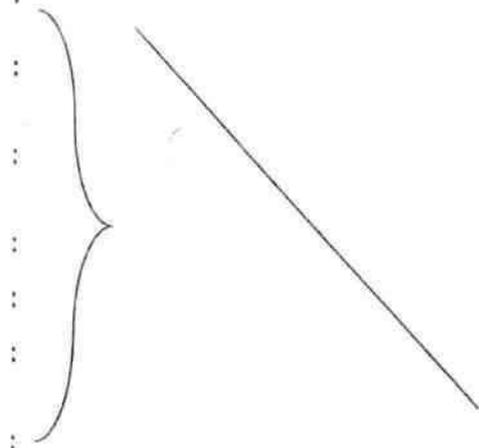
	<b>Waste / Used Oil sludge generated in ships</b>	:	1391.59 MT
	I. To disposal facility	:	N.A
	II. To recycler or co-processors or pre-processor	:	1391.59 MT
3	Sludge and filters contaminated with oil	:	1.9 MT
	To disposal facility	:	N.A
	To recycler or co-processors or pre-processor	:	1.9 MT
4	Quantity utilized in-house, if any-	:	1.045 MT
5	Quantity in storage at the end of the year	:	Nil

**Part B. To be filled by Treatment, Storage and disposal facility operators**

1.	Total quantity received -	:	
2.	Quantity in stock at the beginning of the year	:	
3.	Quantity treated	:	
4.	Quantity disposed in landfills as such and after treatment.	:	
5.	Quantity incinerated (if applicable)	:	
6.	Quantity processed other than specified above-	:	
7.	Quantity in storage at end of the year	:	

**Part C. To be filled by recycler or co-processors or other users**

1. Quantity of the waste received during the year-
    - i) Domestic Sources
    - ii) Imported (if applicable)
-

- 2. Quantity in Stock at the beginning of year - :
  - 3. Quantity recycled or co-processed or used- :
  - 4. Quantity of product dispatched (wherever applicable) - :
  - 5. Quantity of waste generated- :
  - 6. Quantity of waste disposed- :
  - 7. Quantity re-exported (wherever applicable) :
  - 8. Quantity in the storage at the end of the year- :
- 

Date: 29.04.2025  
Place: SPSR Nellore

  
**Signature of the Occupier or  
Operator of the Disposal facility**

Manifest Initiated & Processed List

S.no	Manifest No	Manifest Date	Receiver Name	Vehicle No	Type of Waste	Waste Name	Quantity Sent by Industry	No Of Con	Physical Form	Special Handling Instructions	Senders Certificate Date	Transporter Acknowledgem ent Date	Facility Received Date	Status
1	195239	26-03-2025	Sri Balaji Petrochem	TN05BZ8285	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	22.48 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	26-03-2025	26-03-2025	28-03-2025	Manifest Close
2	194545	24-03-2025	Sri Balaji Petrochem	TN23AB4604	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	18.74 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	24-03-2025	24-03-2025	26-03-2025	Manifest Close
3	193836	21-03-2025	INDO PETRO PRODUCTS	AP02TC0566	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	21.58 Tonnes	104	Oil	Use PPE while loading, unloading & Transit	21-03-2025	21-03-2025	21-03-2025	Manifest Close
4	188588	28-02-2025	Supreme Petro Products (Wast	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	5.74 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	28-02-2025	28-02-2025	01-03-2025	Manifest Close
5	188510	28-02-2025	Indian Tar Coal Company	AP29W2365	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	8.85 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	28-02-2025	28-02-2025	05-03-2025	Manifest Close
6	188448	28-02-2025	Supreme Petro Products (Wast	TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	17.84 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	28-02-2025	28-02-2025	01-03-2025	Manifest Close
7	188442	28-02-2025	Supreme Petro Products (Wast	TN20AW4455	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	13.66 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	28-02-2025	28-02-2025	28-02-2025	Manifest Close
8	183517	05-02-2025	Supreme Petro Products (Wast	TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	23.1 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	05-02-2025	05-02-2025	07-02-2025	Manifest Close
9	183542	05-02-2025	Supreme Petro Products (Wast	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	12.96 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	05-02-2025	05-02-2025	07-02-2025	Manifest Close
10	182753	01-02-2025	Sri Balaji Petrochem	TN18C9589	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	18 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	01-02-2025	01-02-2025	05-02-2025	Manifest Close
11	182279	30-01-2025	Supreme Petro Products (Wast	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	21.46 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	30-01-2025	30-01-2025	01-02-2025	Manifest Close
12	182273	30-01-2025	Supreme Petro Products (Wast	TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	22.34 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	30-01-2025	30-01-2025	01-02-2025	Manifest Close
13	180918	24-01-2025	Supreme Petro Products (Wast	TN20AW4455	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	7.2 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	24-01-2025	24-01-2025	29-01-2025	Manifest Close
14	180609	23-01-2025	Iyothi Lubricants	AP16TJ2619	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	9.9 Tonnes	48	Oil	Use PPE while loading, unloading & Transit	23-01-2025	23-01-2025	25-01-2025	Manifest Close
15	180581	23-01-2025	Sri Balaji Petrochem	TN05AD5538	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	9.22 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	23-01-2025	23-01-2025	25-01-2025	Manifest Close
16	179483	18-01-2025	Supreme Petro Products (Wast	TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	15.88 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	18-01-2025	18-01-2025	20-01-2025	Manifest Close
17	176740	04-01-2025	Sri Balaji Petrochem	TN23AB4604	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	10.06 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	04-01-2025	04-01-2025	06-01-2025	Manifest Close
18	176738	04-01-2025	Sri Balaji Petrochem	TN04AJ1199	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	16.02 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	04-01-2025	04-01-2025	06-01-2025	Manifest Close
19	174821	26-12-2024	Sri Balaji Petrochem	TN18C9589	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	19.36 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	26-12-2024	26-12-2024	28-12-2024	Manifest Close
20	174283	23-12-2024	Sri Balaji Petrochem	TN23AB4604	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	5.8 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	23-12-2024	23-12-2024	25-12-2024	Manifest Close
21	173425	19-12-2024	Supreme Petro Products (Wast	TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	18.88 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	19-12-2024	19-12-2024	20-12-2024	Manifest Close
22	173422	19-12-2024	Supreme Petro Products (Wast	TN20AW4455	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	10.34 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	19-12-2024	19-12-2024	20-12-2024	Manifest Close
23	171882	12-12-2024	Supreme Petro Products (Wast	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	12.06 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	12-12-2024	12-12-2024	13-12-2024	Manifest Close
24	171272	10-12-2024	Supreme Petro Products (Wast	TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	22.26 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	10-12-2024	10-12-2024	11-12-2024	Manifest Close
25	167691	22-11-2024	Supreme Petro Products (Wast	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	18.96 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	22-11-2024	22-11-2024	23-11-2024	Manifest Close
26	166160	15-11-2024	Supreme Petro Products (Wast	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	18.64 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	15-11-2024	15-11-2024	16-11-2024	Manifest Close

2066

27	165255	11-11-2024	Sri Balaji Petrochem	TN05BZ8285	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	34.86 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	11-11-2024	11-11-2024	14-11-2024	Manifest Close
28	165244	11-11-2024	Sri Balaji Petrochem	TN18C9589	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	20.6 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	11-11-2024	11-11-2024	13-11-2024	Manifest Close
29	165164	11-11-2024	Sri Balaji Petrochem	TN05AR2126	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	17.2 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	11-11-2024	11-11-2024	20-11-2024	Manifest Close
30	164403	06-11-2024	INDO PETRO PRODUCTS	AP39W9304	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	8.42 Tonnes	40	Oily	Use PPE while loading, unloading & Transit	06-11-2024	06-11-2024	07-11-2024	Manifest Close
31	164401	06-11-2024	INDO PETRO PRODUCTS	AP39UJ8228	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	2.12 Tonnes	10	Oily	Use PPE while loading, unloading & Transit	06-11-2024	06-11-2024	07-11-2024	Manifest Close
32	164193	05-11-2024	Sri Balaji Petrochem	TN23AB4604	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	10.2 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	05-11-2024	05-11-2024	07-11-2024	Manifest Close
33	163569	02-11-2024	Supreme Petro Products (Wast	TN20AW4455	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	10.66 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	02-11-2024	02-11-2024	04-11-2024	Manifest Close
34	163568	02-11-2024	Supreme Petro Products (Wast	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	19.32 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	02-11-2024	02-11-2024	04-11-2024	Manifest Close
35	163192	30-10-2024	Sri Balaji Petrochem	TN04AJ1199	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	10.12 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	30-10-2024	30-10-2024	01-11-2024	Manifest Close
36	161299	21-10-2024	Supreme Petro Products (Wast	TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	23.02 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	21-10-2024	21-10-2024	22-10-2024	Manifest Close
37	159691	11-10-2024	Supreme Petro Products (Wast	TN20AW4455	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	13.04 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	11-10-2024	11-10-2024	18-10-2024	Manifest Close
38	159687	11-10-2024	Supreme Petro Products (Wast	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	19.34 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	11-10-2024	11-10-2024	18-10-2024	Manifest Close
39	159653	11-10-2024	Sri Balaji Petrochem	TN05BZ8285	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	33.36 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	11-10-2024	11-10-2024	15-10-2024	Manifest Close
40	159422	10-10-2024	Sri Balaji Petrochem	TN18C9589	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	5.48 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	10-10-2024	10-10-2024	15-10-2024	Manifest Close
41	158012	03-10-2024	Coastal Waste Management Pr	AP39TK9054	HW - Incinerable	Sludge and filters contaminated with oil	1.9 Tonnes	1	Semi Solid	Use PPE while loading, unloading & Transit	03-10-2024	03-10-2024	04-10-2024	Manifest Close
42	157462	30-09-2024	INDO PETRO PRODUCTS	AP39UJ8228	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	2.9 Tonnes	14	Oily	Use PPE while loading, unloading & Transit	30-09-2024	30-09-2024	01-10-2024	Manifest Close
43	157448	30-09-2024	INDO PETRO PRODUCTS	AP39W9304	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	10 Tonnes	48	Oily	Use PPE while loading, unloading & Transit	30-09-2024	30-09-2024	01-10-2024	Manifest Close
44	156669	21-09-2024	Sri Balaji Petrochem	TN05AR2126	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	9 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	21-09-2024	21-09-2024	25-09-2024	Manifest Close
45	156651	21-09-2024	Jyothi Lubricants	AP16TJ2619	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	2.52 Tonnes	12	Oily	Use PPE while loading, unloading & Transit	21-09-2024	21-09-2024	23-09-2024	Manifest Close
46	154316	14-09-2024	INDO PETRO PRODUCTS	AP39UJ8228	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	2.9 Tonnes	14	Oily	Use PPE while loading, unloading & Transit	14-09-2024	14-09-2024	15-09-2024	Manifest Close
47	154312	14-09-2024	INDO PETRO PRODUCTS	AP39W9304	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	9.94 Tonnes	48	Oily	Use PPE while loading, unloading & Transit	14-09-2024	14-09-2024	15-09-2024	Manifest Close
48	153764	06-09-2024	Jyothi Lubricants	AP16TJ2619	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	9.96 Tonnes	47	Oily	Use PPE while loading, unloading & Transit	06-09-2024	06-09-2024	08-09-2024	Manifest Close
49	152457	04-09-2024	Sri Balaji Petrochem	TN05BZ8285	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	15.76 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	04-09-2024	04-09-2024	06-09-2024	Manifest Close
50	152455	04-09-2024	Sri Balaji Petrochem	TN18C9589	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	14.06 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	04-09-2024	04-09-2024	06-09-2024	Manifest Close
51	151613	30-08-2024	Sri Balaji Petrochem	TN05AD5538	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	7.42 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	30-08-2024	30-08-2024	04-09-2024	Manifest Close
52	151596	30-08-2024	Supreme Petro Products (Wast	TN28BK3417	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	29.78 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	30-08-2024	30-08-2024	31-08-2024	Manifest Close
53	151292	29-08-2024	Jyothi Lubricants	AP15TJ2619	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	9.92 Tonnes	48	Oily	Use PPE while loading, unloading & Transit	29-08-2024	29-08-2024	30-08-2024	Manifest Close
54	150870	27-08-2024	Sri Balaji Petrochem	TN04AJ1199	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	13.38 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	27-08-2024	27-08-2024	02-09-2024	Manifest Close
55	150868	27-08-2024	Sri Balaji Petrochem	TN05AR1670	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	19.96 Tonnes	1	Sludge	Use PPE while loading, unloading & Transit	27-08-2024	27-08-2024	02-09-2024	Manifest Close

2067

56	150861	27-08-2024	Manohar Lubricants	AP39UJ1696	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	13.92 Tonnes	67 Oily	Use PPE while loading, unloading & Transit	27-08-2024	27-08-2024	28-08-2024	Manifest Close
57	150003	22-08-2024	Manohar Lubricants	AP39UJ1696	HW - Recyclable	Waste oil/Used oil from D.G Sets, Vehicles, dredgers and other machinery	14.02 Tonnes	67 Oily	Use PPE while loading, unloading & Transit	22-08-2024	22-08-2024	23-08-2024	Manifest Close
58	149714	21-08-2024	Supreme Petro Products (Wast	TN03J5959	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	15.22 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	21-08-2024	21-08-2024	21-08-2024	Manifest Close
59	147321	08-08-2024	Supreme Petro Products (Wast)	TN20AW4455	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	14.74 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	08-08-2024	08-08-2024	09-08-2024	Manifest Close
60	146415	03-08-2024	Sri Balaji Petrochem	TN04AJ1199	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	16.36 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	03-08-2024	03-08-2024	07-08-2024	Manifest Close
61	146414	03-08-2024	Sri Balaji Petrochem	TN05B28285	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	32.94 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	03-08-2024	03-08-2024	07-08-2024	Manifest Close
62	145992	31-07-2024	Supreme Petro Products (Wast	TN28BK3417	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	29.16 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	31-07-2024	31-07-2024	03-08-2024	Manifest Close
63	145296	26-07-2024	Supreme Petro Products (Wast	TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	24.04 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	26-07-2024	26-07-2024	31-07-2024	Manifest Close
64	145131	25-07-2024	Supreme Petro Products (Wast	TN20AW4455	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	19.22 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	25-07-2024	25-07-2024	27-07-2024	Manifest Close
65	145128	25-07-2024	Supreme Petro Products (Wast	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	19.44 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	25-07-2024	25-07-2024	31-07-2024	Manifest Close
66	144411	20-07-2024	Sri Balaji Petrochem	TN05AR1670	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	13.16 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	20-07-2024	20-07-2024	23-07-2024	Manifest Close
67	143070	10-07-2024	Sri Balaji Petrochem	TN05B28285	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	21.5 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	10-07-2024	10-07-2024	15-07-2024	Manifest Close
68	142063	04-07-2024	Supreme Petro Products (Wast	TN52A8417	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	21.46 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	04-07-2024	04-07-2024	04-07-2024	Manifest Close
69	140933	27-06-2024	Supreme Petro Products (Wast	TN28BK3417	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	27.12 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	27-06-2024	27-06-2024	27-06-2024	Manifest Close
70	140929	27-06-2024	Supreme Petro Products (Wast	TN03K3378	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	27.84 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	27-06-2024	27-06-2024	27-06-2024	Manifest Close
71	140864	27-06-2024	Sri Balaji Petrochem	TN20AK9399	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	10.32 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	27-06-2024	27-06-2024	28-06-2024	Manifest Close
72	140726	26-06-2024	Sri Balaji Petrochem	TN18C9589	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	8.88 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	26-06-2024	26-06-2024	28-06-2024	Manifest Close
73	140691	26-06-2024	Supreme Petro Products (Wast	TN88C1759	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	22.26 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	26-06-2024	26-06-2024	26-06-2024	Manifest Close
74	140683	26-06-2024	Supreme Petro Products (Wast	TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	17.86 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	26-06-2024	26-06-2024	26-06-2024	Manifest Close
75	140686	26-06-2024	Supreme Petro Products (Wast	TN20AW4455	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	17.62 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	26-06-2024	26-06-2024	26-06-2024	Manifest Close
76	139873	21-06-2024	Sri Balaji Petrochem	TN04AJ1199	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	16.98 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	21-06-2024	21-06-2024	24-06-2024	Manifest Close
77	135588	20-06-2024	Sri Balaji Petrochem	TN05AR1670	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	10.8 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	20-06-2024	20-06-2024	21-06-2024	Manifest Close
78	138658	14-06-2024	Supreme Petro Products (Wast	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	17.74 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	14-06-2024	14-06-2024	16-06-2024	Manifest Close
79	138640	14-06-2024	Sri Balaji Petrochem	TN05AD5538	HW - Recyclable	Waste oil from Ships	17.28 Tonnes	1 Oily	Use PPE while loading, unloading & Transit	14-06-2024	14-06-2024	18-06-2024	Manifest Close
80	137445	08-06-2024	Supreme Petro Products (Wast	TN18BE2599	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	26.12 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	08-06-2024	08-06-2024	10-06-2024	Manifest Close
81	137037	06-06-2024	Supreme Petro Products (Wast	TN03K3378	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	8.64 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	06-06-2024	06-06-2024	07-06-2024	Manifest Close
82	137035	06-06-2024	Supreme Petro Products (Wast	TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	17.68 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	06-06-2024	06-06-2024	07-06-2024	Manifest Close
83	137027	06-06-2024	Supreme Petro Products (Wast	TN20AW4455	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	12.48 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	06-06-2024	06-06-2024	07-06-2024	Manifest Close
84	137030	06-06-2024	Supreme Petro Products (Wast	TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	14.66 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	06-06-2024	06-06-2024	07-06-2024	Manifest Close

2068

85	134351	22-05-2024	Supreme Petro Products (Wast TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	9.96 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	22-05-2024	22-05-2024	22-05-2024	Manifest Close
86	134349	22-05-2024	Supreme Petro Products (Wast TN03K3378	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	22.82 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	22-05-2024	22-05-2024	22-05-2024	Manifest Close
87	132058	09-05-2024	Supreme Petro Products (Wast TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	20.14 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	09-05-2024	09-05-2024	09-05-2024	Manifest Close
88	130676	01-05-2024	Supreme Petro Products (Wast TN45BE6517	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	22.2 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	01-05-2024	01-05-2024	02-05-2024	Manifest Close
89	130629	01-05-2024	Sri Balaji Petrochem TN04AJ1199	HW - Recyclable	Waste oil from Ships	7.38 Tonnes	1 Oily	Use PPE while loading, unloading & Transit	01-05-2024	01-05-2024	02-05-2024	Manifest Close
90	130618	01-05-2024	Sri Balaji Petrochem TN056Z8285	HW - Recyclable	Waste oil from Ships	26.18 Tonnes	1 Oily	Use PPE while loading, unloading & Transit	01-05-2024	01-05-2024	02-05-2024	Manifest Close
91	129538	25-04-2024	Supreme Petro Products (Wast TN20AW4257	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	9.28 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	25-04-2024	25-04-2024	26-04-2024	Manifest Close
92	129402	24-04-2024	Sri Balaji Petrochem TN04AJ1199	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	10.9 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	24-04-2024	24-04-2024	26-04-2024	Manifest Close
93	128269	17-04-2024	Supreme Petro Products (Wast TN20AW4455	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	19.44 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	17-04-2024	17-04-2024	18-04-2024	Manifest Close
94	126977	11-04-2024	Supreme Petro Products (Wast TN28BK3417	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	33 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	11-04-2024	11-04-2024	11-04-2024	Manifest Close
95	126806	10-04-2024	Supreme Petro Products (Wast TN88C1859	HW - Recyclable	Oil containing cargo residue washing water and sludge from ships	17.46 Tonnes	1 Sludge	Use PPE while loading, unloading & Transit	10-04-2024	10-04-2024	10-04-2024	Manifest Close

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Ports and  
Logistics

Lr. No. AKPL/ENVIRONMENT/APPCB/023/2025-26

Date: 29.04.2025

To

The Environmental Engineer,  
A.P. Pollution Control Board,  
Regional Office,  
SPSR Nellore.

Sir,

Sub:- Adani Krishnapatnam Port Limited – Annual Returns on Disposal of Used  
batters in Form – VIII - Submitted – Reg.

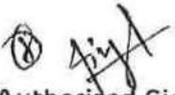
Ref:- 1. CTO & HWA Order No. APPCB/VJA/NLR/11344/CFO/HO/2019 dated  
11.11.2022 valid up to 31.08.2027

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In compliance with the conditions stipulated in CTO & HWA orders vide reference cited  
above we are herewith submitting the Annual Returns of Generation, Storage & Disposal  
of Used Batteries for the year 2024 – 2025 in **Form- VIII** as per the Batteries  
(Management & Handling) Rules, 2010 and amendments thereof.

Kindly acknowledge receipt of the same.

Yours sincerely,

  
(Authorized Signatory)

Encl: a/a



Adani Krishnapatnam Port Ltd  
PO Bag No 1, Muthukur Mandal,  
SPSR Nellore District 524344  
Andhra Pradesh, India  
CIN: U45203AP1996PLC023529

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Fax +91 861 237 7046  
info@adani.com  
www.adaniports.com

## FORM VIII

[see rule 10 (2) (ii)]

**FORM FOR FILING RETURNS FOR BULK CONSUMER OF BATTERIES**

[To be submitted by the bulk consumer to the State Board by 30th June (for the period October-March) and 31st December (for the period April-September) every year]

1.	Name and Address of the bulk consumer	Adani Krishnapatnam Port Limited, Krishnapatnam Village, Muthukur Mandal, 524344 SPSR Nellore
2.	Name of the Authorized person and full address with telephone and fax number	Mr. Kaushal Singh Adani Krishnapatnam Port Limited, Krishnapatnam Village, Muthukur Mandal, 524344 SPSR Nellore, +91 9099002568 kaushal.singh@adani.com
3.	Number of new batteries of different categories purchased from the manufacturer/importer/dealer or any other agency during October-March and April September  Category : (i) <b>Automotive</b> (a) four wheelers (b) two wheelers (ii) <b>Industrial</b> (a) UPS (b) Motive Power (c) Stand-by (iii) <b>Others</b>	(i) No. of Batteries - 321  (ii) Approximate weight - <b>11.2 MT</b> (in Metric Tonnes)  *Lead acid batteries and dry batteries
4.	Number of used batteries of categories mentioned in Sl. No. 3 and Tonnage of scrap sent to manufacturer/ dealer/ importer/ registered recycler/ or any other agency to whom the used batteries scrap was sent*.	M/s. Jayvel Enterprises, Plot No.26 A, KIADB Malur Industrial Area, Malur, Kolar - 563130 Karnataka

\*\*11.2 MT of Battery waste is sent to registered recycler

(5.66 MT Acid battery scrap + 5.54 MT without acid battery scrap)

- Enclose list of manufacture/dealer/importer/registered recyclers/or any other agency to whom the used batteries scrap was sent.

Place: Krishnapatnam Village, Muthukur Mandal, 524344.

Date: 29.04.2025



(Authorized Signatory)

**District:**

**Name Of Industry:**

**Order Number:**

**Order Issued On:**

**Issued by:**

**Email:**

**Phone Number:**

**Status of Compliance:**

**Upload the Compliance Report:**

**Note:**  
 Environmental Clearance (EC): Project proponent shall submit Half-yearly EC Com... (report in case of small projects)

VSDCsf



**success**

EC Compliance Successfully Submitted